

IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
BEFORE
THE HON'BLE JUSTICE SURAJGOVINDARAJ
COURT HALL NO :3

Sl.No.	CaseNo.		Adv for Pet/	Appl/Comp Adv forResp
1	WP111105/2014	(LB, RES)	MRUTYUNJAYAS HALLIKERI V M SHEELVANT VINAY S KOUJALAGI M L VANTI VIJAYALAKSHMI M N	SHIVAKUMAR S BADAWADAGI & KALADAGI VAISHALI FOR R1 & R2
2	WP106853/2014	(GM, KEB)	K RAGHAVENDRARAO V VIDYA IYER	AGA FOR R1 ANOOOP G DESHPANDE FOR R2 & R3 R4 : ACK N/Y/R
3	WP 108996/2015	(LA, RES)	K RAGHAVENDRA RAO : VIDYA	V R1: LEFT NOT KNOWN AGA FOR R2 & R3
4	WP111081/2015	(GM, RES)	K RAGHAVENDRA RAO : VIDYA	V GA FOR R1, R3-R5 R2: WITHOUT POSTAL SHARA
5	WP102850/2016	(GM, PDS)	K RAGHAVENDRA RAO : VIDYA	V R1: STATE OF KARNATAKA DEPT OF FCSCA BENGALURU-SD R2: ACK NYR R3: THE DC BALLARI-SD
6	WP104148/2016	(GM, CPC)	K RAGHAVENDRA RAO : VIDYA	V R1-R3 R6-R7 ARE SD R4 : NOT CLAIMED R5 : ACKNYR R8: PARTY LEFT
7	WP108793/2016	(GM, CPC)	K RAGHAVENDRA RAO : VIDYA	V T.BASAVANA GOUD C/-R1 & R2
8	WP106399/2017	(GM, CPC)	K RAGHAVENDRA RAO : VIDYA	V AGA FOR: R9-R11 R1: DECEASED NOTICE TO R2-R8 & R12-R18 ARE NOTICE DISPENSED WITH

COMPTROLLER GENERAL

9	WP103437/2021 AWAITING SERVICE OF NOTICE IN R/O R1	(GM, CPC)	K RAGHAVENDRA RAO K	R1 - SERVICE AWAITED R2-R17 : NOTICE DISPENSED WITH
10	WP108567/2014 NON COMPLIANCE OF OFFICEOBJNS	(T, RES)	H RKAMBIYAVAR ASSOCIATES PATRI SHASHIKALA K	AGA FOR R1-R3
11	WP108568/2014 NON COMPLIANCE OF OFFICEOBJNS	(T, RES)	H R KAMBIYAVAR ASSOCIATES PATRI SHASHIKALA K	AGA FOR R1-R3
12	WP103367/2015 NON COMPLIANCE OF OFFICEOBJNS	(T, RES)	H R KAMBIYAVAR PATRI SHASHIKALAK	AGA FOR R1-R3
13	WP103397/2015 NON COMPLIANCE OF OFFICEOBJNS	(T, RES)	H R KAMBIYAVAR PATRI SHASHIKALAK	GOVT ADV
14	WP106589/2015	(T, RES)	H R KAMBIYAVAR PATRI SHASHIKALAK	AGA FOR R1-R5
15	WP104927/2016 NON COMPLIANCE OF OFFICEOBJNS	(T, RES)	H R KAMBIYAVAR and PATRI SHASHIKALAK	AGA FOR R1-R4
16	WP112380/2017 MEMO FOR DISPOSAL OF WP	(T, RES)	M NSHANKAREGOUDA H R KAMBIYAVAR B M MANJUNATH	AGA FOR R1-R3
17	WP 101162/2018 NON COMPLIANCE OF OFFICE OBJNS	(T, RES)	H R KAMBIYAVAR PATRI SHASHIKALA K	AGA
18	WP 115791/2019 NON COMPLIANCE OF OFFICE OBJNS	(T, IT)	H R KAMBIYAVAR PATRI SHASHIKALA ROOPA S CHINIVAR	
19	WP 117171/2019 NON COMPLIANCE OF OFFICE OBJNS	(T, KST)	H R KAMBIYAVAR	
20	WP145616/2020 OFFICE OBJNS AT SL NOS.15 AND 18 A/W ADVOCATE SUBMISSION	(GM, KEB)	SANGRAM S KULKARNI	
21	WP146954/2020 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11,14,18,24,40 & 42 (1-3)	(T, CST)	H R KAMBIYAVAR K HEMA KUMAR SURENDRAN THUMBOOCHETTY A SRIDHARMURTHY PATRI SHASHIKALA	HCGP ADV FOR R1-R3
22	WP101871/2021 FURNISHING OF PRESENT CORRECT ADDRESS C/A FPF COPIES TO ISSUE NOTICE TOR2 & R3 (FOR 2ND TIME)	(T, IT)	H R KAMBIYAVAR A A KULKARNI SIDDA REDDY K G PATRI SHASHIKALA	R1 : THE ASST COMMISSIONER OF INCOMETAX CENTRAL CIRCLE, C R BUILDING NAVANAGAR, DHARWAD : SD R2 & R3 : ACK NYR

COMPLIANCE NO

28	WP103446/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS. 18 AND 22	(T,RES)	H R KAMBIYAVAR H SSHARANESHA PATRI SHASHIKALA ROOPACHINIVAR	M B KANAVI CGSC FOR R1 AND R4 GIRISH S HULMANI FOR R2, R3 & R5-R7
29	WP103447/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.41	(T,RES)	H RKAMBIYAVAR	M B KANAVI CGSC FOR R1 AND R4 GIRISH S HULMANI FOR R2, R3 & R5-R7
30	WP114475/2015	(LA, KIADB)	MAHESHWODEYAR	R1- STATE OF KARNATAKA, REP BY ITS SECRETARY, DEPT. OF COMMERCE AND INDUSTRIES VIKAS SOUDHA, DR.AMBEDKAR VEEDHI BENGALURU -SD VEERESH R BUDIHAL FOR R2 & R3 G I GACHCHINAMATH FOR R3
	Connected With 1) WP114474/2015	(LA, KIADB)	MAHESHWODEYAR	GOVT ADV FOR R1 VEERESH R BUDIHAL FOR R2 & R3 G I GACHCHINAMATH FOR R3
	2) WP114477/2015	(LA, KIADB)	MAHESHWODEYAR	R1- STATE OF KARNATAKA, REP BY ITS SECRETARY, DEPT. OF COMMERCE AND INDUSTRIES VIKAS SOUDHA, DR.AMBEDKAR VEEDHI BENGALURU -SD VEERESH R BUDIHAL FOR R2 & R3 G I GACHCHINAMATH FOR R3
31	WP100071/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 11 17 18 20 25 28 & 30(1-4)	(GM, RES)	MAHESHWODEYAR	
32	WP100456/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 18 21 & 27	(GM, RES)	MAHESHWODEYAR	HCGP FOR RESPONDENTS
33	WP101012/2021 1) FURNISHING OF FPF, C/ACK, WITH CORRECT ADDRESS, WP COPIES ETC TO ISSUE E/NOTICE IN R/OR7 2) IA-1/2021 FOR DISPENSATION OF PRODUCTION OF CERTIFIED COPY OF ANNEXURE-D 3) IA 2/2021 FOR AMENDMENT OF WP FILED BY ADV FORPETITIONER	(LB, RES)	MAHESHWODEYAR	R1- THE CHIEF OFFICER, TOWN PANCHAYAT, HONNAVAR, UTTAR KANNADA -SD R2- ZIYAVULLA S. MALPE S/O SIGBATULLHA MALPE -SD R3- GOURISH RAMACHANDRA NAIK & RAMACHANDRA NAIK -SD R4- RAJESH G BHAT S/O GANAPATI BHAT -SD R5- MAHESH R NAIK S/O RAMACHANDRA NAIK -SD R6- RAMESH DHIYA S/O AMAR RAM -SD R7- REFUSED R8- RAMACHANDRA NARAYAN NAIK S/O NARAYAN NAIK -SD R9- NAGARAJ MANJUNATH NAIK S/O MANJUNATH NAIK -SD R10- ANWARALI AL SHABAB S/O AL SHABAB -SD R11- JAMAL AZAD S/O UMAR SAYAD -SD

Connected With

COMPT. HATT NO

1)WP100513/2021	(LB, RES)	H RGUNDAPPA	HCGP ADV FOR R1 NARAYAN V YAJI FOR C/R12 (CP NO 20155/2021) R2 : THE CHIEF OFFICER, TOWN PANCHYAT, HONNAVAR, UTTAR KANNADA -SD R3 : ZIYAVULLA S MALPE -SD R4 : GOURISHANKAR RAMACHANDRA NAIK -SD R5 : RAJESH : SD R6 : MAHESH : SD R7 : RAMESH : SD R8 : KANTILAL :SD R9 : RAMACHANDRA : SD R10 : NAGARAJ : SD R11 : ANWARLI : SD
34 WP101625/2021	(GM, CPC)	MAHESH WODEYAR	R1-R3 : SERVICE AWAITED
35 WP102551/2021	(GM, CPC)	MAHESH WODEYAR	RESPONDENT : SERVICE AWAITED
36 WP103272/2021	(GM, CPC)	MAHESH WODEYAR	R1-R10:SERVICE AWAITED
1) AWAITING SERVICE OF NOTICE IN R/OR1-R10 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.14, 17 3) OFFICE OBJNS AT SL NO 8 &20 A/W COUNSEL SUBMISSION			
37 WP103541/2021	(GM, CPC)	MAHESH WODEYAR	PRASHANT C KALE &CHANDRAMOHAN M KALE
NON-COMPLIANCE OF OFFICE OBJNS AT SL NOS.8,11,19 AND 22			
38 WP 69919/2012	(GM, RES)	MALLIKARJUNSWAMY B HIREMATH RAMESH B CHIGARI PRAKASH S HUMBI	GA FOR R1-R3 R4 - NOTICE DISPENSED WITH R5 - EXECUTIVE OFFICER, SREE VIRUPAKSHESWAR SWAMY TEMPLE HAMPI, HOSPET, BALLARY -SD SRINAND A PACHHAPURE FORR6
39 WP 81532/2013 (DATE)	(CS, DAS)	MALLIKARJUNSWAMY B HIREMATH	K VIDYAVATHI : GA FOR R1 R3- MAHABALESHWAR : SD R4 (B) - BASAVARAJ : SD R4 (C) - RAJASHEKHAR : SD R4 (D) - UMESH : SD S G JOSHI AND S S BETURMATH FOR R2 V/O DTD 27/1/2014 PETITION IS DISMISSED AGAINST R4 (A), R4 (E) & R4 (F)
Connected With 1) WP 80079/2013	(CS, DAS)	B SHARANABASAWA	AGA FOR R1 S S BETURMATH FOR R2 R3 - MAHABALESHWARA PATIL -SD R4 - MALLIKARJUNAPPA -SD

40 WP82075/2013 FILING OF ACK FOR HAVING PAID
THE 50% OF AMOUNT V/O/D: 22-11-

2013

COMPT. HALL NO

(GM, RES)

MALLIKARJ
UNSWAMY B
HIREMATH

AJAY U PATIL

COURT HALL NO

50	WP 109419/2019 FURNISHING OF PFCOVER ACK FOR ISSUE E/NOTICE TO R4 & R5 (FOR 2ND TIME)	(LB, RES)	MALLIKARJUNSWAMY B HIREMATH UMESH P HAKKARKI	AGA FOR R1 and R2 R3:ZP BALLARI - SD R4 & R5:ACK NYR
51	WP114584/2019	(GM, CPC)	MALLIKARJUNSWAMY B HIREMATH	
52	WP115398/2019 1) EXTENSION OF INTERIM ORDER OF STAY AS PRAYED IN MEMO FORPOSTING 2) AWAIT SERVICE OFNOTICE IN R/O R2-R3	(GM, CPC)	MALLIKARJUNSWAMY B HIREMATH UMESH P HAKKARKI	PRASHANT MATAPATHI FOR R1 R1-R2 : SERIVCE AWAITED
53	WP109231/2020 FURNISHING OF FFF, C/ACK, COPIES, ETC TO ISSUE E/NOTICE IN R/O RESPONDENTS FOR 1STTIME	(GM, CPC)	K SKORISHETTAR	
54	WP136706/2020 AWAITING SERVICE OF NOTICE IN R/O R1	(GM, CPC)	MALLIKARJUNSWAMY B HIREMATH UMESH P HAKKARKI	NOTICE TO R2-R7 DISPENSED WITH R1 : SERVICE AWAITED
55	WP138958/2020 1) AWAIT SERVICE OF NOTICE IN R/OR1 2) MEMO A/WPLAINT	(GM, CPC)	MALLIKARJUNSWAMY B HIREMATH UMESH P HAKKARKI	R2-R4 : NOTICE DISPENSED WITH R1 : SERVICE AWAITED
56	WP148797/2020 FURNISHING OF FFF C/A WPCOPIES CORRECT ADDRESS FOR ISSUE NOTICE TO SOLE RESPTS (FOR 2ND TIME)	(GM, RES)	MALLIKARJUNSWAMY B HIREMATH UMESH PHAKKARAKI	SUNIL S DESAI RESPT:ACK NYR
57	WP148813/2020 OFFICE OBJECTIONS AT SL NOS 33(3) A/W ADVOCATE SUBMISSION	(LB, ELE)	MALLIKARJUNSWAMY B HIREMATH	AGA FOR R1-R3 GANGADHAR J M FOR R4 K L PATIL FOR R6 R5 : ANILKUMAR: SD
58	WP148819/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 22 28 & 52(1-3)	(GM, RES)	MALLIKARJUNSWAMY B HIREMATH	GA SD
59	WP101969/2021 1) COURT COMMISSIONERREPORT 2) OFFICE OBJECTION AT SL NO 52(2 & 6) A/W COUNSELSUBMISSION	(LB, RES)	MALLIKARJUNSWAMYB HIREMATH UMESH PHAKKARAKI	S V YAJI FOR C/R1 (CP NO 21218/21) AGA FOR R3
60	WP102004/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 12, 19, 21, 29 & 33(1)	(GM, CPC)	MALLIKARJUNSWAMY B HIREMATH UMESH P HAKKARKI	
61	WP102138/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 8, 11, 14, 15, 18 & 30(1 & 2)	(GM, RES)	MALLIKARJUNSWAMY B HIREMATH	

COUPE HATT NO

62	WP 102258/2021 AWAITING SERVICE OF NOTICE IN R/O R3-R5	(CS, RES)	MALLIKARJUNSWAMY B HIREMATH	AGA FOR R1, R2 & R6 R3-R5 : SERVICE AWAITED
63	WP102461/2021 COMPLIANCE OF OFFICE OBJECTIONSS AT SL NO 8,11 19, 21 & 40(1-3)	(GM, RES)	MALLIKARJUNSWAMY B HIREMATH UMESH P HAKKIRAKI	GA SD
64	WP 102541/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 5, 11, 12, 17, 18, 19, 25 & 29(1)	(LA, RES)	MALLIKARJUNSWAMY B HIREMATH	GA SD
65	WP102774/2021 COMPLIANCE OF OF OFFICE OBJNS AT SL NOS. 3, 11(1 AND 2),15, 26, 28 AND 30(1 AND 2)	(GM, POLICE)	K SKORISHETTAR	GA SD
66	WP103039/2021 NON COMPLIANCE OF OFFICEOBJNS AT SL NOS.11, 25 AND 29(1)	(LA, KIADB)	MALLIKARJUNSWAMY B HIREMATH	HCGP FOR R1 SHARMILA PATIL FOR R2 & R3
67	WP103087/2021 1) AWAITING SERVICE OF NOTICE IN R/O R2-R4 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS.19, 21 AND 32(1 AND 2)	(LB, RES)	MALLIKARJUNSWAMY B HIREMATH	AGA FOR R1 R2-R4 : SERVICE AWAITED
68	WP103151/2021 1) AWAIT SERVICE OF NOTICE IN R/OR1-R7 2) NON-COMPLIANCE OF OFFICE OBJECTIONSAT SL NOS 10,13,16,18,19,20,22,23,30 & 32(1-4)	(GM, CPC)	K SKORISHETTAR	R1-R7 : SERVICE AWAITED
69	WP103820/2021 1) AWAITING SERVICE OF NOTICEIN R/O R2 & R3 (NOTICE ISSUED ON 27/10/2021) 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.52(1-4) (DATE)	(GM, CPC)	MALLIKARJUNSWAMY B HIREMATH UMESH P HAKKARKI	HCGP FOR R1 R2 & R3 : SERVICE AWAITED
70	WP103960/2021 1) NON-FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TOR1 & R2 (FOR 1ST TIME) 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 1,10,19 & 52(1-2)	(GM, RES)	MALLIKARJUNSWAMY B HIREMATH	NEEDFUL NOT DONE IN R/O R1& R2

COURT HALL NO

71	WP114594/2019 1) STEPS TO BE TAKEN IN R/O DECEASED R4(A) 2) FURNISHING OF FPF OF CA COVER ACK COPIES ETC TO ISSUE E/NOTICE IN R/O R4(B&D) (FOR 2ND TIME) 3) AWAITING SERVICE OF E/NOTICE IN R/O R1 & R2	(G)	M, CPC) K S PATIL SADANAND MK	R3: YELLAPPA - SD R4(C): MANJU - SD R4(E): ASAMMA - SD R4(A): DECEASED R4(B&D): ADDRESSEE LEFT R1 & R2: SERVICE AWAITED
72	WP116814/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, RES)	K S PATIL SADANAND MK	GA SD
73	WP147779/2020 AWAIT SERVICE OF NOTICE IN R/O R1-R8	(GM, CPC)	K SPATIL SADANANDMK	R1-R8 : SERVICEAWAITED
74	WP100149/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 3 & 17	(GM, CPC)	K SPATIL	
75	WP105064/2018 MEMO FOR PERMISSION TO DEPOSIT THE AMOUNT BEFORE THIS HON'BLE COURT	(GM, KEB)	HRDESHPANDE	B SKAMATE
76	WP107130/2018 1) STEPS TO BE TAKEN IN R/O DECEASEDR3 2) ISSUANCE OF SERVICE OF NOTICE IN R/O UNCLAIMEDR4	(GM, CPC)	H R DESHPANDE USHA HDESHPANDE	R1: SHIVAJI - SD R2: BABURAO - SD R5: CHANDRU - SD R6: SHRIKANT - SD R7: KIRAN - SD R3: DECEASED R4: UNCLAIMED
77	WP106975/2019 1) MEMO FOR DISPOSAL OF WP FILED BY THE ADV FOR R1 & R2 2) IA-1/19 FOR EXTENSION OF INTERIM ORDER FILED BY THE ADV FOR PETNR 3) ACCEPTANCE OF MEMO FOR HAVING SERVED NOTICE TO THE COUNSEL FOR THE RESPTS APPEARING BEFORE TRIAL COURT 4) STEPS TO BE TAKEN IN R/O DECEASEDR4 5) FURNISHING OF FPF OF CA COVER ACK COPY ETC TO ISSUE NOTICE TO R3(A) (FOR 2NDTIME)	(GM, CPC)	H R DESHPANDE USHA HDESHPANDE	NARAYAN V YAJI FOR R1 and R2 R3(B): K RAMU - SD R4: DECEASED R3(A): ADDRESSEE LEFT
78	WP 147663/2020 A/W OFFICENOTE COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 21	(GM, CPC)	H R DESHPANDE USHADESHPANDE	
79	WP147664/2020 AWAIT SERVICE OF NOTICE IN R/O R1 & R2	(GM, CPC)	H R DESHPANDE USHA HDESHPANDE	R1 and R2 : SERVICE AWAITED R3 : K RITESH : SERVED

COUPE HATT NO

80	WP100857/2021 CONSIDERATION OF INTERIM PRAYER V/O DTD: 9/3/21	(GM, POL)	H R DESHPANDE USHA DESHPANDE	HCGP FOR R1 JAGADISH PATIL FOR R2 SHARMILA M PATIL FOR R3 GURUDEV GACHCHINAMATH FOR R4 MRUTYUNJAY TATA BANGI FOR R5 & R6
81	WP102154/2021 AWAIT SERVICE OF NOTICE IN R/O R1-R3	(GM, CPC)	H R DESHPANDE USHA DESHPANDE	R1-R3 : SERVICE AWAITED
82	WP102771/2021 1) FURNISHING OF FPF, C/ACK & ETC WITH CORRECT ADDRESS TO ISSUE E/NOTICE IN R/O R1 FOR 2ND TIME 2) MEMO FOR DISPENSATION OF NOTICE IN R/O R2-R7	(GM, CPC)	H R DESHPANDE USHA DESHPANDE	R1 : ADDRESSEE LEFT WITHOUT INSTRUCTION
83	WP103444/2021 1) AWAITING SERVICE OF NOTICE IN R/OR1-R7 2) OFFICE OBJNS AT SL NO.28 A/W COUNSELSUBMISSION	(GM, CPC)	H R DESHPANDE USHA H DESHPANDE	R1-R7 : SERVICE AWAITED
84	WP103511/2021 1) NON-COMPLIANCE OF OFFICE OBJNS AT SL NOS.12,16,19 AND29 2) AWAIT SERVICE OF E/NOTICE IN R/OR1-R12 (NOTICE ISSUED ON 23/10/2021)	(GM, CPC)	H R DESHPANDE	R1-R12 : SERVICE AWAITED
85	WP30088/2008 1)AFFIDAVIT FILED BY THE AGAON 8/2/2021& 15/02/2021 2) AFFIDAVIT FILED BY THE UNDER SECRETARY DPAR BENGALURU GOVT OF KARNATAKA 3) MEMO FOR DE-LINKING OF THREECASES 4) IA-1/17 FOR EARLYHEARING 5) MISC W 60685/09 FOR VACATINGSTAY 6) MISC W 62311/09 FOR WITHDRAWAL OFAMOUNT 7) FILING OF MEMO A/W RECEIPT FOR DEPOSITING THE AMOUNT FOR PAST FEW MONTHS Connected With 1) WP 30089/2008 1) AFFIDAVIT DTD: 12/1/18 FILED BY THE UNDER SECRETARY TO GOVT DPAR BENGALURU 2) IA-1/09 FOR WITHDRAWAL OFAMOUNT 3) IA-1/10 FOR VACATINGSTAY 2) WP 30090/2008 1) IA-1/2010 FOR VACATINGSTAY 2) IA-1/2009 FOR WITHDRAWAL OFAMOUNT	(GM, FF)	MALLIKARJUNC BASAREDDY H M DHARIGOND	ADDL GOVT ADVOCATE
	1) WP 30089/2008 1) AFFIDAVIT DTD: 12/1/18 FILED BY THE UNDER SECRETARY TO GOVT DPAR BENGALURU 2) IA-1/09 FOR WITHDRAWAL OFAMOUNT 3) IA-1/10 FOR VACATINGSTAY	(GM, FF)	MALLIKARJUN C BASAREDDY	ADDL GOVT ADVOCATE
	2) WP 30090/2008 1) IA-1/2010 FOR VACATINGSTAY 2) IA-1/2009 FOR WITHDRAWAL OFAMOUNT	(GM, FF)	MALLIKARJUN C BASAREDDY H M DHARIGOND (NOC)	ADDL GOVT ADVOCATE

COURT HALL NO

86	WP 110651/2017 FURNISHING OF FFF C/A CORRECT ADDRESS FOR ISSUE NOTICE TO R7 (FOR 2NDTIME)	(G	M, CPC) MALLIKARJU N C BASAREDDY	ANANTH HEGDE FOR: R1-R4 R5:THE AC SU DIVISION KUMTA LAO NHA U K -SD R6:SARASWATHI - SD R8:SUNITA -SD R7:ACK NYR
87	WP111781/2017 1) IA-2/18 FOR AMENDMENT OFWP 2) IA-1/18 FOR IMPEADING THE APPLICANT ON RECORD ASR4 Connected With 1) WP 111296/2017 1) IA-2/18 FOR AMENDMENT OFWP 2) IA-1/18 FOR IMPEADING THE APPLICANTS ON RECORD ASR4	(GM, R/C)	MALLIKARJUN C BASAREDDY	VEENA HEGDE AGA FOR R1 and R2 R3- THE EXECUTIVE OFFICER BELAGAVI- SD
88	WP100356/2018 STEPS TO BE TAKEN IN R/O DECEASED R11 & R13	(GM, CPC)	MALLIKARJUN C BASAREDDY V S KALASURMATH	AGA FOR: R16-R18 G K HIREGOUDAR FOR: R1-R10 BY GPA HOLDER R7 & R12, R14 & R15 R11 & R13: DECEASED
89	WP114121/2019 OFFICE OBJECTION AT SL NO 19 A/W ADVOCATE'S SUBMISSION	(GM, RES)	MALLIKARJUN C BASAREDDY	GA SD
90	WP114122/2019	(LA, RES)	MALLIKARJUN C BASAREDDY	GA SD
91	WP76974/2013 FURNISHING OF FFF, COVER, ACK CORRECT ADDRESS ETC., FOR ISSUE NOTICE TO R2 FOR 2NDTIME	(GM, RES)	SANJAYSKATAGERI	GA FOR R1 and R3 R4-SERVED
92	WP112639/2014 TO FURNISH PF, COVER, ACK, ETC FOR ISSUE NOTICE TO R3 FOR 2ND TIME (R1 & R3 : GOVT.PARTY)	(LA, KIADB)	SANJAYSKATAGERI	GA-SD VEERESH R BUDIHAL FOR R2 & R4 R1, R5 & R6 ARE SERVED
93	WP101421/2015 NON COMPLIANCE OF OFFICEOBJNS	(LA, RES)	SANJAYSKATAGERI	AJAY U PATIL FOR: R1, R5 and R6 AGA FOR R2, R3, R4 & R7
94	WP104250/2015 FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE NOTICE TO R2 FOR SECOND TIME	(LB, RES)	SANJAY S KATAGERI and A B PATIL	GA-SD CHANDRASHEKHAR P PATIL AND SMT SANDHYA P MADINUR FOR R5 & R6 R1, R3 & R4 ARE SERVED
95	WP 106001/2016 (SPECIALORDERS) AWAITING SERVICE OF NOTICE IN R/O R7	(GM, CPC)	SANJAY SKATAGERI	RAMESH I ZIRALI & SHIVARAJ S BALLOLI FOR R1-R6 R7:SERVICE AWAITED

COURT HALL NO

96	WP108820/2016 EXPLORING THE POSSIBILITY OF AMICABLE SETTLEMENT ON 11-1-17 (V/O/D: 16-1-17, 3RD RESPDT TO BE PRESENT BEFORE COURT AS DIRECTED)	(GM, RES)	SANJAY S KATAGERI	SHIVAKUMAR S BADAWADAGI FOR C/R2 (CP 22209/2016) AGA FOR R1 RAVI HEGDE FOR R3
97	WP103312/2017 1) AWAIT SERVICE OF NOTICE IN R/O R1 &R2 2) FILING OF ACK FOR HAVING SERVED WP COPIES TO THE STANDING COUNSELFOR R1 & R2	(LB, RES)	SANJAY S KATAGERI	GA SD
98	WP104393/2017 SERVICE OF NOTICE TO R2 IS AWAITED)	(LB, RES)	SANJAY S KATAGERI	R1:BHAVYA - SD R2: SERVICE AWAITED
99	WP 109020/2017 DISMISSAL OFWP	(LA, RES)	SANJAY S KATAGERI A M MULAWADAMATH	R1: ARBITRATOR NHAI BELAGAVI-SD T M NADAF FOR: R3 NEEDFUL NOT DONE IN R/O R2
100	WP110381/2017 1)MEMO FOR RETIREMENT FILED BY ADV FOR PETNR 2)FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS & PETITION COPY TO ISSUE E/NOTICE TOR2 (FOR 2NDTIME)	(LA, RES)	SANJAY S KATAGERI A G MULAWADMATA	AGA FOR: R1 R V NAIK & SHIVASAI M PATIL FOR: R3 R2: ACK NYR
101	WP101376/2018 (CRIMINAL ROSTER) STEPS TO BE TAKEN IN R/O UNSERVED R1 SINCE 3 TIMES NOTICE ISSUED	(GM, RES)	SANJAY S KATAGERI	R1 : ACK NYR R2 : SHRIDHAR - HELD SUFFICIENT R3 : VIJAYKUMAR: HELD SUFFICIENT
102	WP111052/2019 1) FURNISHING OF FPF,C/A CORRECT ADDRESSETC FOR ISSUE OF E/NOTICE TO R6 (FOR 2ND TIME) 2) IA-1/2019 FOR AMENDMENT FILED BY ADVOCATE FOR PETNR (ADVOCATE FOR PETNR HAS NOT TAKEN OUT THE HAND SUMMONS)	(GM, RES)	SANJAY S KATAGERI B A CHARAN	R1:RAJU - SD R2 : JYOTIBA - SD R3 : RAMU BABU - SD R4 : SHANTABAI -SD R5 : SAVUBAI - SD R7 : SONABAI -SD R6 : INSUFFICIENT ADDRESS
103	WP111926/2019 1) CONSIDERATION OF INTERIM ORDER V/O DTD19/12/19 2) FURNISHING OF PF,C/A COPIES TO ISSUE E/NOTICE TO R1-R4 (FOR 2NDTIME)	(LB, RES)	SANJAY S KATAGERI	R1 and R2 : ACK NYR R3 & R4 : " NOT CLAIMED"
104	WP113887/2019 & WP 114888/2019 SERVICE OF NOTICE IS AWAITED IN R/O R6	(LA, RES)	SANJAY S KATAGERI	HCGP FOR R1-R5 R6:SERVICE AWAITED

COINTEGRATION NO

105	WP148720/2020 FURNISHING OF FPF, COVER ACK COPIES & ETC WITH CORRECT ADDRESS TO ISSUE E/NOTICE TOR1 (FOR 2NDTIME)	(GM, CPC)	SANJAY S KATAGERI	R1 : POSTAL SHARA "LEFT NOT KNOWN" R2 : LAXMI : SD R3 : RENUKA : SD R4 : RAJENDRA : SD
106	WP101859/2021 AWAITING SERVICE OF NOTICE IN R/O R2	(GM, KEB)	SANJAY S KATAGERI	HCGP ADV FOR R1 R2 : SERVICE AWAITED SHIVARAJ P MUDHOL ADV FOR R3 & R4
107	WP102001/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 19, 24, 25 & 31(1)	(GM, RES)	SANJAY S KATAGERI	
108	WP102508/2021 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 19,20,22,23 & 31 (2ND TIME)	(GM, CPC)	SANJAY S KATAGERI	
109	WP103495/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.20, 29 AND 31(1 TO 7)	(GM, KEB)	SANJAY S KATAGERI	
110	WP103861/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.10,14,22,26,31, 47 AND 52(1 TO 3)	(GM, KEB)	SANJAY S KATAGERI	HCGP FOR R1 B S KAMATE FOR R2 SHIVARAJ P MUDHOL FOR R3 &R4
111	WP103874/2021 NON COMPLIANCE OFOFFICE OBJECTIONS AT SL NOS 14,15,22,23,25,26,33,47 & 52(1-2)	(GM, KEB)	SANJAY S KATAGERI	HCGP FOR R1 B S KAMATE FOR R2 SHIVARAJ P MUDHOL FOR R3 &R4
112	WP76334/2013 MEMO FOR TRANSFEROF PETITION	(GM, RES)	MRUTYUNJAYA and X M JOSEPH	K VIDYAVATHI : AGA FOR R1 M B KANAVI FOR R2 K L PATIL FOR R3 R4 - SERVED THROUGH HAND SUMMONS
113	WP76335/2013 MEMO FOR TRANSFEROF PETITION	(GM, RES)	MRUTYUNJAYA and X M JOSEPH	K VIDYAVATHI : AGA FOR R1 M B KANAVI FOR R2 R3 - SERVED THROUGH HAND SUMMONS
114	WP76336/2013 MEMO FOR TRANSFEROF PETITION	(GM, RES)	MRUTYUNJAYA and X M JOSEPH	K VIDYAVATHI : AGA FOR R1 M B KANAVI FOR R2 R3 - SERVED THROUGH HAND SUMMONS SURESH S GUNDI FOR R4
115	WP101010/2016 FURNISHING OF FPF/ADDRESS COVER ACK FOR ISSUE E/NOTICE TO R2 (FOR 2ND TIME)	(GM, KEB)	MRUTYUNJAYA S.HALLIKERI	SHIVARAJ P MUDHOL FOR: R1 R2:POSTAL SHARA: 7 DAYSABSENT

COUPE HATT NO

116	WP100801/2017 FURNISHING OF FPF, C/A & CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R7 (FOR 2ND TIME)	(LA, RES)	MRUTYUNJAYA S.HALLIKERI	AGA FOR R1 and R2 C V ANGADI FOR R3-R6 R7 : ACK NYR
117	WP101953/2017 NON TAKING OF STEPS FOR BRING THE LRS OF DECEASED R3 AS PER ORDER DTD:28/11/2019	(GM, CPC)	MRUTYUNJAYA S.HALLIKERI	Y LAKSHMIKANT REDDY FOR R1 & R2 R4:HANAMANTAPPA - SD R5:SADANAND - SD R6:MALLIKARJUN - SD R7:SANGAPPA - SD R3:DECEASED
118	WP113394/2019 & WP 113457-458/2019 1)EXTENSION OF INTERIM ORDER AS PRAYED IN MEMO FOR POSTING 2) FILING OF MEMO FOR HAVING SERVED HAND SUMMONSTO R1-R7 3) AWAITING SERVICE OF NOTICE IN R/OR2-R7	(GM, CPC)	MRUTYUNJAYA S.HALLIKERI	R2-R7:SERVICE AWAITED R1 IS MINOR R/BY NATURAL M/G R2
119	WP145566/2020 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	MRUTYUNJAYA S HALLIKERI	
120	WP146519/2020 1) FILING OF AMENDED CAUSE TITLE 2) AMENDMENT OF CAUSE TITLE AS PER ORDER DTD:30/9/2021	(GM, CPC)	MRUTYUNJAYA S.HALLIKERI	RESPT:SHOBHA - HELDSUFFICIENT
121	WP148303/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,23,25,27,33,34,47,48,52(1-3)	(GM, TEN)	MRUTYUNJAYA S.HALLIKERI M B MADANALLI	
122	WP100031/2021 (V/O DTD 6/1/2021 R2 TO APPEAR BEFORE COURT EITHER PARTY IN PERSON OR THROUGH ADVOCATE AT ON 7/01/2021 AT 10.30 AM)	(CS, DAS)	MRUTYUNJAYA S.HALLIKERI	HCGP FOR R1
123	WP100141/2021 OFFICE OBJNS AT SL NOS 18 A/W COUNSEL SUBMISSION	(GM, RES)	MRUTYUNJAYA S.HALLIKERI	G K HIREGODAR & C SSETTAR FOR C/R2 (CP NO 23077/2020) HCGP FOR R1

COUPE HATT NO

124	WP100157/2021 1) MEMO FOR RETIREMENT FILEDBY THE ADV FOR PETITIONER SRI MRUTYUNJAY HALLIKERI 2) FURNISHING OF FPF COPIES C/ACKWITH CORRECT ADDRESS ETC ISSUE NOTICE TO R4 (FOR 2ND TIME) 3) MEMO FOR PRODUCTION OF DOCUMENTS FILED BY ADV FOR PETITIONER 4) MEMO FOR ENDORSEMENT BY R2 FILED BYADV FOR PETITIONER 5) MEMO FOR PRODUCTION OF DOCUMENTSFILED BY THE ADV FOR R1 & R2 6) IA-1/2021 FOR VACATINGSTAY	(GM, KEB)	MRUTYUNJAYA S.HALLIKERI H L HAVARAGI (NOC OBTAINED)	SHIVARAJ MUDHOL FOR R1 & R2 S B HEBBALLI FOR R3 R4:ACK NYR
125	WP100338/2021 CONSIDERATION OF INTERIM PRAYER	(GM, KSFC)	MRUTYUNJAYA S.HALLIKERI SHIVA SHIROOR	SHARAD V MAGADUM FOR R1 AGA FOR R7-R9
126	WP100383/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 9,11,14,16,17,19,29,24,27,29 & 31(1-6)	(GM, KSFC)	MRUTYUNJAYA S.HALLIKERI	
127	WP102065/2021 AWAITING SERVICE OF NOTICE IN R/O R8-R11	(GM, CPC)	MRUTYUNJAYA S.HALLIKERI	GOURI SHANKAR MOT FOR R2 R1- SHIVAPPA S/O KASHAPPANARA -SD R3- SHARADABAI W/O KASHAPPA NARA-SD R4- ANNAPURNA W/O MURIGEPPA NARA-SD R5- HARISH S/O MURIGEPPA NARA -SD R6- KASHINATH S/O MURIGEPPA NARA -SD R7- HANMAVVA W/O BHIMAPPA AMBIGER @ MARALAD -SD R12- M/S VISHWANATH PRAKASH NARA -SD R8-R11 : SERVICE AWAITED
128	WP102648/2021 1) AWAITING SERVICE OF NOTICEIN R/O R1, R2 & R6 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.19 &29(1-4)	(GM, RES)	MRUTYUNJAYA S.HALLIKERI SHIVA SHIRUR	R1, R2 & R6 : SERVICEAWAITED R3- NINGAPPA S/O HUCCHAPPA -SD R5 MINOR REPRESENTED BY R6
129	WP102871/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.14, 18, 19, 20, 27, 28 AND 34 (1 TO 3)	(GM, CPC)	MRUTYUNJAYA S.HALLIKERI	GA SD
130	WP102883/2021 AWAITING SERVICE OF NOTICE IN R/O R1-R3	(GM, CPC)	MRUTYUNJAYA S.HALLIKERI	R1-R3 : SERVICE AWAITED
131	WP103714/2021 1) COMPLIANCE OF OFFICE OBJNSAT SL NOS.24 AND 27 2) AWAIT SERVICE OF E/NOTICE IN R/O R4 (NOTICE ISSUED ON 23/10/2021)	(GM, PDS)	MRUTYUNJAYA S.HALLIKERI	AGA FOR R1-R2 R B HALLI FOR R3 R4 : SERVICE AWAITED

COURT HALL NO

132	WP 103818/2021 1) AWAIT SERVICE OF NOTICE IN R/O R2 (E/NOTICE ISSUED ON 26/10/2021) 2) COMPLIANCE OF OFFICE OBJNSAT SL NOS 7 15 19 & 52(1-6) (CF NOT PAID)	(LB, RES)	MRUTYUNJAYA S.HALLIKERI	R M KULKARNI FOR R1 R2 : SERVICE AWAITED
133	WP60712/2012 FILING OF IMPEADING APPLICATION AS PER ORDER DTD 22/4/2015 &16/1/2021	(LA, RES)	J S SHETTY	HCGP FOR R1 and R2 C V ANGADI FOR R3
134	WP82905/2013 FILING OF ACK FOR HAVING PAID THE REMAINING AMOUNT V/O/D: 21-07-2015	(GM, FC)	J S SHETTY	K L PATIL
135	WP111645/2014 & WP 111688-689/2014 FURNISHING OF DPF OF RS.20/- FOR ISSUE OF E/NOTICE TO R2 FOR 3RD TIME	(GM, RES)	J S SHETTY ASSOCIATES	GA-SD PRASHANT HOSAMANI FOR R1 R3 & R4 ARE SERVED
136	WP112849/2014 FURNISHING OF PF, COVER, ACK ETC FOR ISSUE NOTICE TO R3 FOR 2ND TIME	(GM, RES)	J S SHETTY	GA-SD BHUSHAN B KULKARNI FOR R1 R2 & R4 ARE SERVED
137	WP104233/2015 FURNISHING OF 1 SET OF PETN. COPY FOR ISSUE OF NOTICE TO R2 FOR 1STTIME	(GM, WAKF)	J S SHETTY ASSOCIATES	M B KANAVI FOR C/R1 (CP 20178/2015)
138	WP105640/2015 1) FURNISHING OF FPF, C/A WITH POSTAL ADDRESS & COPIES FOR ISSUE E/NOTICE TO R1, R17, R21 &R25 2) NON-TAKING STEPS IN R/O DECEASED R10 &R12 3) STEPS TO BE TAKEN IN R/O NOT CLAIMED R5 TOR9	(GM, CPC)	J S SHETTY ASSOCIATES	AGA FOR ASSIST THE COURT R3-GURUPAD- SD R13-SHANTAVVA- SD R14-VEERESH-SD R15- SHIVALEELA- SD R16-SOMASHEKAR- SD R18-BASAVVA-SD R19-MANGALAVVA- SD R20-BHARATHI- SD R22-ANASUYA- SD R23-CHANNAMMA- SD R24-GURUPADAPPA- SD R26-CHANNAPPA- SD R2-NEELAVVA- H/S R4-AKKAMMA- H/S R11-FAKIRAPPA- H/S R-5 & R-9 "NOT CLAIMED" R1, R21 & R25- ACK NYR
139	WP108347/2015 & WP 108575/2015 FURNISHING OF FPF,COVER, ACK, COPIES, CORRECT ADDR. TO RESPDTS. FOR 1ST TIME	(GM, CC)	J S SHETTY ASSOCIATES	M KUMAR-AGA V/O/D: 25082015 AGA DIRECTED TO SECURE THE RECORDS
140	WP113425/2015 NON FILING OF MEMO A/W ACK FOR HAVING DEPOSTED OF RS,5,000/- TOWARDS LITIGANTS EXPENSES	(GM, FC)	J S SHETTY ASSOCIATES	

COURT HATT NO

141	WP102871/2016 FURNISHING OF FPF OF CA COVERS ACK'S COPIES ETC TO ISSUE NOTICES TO R4 & R5 (FOR 2ND TIME)	(GM, RES)	J S SHETTY ASSOCIATES	R V NAIK and SHIVSAI M PATIL FOR: R1 & R2 AGA FOR: R3 R6-R8 R4 & R5: ACK NYR
142	WP103633/2016 FURNISHING OF F COVER ACK WITH CORRECT ADDRESS TO ISSUE NOTICE TO R5 (FOR 3RD TIME)	(LA, KIADB)	J S SHETTY ASSOCIATES DEEPAUDIYAR C RHIREMATH	G I GACHCHINAMATH FOR R1 and R3 R4 :SERVED P N HATTI FOR: R2 R5: ACKNYR
143	WP104934/2016 FURNISHING OF FPF, CA, ACK, COVERS, CORRECT ADDRESS, PETITION COPY ETC, TO ISSUE NOTICE TO UNSERVED R6	(GM, CPC)	J S SHETTY M N UMASHANKAR DEEPAUDIYAR C RHIREMATH	MAHESH WODEYAR FOR R1 and R2 R3, R4, R5, R7-R10 ARE SERVED R6:ACK NYR
144	WP109702/2016 FURNISHING OF FPF, C/ACK, COVER, COPY, ETC-, TO ISSUE NOTICE TO R2 & R6 (FOR 2ND TIME)	(LA, RES)	J S SHETTY ASSOCIATES	GA SD R V NAIK & SHIVASAI M PATIL FOR R1 AGA FOR R3, R4 & R7 R5 SERVED R2 & R6 : ACK NYR
145	WP109778/2016 & WP 100358/2017 REG: AWAITING SERVICE OF E/NOTICE IN R/O R3	(GM, CPC)	J S SHETTY ASSOCIATES DEEPA UDIYAR	ANANT HEGDE and VISHWANATH HEGDE FOR R1 R2-SERVED R3-SERVICE IS AWAITED
146	WP101922/2017 FURNISHING OF FPF C/ADDRESS COVER COPIES ACK FOR ISSUE NOTICE TO R1, R3 & R4	(GM, RES)	J S SHETTY DEEPA UDIYAR	R1, R3 and R4- ACK NYR SURESH S GUNDI FOR R2
147	WP102194/2017 FURNISHING OF FPF, CORRECT ADDRESS COVER COPIES ACK ETC FOR ISSUE NOTICE TO R7	(GM, CPC)	J S SHETTY	MAHESH WODEYAR and NAVEEN CHATRAD FOR R1 & R2 V G BHAT & A A KAMANGAR FOR R5 P G CHIKKANARAGUND FOR R6 R3 R4 R8-R10:SERVED R7:ACK NYR
148	WP103097/2017 & WP NO 108412/2017 AWAITING SERVICE OF NOTICE IS AWAITED	(GM, CPC)	J S SHETTY ASSOCIATES	R1-R3: SERVICE AWAITED
149	WP 109031/2017 & WP 109079 & 109081/17 1) SERVICE REPORT OF COURT NOTICE IN R/O R4 AS "SERVED SUFFICIENT" 2) STEPS TO BE TAKEN IN R/O UNSERVED R3 BY WAY OF SUBSTITUTED SERVICE (SINCE 3RD TIME NOTICE ISSUED)	(LB, ELE)	J S SHETTY	AGA FOR: R1 R2 :THE CO MUNDARAGI TMC GADAG - SD NEEDFUL NOT DONE IN R/O R3 R4 : HEMANHGOUA V PATIL: COURT NOTICE "SERVED SUFFICIENT"
150	WP110506/2017 AWAITING SERVICE OF E/NOTICE IN R/O R3	(GM, CPC)	J S SHETTY ASSOCIATES	S B HEBBALLI FOR R1 R2-DYAMMAVVA-SERVED

COBTR HATT NO

151	WP110973/2017 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R10 & R11	(GM, CPC)	J S SHETTY and DEEPA UDIYAR	S R HEGDE FOR R1 and R2 R3-R9, R12-R15 SERVED R10 : "ADDRESSE NOT IN VILLAGE" R11 : ACK NYR
152	WP111374/2017 NON FURNISHING OF FPF OF CA COVERS ACKS COPY TO ISSUE NOTICE TO RESPT	(GM, CPC)	J S SHETTY	NEEDFUL NOT DONE IN R/O RESPT (AGA TO ASSIST THE COURT)
153	WP111562/2017 1) NOTICE ISSUED TO R5 UNSERVED COVER RETURNED WITH POSTAL SHARA AS "REFUSED" 2) FILING OF AMENDED CAUSE TITLE BY ADVOCATE FOR PETNR AS PERORDER DTD 7/12/17 3) COMPLIANCE OF OFFICE OBJECTIONS RAISED ON VAKALATH FILED BY SRI SHIVASAI M PATIL IN R/OR2 4) IA-1/2018 FOR VACATING INTERIM ORDER DTD7/1/17	(LA, RES)	J S SHETTY	AGA FOR R3 and R6 R V NAIK & SHIVASAI M PATIL FOR R1, R2 & R4 (VK FILED IN R/O R2 IS RETURNED WITH OFFICE OBJECTION) R5 : REFUSED
154	WP102910/2018 1) AWAITING SERVICE OF E/NOTICE IN R/OR1-R7 2) FILING OF ACK /MEMO FOR HAVING SD WP COPIES TO THE COUNSEL FOR THE RESPONDENT APPEARING BEFORE TRIALCOURT	(GM, CPC)	J S SHETTY SRINIVAS J NAIK DEEPA UDIYAR	
155	WP103179/2018 (CRIMINAL ROSTER) NON FURNISHING OF FPF, COPIES C/ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO R1 & R2 (FOR 1ST TIME)	(GM, FC)	J S SHETTY ASSOCIATES	NEEDFUL NOT DONE IN R/O R1 & R2
156	WP105392/2018 FURNISHING OF FPF OF CA COVERS ACKS COPIES ETC TO ISSUE NOTICE TO R1 R3 & R4	(GM, CPC)	J S SHETTY S B GATTIRADDIHARL	HANUMANTHA REDDY SAHUKAR FOR R5 R6 & R11 R2 R7 R11-R15:SERVED R8-R10 ARE MINOR & R/BY N/M/G R7 R1 R3 R4:LEFT
157	WP 106206/2018 1)ISSUANCE OF SERVICEOF NOTICE IN R/O NOT CLAIMED R4 2)FURNISHING OF FRESH & CORRECT ADDRESS OF CA COVERS ACK COPY ETC TO ISSUE NOTICE TO R7 (FOR 2ND TIME)	(GM, CPC)	J S SHETTY ASSOCIATES DEEPA UDIYAR	K L PATIL and S S BETURMATH FOR: R2 & R3 ANOOP DESHAPNDE FOR: R1, R8, R9 & R12 MALLIKRJUNSWAMY B HIREMATH FOR: R5 & R6 AGA FOR: R10 & R11 R4 :NOT CLAIMED R7:INCOMPLETE ADDRESS
158	WP 107286/2018 1) FURNISHING OF FPF COVER A/W CORRECT ADDRESS ACK TO ISSUE NOTICE TO R2 2) STEPS TO BE TAKEN IN R/O DECEASED R4	(CS, RES)	J S SHETTY ASSOCIATES	VENKATESH M KHARVI FOR: C/R1 (CP 21412/18) AGA FOR R5 R3 SERVED R2 : NOT KNOWN R4 : DECEASED

COUPE HATT NO

159	WP108194/2018 FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TOR3	(LB, RES)	J S SHETTY ASSOCIATES	AGA FOR R1 and R2 R4:MUTKUR GP HAGARIBOMMANAHALLI BALLARI-SD R3:ACKNYR
160	WP108587/2018 FURNISHING OF FPF, COVER, A/W CORRECT ADDRESS & FRESH ADDRESS ACK TO ISSUE E/NOTICE TOR2 (FOR 2ND TIME)	(GM, CPC)	J S SHETTY	G MEERABAI FOR R1 R2-ACK NYR
161	WP108759/2018 1) ISSUANCE OFSERVICE OF NOTICE IN R/O NOT CLAIMED R12 2) FURNISHING OF PF COVER ACK COPIES ETC TO ISSUE NOTICE TO R7,R13,R14 &R15 (FOR 2NDTIME) 3) AWAIT SERVICE OF NOTICE IN R/O R1,R3 &R4	(GM, CPC)	J S SHETTY and S B GHATTIRADDIHAL	HANUMANTHREDDY SAHUKAR FOR R5,R6,R11 R2 : GANGAMMA: SD R8-R10 & R12 : NOTICE DISPENSED WITH R1,R3 & R4 : SERVICE AWAITED R7 : NOT IN VILLAGE
162	WP106795/2019 EXTENSION OF INTERIM ORDER OF STAY AS PRAYED IN MEMO FOR POSTING	(GM, CPC)	J S SHETTY	PRAKASH-SERVED
163	WP108566/2019 NO COMPLIANCE OF OFFIC OBJNS	(GM, PP)	J S SHETTY	
164	WP111816/2019 1) STEPS TO BE TAKEN IN R/O DECEASED R14 &R18 2) ISSUANCE OF SERVICE OF NOTICE IN R/O "NOT CLAIMED" R1, R2, R11, R17 &R21 3) FURNISHING OF FPF OF C/A COVER ACKS COPIES ETC TO ISSUE E/NOTICE IN R/O R3, R4, R5, R10, R13, R16 & R19 (FOR 2ND TIME)	(GM, CPC)	J S SHETTY ASSOCIATES	R1, R2, R11, R17 & R21 : "NOT CLAIMED" NEEDFUL NOT DONE IN R/O R3-R5, R10, R13, R16 &R19 R14 :DECEASED R18 :DECEASED R6 : PHARIDHA : SD R7 : RAMIZA : SD R8 : SHEIKH :SD R9 : BIBI ZAHIDA : SD R12 : ASMATH : SD R15 : ABDUL SAMADH : SD R20 : NOORUNNISA : SD R22 : B B SARA : SD
165	WP117099/2019 A/W 1)OFFICE OBJECTIONS AT SL NO 34(7) A/W ADV SUBMISSION 2 COMPLIANCE OF OFFICE OBJECTION AT SL NO 34(11)	(GM, CPC)	J S SHETTY DEEPA UDIYAR JAGADISHGOUDA	RAVEENDRA T S FOR C/R1-R4 (CP NO 21512/2019)
166	WP147736/2020 REG: OFFICE OBJECTION ATSL.NO. 13 ALONG WITH COUNSEL SUBMISSION (NOTICE IS NOT ORDERED TO R3 &R4)	(CS, RES)	J S SHETTY ASSOCIATES	AGA FOR R1 & R2
167	WP148607/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 8,17,20,21,29 & 31(1-4)	(GM, CPC)	J S SHETTY ASSOCIATES ANAND C DESAI	

COMPLIANCE OF OFFICE OBJECTIONS

168	WP100062/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11,18 & 31(1-7)	(LB,UC)	J S SHETTY ASSOCIATES ANAND DESAI	GA SD
169	WP100070/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13,19,20 & 33(1-3)	(LB,UC)	J S SHETTY ASSOCIATES	GA SD
170	WP101056/2021 NON OFFICE OBJNS AT SL NO 22A/W ADVOCATE SUBMISSION	(GM,RES)	J S SHETTY ASSOCIATES DEEPA UDIYAR	HCGP FOR R1 & R2 D M BANDI FOR R1 & R2 SANTOSH B RAWOOT FOR R3
171	WP102977/2021 1) AWAITING SERVICE OF NOTICEIN R/O R4 & R5 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS. 42 &43 3) IA 1/2021 FOR IMPEADING FILED BY IMPEADINGAPPLICANT	(LB,RES)	J S SHETTY ASSOCIATES	HCGP FOR R1-R3 R4 & R5 : SERVICE AWAITED H N GULAREDDY IMPEADING APPLICANT IN IA 1/2021
172	WP103799/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 19 & 52(1-4)	(CS,DAS)	J S SHETTY ASSOCIATES	GA SD
173	WP109531/2016 FURNISHING OF PF, C/A, COPIES, ETC TO ISSUE NOTICE TO R1 (FOR 2ND TIME)	(T,RES)	NARAYAN G RASALKAR	GA SD R2 SERVED R1 : ACK RECEIVED WITHOUTSIGN
174	WP105926/2018 AWAITING OF SERVICE OF NOTICE TO R2-R4	(T,RES)	NARAYAN G RASALKAR	R1:THE ACCEST BALLARI-SD R2-R4:SERVICE AWAITED R5:THE SOCTR HOSAPETE - SD R6:THE DCCT HOSAPETE - SD
175	WP113496/2019 NON COMPLIANCE OF OFFICE OBJNS	(T,RES)	NARAYAN G RASALKAR	GA SD
176	WP114218/2019 NON COMPLIANCE OF OFFICE OBJNS	(T,RES)	NARAYAN G RASALKAR	
177	WP101186/2021 NON COMPLIANCE OF OFFICE OBJECTIONS RAISED ON WP 2) FURNISHING OF CORRECT PRESENT ADDRESS, C/A FPF, COPIES TO ISSUE NOTICE TO R3 FOR 2NDTIME	(T,RES)	NARAYAN G RASALKAR	HCGP FOR R1 AND R2
178	WP107140/2014 & WP 107574/2014 MEMO FOR RETIREMENT FILED BY SRI- NARAYAN V YAJI ADV FOR PETITIONER	(GM,RES)	NARAYAN V YAJI	SURESH S GUNDI FOR R3 F V PATIL FOR R5 R2 & R4 ARE SERVED HARISH S MAIGUR FOR R1
179	WP112918/2014 MEMO FOR RETIREMENT	(LB,RES)	NARAYAN V YAJI GURURAJ M SOMAKKALAVAR	AGA FOR R1,R3 and R4 G I GACHCHINAMATH FOR R2

COPIE HATT NO

180	WP29889/2016 REG: NON COMPLIANCE OF OFFICE OBJNS FOR 1STTIME	(GM, POLICE)	NATARAJ D M	
181	WP112382/2017 FURNISHING OF FFF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R3 (FOR 3RD TIME)	(GM, RES)	NARAYAN V YAJI	GOPALKRISHNA R KOLLI FOR R1 R2:MAKTUMASAB - SD R3:7 DAYS DAYS ABSENT
182	WP100011/2019 1) NON FURNISHING OF FFF OF CA, COVERS, ACKS, COPIESETC TO ISSUE NOTICE TO R2 FOR 2ND TIME 2) MEMO FOR REPORTING SERVICE OF HAND SUMMONS TOTHE RESPONDENTS	(GM, CPC)	NARAYAN V YAJI P R BHAGOJI	V SRIPAD and NAVEEN CHATRAD FOR R3 HCGP FOR R4 R6, R7, R9 & R12: NOTICE DISPENSED WITH R1- D PADMAVATHAMMA- SD R5- SRI DESAI- SD R8- BHARATHI- SD R10- DESAI ANAND- SD R11- DESAI PURUSHOTTAM- SD NEEDFUL NOT DONE IN R/OR2
183	WP111729/2019 FURNISHING OF FFF C/A WP COPIES CORRECT ADDRESS ETC FOR ISSUE E/NOTICE TO R1 R2 &R4 (FOR 2ND TIME)	(GM, RES)	NARAYAN V YAJI	VISHNU BHAT FOR R5 R3:VINAYAK - SD R1 R2 & R4:REFUSED
184	WP148233/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14 17 19 28 37 & 40(1-3)	(LB, RES)	NARAYAN V YAJI	
185	WP107113/2015 MEMO FOR WITHDRAWAL OF AMOUNT Connected With 1) WP 108014/2015	(GM, FC) (GM, FC)	NEELENDRA.D.GUNDE SANTOSH.B.RAWOOT	SANTOSH B RAWOOT NEELENDRA D GUNDE
186	WP107761/2016 STEPS TO BE TAKEN IN R/O DECEASED R5	(GM, RES)	NEELENDRA.D.GUNDE	R K KULKARNI FOR R2 R1 R3 & R4:SERVED R5:DECEASED
187	WP106403/2017 STEPS TO BE TAKEN IN R/O UN- SERVED R3 (3 TIME NOTICEISSUED)	(GM, CPC)	NEELENDRA D GUNDE	PRASHANT S HOSAMANI FOR R1, R5, R9 &R10 C S SHETTAR FOR R6 R2 - PRAKASH-SD R3 : ACK NYR R4 - SHEKAWWA -SD R7: RATNAWVA - SD R8: NINGANAGOUDA - SD
188	WP108826/2018 1) FURNISHING OF PF,C/A,CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R2-R5 (FOR 1ST TIME) (LCR K/B)	(CS, RES)	NEELENDRA.D.GUNDE	AGA FOR R1 NEEDFUL NOT DONE IN R/OR2-R5
189	WP112344/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	NEELENDRA.D.GUNDE	

COURT HALL NO

190	WP115476/2019 FILING OF AN ACK FOR HAVING SERVED THE HAND SUMMONS TO R3 & R4 (V/O DTD:18/11/19 HCGP IS DIRECTED TO SECURE THE RECORDS)	(LB, RES)	NEELENDRA.D.GUNDE	HCGP FOR R1 and R2 R3:THE CEO ZP KOPPAL - SD R4:THE CO TP GANGAVATI KOPPAL- SD
191	WP148410/2020 1) FURNISHING OF PF,C/ACORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPTS 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 28 &52(1)	(CS, EL/M)	NEELENDRA.D.GUNDE	GA SD NEEDFUL NOT DONE IN R/O RESPONDENTS
192	WP100392/2021 1) FURNISHING OF FPF, COVER,ACK AND ETC WITH CORRECT ADDRESS TO ISSUE NOTICE TO R1 (B & C) FOR 2ND TIME 2) STEPS TO BE TAKEN IN R/O DECEASEDR1(A) 3) FILING OF MEMO / ACK FOR HAVING SERVED WP COPIES ON COUNSEL APPEARINGFOR RESPONDENTS BEFORE TRAIL COURT	(GM, CPC)	NEELENDRA.D.GUNDE	R2- THE MANAGING DIRECTOR THE UGAR SUGARS WORKS LTD, UGAR KHURD, TANGADI, ATHANI, BELAGAVI -SD R1(A) : DECEASED R1(B) : ADDRESSEE NOT IN VILLAGE R1(C) : "NO SUCH ADDRESSEE"
193	WP14996/2006 1)NON-AMENDMENT OF CAUSE TITLE WITH REGARD TO LRS OF DECEASED P3 AS PER ORDER DTD:23/3/15 2)FURNSHING THE STATUS OF REPORT OF SLP NO 5398 OF PENDING BEFORE HON'BLE SUPREMENT COURT	(GM, R/C)	P G MOGALI SHRIKANT T PATIL	GA FOR R1 and R2 PADUBIDRI RAGHAVENDRA RAO & MOHAN RAO FORR3-5 A S PATIL FOR R3 & R4 HARSH DESAI FOR R3 &R4
194	WP104118/2016 NON-FURNISHING OF PF, C/ACK CORRECT ADDRESSCOPY ETC FOR ISSUE OF NOTICE TO R4 FOR FIRSTTIME	(GM, RES)	P G MOGALI	AGA FOR R1-R3
195	WP105494/2016 1) FURNISHING OF FPF, CORRECT ADDRESS COPIES COVER ACK FOR ISSUE NOTICE TOR9 2) STEPS TO BE TAKEN IN R/O REFUSED R12 &R17 3) STEPS TO BE TAKEN IN R/O NOT CLAIMEDR21	(GM, CPC)	P G MOGALI	M H PATIL FOR R1-R6 R7, R8, R10, R11, R13-16, R18, R19 & R20 ARE SERVED R9- "ACK NYR" R12 & R17- "REFUSED" R21 : NOT CLAIMED
196	WP102115/2018 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	P G MOGALI	
197	WP102473/2018 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	P G MOGALI	R1-R3: SERVICE AWAITED
198	WP102959/2018 COMPUTER STATEMENT REGARDING THE DISPOSAL OF OS NO 404/2017 BEFORE TRAILCOURT	(GM, CPC)	P G MOGALI	R1-R3 NOTICE HELD SUFFICIENT

COPIE HATT NO

199	WP105594/2018 FURNISHING OF FPF OF CA COVERS ACKS COPIES ETC TO ISSUE E/NOTICE TO R3 &R4 (FOR 2ND TIME)	(GM, CPC)	P G MOGALI	R1:SARABI -SD R2:HUSSAINSAB-SD R5:RESHMA-SD R6:GOUSIA -SD R3 & R4:ADDRESSEE OUT OF STATION
200	WP113971/2019 NON COMPLIANCE OF OFFICE OBJECTION AT SL NO 17 (FOR 2ND TIME)	(LA, RES)	P G MOGALI SATEESH T KAWARI	GA SD
201	WP100604/2020 REG: 1) FURNISHING OF FPF, COVERS, ACK, COPIES AND ETC WITH CORRECT ADDRESS TO ISSUE NOTICE TO R3 & R5 FOR 2ND TIME 2) AWAITING SERVICE OF NOTICE IN R/O RESPONDENT NO. 2	(GM, CPC)	P G MOGALI	R1 : SHANMUKHAPPA : SERVED R2: PARAMESHAPPA : SERVICE AWAITED R3: "INSUFFICIENT ADDRESS" R4 : BAYBAKKA : SERVED R5: ACK RECEIVED IN R/O R5 WITHOUT SIGNATURE R6 : DYAMAVVA : SERVED
202	WP109708/2020 COMPLIANCE OF OFFICE OBJNS AT SL NOS 33 & 34	(GM, CPC)	P G MOGALI	GA SD
203	WP118505/2020 1) AWAITING SERVICE OF NOTICE IN R/O R1 &R2 2) NON-COMPLIANCE OF OFFICE OBJETIONSAT SL NOS 9, 15, 22, 29, &32 (1-2)	(GM, CPC)	P G MOGALI	R1 & R2 : SERVICE AWAITED
204	WP27538/2016 AS TO WHY PETITIONS AGAINST UN SERVED RESPDNTS SHOULD NOT BE DISMISSED FOR NON PROSECUTIONAS PER ORDER DTD 6/4/17	(GM, RES)	M H PATIL	GA FOR R1 STEPS NOT TAKEN FOR : R2
205	WP102833/2016 NON COMPLIANCE OF OFFICE OBJNS Connected With	(LB, ELE)	M H PATIL	GA FOR R1-R3 R4- THE CHIEF OFFICER HANAGAL- SD
206	WP104451/2016 1) STEPS TO BE TAKEN IN R/O NOT CLAIMEDR1 2) NON-FURNISHINGOF PF, C/ACK CORRECT ADDRESS COPY ETC FOR ISSUE OF NOTICE TOR3-R7 (FOR 1ST TIME)	(GM, CPC)	M H PATIL V K KULKARNI V S GADDAD	SHIVARAJ BALLOLI FOR R2 ANANT HEGDE FOR R9 & R10 R8 : SERVED R1 : NOT CLAIMED R3-R7 : NOT CLAIMED
207	WP101184/2017 NON COMPLIANCE OF OFFICE OBJNS	(LB, RES)	PATIL M H V SGUDDAL	AGA FOR R1 MAHESH WODEYAR & NAVEN CHARTRAD FOR R5 R2-THE CHIEF SECRETARY HAVERI- SD R3-THE EXECUTIVE OFFICER HIREKERUR - SD R4- THE PDO GRAMAPANCHAYATA HAVERI

COUPE HATT NO

208	WP111476/2017 1) STEPS TO BE TAKEN IN R/O DECEASEDR14 2) COMPLIANCE OF OFFICE OBJECTIONS RAISED ON VAKALATH FILED BY ADVOCATE SRI N P VIVEKMEHTA IN R/O R1-R4	(GM, CPC)	M HPATIL HARSHAWARDHAN M PATIL	N P VIVEKMEHTA FOR R1-R4 R1,R2,R4-R13 ARE SERVED R14 : "PARTY EXPIRED"
209	WP111816/2017 1) AWAITING SERVICE OF NOTICE IN R/O R5, R8, R11-R13 R21, R22, R26, R29, R31, R35 & R36 2) STEPS TO BE TAKEN IN R/O NOT CLAIMED RESPTS NO 7,9, 18,19,33 & 34	(GM, CPC)	PATIL M H V S GADDAD H MPATIL	NAVEEN CHATRAD FOR: R14-R17 AVINASH BANAKAR FOR: R23-R25 R27, R28, R30, R32 R1: GOPAL - SD R2: KUMAR - SD R3: TIRAKAPPA - SD R6: NETRA - SD R10: HANUMAVVA-SD R20: RATNAMMA -SD R7, R9, R18, R19, R33 & R34: "NOT CLAIMED" R5, R8, R11-R13, R21, R22, R26 R29, R31, R35 & R36: SERVICE AWAITED
210	WP101236/2018 AWAITING SERVICE OF NOTICE IN R/O R1-R5	(GM, RES)	PATIL M H HARSHAWARDHAN PATIL	R1-R5: SERVICE AWAITED GA SD
211	WP107159/2018 (CRIMINAL ROSTER) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R3 (FOR 2ND TIME)	(GM, RES)	M H PATIL HARSHAWARDHAN M PATIL	K S KORISHETTAR FOR R1 M M NAIKWADI FOR R2 HCGP FOR R4 & R5 R3 : ACK NYR
212	WP106081/2019 FURNISHING OF FPF C/A COPIES ETC FOR ISSUE OF NOTICE TO R4	(LB, RES)	M HPATIL HARSHAWARDHAN M PATIL	V SHIVARAJ HIREMATH FOR R1-R3 R5: THE AC SUB-DIVSN HARAPANAHALLI BALLARI - SD R6: THE TAHASILDAR TP HARAPANAHALLI BALLARI - SD R4: ACK NYR
213	WP106800/2019 FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO SOLE RESPTS (FOR 2ND TIME)	(GM, RES)	PATIL MH V G HOSAMANI H RPATIL	RESPT: ACK NYR
214	WP112110/2019 1) MEMO FOR REPORTING DEATH OF RESPONDENT FILED BY ADV FOR RESPONDENT 2) IA 1/2021 FOR CD OF 15 DAYS IN FILING THE LR'S APPLICATION 3) IA 3/2021 FOR SETTING ASIDE THE ABATEMENT 4) IA 2/2021 FOR BRINGING LR'S OF DECEASED SOLE RESPONDENT ON RECORD	(GM, CPC)	PATIL M H HARSHAWARDHAN PATIL	VIJAYENDRA BHIMAKKANAVAR

COINTEL UNIT NO

215	WP114598/2019 (CRIMINAL ROSTER) FURNISHING OF FFF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R2 (FOR 2ND TIME)	(GM, RES)	PATIL M H HARSHAWARDHAN M PATIL	HCGP FOR R1 R3 : THE MANAGER SBM KALAGHATGI BRANCH, KALAGHATGI : SERVED NEEDFUL NOT DONE IN RESPECTOF R2
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COUPE HATT NO

216	WP102790/2018 1) MEMO FOR DISPENSATION OF NOTICE TO R44-R46 FILED BY THE ADV FOR PETITIONS 2) IA-2/18 FOR AMENDMENT OF THE CAUSE TITLE FILED BY THE ADV FOR THE PETITIONER (RETURNED PROCESS MEMO K/B)	(GM, CPC)	PRASHANTFGOUDAR	R11-R13 NOTICE DISPENSED WITH
217	WP106070/2018 FURNISHING OF FFF OF CA COVERS ACKS COPIES ETC TO ISSUE NOTICE TO R3 & R4 (FOR 2ND TIME) Connected With 1) WP 106126/2018 FURNISHING OF FFF OF CA COVERS ACK COPIES ETC TO ISSUE NOTICE TO R3 (FOR 2ND TIME)	(GM, KEB)	PRASHANTFGOUDAR	AGA FOR R1 and R2 R3 & R4: ACK NYR
		(GM, RES)	PRASHANT F GOUDAR PRATIKS AKSHAY A KATTI V B PATIL	AGA FOR R1 and R2 R3: ACK NYR
218	WP113003/2019 MEMO FOR DISPOSAL OF WP FILED BY THE ADV FOR PETNR	(GM, RES)	PRASHANT F GOUDAR VIJAY BPATIL	M B KANAVI FOR R1 HCGP FOR R2 R3 : BM INDIAN OVERSEAS BANK MUDHOL: SD
219	WP146879/2020 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 3 10 38 (3 WEEKS NOT LAPSED) (FOR 1ST TIME)	(T, TAR)	PRASHANT F GOUDAR STANLEY PHILIP	
220	WP148360/2020 1) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 18 27 & 52 (1-3) 2) IA-1/2020 FOR IMPEADING APPLICATION FILED BY ADV FOR R7-R11 3) MEMO FOR PRODUCTION OF CITATION	(CS, EL/M)	PRASHANT F GOUDAR AKSHAY KATTI ANANDASHTEKAR	HEMANTHKUMAR L HAVARAGI FOR R1 & R3 HCGP FOR R2 & R5 GANGADHAR J M FOR R4 SUNIL S DESAI FOR R6 N D GUNDE FOR IMPEADING APPLICANT ON IA-1/2020
221	WP148363/2020 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3, 18 & 52 (1)	(CS, EL/M)	PRASHANT F GOUDAR AKSHAY KATTI ANANDASHTEKAR	HEMANTHKUMAR L HAVARAGI FOR R1 & R3 HCGP FOR R2 & R5 GANGADHAR J M FOR R4 SUNIL S DESAI FOR R6
222	WP101675/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 14 27 43 & 52 (1)	(GM, TEN)	PRASHANT FGOUDAR	AGA (MA NOT FILED)
223	WP102269/2021 FURNISHING OF PF, C/A FOR ISSUANCE OF E/NOTICE TO IN R/O R4 FOR 2ND TIME 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 31 (1 & 4)	(LA, KIADB)	PRASHANT F GOUDAR SHEETAL V KITTEKAL ANANDASHTEKAR	SHARMILA M PATIL FOR R1-R3

COUPE HATT NO

233	WP103430/2021 1) AWAITING SERVICE OF NOTICE IN R/OR3 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7, 11, 14, 15, 16,17 & 18	(GM, RES)	PRASHANTMATHAPATI	HCGP FOR R1 & R2 R3 : SERVICE AWAITED
234	WP104354/2018 & WP106119/18 FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TOR3 (FOR 2ND TIME)	(GM, RES)	SANTOSH BMALAGUDAR	AGA FOR R1 & R2 R3 : ACK NYR
235	WP105081/2018 FURNISHING OF PF COVER ACK PETITION COPY FOR ISSUE NOTICE TO R1 &R2	(LB, RES)	SANTOSH B MALAGUDARR3	SERVED R1 & R2:ACK NYR
236	WP101468/2021 1) NON TAKING STEPS IN R/O DECEASEDR4 2) FURNISHING OF FPF, COVER ACKS COPIES &ETC WITH CORRECT ADDRESS TO ISSUE E/NOTICE R2, R3 & R7 FOR 2ND TIME 3) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO52(1)	(GM, CPC)	SANTOSH BMALLIGAWAD	G I GACHCINAMATH ADV FOR R5 & R6 G S SAVADATTI FOR R8, R13 & R14 R1 : SADASHIV : SD R9 : JYOTHI : SD R10 : ARATI : SD R11 : DEEPA : SD R12 : SHILPA : SD R15 : SHEKAPPA :SD R2 & R7 : "LEFT NOT KNOWN" R3 : "NOT KNOWN" R4 : EXPIRED
237	WP102442/2021 1) AWAITING SERVICE OF NOTICE IN R/O SOLERESPONDENT 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS. 13, 28, 33(1) & 34(1 TO3)	(GM, CPC)	SANTOSH BMALLIGAWAD SHRIDHARHIREMATH	RESPONDENT : SERVICEAWAITED
238	WP102494/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11,17,18,20,26 &30(1-3)	(GM, CPC)	SANTOSH BMALLIGAWAD	
239	WP102916/2021 1) COMPLIANCE OF OFFICE OBJNS RAISEDON PF FURNISHED BY ADV FOR PETITIONER TO ISSUE E/NOTICE TO R1(A C D) & R2-R5 2) ACCEPTANCE OF MEMO /ACK FOR HAVING SERVED THE WP COPIES ON COUNSEL APPEARING FOR RESPTS BEFORE TRIAL COURT	(GM, CPC)	SANTOSH BMALLIGAWAD	ARUN L NEELOPANT FOR C/R2 (CP NO.21917/2021)
240	WP103080/2021 1) AWAIT SERVICE OF NOTICE IN R/ORESPT 2) OFFICE OBJECTIONS AT SL NO 24 A/WCOUNSEL SUBMISSION	(GM, CPC)	SANTOSH BMALLIGAWAD	RESPT : SERVICE AWAITED

COUPE HATT NO

241	WP107112/2014 & WP 107507-511/2014 & WP 107512/2014 MEMO FOR RETIREMENT FILED BY SRI MRUTYUNJAY TATA BANGI ADVOCATE FOR PETNR	(LB, RES)	SANJAY SKATAGERI MRUTYUNJAY TATA BANGI	HCGP FOR R5 and R6 MALLIKARJUNSWAMY B HIEMATH FOR R4 K ANANDKUMAR FOR R1-R3
242	WP100110/2015 1) MEMO FOR RETIREMENT FILED BY THE ADV FOR PETITIONER SRI MRUTYUNJAYA TATA BANGI 2) IA-1/2016 FOR PRODUCTION OF ADDL DOCUMENTS Connected With 1) WP 109024/2014 (STATEMENT OF OBJECTIONS FILED BY THE ADV FOR R3 IS KEPT IN FILE))	(GM, WAKF)	MRUTYUNJAY TATA BANGI SANTOSH P PUJARI	MISS AZRA J DUNDGE FOR R1 AHMED ALI RAHIMAN SHAH FOR R2 R3 : IRGAN - SD R4 : WAHID - SD R5 : FERAZ - SD R6 : JAHEER - SD R7 : NADEEM -SD R8 : BASHIRAHMED - SD R9 : JAVEED -SD
243	WP106780/2015 FURNISHING OF FPF C/A WITH CORRECT POSTAL ADDRESS FOR ISSUE NOTICE TO R3 ISSUANCE OF SERVICE OF NOTICE IN R/O R4 RETURNED WITH POSTAL SHARA AS REFUSED	(GM, CPC)	MRUTYUNJAY TATA BANGI	NAGARAJ C KOLLOORI FOR R1, R2, R5-R9
244	WP105801/2016 FURNISHING OF FPF C/ADDRESS COVER ACK FOR ISSUE NOTICE TO R2	(GM, RES)	MRUTYUNJAY TATA BANGI	V M SHEELVANT FOR: R1 GA FOR: R3 & R4 R2: ACK NYR
245	WP107163/2016 FURNISHING OF FPF COVER A/W CORRECT ADDRESS ACK TO ISSUE NOTICE TO R2	(GM, RES)	MRUTYUNJAY TATA BANGI	P G MOGALI FOR R1 NEEDFUL NOT DONE IN R/O R2
246	WP108700/2016 AWAIT SERVICE OF NOTICE TO R2 & R3 Connected With 1) WP 108701/2016 AWAIT SERVICE OF NOTICE TO R2 & R3	(CS, RES)	MRUTYUNJAY TATA BANGI SUDHIR R SAKRI	AGA FOR R1 R2 & R3 : SERVICE AWAITED
247	WP106481/2017 FURNISHING OF PF C/ADDRESS COPIES COVER ACK FOR ISSUE NOTICE TO R4	(GM, RES)	MRUTYUNJAY TATA BANGI	B S KAMATE FOR R1 S D BABLADI FOR R2 GIRISH A YADWAD FOR R2 R3: SERVED R4: ACK NYR
248	WP108726/2017 FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS & PETITION COPIES TO ISSUE E/NOTICE TO R4 Connected With	(CS, RES)	MRUTYUNJAY TATA BANGI	AGA FOR R1 and R2 SANGRAM S KULKARNI FOR R3 NEEDFUL NOT DONE IN R/OR4

COUPE HATT NO

	1) WP 102192/2016 NON AMENDMENT OF CAUSE TITLE V/O DTD:24/7/19	(CS, RES)	PRASHANT S KADAEVAR SANGRAM SKULKARNI	AGA FOR: R1-R3 MRUTYUNJAYA TATA BANGI FOR PROP R4-R25
249	WP108822/2017 MEMO FOR PRODUCING PAPER PUBLICATION FILED BY ADVOCATE FORPETNR	(LB, RES)	MRUTYUNJAY TATA BANGI	JAGADISH PATIL FOR: R1 R3 : RANJANA: SD R2 : PUBLISHED NOTICE COPY FILED
250	WP110294/2017 1) ACCEPTANCE OF MEMO A/W ACK FOR HAVING SERVED HANDSUMMONS TO R2 & R4 2) FURNISHING OF PF CA COPIES TO ISSUE NOTICE TOR4 (FOR 2ND TIME)	(LB, RES)	MRUTYUNJAY TATA BANGI	HCGP FOR R1 andR3 R2:THE 2P BY ITS CEO BELAGAVI-SD R4:ACK NYR
251	WP105333/2018 AWAIT SERVICE OF NOTICE IN R/O R1-R7	(GM, CPC)	MRUTYUNJAY TATA BANGI	R1-R7 : SERVICEAWAITED
252	WP106099/2018 1) STEPS TO BE TAKEN IN R/O R2, R3 ANDR9 2) FURNISHING OF FPF, C/A, COVER, ACK, COPY ETC TO ISSUE E/NOTICE TO R8 FOR 2NDTIME	(GM, CPC)	MRUTYUNJAY TATABANGI	MAHESH WODEYAR & NAVEEN CHATRAD FOR R1 R4- PUTTAWWA W/O HONNAPPA VADAKANNAVAR-SD R5- SHANTAWWA W/O BASAPPA PAYTIGANIGER-SD R6- BASAPPA S/O CHANNABASAPPA BALLARI-SD R7- NAGAPPA S/O CHANNABASAPPA BALLARI-SD R2 - DECEASED R3-DECEASED R8- REDIRECTED TO SRIRAMPURA R9-DECEASED
253	WP106320/2018 AWAITING SERVICE OF E/NOTICE IN R/O R1-R5	(GM, CPC)	MRUTYUNJAY TATA BANGI	R1-R5: SERVICEAWAITED
254	WP106648/2018 NON FURNISHING OF FPF, COVER ACK ETC WITH CORRECT ADDRESS TO ISSUE E/NOTICE TO R5 & R9 FOR 3RDTIME	(GM, CPC)	MRUTYUNJAY TATA BANGI	A D SHILLEDARand SANTOSH B RAWOOT FOR R1-R4, R6-R8 & R11 R10: HAYABI - SD R5: INCOMPLETE ADDRESS R9: NOT KNOWN R10 : HAYABI W/O ABBASALI JUNEDI -SD
255	WP106707/2018 AWAITING SERVICE OF E/NOTICE IN R/O R1-R11	(GM, CPC)	MRUTYUNJAY TATA BANGI	R1-R11: SERVICEAWAITED
256	WP111732/2019 1) FURNISHING OF FPF COPEES C/ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO R6 (FOR 2ND TIME) 2) ACCEPTANCE OF MEMO FOR HAVING SERVED COPIES ON THE TRIAL COURT COUNSEL WHO APPEARED IN R/O R1-R6 Connected With	(GM, AC)	MRUTYUNJAY TATABANGI	S D SAGARI FOR R5 R1:SHAILA - SD R4:NAGAPPA - SD R2 & R3 ARE MINOR R/BY R1 SIDDAPPA S SAJJAN FOR R1-R4 R6:LEFT

COURT HALL NO

	1) WP 111733/2019 1) FURNISHING OF FPF COPIES C/ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO R6 (FOR 2ND TIME) 2) ACCEPTANCE OF MEMO FOR HAVING SERVED COPIES ON THE TRIAL COURT ADVOCATESWHO APPEARED IN R/O R1-R6		(GM, AC)	MRUTYUNJAY TATABANGI VITHAL S TELI FOR R1-R4 S D SAGARI FOR R5 R6:LEFT
	2) WP 111734/2019 1) FURNISHING OF FPF COPIES C/ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO R7 (FOR 2ND TIME) 2) ACCEPTANCE OF MEMO FOR HAVING SERVED COPIES ON THE COUNSEL FOR R1-R7 FILED BY THE ADV FOR PETITIONER	(GM, AC)		MRUTYUNJAY TATABANGI VITHAL S TELI FOR R1-R5 S D SAGARI FOR R6 R7:LEFT
257	WP113599/2019 1) EXTENSION OF INTERIM ORDER OF STAY AS PRAYED IN MEMO FORPOSTING 2) FILING OF MEMO FOR HAVING SERVED HANDSUMMONS TO THE COUNSEL FOR THE RESPT APPEARING BEFORE TRIAL COURT 3) AWAITING SERVICE OF NOTICE IN R/O SOLERESPTS	(GM, CPC)		MRUTYUNJAY TATA BANGI RESPT:SERVICEAWAITED
258	WP113600/2019 1) EXTENSION OF INTERIM ORDER OF STAY AS PRAYED IN MEMO FORPOSTING 2) FILING OF MEMO FOR HAVING SERVED HANDSUMMONS TO THE COUNSEL FOR THE RESPT APPEARING BEFORE TRIAL COURT 3) AWAITING SERVICE OF NOTICE IN R/O SOLERESPTS	(GM, CPC)		MRUTYUNJAY TATA BANGI RESPT:SERVICEAWAITED
259	WP113603/2019 EXTENSION OF INTERIM ORDER OF STAY AS PRAYED IN MEMO FOR POSTING	(GM, CPC)		MRUTYUNJAY TATA BANGI G B NAIK and P GNAIK
260	WP114492/2019 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R1,R8 & R10 (FOR 2ND TIME)	(GM, CPC)		MRUTYUNJAY TATA BANGI R2 : SATYAWWA:SD R3: SADASHIV SD R4 : SARITA: SD R9 : BANDRAWWA: SD R1 : ACK NYR R8 : ADRESSE LEFT R10 : NO SUCHADDRESS R5-R7 ARE MINORS & R/BY R4
261	WP116142/2019 NON COMPLIANCE OF OFFICEOBJNS	(GM, RES)		MRUTYUNJAY TATABANGI
262	WP116143/2019 OFFICE OBJECTIONS AT SL NO 21 A/W COUNSEL'S SUBMISSION & COUNSEL NOTE BELOW THE CAUSE TITLE	(GM, RES)		MRUTYUNJAY TATABANGI

COMPT. HATT NO

263	WP116144/2019 COMPLIANCE OF OFFICE OBJNS AT SL NO 21 A/W COUNSEL NOTE BELOW THE CAUSETITLE	(GM, RES)	MRUTYUNJAY TATABANGI
264	WP124540/2020 ACCEPTANCE OF VAKALATH FILED BY SRI ANANT HEGDE BEFORE ISSUANCE OF NOTICE (TCR K/B)	(GM, RES)	MRUTYUNJAY TATA BANGI BHUSHAN B KULAKARNI FORC/R (CP NO 21587/2019) ANANT HEGDE
265	WP138813/2020 ISSUANCE OF SERVICE OF E/NOTICE IN R/O "NOT CLAIMED" R2 & R4	(GM, CPC)	MRUTYUNJAY TATABANGI SANTHOSH NARAGUND FOR R1 R3 MINOR REPRESENTED BY NATURAL GUARDIAN R2 R2 & R4 : "NOT CLAIMED"
266	WP147233/2020 OFFICE OBJECTIONS AT SL NO 7 A/W COUNSEL SUBMISSION (IA-1/2020 IS PENDING)	(CS, RES)	MRUTYUNJAY TATABANGI GA SD
267	WP147816/2020 OFFICE OBJNS AT SL N 30(4) A/W NOTE BELOW IN CAUSE TITLE	(GM, CPC)	MRUTYUNJAY TATABANGI
268	WP148579/2020 1) FURNISHING OF FPF, ACK, COPY ETC FOR ISSUE OF NOTICE TO R5 FOR 2NDTIME 2) IA 1/2021 FOR IMPLEADING APPLICATION FILED BY ADV FOR PETITIONER 3) COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 19 A/W COUNSEL SUBMISSION	(CS, EL/M)	MRUTYUNJAY TATA BANGI M T BANGI FOR IMPLEADING APPLICANT ON IA 1/2021 AS P3-P6 V/O DTD 26/11/2020 AGA FOR R1 & R3 HEMANTHKUMAR L HAVARAGI FOR R2 & R4 (VK NOT FILED) R5- ACK NYR
269	WP100013/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 6,13,19,28 & 30(1-8)	(LA, KIADB)	MRUTYUNJAY TATABANGI
270	WP100590/2021 (SPECIAL ORDERS) AWAITING SERVICE OF NOTICE IN R/O R1 & R3	(GM, CPC)	MRUTYUNJAY TATABANGI SSYALIGAR R2:SHRISHAIL -SD R1 & R3:SERVICE AWAITED
271	WP101947/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 30 & 52 (MAINTAINABILITY OF WP)	(GM, RES)	MRUTYUNJAY TATABANGI GA SD
272	WP101956/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 14 22 & 30 (NOTE: 14 MAINTAINABILITY OFWP)	(GM, ST/RN)	MRUTYUNJAY TATABANGI GA SD
273	WP102797/2021 1) OFFICE OBJNS AT SL NOS.28 A/W COUNSEL SUBMISSION 2) IA 1/2021 FOR DISPENSATION OF CERTIFIED COPY OFANNEXURE-L	(GM, CPC)	MRUTYUNJAY TATABANGI PRAKASH HOSAMANE

COMPT HATT NO

274	WP103916/2021 1) OFFICE OBJECTIONS AT SL NO 24 A/W ADVOCATESUBMISSION 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 52(1 & 4)		(GM, CPC)		MRUTYUNJAY TATABANGI
275	WP101417/2018 FURNISHING OF FFF COVER ACK CORRECT ADDRESS ETC TO ISSUE NOTICE TO R8,R14 &R15	(LB, RES)		PRASHANT S KADADEVAR	VISHWANATH BADIGER and PRAKASH R BADIGER FOR: C/R12 & R16 (CP NO 20258/18) AGA FOR R1 & R2 R3-R7, R9-R13 SERVED NEEDFUL NOT DONE IN R/O R8, R14 & R15
276	WP101896/2018 (SERVICE OF NOTICE IN R/O R3-R16 IS AWAITED)	(LB, RES)		PRASHANT S KADADEVAR	AGA FOR: R1 and R2 R3-R16: SERVICE AWAITED
277	WP103686/2018 1)ACCEPTANCE OF AFFIDAVIT FILED BY ADV FOR R4 & R6 2)ACCEPTANCE OF REPORT RECEIVED FROM THE DEPUTY DIRECTOR OF LAND RECORD BALLARI (V/O DTD:17/9/18) ((COPYING APPLN)	(LA, RES)		PRASHANT S KADADEVAR	AGA FOR: R1-R3 P R BENTUR FOR: R4 K L PATIL FOR R5 P R BENTUR & H R BENTUR FOR:R6 SHIVARAJ S BALLOLI FOR:R4 &R6
278	WP109440/2019 1) ACCEPTANCE OF MEMO FOR HAVING SERVED WP COPIES TO THE COUNSEL FOR RESPTS APPEARING BEFORE TRIALCOURT 2) ISSUANCE OF SERVICE OF E/NOTICE IN R/O NOT CLAIMED R7(B) &R8 3) FURISHING OF FPF,C/A CORRECT ADDRESSETC FOR ISSUE OF E/NOTICE IN R/O R2 R4(A) R4(C) R5 R6 R7(A)	(GM, CPC)		PRASHANT S KADADEVAR SACHIN IRESHANAVAR	SHIDDALINGANAGOUDA DODDEGOUDRA FOR C/R3 (CP NO 20447/19) R M KULKARNI & HEMALEKHA K S FOR R1 RAVI S BALIKAI FOR R3 R4(B) : SWETA: SD R4(D) : SANJAY: SD R7(C) : KIRTI: SD R9:ANDANAGOUDA - SD R10:BHIMANAGOUDA - SD R11 : ANNAPOORNA: SD R12 : VIJAYAKUMAR: SD R13 : VIJAYALAXMI: SD R14 & R15:NOTICE DISPENSED WITH R7(B) & R8 : NOT CLAIMED R2,R4(C),R5,R6,R7(A):ACK NYR
279	WP117170/2019 MEMO FOR DISPOSAL OF WP	(GM, RES)		PRASHANT S KADADEVAR	RESPT:THE PUBLIC INFORMATION OFFICER/ PRINCIPAL SCN LAW COLLEGE BAGALKOT-SD
280	WP148872/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7 16 17 18 19 20 30 &32(1-10)	(LA, RES)		PRASHANT S KADADEVAR	
281	WP100127/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 5 10 14 20 28 & 31(1-4) (FOR 2ND TIME)	(GM, CPC)		PRASHANT S KADADEVAR	

COURT HALL NO

282	WP 100144/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13,18,19,37 &39(1-5)	(LB, RES)	PRASHANT S KADADEVAR	GA SD
283	WP 101195/2021 STEPS TO BE TAKEN IN R/O "EXPIRED/DECEASED R5"	(GM, AC)	PRASHANT S KADADEVAR	R1 : V M VIMALA - SERVED R2 : T SOWMYA - SERVED R3 : T SANJAY - SERVED R4 : T SAHANA - SERVED R5 : PARVATHAMMA -EXPIRED
284	WP 101419/2021 1) ISSUANCE OF SERVICE OFNOTICE IN R/O UNCLAIMEDR1-R5 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 14 & 18	(GM, CPC)	PRASHANT S KADADEVAR	R1-R5 : POSTAL SHARA "UNCLAIMED"
285	WP 101726/2021 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL.NOS. 5, 18,19 AND 29(4)	(LA, RES)	PRASHANT S KADADEVAR	HCGP FOR R1-R5
286	WP 102072/2021 1) CONSIDERATION OF INTERIM PRAYER AS PER ORDER DTD5/8/2021 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14 & 52(1-3)	(GM, CPC)	PRASHANT S KADADEVAR	JAGADISH PATIL FOR R1-R3 HCGP FOR R4
287	WP 103233/2021 1) AWAITING SERVICE OF NOTICE IN R/ORESPONDENT 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.8, 12, 30, 31, 32, 33, 34, 46 AND 52(1 TO5)	(GM, CPC)	PRASHANT S KADADEVAR	RESPONDENT : SERVICEAWAITED
288	WP 103301/2021 1) AWAITING SERVICE OF NOTICE IN R/OR1-R4 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SLNO 18, 25, 30, 31 & 52(1)	(GM, CPC)	PRASHANT S KADADEVAR	R1-R4 : SERVICE AWAITED
289	WP 114051/2019	(GM, AC)	PREETI SHASHANK SHASHANK HEGDE	
290	WP 114056/2019	(GM, AC)	PREETI SHASHANK SHASHANK HEGDE	
291	WP 114061/2019	(GM, AC)	PREETI SHASHANK SHASHANK HEGDE	
292	WP 114066/2019	(GM, AC)	PREETI SHASHANK SHASHANK HEGDE	
293	WP 114069/2019	(GM, AC)	PREETI SHASHANK SHASHANK S HEGDE	

COUPE HATT NO

294	WP 114072/2019	(GM, RES)	PREETI SHASHANK SHASHANK HEGDE	
295	WP 114075/2019	(GM, RES)	PREETI SHASHANK SHASHANK HEGDE	
296	WP 114077/2019	(GM, RES)	PREETI SHASHANK SHASHANK HEGDE	
297	WP100798/2015 & WP 100890/2015 FURNISHING OF PF, CA, COVER, ACK, COPY ETC FOR ISSUE OF NOTICE TO R1-R6 FOR 1ST TIME	(GM, RES)	PRUTHVI K S	
298	WP102970/2016 EXTENSION OF INTERIM ORDER	(LA, RES)	PRUTHVI K S	GA FOR R1-R3
299	WP110124/2016 FURNISHING OF FPF, COVER, C/A, ACK ETC FOR ISSUE NOTICE ISSUED TO R2-R5 & R7-R8, R14, R15 (COPIES TO BE FILED IN R/O R14, R15)	(GM, CPC)	PRUTHVI K S	RAJASHEKHAR BURJI FOR R6 R11 : SERVICE H/S R12 : UDAYKUMAR : SD R2-R5 & R7 & R8 : SHARA "NO SUCH ADDRESS" R14 : ABSENT R15 : LEFT R1 & R9 : ACK NYR
300	WP100852/2017 1) FURNISHING OF FPF C/A WITH CORRECT POSTAL ADDRESS & COPIES FOR ISSUE NOTICE TOR4-R7 2) STEPS TO BE TAKEN IN R/O NOT CLAIMED R3 (A&B)	(GM, CPC)	PRUTHVI K S	SURESH N KINI and NAGPRASDAD S KINI FOR R1 R2 (A-C) : SERVED R3 (A&B) : NOT CLAIMED R4 : ADDRESSEE NOT IN VILLAGE R5-R7 : ACK NYR
301	WP105796/2018 COMPLIANCE OF OFFICE OBJNS RAISED ON PROCESS MEMO TO ISSUE E/NOTICE IN R/O R1-R15 REG: PF TO BE FURNISHED IN R/OR2-R15 (RETURNED PF K/B)	(GM, CPC)	PRUTHVI K S	
302	WP106885/2019 (CRIMINAL ROSTER) FURNISHING OF FPF, C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R2 (FOR 1ST TIME)	(GM, RES)	PRUTHVI K S	GA SD NEEDFUL NOT DONE IN R/O R2
303	WP110064/2019 EXTENSION OF INTERIM ORDER OF STAY AS PRAYED IN MEMO FOR POSTING	(GM, CPC)	PRUTHVI K S	DINESH M KULKARNI FOR R1 and R2
304	WP110072/2019	(GM, CPC)	PRUTHVI K S	
305	WP114523/2019	(GM, CPC)	PRUTHVI K S	
306	WP114588/2019	(LA, RES)	PRUTHVI K S	

COMPLIANCE NO

307	WP148320/2020 1) COMPLIANCE OF OFFICE OBJECTIONS ATSL NOS 13,14,25,27 & 34 2) IA-1/2021 FOR IMPEADING APPLICANT FILEDBY ADV FOR SRI PRASHANT PGOUDAR	(CS,EL/M)	PRUTHVIKS	GASD AGA FOR R1 HEMANTKUMAR L HAVARAGI ADV FOR R2-R4 GANGADHAR J M ADV FOR R5 PRASHANT F GOUDAR ADV FOR IMPEADING APPLICANT PROP R6
	Connected With 1) WP 148376/2020 1) IA-1/2021 FOR IMPEADING APPLICATION FILED BY SRI PRASHANT F GOUDAR ADV FOR R10 2) IA-1/2020 IMPEADING APPLICATIONFILED BY ADV FOR RESPT 3) IA-2/2020 IMPEADING APPLICATION FILED BY ADV FORR6-R9 4) IA-3/2020 VACATING INTERIM STAY FILED BYADV FOR IMPEADINGAPPLICANTS 5) COMPLIANCE OF OFFICE OBJECTIONSAT SL NO 28 & 52(1)	(CS,EL/M)	SHARANABASAVARAJ.C.S.	HCGP FOR R1 HEMANTHKUMAR L HAVARAGI FOR R2-R4 GANGADHAR J M FOR R5 AKSHAY KATTI FOR IMPEADING APPLICANT IN IA-1/2020 PRASHANT F GOUDAR FOR IMPEADING APPLICANT IN IA-2/2020
308	WP111434/2019 & WP 111770-771/19 1)FURNISHING OF PF C/A COPIES CORRECT ADDRESS ETC TO ISSUE E/NOTICE TO PROP APPLICANT ON IA-1/2020 (FOR 2ND TIME) 2) IA-2/2019 FOR STAY FILED BY ADVOCATE FOR PETNR	(T,IT)	ASHOK A KULKARNI K RPRASAD H R KAMBIYAVAR	Y V RAVIRAJ FOR R1 and R2 NEEDFUL NOT DONE
309	WP112817/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(T,IT)	K RPRASAD ASHOK A KULKARNI SIDDAPPA REDDY K G H R KAMBIYAVAR	
310	WP102258/2017 FURNISHING OF FFF C/ADDRESS COPIES COVER ACK ETC FOR ISSUE NOTICE TO R1-R3	(GM, TEN)	R HANGADI PRAKASH R BADIGER	NEEDFUL NOT DONE IN R/O R1-R3
311	WP110212/2017 1)MEMO FOR DISPENSATION OF NOTICE AGAINST RESPTS 2)AFFIDAVIT OF M GADILINGAPPA DTD:17/8/19 3) STEPS TO BE TAKEN IN R/O DECEASEDR6 4) FURNISHIG OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO R1R2 R4 R5 R10-R12 (FOR 2NDTIME)	(GM, RES)	R H ANGADI PRAKASH RBADIGER	R3:MALIGE HANUMANTAHAPPA-SD SHASHANK S HEGDE FOR R18 R7:GANGAMMA - SD R8:GANGADHARA- SD R9:JAMBAKKA - SD R13:OMKARAMMA - SD R14:RATHANMMA - SD R15:M SHANKARAPPA - SD R16:BASAVARAJ- SD R17:M KUBERA -SD R2 & R4:INSUFFICIENT ADDRESS R5:POSTAL SHARA 7 DAYS ABSENT R6:DECEASED R10:ADDRESSEE NOT FOUND R1 R11 & R12:POSTAL TRACK SHEET"INCOMPLETED"
312	WP101449/2018 STEPS TO BE TAKEN IN R/O DECEASED R1	(GM, CPC)	RHANGADI	R1-DECEASED H R DESHPANDE FOR R2 R3- SHIVANAND - SD

COURT HALL NO

313	WP105781/2018 AWAIT SERVICE OF NOTICE IN R/O RESPT	(GM, CPC)	R H ANGADI	RESPT : SERVICE AWAITED
314	WP107086/2018 STEPS TO BE TAKEN FOR SERVICE OF NOTICE IN R/O "NOT CLAIMED R3 & R4	(CS, RES)	R H ANGADI	S M KALWAD FOR: R1 AGA FOR: R2 R3 & R4: NOT CLAIMED
315	WP105530/2019 1) AWAITING SERVICE OF NOTICE IN R/O R2-R5 2) FILING OF MEMO / ACK FOR HAVING SERVED WP COPIES ON COUNSEL APPEARING FOR RESPONDENTS BEFORE TRIAL COURT	(GM, CPC)	R H ANGADI	HARSH DESAI & M GURURAJ FORR1 R2 TO R5 : SERVICE AWAITED
316	WP114596/2019 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R1 & R2 (FOR 1ST TIME)	(GM, CPC)	R H ANGADI	NEEDFUL NOT DONE IN R/O R1 & R2
317	WP101114/2020 1) EXTENSION OF INTERIM ORDER AS PRAYED IN POSTINGMEMO 2) FILING OF ACK FOR HAVING SERVED THE WP COPIES TO THECOUNSEL FOR R2,R7 & R15 APPEARING BEFORE TRIAL COURT 3) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R2 &R7 (FOR 2NDTIME) 4) AWAIT SERVICE OF NOTICE IN R/OR15	(GM, CPC)	R H ANGADI JOSHNA PDHANAVE	R M KULKARNI and HEMALEKHA K S FOR R5 R1,R3-R6,R8-R14,R16-R49 : NOTI CE DISPENSED WITH R2 : INSUFFICIENT ADDRESS R7 : ADDRESSE LEFT" R15 : SERVICE AWAITED
318	WP147116/2020 1) FURNISHING OF FPF, C/ACK, COPIES ETC WITH CORRECT ADDRESS TO ISSUE E/NOTICE TO R1(A) ON IA 1/2020 FOR 2NDTIME 2) COMPLIANCE OF OFFICE OBJECTIONS RAISED ON OIA-1/2020 I.E., BRINGING LR'S OF DECEASED R1 3) MEMO A/W AFFIDAVIT DTD 22/8/2020	(GM, CPC)	R H ANGADI SABEEL AHMED (NOC)	GURUKUMAR V A & DEEPAK S KULKARNI FOR R5 & R6 R4 : BASAVARAJ - SERVED R2-R3: NOTICE DISPENSED WITH R1:DECEASED R1(A) : "NO SUCH ADDRESS"
319	WP148417/2020 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,18 & 53	(GM, CC)	R H ANGADI	
320	WP100693/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 21	(LB, RES)	R H ANGADI JOSHNA PDHANAVE	GA SD
321	WP101553/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 1 10 12 14 19 23 25 26 27 2831 34 & 52(1-3)	(LA, RES)	R H ANGADI	SHIVASAI M PATIL

COURT HALL NO

322	WP102921/2021 1) FURNISHING OF DPF, C/ACK & PETITION COPIES FOR ISSUANCE OF NOTICE TO R2 & R4-R6 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.11 AND29(1)	(CS, RES)	R HANGADI	HCGP FOR R1 & R3 NEEDFUL NOT DONE IN R/O R2 & R4-R6
323	WP106380/2014 MEMO A/W ACK FOR REPORTING DEATH OF P1 FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE NOTICE TO R1 FOR 2ND TIME Connected With 1) WP 85735/2013	(GM, RES)	R M KULKARNI	R2 and R3 ARE SERVED
324	WP105320/2015 STEPS TO BE TAKEN IN R/O R5 (THE AGA HAS FILED STATEMENT OF OBJNS & SAME IS RETURNED WITH OFFICE OBJNS)	(GM, RES)	R M KULKARNI	R2, R3 and R6: SERVED ARAVIND D KULKARNI FOR: R4 NEEDFUL NOT DONE IN R/O R5 AGA FOR R1
325	WP103067/2016 NON-FURNISHING OF FPF OF CA COVER, ACK, COPY ETC TO ISSUE E/NOTICE TO RESPDTS	(GM, RES)	R M KULKARNI	AGA FOR R1-R4
326	WP105475/2016 STEPS TO BE TAKEN FOR SERVICE OF NOTICE IN R/O R8 (SINCE 3TIMES NOTICE ISSUED TO R8)	(CS, RES)	R M KULKARNI : HEMALEKHA K S	GOVT ADV FOR R1-R5 SANJAY S KATAGERI FOR R6 R7 : VANISHREE:SD R8 : ACK RECEIVED WITHOUT POSTAL SHARA
327	WP105679/2016 FURNISHING OF PF, C/A, CORRECT ADDRESS ETC TO ISSUE NOTICE TO R2 (FOR 2NDTIME)	(CS, SUR)	R M KULKARNI HEMALEKHA K S	GOVT ADV FOR R1
328	WP105949/2016 1) FURNISHING OF FPF, C/ADDRESS, COVERS, ACK'S ETC FOR ISSUE NOTICE TOR1 & R2 FOR 3RD TIME 2) ACCEPTANCE OF MEMO FOR HAVING SERVED TO THECOUNSEL FOR THE RESPONDENTS A J KULKARNI APPEARING BEFORE THE TRIAL COURT (MOVED) (RETURNED TO PENDING BRANCH ON 17/9/21)	(GM, CPC)	R M KULKARNI : HEMALEKHA K S	R1 and R2 : POSTAL SHARA "ADDRESSEE LEFT"
329	WP100077/2017 FURNISHING OF FPF OF CA COVER ACK COPY ETC TO ISSUE NOTICE TO R5 (FOR 2ND TIME) (EXTENSION OF INTERIM ORDER AS PRAYED IN POSTING MEMO)	(GM, CPC)	R M KULKARNI HEMALEKHA K S	SANGRAM S KULKARNI FOR R1-R4 R5:ADDRESSEE LEFT

COMPUTER STATEMENT

330	WP102475/2017 COMPUTER STATEMENT REGARDING THE DISPOSAL OF FDP NO 09/2003 BEFORE TRIALCOURT	(GM, CPC)	R M KULKARNI HEMALEKHA K S	RAVI S BALIKAI FOR C/R1-R4 JAGADISH PATIL FOR R5-R8
331	WP103069/2017 ACCEPTANCE OF SERVICE OF NOTICE TO R2 THROUGH POSTAL TRACK SHEET	(CS, DAS)	R M KULKARNI PRATIKA S HEMALEKHA K S	GOVT PLEADER FOR R1 and R3
332	WP104133/2017 FURNISHING OF FPF COVER ACK WITH CORRECT ADDRESS FOR ISSUANCE OF NOTICE TOR2 (FOR 2ND TIME)	(LA, RES)	R M KULKARNI HEMALEKHA R KULKARNI	AGA FOR: R1 R2: INSUFFICIENT ADDRESS
333	WP105185/2017 FURNISHING OF FPF,C/A COVER, ACK COY ETC TO ISSUE OF NOTICE TO R4 (FOR 2NDTIME) Connected With 1) WP 105184/2017	(GM, CON) (GM, CON)	R M KULKARNI HEMALEKHA K S R M KULKARNI HEMALEKHA K S	R1- PUSHPA- SD R2 & R3 NOTICE DISPENSED WITH R4: ACK NYR R1- SHANKAR - SD R2 & R3 NOTICE DISPENSED WITH R4: THE S O KUC SOCIETY, ANKALAGI,GOKAK: SD
334	WP110015/2017 FURNISHING FPF C/ADDRESS COPY COVER ACK ETC FOR ISSUE NOTICE TO R5 (FOR 2ND TIME)	(GM, RES)	R M KULKARNI	AGA FOR: R1, R3 and R4 HARSH DESAI FOR: R6 &R7 G N NARASAMMANAVAR FOR: R7 R2: RGRH CO-OP SOCIETY LTD R/BY MD BENGALURU - SD R5: ACK NYR
335	WP111475/2017 FURNISHING OF FPF OF CA COVERS ACK COPIES ETC TO ISSUE E/NOTICE TO R2 R6 R4 & R7 (FOR 2ND TIME)	(GM, CPC)	R M KULKARNI HEMALEKHA K S	R1:ALESINA - SD R3:PHILIP - SD R5:ERIDINO - SD R8:THE MANAGER BPUCB LTD BELAGAVI - SD R9:THE MANGER UOI BELAGAVI R10:THE MANGER MCO-OPC BANK BELAGAVI -S D R4:INSUFFICIENT ADDRESS R2 R6 & R7:ACK NYR
336	WP103716/2018 1) MEMO FOR WITHDRAWAL OFAMOUNT 2) FURNISHING OF FPF, C/A COPIES, COVERS &ACK FOR ISSUE NOTICE TO R1-R4 Connected With 1) WP 103717/2018 MEMO FOR WITHDRAWAL OF AMOUNT	(GM, KEB) (GM, KEB)	R M KULKARNI R M KULKARNI HEMALEKHA K S	B S KAMATE FOR R1 and R3 SHIVARAJ P MUDHOL FOR R2 &R4 SHIVARAJ P MUDHOL STANDING COUNSEL FOR R2 & R4 B S KAMATE FOR R1 & R3
337	WP105730/2018 AWAIT SERVICE OF NOTICE IN R/O RESPT	(GM, AC)	R M KULKARNI	RESPT : SERVICE AWAITED

COMPLIANCE NO

346	WP102974/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS. 10, 12, 15, 16, 17, 19 AND 30(1) (IA 1/2021 FOR IMPEADING FILED BY S H YADAWAD ADV IS RETURNED WITH OFFICE OBJNS) Connected With 1) WP 111846/2019 MEMO FOR DISPOSAL OF WP FILEDBY THE ADV FOR R4	(GM, WAKF)	R M KULKARNI	V/O DTD 23/8/2021 D L LADKHAN FOR R1 & R2
347	WP103062/2021 1) AWAITING SERVICE OF NOTICE IN R/O R7-R9 2) NON COMPLIANCE OF OFFICE OBJECTION AT SL NO.19 Connected With 1) WP 103121/2021 1) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.10, 14, 19, 23 AND 52(1 AND2) FOR 2ND TIME 2) AWAITING SERVICE OF NOTICE IN R/O R7-R9	(LB, RES)	R M KULKARNI	V/O DTD 26/8/2021 HCGP FOR R1-R6 AND R11-R13 S RAJASHEKHAR FOR R10 R7-R9 : SERVICE AWAITED
348	WP103256/2021 1)AWAITING SERVICE OF E/NOTICE IN R/O R1 2)NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 12,16,17 & 31(1-2)	(GM, CPC)	R M KULKARNI HEMALEKHA K S	R2:NOTICE DISPENSED WITH R1:SERVICE AWAITED
349	WP103509/2021 1) FURNISHING OF PF, COVER, ACKS, COPIES & ETC TO ISSUE E/NOTICE TO RESPONDENTS FOR 1ST TIME 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7,14,18,19,27,28,47 & 52(1-6)	(GM, CPC)	R M KULKARNI HEMALEKHA K S	NEEDFUL NOT DONE IN R/O RESPONDENTS
350	WP103568/2021 1)AWAITING SERVICE OF NOTICE IN R/O R1 & R2 (NOTICE ISSUED ON 23/10/21) 2)NON COMPLIANCE OF OFFICE OBJNS ATSL NOS.14,16,17 AND 29(1)	(GM, CPC)	R M KULKARNI SURABHI R KULKARNI	R1 & R2:SERVICE AWAITED
351	WP103740/2021 1) FURNISHING OF FPF, C/ACK, COPIES AND ETC TO ISSUE E/NOTICE IN R/O RESPONDENTS FOR 1STTIME 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.14,18,27,28,34,45, 47(1 AND 2) 48 AND 52(1 TO 3)	(GM, CPC)	R M KULKARNI HEMALEKHA K S	NEEDFUL NOT DONE IN R/O RESPONDENTS
352	WP103771/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 19,28,47(1-2) & 52(1-2)	(GM, CPC)	R M KULKARNI	

COURT HALL NO

353	WP103773/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 28,48 & 52(1-7)	(GM, CPC)	R M KULKARNI	
354	WP103815/2021 1) FURNISHING PF, ACK, PETITION COPIES FOR ISSUANCE OF NOTICE TO R3 & R4 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS. 26 52(1&2)	(LA, RES)	R M KULKARNI	HCGP FOR R1 & R2 NEEDFUL NOT DONE IN R/O R3 & R4
355	WP103900/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.3,15,26,34 AND 52(1)	(LA, RES)	R M KULKARNI	
356	WP103902/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.3,10,18,26,34 AND 52(1)	(LA, RES)	R M KULKARNI	
357	WP103904/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.3,10,18,26,34 AND 52(1)	(LA, RES)	R M KULKARNI	
358	WP103906/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.3,10,18,26,34 AND 52(1)	(LA, RES)	R M KULKARNI	
359	WP103911/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3,10,18,26,34 & 52(1)	(LA, RES)	R M KULKARNI	
360	WP103914/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3,18,26,34 & 52(1)	(LA, RES)	R M KULKARNI	
361	WP104019/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 15,18,22,28,34 & 52(1) (COURT FEE OF RS 200/- TO BE PAID)	(LB, RES)	R M KULKARNI	GA SD
362	WP80036/2013 MEMO FOR RETIREMENT FILED BY ADVOCATE SRI. B SHARANABASAWA	(LB, RES)	RAJASHEKARGUNJALLI	R KKULKARNI B SHARANABASAWA
363	WP 104116/2015 NON TAKING STEPS IN R/O DECD-R7 NON TAKING STEPS IN R/O NOT CLAIMED R3 NON COMPLIANCE OF O/OBJN RAISED ON VK FILED BY SANGRAM S KULKARNI ADV FOR R1,R2,R3 & R6	(GM, CPC)	RAJASHEKAR R GUNJALLI	SANGRAM S KULKARNI FOR R2 AND GPA HOLDER OF R1,R3 & R6 R1 : PARASHURAM - SD R2 : WAMAN - SD R4 : RENUKA - SD R5 : SUBHAS - SD & R6 : TULASA - SD

COUPE HATT NO

364	WP112749/2015 & WP 113746-753/2015 FURNISHING OF FFF,C/A CURRECT ADDRESS & COPIES FOR ISSUE OF NOTICE TO R1 (FOR 2NDTIME)	(LA, RES)	RAJASHEKAR GUNJALLI & RAMESHHUGAR	GA-SD R2 SERVED R1 : ACK NYR
365	WP105521/2018 1) ISSUANCE OF SERVICE OF NOTICE IN R/O "NOT CLAIMED"R2 2) IA 1/2021 FOR CD OF 277 DAYS IN FILING THE LR'SAPPLICATION 3) IA 2/2021 FOR SETTING ASIDE THEABATEMENT 4) IA 3/2021 FOR BRINGING LR'S OF DECEASED R1 ONRECORD 5) IA 1/18 FOR VACATINGSTAY FILED BY ADV FOR R1	(GM, CPC)	RAJASHEKARGUNJALLI	LAXMAN T MANTAGANI FORR1 R2: "NOT CLAIMED"
366	WP 101229/2021 1)FURNISHING OF PF C/APETITION COPY FOR ISSUANCE OF NOTICE TO R4 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 1, 5, 11, 12, 14, 23& 31(1 & 2)	(CS, EL/M)	RAJASHEKAR GUNJALLI C S PATIL	HCGP FOR R1-R3 HEMANTHKUMAR L HAVARAGI FOR R5 NEEDFUL NOT DONE IN R/O R4
367	WP 102546/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 13, 18, 19 & 32(1)	(LA, RES)	RAJASHEKAR GUNJALLI	GA SD
368	WP75501/2013 FURNISHING OF FFF, COVER, ACK ETC FOR ISSUE NOTICE TO R2 FOR 2ND TIME	(GM, FF)	RAJASHEKHAR BURJI	M B KANAVI : CGSC FOR R1 R3 - SERVED
369	WP100894/2015 1) FURNISHING OF FFF OF C/A COVER, ACKS COPIESETC TO ISSUE NOTICE TOR1(A-C) 2) STEPS TO BE TAKEN IN R/O DECEASEDR2	(GM, CPC)	RAJASHEKHAR BURJI	SRINAND A PACHHAPURE FOR R2 R H GUNDE FOR R2 BEFORE TIRAL COURT (COPYSERVED) NEEDFUL NOT DONE IN R/OR1(A-C)
370	WP102836/2016 & WP 102839-40/2016 FURNISHING OF 2 SETS OF WP COPIES TO NOTICE ISSUE TO R4	(GM, RES)	RAJASHEKHAR BURJI	GOVT ADV FOR R1-R3 R5: KARIM SIKANDAR - SD R4: ACK NYR R6: SIKANDAR - SD R7: IKABAL SIKANDAR - SD R8: ILAYI SIKANDAR - SD R9: MOHAMMAD ALI - SD R10: NOOR AHMED - SD R11: AKBAR SIKANDAR -SD

COURT HALL NO

371	WP102592/2018 1) FILING OF MEMO/ ACKNOWLEDGEMENT FOR HAVING SERVED THE WP COPIES TO THE COUNSEL FOR THE REPTS APPEARING BEFORE TRIAL COURT AS PER ORDER DTD: 5/12/18 2) ISSUANCE OF SERVICE OF NOTICE TO NOT CLAIMED R1 & R3 3) FURNISHING OF FPF OF CA COVERS ACKS COPIES ETC TO ISSUE E/NOTICES IN R/O R4, R6 & R7	(GM, CPC)	RAJASHEKHAR BURJI	R2:SHANTABAI - SD R5:SANJAY - SD R8:BALAKRISHNA- SD R1 & R3: NOTCLAIMED R4, R6 &R7: ACK RECEIVED WITHOUT SIGN
372	WP104227/2018 1) FILING OF MEMO A/W ACK FOR HAVING SERVED HAND SUMMONS TORESPTS V/O DTD: 11/7/18 2) STEPS TO BE TAKEN IN R/O DECEASED R2, R10, R16, R26 R32 3) STEPS TO BE TAKEN IN R/O REFUSED R3 & R4 4) FURNISHING OF FPF COVER C/A ETC FOR ISSUE OFNOTICE IN R/OR6, R12, R13, R36, R43 R44	(GM, CPC)	RAJASHEKHAR BURJI	SHIVARAJ BALLOLI FOR: R7, R8 R17 & R18 R1:MAYAVVA-SD R5:SANTOSH-SD R9:BASAVVA-SD R11:DUNDAVA-SD R14:UDDAVVA-SD R15:MALLAVVA-SD R19:MAHADEV-SD R20:BHIMA-SD R21:ARJUN-SD R22:SAVAKKA-SD R23:MUTTEPPA-SD R24:LAXMAN-SD R25:UDDAVVA-SD R27:NINGAPPA-SD R28:PUNDALIK-SD R29:LAKKAPPA-SD R30:TUKARAM-SD R31:KALLAPPA-SD R33:MARUTI-SD R34:DAREPPA-SD R35:DUNDAPPA-SD R37:DUNDAVVA-SD R39:BHIMAPPA-SD R40:BALAPPA-SD R41:PUNDALIK-SD R42:SIDRAM-SD R2, R10, R16, R26, R32 :PARTY EXPIRED R3:REFUSED R4: POSTAL SHARA AS TWO PERSON OF SAME NAME HENCE RETURN R36, R44, R45: NOT FOUND R6, R12, R13, R43: ACKNYR
373	WP105884/2019 STEPS TO BE TAKEN IN R/O "NOT CLAIMED" R6	(GM, POLICE)	RAJASHEKHAR BURJI	AGA FOR R1-R5 MALLIKARJUNSWAMY B HIREMATH FOR R7 & R8 ARAVIND D KULKARNI FOR R9 R6 : "NOT CLAIMED"
374	WP109523/2019 FURNISHING OF FPF COPIES C/ACK WITH CORRECT ADDRESS ETC TO ISSUE E/NOTICE TO R1 & R3 (FOR 2NDTIME)	(GM, TEN)	RAJASHEKHAR BURJI	GA SD AGA FOR R1-R4 R2:DIRECTOR DEPT OF WOMEN AND CHILDREN DEVELOPMENT BENGALURU-SD R4:DEPUTY DIRECTOR DEPT OF WOMEN AND CHILDREN DEVELOPMENT BALLARI-SD R5:MAHILA SUPPLEMENTARY NUTRITION PRODUCTION AND TRAINING CENTER (MSPTC) R/BY SECRETARY SHIRAGUPPA BALLARI-SD R1 & R3:ACK NYR

COURT HALL NO

375	WP140112/2020 FURNISHING OF FFF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R6 (FOR 2ND TIME)	(CS,EL/M)	RAJASHEKHARBURJI	AGA FOR R1,R2 andR5 SRINAND A PACHCHAPURE FOR R3 & R4 R6 : INCOMPLETE ADDRESS
376	WP146929/2020 1)AWAITING SERVICE OF NOTICE IN R/O R1 & R2 2)OFFICE NOTE	(GM,CPC)	RAJASHEKHARBURJI	RESPT:SERVICEAWAITED
377	WP147460/2020 1) STEPS TO BE TAKEN IN R/O DECEASEDR3 2) FILING OF ACK FOR HAVING SERVED THE WPCOPIES TO THE COUNSEL FOR RESPTS APPEARING BEFORE TRIAL COURT 3) AWAIT SERVICE OF E/NOTICE IN R/OR4	(GM,CPC)	RAJASHEKHARBURJI	B D HEGDE FOR R1 andR2 R3 : DECEASED R4 : SERVICE AWAITED
378	WP148631/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 5 & 38(1)	(LB, RES)	RAJASHEKHARBURJI	GA SD
379	WP148766/2020 AWAITING SERVICE OFE/ NOTICE IN R/O R1 & R2	(GM,CPC)	RAMACHANDRA AMALI	R1 & R2:SERVICE AWAITED
380	WP100185/2021 1) AWAIT SERVICE OF NOTICE IN R/OR4 2) IA-1/2021 FOR DISPENSATION OF PRODUCTION OF CERTIFIED COPIES OF ANN-X-A &A1	(LB, RES)	RAJASHEKHARBURJI	HCGP FOR R1 & R3 SHIVARAJ BELLAKKI FOR R2 R4 : SERVICEAWAITED
381	WP100622/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 13 16 19 & 22	(LB, RES)	RAJASHEKHARBURJI	GA SD
382	WP103118/2021 1) AWAITING SERVICE OF NOTICE IN R/O R1 &R2 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.22, 29 &52(1&2)	(GM,CPC)	RAJASHEKHARBURJI	RESPONDENT : SERVICE AWAITED
383	WP103890/2021 COMPLIANCE OF OFFICE OBJECTION AT SL.NOS. 3, 18, 28, 47 AND52(1 AND 2)	(GM,CPC)	RAJASHEKHARBURJI	
384	WP79213/2013 NON COMPLIANCE OF OFFICEOBJNS	(GM, KIADB)	RAMACHANDRAMALI	SHARMILA M PATIL FOR R1 andR2
385	WP103307/2016 FURNISHING OF FFF, C/ACK, COVER, COPY, ETC-, TO ISSUE NOTICE TO R1	(GM,CPC)	RAMACHANDRA MALI and BHAGYASHREE N B UJWALAPATIL	M G NAGANURI FOR R3 and R4 R2 - SERVED R1 : NO SUCH ADDRESS

COPIE PAGE NO

386	WP109744/2017 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	RAMACHANDRA MALI	RAJASHEKAR BURJI FOR R1
387	WP110727/2017 FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO R4	(GM, RES)	RAMACHANDRA MALI BHAGYASHREE N B	AGA FOR: R1-R3 NEEDFUL NOT DONE IN R/O R4
388	WP111657/2017 FURNISHING OF FPF, COVERS, ACK, COPIES ETC TO ISSUE E/NOTICE IN R/O R1-R4 (FOR 2ND TIME)	(GM, CPC)	RAMACHANDRA MALI	NEEDFUL NOT DONE IN R/O R1-R4
389	WP102312/2018 NON COMPLIANCE OF OFFICE OBJNS	(LB, RES)	RAMACHANDRA MALI	ARUN L NEELOPANT and
390	WP102315/2018 NON FURNISHING OF FPF OF C/A COVER, ACKS COPIES ETC TO ISSUE E/NOTICE FOR RESPONDENT	(GM, POLICE)	RAMACHANDRA MALI BHAGYASHREE N B	AGA
391	WP103091/2018 NON COMPLIANCE OF OFFICE OBJNS	(LA, RES)	RAMACHANDRA MALI	AGA FOR R1-R3
392	WP103092/2018 COMPLIANCE OF O/OBJNS RAISED ON IA-1/18 FOR DIRECTION FILED BY ADV FOR PETNR	(CS, RES)	RAMACHANDRA MALI	AGA FOR: R1 and R2 SHIVARAJ P MUDHOL FOR:R3
393	WP107475/2018 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	RAMACHANDRA MALI	R1-R3 : SERVICE AWAITED
394	WP107764/2018 AWAITING SERVICE OF E/NOTICE IN R/O R1-R5	(GM, CPC)	RAMACHANDRA MALI BHAGYASHREE N B	R1-R5: SERVICE AWAITED
395	WP100261/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 27 & 52(1)	(LB, ELE)	RAMACHANDRA A MALI	GA SD
396	WP101570/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 17 18 22 31 34 & 52(1-3)	(GM, RES)	RAMACHANDRA A MALI	GA SD
397	WP102941/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.52(3)	(GM, CC)	RAMACHANDRA A MALI	C JAGADISH FOR R1-R5 9 (VKNOT FILED) HCGP FOR R6
398	WP103127/2021 1) AWAITING SERVICE OF NOTICE IN R/OR1 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS.14, 19, 22, 32 AND 52(1AND 2)	(GM, RES)	RAMACHANDRA A MALI	HCGP FOR R2 R1:SERVICE AWAITED

COMPLIANCE

399	WP103307/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.27, 28 AND 52(1 TO 9)	(LB,UC)	RAMACHANDRA AMALI	HCGP FOR R1 & R2 R3 - THE TOWN PANCHAYAT CHINCHALI, REP BY ITS CHIEF OFFICER, CHINCHALI, RAIBAG, BELAGAVI - SD R4 - RAMESH MAYAGOUDA PATIL - SD
400	WP103709/2021 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 23 & 27	(LB,RES)	RAMACHANDRA AMALI	GA SD
401	WP100488/2017 1) MEMO OF COMPLIANCE FILED BY ADV FORR2 2) IA 2/2020 FOR SEEKING CLARIFICATION AND FURTHER DIRECTION OF THE ORDER DTD:14/12/2020 READ WITH ORDER DTD:25/4/2019	(LB,RES)	RAMESHIZIRALI	HCGP FORR1 N G RASALKAR FOR R2 R3:THE PDDUDC BAGALKOT -SERVED SANTOSH B MALAGOUDAR FOR R4
402	WP104842/2018 1) FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS TO ISSUE E/NOTICE TOR2 2) FILING OF MEMO FOR HAVING SERVED HAND SUMMONSTO R2 V/O DTD 09/04/2019	(LA,RES)	RAMESHIZIRALI	SHILPASHAH,MADHUMURTHY G K &SHIVARAJ S BALLOLI FOR R1 R2:"NOT KNOWN"
403	WP111225/2019 1) FILING OF MEMO ACK FOR HAVING SERVED WP COPIES TO THE COUNSEL FOR THE RESPONDENTS APPEARING BEFORE TRIALCOURT 2) AWAITING SERVICE OF NOTICE IN R/O R4 &R6	(GM,CPC)	RAMESHIZIRALI	ANANDASHTEKAR AKSHAY A KATTI FOR R1 R3 & R5 R2 MINOR & R/BY R3 R4 & R6:SERVICE AWAITED
404	WP115065/2019 NON COMPLIANCE OF OFFICEOBJNS	(GM,CPC)	RAMESH IZIRALI	
405	WP138959/2020 FURNISHING OF FFF COPIES C/ACK WITH CORRECT ADDRESS ETC TO ISSUE E/NOTICE TO R1 R3 & R4 (FOR 2NDTIME)	(GM,CPC)	RAMESH IZIRALI	R2:BHARAT DEVEGOUDA - SERVED NEEDFUL NOT DONE IN R/OR1,R3 & R4
406	WP100827/2021 OFFICE OBJNS AT S NO 32(3) A/W COUNSEL SUBMISSION	(GM,CPC)	RAMESH IZIRALI	
407	WP103177/2021 1) AWAITING SERVICE OF NOTICE IN R/O R2 &R3 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS.10, 14, 23 AND25	(LA,RES)	RAMESH IZIRALI	SHARMILA PATIL FOR R1 R2 & R3 : SERVICE AWAITED

COUPE HATT NO

408	WP107050/2014 ACCEPTANCE OF SERVICE OF NOTICE TO R1 AS PER POSTAL TRACK SHEET	(GM, CPC)	RAMESH N MISALE	GIRISH S HIREMATH FOR R2 DEEPAK S KULKARNI FOR R3 R1 : ARTICLE DELIVERED
409	WP110696/2014 NON COMPLIANCE OF OFFICE OBJNS	(LB, RES)	RAMESH N MISALE	GA FOR R1 and R3
410	WP110979/2014 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R1 & R2 (FOR 2ND TIME)	(LB, RES)	RAMESH N MISALE	GA-SD R1 & R2 : ACK NYR
411	WP103995/2015 STEPS TO BE TAKEN IN R/O NOT-CLAIMED R3 & R8	(CS, RES)	RAMESH N MISALE	GA FOR R1 and R2 R4-R7 ARE SERVED
412	WP104137/2016 1) NON-FILING OF ACK FOR HAVING PAID THE COST OF RS 500/- TO THE ADVOCATE ASSOCIATION LIBRARY FUND, HCK DHARWAD 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 32(3) & 33(1-4) (1ST TIME AFTER RESTORATION)	(LA, RES)	RAMESH N MISALE	GA SD
413	WP108967/2016 NON COMPLIANCE OF OFFICE OBJNS	(GM, CON)	RAMESH N MISALE	R1 : NOT KNOWN
414	WP108119/2017 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	RAMESH N MISALE	
415	WP107968/2018 NON-FURNISHING OF FPF, ACK, COVERS, CORRECT ADDRESS ETC, TO ISSUE E/NOTICE TO R1 & R2 (FOR 1ST TIME)	(GM, CPC)	RAMESH N MISALE	
416	WP106805/2019 1) FURNISHING OF PF,C/ACORRECT ADDRESS, PETITION COPY ETC FOR ISSUE OF NOTICE IN R/O R2 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS. 6-9, 11, 13, 14, 15, 16, 18, 20, 24, 29 & 32(1-5) Connected With 1) WP 106122/2019 COMPLIANCE OF OFFICE OBJNS RAISED ON AFFIDAVIT FILED BY R5, I.E., COPY TO BE SERVED TO OTHERS (V/O DTD:7/3/19 ADV FOR R3 HAS FILED STATEMENT OF OBJECTIONS IS RETURNED WITH OFFICE OBJECTIONS)	(LA, RES)	RAMESH N MISALE MAHESH WODEYAR NAVEEN CHATRAD	AGA FOR R1 NEEDFUL NOT DONE IN R/O R2 AGA FOR R1 and R5 RAMESH N MISALE FOR R3 & R4 & UNDERTAKE TO APPEAR FOR R2

COURT HALL NO

<p>2) WP 106123/2019 COMPLIANCE OF OFFICE OBJNS RAISED ON AFFIDAVIT FILED BY R5 (ADV FOR PETITIONER HAS FILED STATEMENT OF OBJECTIONS IS RETURNED WITH OFFICE OBJECTIONS)</p>	<p>(LA, RES)</p>	<p>MAHESH WODEYAR NAVEEN CHATRAD</p>	<p>AGA FOR R1 and R5 RAMESH N MISALE FOR R3 & R4 & UNDERTAKE TO APPEAR FOR R2</p>
<p>3) WP 106124/2019 1) MEMO FILED BY ADV FOR PETITIONER FOR SERVICING COPY TO THE GOVTADVOCATE 2) COMPLIANCE OF OFFICE OBJNS RAISED ONAFFIDAVIT FILED BY R5, I.E, COPY TO BE SERVED TO OTHERSIDE ADV (V/O DTD:7/3/19)</p>	<p>(LA, RES)</p>	<p>MAHESH WODEYAR NAVEEN CHATRAD</p>	<p>AGA FOR R1 and R5 RAMESH N MISALE FOR R3 & R4 & UNDERTAKE TO APPEAR FOR R2</p>
<p>4) WP 106882/2019 & WP 107165/2019</p>	<p>(LA, RES)</p>	<p>LAXMAN T MANTAGANI AND N J APPANNANAVAR</p>	<p>AGA FOR R1 and R5 RAMESH N MISALE FOR R4</p>
<p>5) WP 106883/2019</p>	<p>(LA, RES)</p>	<p>LAXMAN T MANTAGANI AND N J APPANNANAVAR</p>	<p>RAMESH N MISALE FOR R2-R4 HCGP FOR R1 & R5</p>
<p>6) WP 116109/2019 1) AWAITING SERVICE OF NOTICEIN R/O R2 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13 16 17 21 22 23 28 & 34(1&4)</p>	<p>(LA, RES)</p>	<p>RAMESH N MISALE</p>	<p>HCGP FOR R1 R2 : SERVICE AWAITED</p>
<p>7) WP 116110/2019 1) FURNISHING OF PF, C/ACK, PETITION COPY FOR ISSUE OF NOTICE TO R2 FOR 2ND TIME 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 16,22,34(1,4,5,8)</p>	<p>(LA, RES)</p>	<p>RAMESH N MISALE</p>	<p>HCGP FOR R1 R2 : ACK RECEIVED WITHOUT SEAL & SIGNATURE</p>
<p>8) WP 116111/2019 1) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 16 22 & 34(4&5) 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 35(1)</p>	<p>(LA, RES)</p>	<p>RAMESH N MISALE</p>	<p>AGA FOR R1 MAHESH WODEYAR FOR R2</p>
<p>9) WP 116112/2019 1) AWAITING SERVICE OF NOTICEIN R/O R2-R8 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7,16,19,22,34(1-4) 3) ADV FOR PETITIONER HAS FILED MEMO FOR SERVICING COPY TO THE GOVERNMENTADVOCATE</p>	<p>(LA, RES)</p>	<p>RAMESH N MISALE</p>	<p>HCGP FOR R1 R2-R8 : SERVICE AWAITED</p>
<p>10) WP 116113/2019 1) AWAITING SERVICE OF NOTICEIN R/O R2-R8 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7,11,16,22,28,34(1-5) 3) ADV FOR PETITIONER HAS FILED MEMO FOR SERVICING COPY TO GOVT ADVOCATE</p>	<p>(LA, RES)</p>	<p>RAMESH N MISALE</p>	<p>HCGP FOR R1 R2-R8 : SERVICE AWAITED</p>
<p>11) WP 116114/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13,18,27,28,30,34(2-5 &7) 1) AWAITING SERVICE OF NOTICE IN R/OR2-R12 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 5,14,16,20,21,22,25,32(1,4,6) 3) ADV FOR PETITIONER HAS FILED MEMO FOR SERVICING COPY TO GOVT ADVOCATE</p>	<p>(LA, RES)</p>	<p>RAMESH N MISALE</p>	<p>HCGP FOR R1 LAXMAN T MANTAGANI FOR R2 HCGP FOR R1 R2-R12 : SERVICE AWAITED</p>

COURT HALL NO

13) WP 116116/2019 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11 16 22 28 34(1 3 5 &6)	(LA, RES)	RAMESH N MISALE	AGA FOR R1 MAHESH WODEYAR FOR R2
14) WP 116117/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7,13,14,21,23,32(3-4)	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 R2- GANGAPPA BASAPPA BOGUR-SD
15) WP 116118/2019 1) AWAITING SERVICE OF NOTICEIN R/OR2-R10 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS.21 & 32(3,4,7,9)	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 R2-R10 : SERVICE AWAITED
16) WP 116119/2019 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.16,20,32(1 & 2) & 33	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 K H BAGI FOR R2-R5
17) WP 116120/2019 1) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.11,16,21,33(2,3 &5) 2) STEPS TO BE TAKEN FOR DECEASED R5	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 K H BAGI FOR R2-R4 & R6 R5 : DECEASED
18) WP 116121/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7,11,14,17,18,21,23,27,30 &32(1 TO 6)	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 K H BAGI FOR R2 & R3
19) WP 116122/2019 1) AWAITING SERVICE OF NOTICEIN R/OR2-R14 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7,11,14,18,21,24 & 33(3-9)	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 R2- R14 : SERVICE AWAITED
20) WP 116123/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,17,18,22,23,25,30,32(2,3,4)	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 R2- GANGAPPA TIPPANNA KARADIGUDDI -SD
21) WP 116124/2019 1) AWAITING SERVICE OF NOTICEIN R/OR2-R14 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7,14,21,23	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 R2 - R14 : SERVICE AWAITED
22) WP 116125/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7,14,18,17,21-23,27,30,32(3 TO 9)	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 K H BAGI FOR R2
23) WP 116126/2019 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7 11 14 18 21 22 30& 32(1-6)	(LA, RES)	RAMESH N MISALE	AGA FOR R1 MAHESH WODEYAR FOR R2

COURT HALL NO

24)	WP 116127/2019 1) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 16 & 33(5 & 6) 2) MEMO FILED BY ADV FOR PETITIONER FOR SERVICING COPY TO THE GOVERNMENT ADVOCATE	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 K H BAGI FOR R2
25)	WP 116128/2019 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.16,17,18,21 & 23(3,5,6)	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 LAXMAN T MANTAGANI FOR R2
26)	WP 116129/2019 1) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7,16,18,21,33(2.3) 2) MEMO FILED BY ADV FOR PETITIONER FOR SERVICING COPY TO THE GOVT ADVOCATE	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 K H BAGI FOR R2 & R3
27)	WP 116130/2019 1) FURNISHING OF PF, WITH CORRECT ADDRESS FOR ISSUE OF NOTICE TO R2 FOR 2ND TIME 2) MEMO FILED BY ADV FOR PETITIONER FOR SERVICING COPY TO GOVT ADVOCATE	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 R2 : ADDRESSEE CANNOT BE LOCATED
28)	WP 116131/2019 1) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 12,23,33(4-5) 2) MEMO FILED BY ADV FOR PETITIONER FOR SERVICING COPY TO THE GOVT ADVOCATE	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 K H BAGI FOR R2
29)	WP 116132/2019 1) AWAITING SERVICE OF NOTICEIN R/O R2-R11 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.16,18,21,23 & 33(2 TO 5)	(LA, RES)	RAMESH N MISALE	HCGP FOR R1 R2-R11 : SERVICE AWAITED
417	WP106806/2019 1) NON-PAYMENT OF COST OF RS 1000/- TO THE HIGH COURT LEGAL SERVICE AUTHORITY HIGH COURT OF KARNATAKA DHARWAD BENCH 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 6-9,13,14,15,18,19,22,27 & 30(1-3)	(LA, RES)	RAMESH N MISALE	
418	WP115488/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	RAMESH N MISALE	
419	WP148854/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14 26 & 52(1)	(GM, CPC)	RAMESH N MISALE SANGRAM S KULKARNI	
420	WP148856/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14 17 & 52(1)	(GM, CPC)	RAMESH N MISALE SANGRAM SKULKARNI	
421	WP148857/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14 18 26 31 & 52(1-8)	(LA, RES)	RAMESH N MISALE SANGRAM SKULKARNI	

COMPLIANCE OF OFFICE OBJECTIONS

422	WP102017/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 10, 19(1 & 2), 20, 22,29, 32 & 34(1-10)	(GM, CPC)	RAMESH NMISALE	
423	WP111010/2014 FURNISHING OF FPF, COPIES, C/A WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO R1(C) (FOR 2ND TIME)	(GM, CPC)	RAVIRAJ C PATIL	R1(A) : SHOBA : SD\ R1(B) : VAISHALI : SD R1(C) : ACK NYR R1(D) : BAHUBALI : SD SUDHA : R2-SD SANGRAM S KULKARNI FOR: R3 & R4 SUJATA :R5-SD
424	WP106840/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	RAVIRAJ C PATIL VIDYASHREE I SULDHAL SHRIPRASAD J JOSHI	
425	WP108534/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	RAVIRAJ C PATIL S J JOSHI S H BUDIHAL V I SULDHAL	
426	WP112555/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	RAVIRAJ C PATIL SHRIPRASAD J JOSHI VIDYASHREE I SULDHAL	
427	WP113016/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	RAVIRAJ C PATIL SHRIPRASAD J JOSHI VIDYASHREE SULDHAL	
428	WP100337/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3,11,15,16 & 31(1)	(LB, RES)	RAVIRAJ C PATIL SHIVAPRASAD S JOSHI VIDYASHRI I S	GA SD
429	WP100924/2021 1)AWAITING SERVICE OF NOTICEIN R/O R2 R3 & R5-R11 2)ACCEPTANCE OF VK FILED BY SRI K L PATIL & S S BETURMATH ADV FOR R1 & R4 BEFORE ISSUANCE OF NOTICE	(GM, CPC)	RAVIRAJ C PATIL PRASAD J JOSHI VIDYASHREE I SULDHAL	K L PATIL , S S BETURMATH & B G INDI & S A SONDUR FOR R1 & R4 R2 R3 & R5-R11:SERVICEAWAITED
430	WP101381/2021 1) FILING OF VK BY SRIBAHUBALI N KANABARGI ADV IN R/O R1 2) OFFICE OBJECTIONS AT SL NO 28 A/WCOUNSEL SUBMISSION 3) MEMO FOR PRODUCTION OF DOCUMENTSFILED BY ADV FOR PETITIONER	(GM, CPC)	RAVIRAJ C PATIL SOURABH HEGDE	BAHUBALI N KANABARAGI ADV FOR R1 R2 & R3 : NOTICE DISPENSED WITH
431	WP102521/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 3, 5, 6, 7, 8, 11, 12, 17,18, 24, 28 & 30(1-5)	(GM, CPC)	RAVIRAJ C PATIL SHRIPRASAD J JOSHI	

COUPE HATT NO

432	WP103061/2021 1) AWAITING SERVICE OF NOTICE IN R/OR3 2) COMPLIANCE OF OFFICE OBJECTIONSAT SL NOS. 3,6,7,11,14,19,20 & 31(1-5)	(CS,DAS)	RAVIRAJ C PATIL S J JOSHI VIDYASHREE IS	PRUTHVI K S FOR R1 HCGP FOR R2 & R7 R3 : SERVICE AWAITED R4 - JYOTI W/O DILIP TILOKANI -SD R5 - MOHINI W/O VALLABHDAS TILOKANI-SD R6 - SUNIL S/O RAMACHANDRA TILOKANI-SD
433	WP106061/2014 FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE NOTICE TO R1 FOR 2ND TIME	(GM,WAKF)	SBHEBALLI	GA-SD R2-R4 ARE SERVED
434	WP110764/2014 SERVICE AWAITED	(LB,RES)	SBHEBALLI	E/NOTICE ISSUED TORESPDT SERVICE AWAITED
435	WP103644/2015 MEMO FOR DISPOSAL OF WP FILED BY ADVOCATE FOR PETITIONER (LEARNED COUNSEL FOR THE RESPONDENT - KIADB SEEKS TIME TO OBTAIN NECESSARY INSTRUCTIONS V/O DTD6/9/2021)	(LA,KIADB)	S B HEBBALLI S CHIREMATH DINESH M KULKARNI (NOC)	GA FOR R1 and R2 P N HATTI FOR R2 J S PANT & RAVISHANKAR R H FOR R3 M B KANAVI FOR R4
436	WP109460/2015 EXTENSION OF INTERIM ORDER	(GM,RES)	SBHEBALLI	ANAND BANDI FORR1 PARASURAM : R2-SD
437	WP30012/2016 FURNISHING OF FPF,C/A CORRECT ADDRESS COPIES ETC FOR ISSUE OF NOTICE TO R1 (FOR 3RD TIME)	(GM,RES)	SBHEBALLI	GASD R2- SADASHIV - SD R1 : ACK NYR

COUPE HATT NO

438	WP 101004/2016 NON FURNISHING OF C/ADDRESS COVER COPIES ACK ETC FOR ISSUE E/NOTICE ISSUED TO R1 R9 R23 R34 R40 & R42 (FOR 3RD TIME)	(GM, CPC)	S B HEBBALLI	R M KULKARNI ADV FOR R4 &R44 R1 : "NOTKNOWN" B M PATIL FORR2 HANUMANTHAREDDY SAHUKAR FOR R45-R47 R3 : YELLUBAI : SD R5 : LEEELA : SD R6 : MAHADEV : SD R7 : GEETA : SD R8 : SANGEETA : SD R9 : "DIFFERED IN FIRST NAME 10 : SUMITRA : SD R11 : VINAYAK : SD R12 : SAVITA :SD R13 : JYOTI : SD R14 : LAXMI :SD R15 : MEGHA :SD R16 : SAVITA @ SEJAL :SD R17 : AMIT : SD R18 : SANGEETA :SD R19 : ANIL : SD R20 : ADITI : SD SHARAD M PATIL & NAVEEN R MELINAMANI ADV FOR R21, R24 & R26-33 R22 : PARASHURAM : SD R23 : "NO SUCH ADDRESSEE" R25 : PRAKASH : SD R34 : "LEFT NOT KNOWN "R35 : SADASHIVA : SD R36 : SANJAY :SD R37 : RAMESH : SD R38 : PRAKASH : SD R39 : MOHAN NARAYAN : SD R40 : "ADDRESSEE LEFT NOT KNOWN" R41 : DHANJAY : SD R42 : "NO SUCH ADDRESSEE" R43 : BHARTI :SD R48 : SAVITRI : SD
439	WP100448/2018 (SERVICE OF NOTICE IN R/O R7 ISAWAITED)	(LB, RES)	SBHEBALLI	G K HIREGOUDAR FORC/R2-R3 & R4 (CP NO 20017/18 & 20018/18) AGA FOR: R1, R5 & R6 R7: SERVICE AWAITED
440	WP102079/2018 1) EXTENSION OF INTERIM ORDER 2) STEPS TO BE TAKEN IN R/O REFUSED R2 & R4 3) FURNISHING OF PF COVER ACK ETC FOR ISSUE NOTICE TO R1, R3 &R5 (FOR 2NDTIME)	(GM, CPC)	S B HEBBALLI	R1 R3 and R5: ACK NYR R2 & R4: REFUSED
441	WP103790/2018 FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS & PETITION COPIES TO ISSUE NOTICE TO R1	(LA, RES)	S B HEBBALLI S C HIREMATH	R1:ACK NYR R2- M/S R N S INFRASTRUCTURE LTD, BENGALURU- SD
442	WP105395/2018 1) FURNISHING OF DPOF RS 320/-, 8 SETS OF PETITION COPIES COVER ACK WITH CORRECT ADDRESS TO ISSUE NOTICE IN R/OR1-R10 2) MEMO FOR DISPENSAION OF ISSUANCE OFNOTICE TO R1-R8	(CS, RES)	S B HEBBALLI	GA SD

COURT HALL NO

443	WP108484/2018 1) FILING OF MEMO FOR HAVING SERVED THE NOTICE TO THE COUNSEL FOR THE RESPONDENT APPEARING BEFORE THE TRIAL COURT 2) ISSUANCE OF SERVICE OF NOTICE IN R/O NOT CLAIMED RESPONDENT (PARTIES TO BE PRESENT BEFORE THIS HON'BLE COURT)	(GM, CPC)	S B HEBBALLI	RESPT:NOT CLAIMED
444	WP110677/2019 FURNISHING OF PF COVER ACK CORRECT ADDRESS & PETITION COPY TO ISSUE NOTICE TO R1	(CS, RES)	S B HEBBALLI	K G SHANTAPPA FOR R2 R3:SERVED R1:ACK NYR
445	WP115414/2019 OFFICE OBJECTIONS AT SL NO 54 A/W COUNSEL'S SUBMISSION	(GM, CPC)	S B HEBBALLI	
446	WP103075/2020 MEMO FOR CORRECTION OF THE ORDER DTD:13/02/2020	(LA, RES)	S B HEBBALLI	GA SD
447	WP103102/2021 1) FURNISHING OF FPF, COVER, ACK, PETITION COPIES C/A AND ETC TOTAKE E/NOTICE IN R/O R2 TO R2 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,18,22,23,25,26,27 & 52(1-2)	(LB, RES)	S B HEBBALLI	AGA FOR R1
448	WP103200/2021 1) AWAITING SERVICE OF NOTICE IN R/O R2 AND R3 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 18 & 27 (DD FILE WP 101302/2021 KEPT BELOW)	(GM, RES)	S B HEBBALLI	AGA FOR R1 R2 AND R3 : SERVICE AWAITED
449	WP103499/2021 1) AWAITING SERVICE OF NOTICE IN R/ORESPONDENT 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS.28(1 TO4)	(LB, UC)	S B HEBBALLI	RESPONDENT : SERVICEAWAITED
450	WP103508/2021 1) AWAIT SERVICE OF NOTICE IN R/OR1-R22 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 18,23,24,28 & 52(1)	(GM, CPC)	S B HEBBALLI	R1-R22 : SERVICE AWAITED
451	WP103531/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.10(1 AND 2), 14, 19, 23,25, 27 AND 52(1)	(LA, RES)	S B HEBBALLI	GA SD

COURT HALL NO

452	WP 103749/2021 1) AWAITING SERVICE OF NOTICE IN R/O R3 & R5 ON 25/10/2021 (NOTICE ISSUED ON 25/10/2021) 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS. 25, 47 & 52(1-5)	(CS, RES)	S B HEBBALLI	HCGP FOR R1, R2 & R4 R3 & R5 : SERVICE AWAITED
453	WP 103829/2021 1) AWAITING SERVICE OF NOTICE IN R/O SOLERESPONDENT (NOTICE ISSUED ON 27/10/2021) 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS. 3,7,14,23,25,27 AND 52(1 TO3)	(GM, CPC)	S B HEBBALLI	RESPONDENT : SERVICEAWAITED
454	WP80550/2013 ACCEPTANCE OF SUFFICIENCY OF SERVICE OF NOTICE TO R3 & R7 THROUGH PAPER PUBLICATION	(GM, CFA)	S C BHUTI	K VIDYAVATHI : AGA FOR R1and R2 KOTESHWAR : R4-SD L VENKATRAMAN : R5-SD M SRINIVASALU :R6-SD
455	WP105649/2015 FURNISHING OF PF, COVERS, ACK COPIES AND CORRECT ADDRESS FOR ISSUE OF NOTICE TO RESPDTS FOR FIRST TIME	(LB, RES)	S C BHUTI	AGA FOR R1
456	WP113306/2015 NON-COMPLIANCE OF O/OBJNS A/W ADVOCATE'S SUBMISSION	(GM, FC)	S C BHUTI	
457	WP101837/2016 NON-DEPOSIT OF AMOUNT OF RS-5000/- BY ADV- FOR PETNR- V/O/D:04-03-2016 (PF K/B)	(GM, FC)	S C BHUTI	
458	WP103599/2016 DISMISSAL OF WP FOR NON FURNISHING OF PF V/O DTD: 12/12/17	(GM, WAKF)	S C BHUTI	AZRA J DUNDGE FOR R1, R2, R4 & R5 R7-R9: SERVED NEEDFUL NOT DONE IN R/O R3&R6
459	WP105297/2018 1) MEMO FOR DELETION OF R6 R9 R10R13-R16 2) MEMO DTD:20/3/19 FILED BY THE ADV FOR THE PETNR 3)AWAITING SERVICE OF NOTICE IN R/OR7	(GM, CPC)	S C BHUTI SHIVARAJ PMUDHOL	G S SAVADATTI FOR R1-R4 R5:FAKKIRAPPA -SD R8:FAKKIRAVVA - SD R11:KUNTEVVA - SD R12:SAVAKKA - SD R6:DECEASED R7:SERVICE AWAITED R13:INSUFFICIENT ADDRESS R14-R16:NOT CLAIMED STEPS NOT TAKEN IN R/O R9&R10
460	WP105387/2018 1) NON TAKING OF STEPS TO BRING THE LRS OF DECEASED R3 2) ACCEPTANCE OF MEMO FOR HAVING SD HAND SUMMONS TO R1 &R4-R12 3) FURNISHING OFFPF OF COVER ACK COPIES ETC TO ISSUE NOTICE TO R4,R6,R9,R10 FOR 2NDTIME	(GM, CPC)	S C BHUTI	MRUTYUNJAY S HALLIKERI FOR R2 R1:SIDDAYYA - SD R5:SIDDALINGAMMA - SD R7:VEERABHADRAYYA - SD R8:SIDDAMMA - SD R11:VEERABHASAYYA - SD R12:LAXMI - SD R3:DECEASED R4 R6 & R10:ACK NYR

COUPE BATT NO

461	WP107165/2018 AWAITING SERVICE OF NOTICE IN R/O R1-R7	(GM, CPC)	S C BHUTI	R1-R7: SERVICE AWAITED
462	WP116515/2019 1) ISSUANCE OF SERVICE OF NOTICE IN R/O "REFUSED" R5 2) FURNISHING OF FPF, COVER ACK, COPIES & ETC WITH CORRECT ADDRESS TO ISSUE NOTICE IN R/O R4 FOR 2ND TIME	(GM, CPC)	S C BHUTI	R1 : SIDDAPPA -SD R2 : VITTAL -SD R3 : SOMAVVA -SD R4 : NO SUCH ADDRESS R5 : " REFUSED"
463	WP146117/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 23 & 34(1-6)	(GM, CPC)	S C BHUTI	
464	WP105934/2014 STEPS TO BE TAKEN IN R/O UN-CLAIMED R1, R7, R8 & R9	(LB, RES)	S G KADADAKATTI	AVINASH BANAKAR FOR R2 M H PATIL FOR R5 R3, R4 & R6 ARE SERVED
465	WP102869/2015 AS TO WHY PETITION SHOULD NOT BE DISMISSED AGAINST UNSERVED RESPONDENT FOR NOT TAKING STEPS & FOR NON PROSECUTION	(LB, RES)	S G KADADAKATTI	AGA FOR R1, R3 and R6 ANANT HEGDE AND VISHWANATH HEGDE FOR R4, R5, R7 & R8 R9 : ROOPA - SD R10 : KAMALVVA - SD R11 : VANJAKSHI - SD R12 : SAVITRI - SD R13 : VEENA -SD R14 : LAKSHMI - SD R15 : YASMIN - SD R16 : SHAKIRA - SD R18 : PARVATI - SD R19 : KERIYAMMA - SD R20 : PUSPA -SD NEEDFUL NOT DONE IN R/OR17
466	WP103494/2015 NON-COMPLIANCE OF O/OBJNS A/W ADVOCATE'S SUBMISSION	(GM, RES)	S G KADADAKATTI VISHNU BHAT LINGESH V KATTIMANI	GA-SD
467	WP109521/2015 FILING OF APPLICATION FOR SUBSTITUTION OF LR'S OF THE DECEASED RESPONDENT BY THE ADVOCATE FOR PETITIONER	(GM, CPC)	S G KADADAKATTI LINGESH V KATTIMANI	MAHESH WADEYAR
468	WP103087/2016 MEMO FOR TRANSFERING THE ABOVE WP TO PRL BENCH BENALURU FILED BY ADV FOR RESPONDENT	(GM, FC)	S G KADADAKATTI LINGESH V KATTIMANI VISHNU BHAT	ARUN BAGNERA
469	WP110831/2017 & WP 110876/2017 1) LETTER DTD 31/12/19 RECEIVED FROM PRL DISTRICT & SESSION JUDGE AT DHARWAD 2) MEMO A/W GPA COPY FILED BY THE ADV FOR PETITIONER	(GM, CPC)	S G KADADAKATTI LINGESH V KATTIMANE	MALLIKARJUNSWAMY B HIREMATH FOR R1 R2: NINGANAGOUDA - SD

COITB HATT NO

470	WP112214/2017 1) FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TOR1-R8 V/O DTD 8/8/2019 2) IA-1/19 FOR STAY 3) IA-1/18 FOR STAY AS NOT PRESSED (DATE)	(LA, RES)	S G KADADAKATTI	HCGP FOR R1-R3
471	WP102835/2018 AWAITING SERVICE OF E/NOTICE IN R/O R1-R6	(GM, CPC)	S G KADADAKATTI	GA SD
472	WP103783/2018 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	S G KADADAKATTI LINGESH V KATTEMANI	
473	WP105105/2018 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TORESPTS	(GM, CPC)	S G KADADAKATTI LINGESH V KATTIMANI	NEEDFUL NOT DONE IN R/O RESPTS
474	WP106143/2019 NON FURNISHING OF FFF C/A WP COPIES CORRECT ADDRESS FOR ISSUE E/NOTICE TO RESPTS Connected With 1) WP 106856/2019 NON FURNISHING OF FFF C/A WP COPIES CORRECT ADDRESS FOR E/NOTICE TO RESPT (FOR 1STTIME)	(GM, RES) (GM, RES)	S G KADADAKATTI L V KATTIMANE A R PATIL S G KADADAKATTI LINGESH V KATTIMANE A R PATIL	NEEDFUL NOT DONE IN R/O RESPT NEEDFUL NOT DONE IN R/ORESPTS
475	WP113006/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	S G KADADAKATTI LINGESH V KATTEMANE	
476	WP116699/2019 FURNISHING OF FFF OF C/A COVER ACK COPY ETC TO ISSUE E/NOTICE IN R/O SOLE RESPONDENT (FOR 2ND TIM	(GM, CPC)	S G KADADAKATTI LINGESH V KATTIMANE	SOLE RESPONDENT : ACK NYR
477	WP117100/2019 NON COMPLIANCE OF OFFICE OBJNS	(LA, RES)	S G KADADAKATTI LINGESH V KATTEMANE	
478	WP145070/2020 1) AWAITING SERVICE OF NOTICEIN R/O R3 R4 & R6 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.9, 17(1 AND 2), 23, 31 AND 32(1 TO 3)	(GM, CPC)	S G KADADAKATTI LINGESH KATTIMANI	K S KAWATEKAR AND M B KUMBAR FOR C/R1 & R2 (CP NO.20984/2020) R3 R4 & R6:SERVICE AWAITED R5 MINOR R/BY R4
479	WP148245/2020 AWAITING SERVICE OF E/NOTICE IN R/O R2-R4	(GM, CPC)	S G KADADAKATTI	S N BANAKAR FOR C/R1 (CP NO 22319/2020) R2-R4:SERVICE AWAITED

COURT HALL NO

480	WP 102864/2021 1) AWAITING SERVICE OF NOTICE INR/OR1-R8 2) NON COMPLIANCE OF OFFICE OBJNS AT SLNOS .3, 10, 14, 18, 24, 28	(GM, CPC)	S G KADADAKATTI	R1-R8:SERVICE AWAITED
481	WP 103275/2021 1) AWAIT SERVICE OF E/NOTICE IN R/OR1-R7 (NOTICE ISSUED ON 23/10/2021) 2) NON-COMPLIANCE OF OFFICE OBJNS AT SL NOS.14,18,25 AND 52(1 TO4)	(GM, CPC)	S G KADADAKATTI	R1-R7 : SERVICE AWAITED
482	WP 103438/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.20 ((LA, RES)	S G KADADAKATTI	HCGP FOR R1-R4 & R8 R M KULKARNI FOR R5-R7 (VK NOT FILED)
483	WP100365/2018 FURNISHING OF FFF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO R1	(GM, RES)	S.H.MITTALKOD M L VANTI	R2:SERVED GURUDEV GACHCHINAMATH FOR R3 & R4 R1:ACK NYR
484	WP146904/2020 1) FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO RESPT (FOR 1ST TIME) 2) AMENDMENT OF CAUSE TITLE AS PER ORDER DATED 7/9/2021 3) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 9,13,18,19,21,29 & 32(1-4)	(GM, CPC)	S.H.MITTALKOD V S KOUJALAGI	NEEDFUL NOT DONE IN R/ORESPT
485	WP100866/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 8, 12-15, 18, 21,24, 26, 28(1-5) & 29	(LA, RES)	S.H.MITTALKOD VINAY S KOUJALAGI M L VANTI	
486	WP101838/2021 1) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 2,7,22,28,47 & 52(1) (COURT FEE TO BE MADE GOOD) 2) FURNISHING OF FPF, COPIES, C/ACK, WITH CORRECT ADDRESS ETC TO ISSUE E/NOTICE TO R4	(GM, POLICE)	S.H.MITTALKOD M L VANTI V S KOUJALAGI	V/O DTD 23/4/2021 HCGP FOR R1-R3 NEEDFUL NOT DONE IN R/O R4
487	WP108328/2014 & WP 109907-915/2014 FURNISHING OF PF, COVER, ACK ETC FOR ISSUE NOTICE TO R3 FOR 2ND TIME	(GM, RES)	SHIVARAJ BALLOLI	GA FOR R1 R2 -SERVED

COUPE HATT NO

488	WP103002/2015 1) NON TAKING SETPS IN R/O DECEASEDR5 2)NN FURNISHING F PFF C/A WITH POSTAL ADDRESS & COPIES FOR ISSUE NOTICE TOR8 (FOR 2ND TIME)	(GM, CPC)	SHIVARAJ BALLOLI	G I GACHCHINAMATH FOR R1-R4 R6:LAXMAVVA - H/S R7:SIDDAWWA - H/S R9:DEVAPPA - H/S R5:DECEAESD R10-BASAPPA - SD NEEDFUL NOT DONE IN R/O R8
489	WP104885/2015 FURNISHING OF PFF, C/ACK, COVER, C/ADDRESS, ETC FOR ISSUE E/NOTICE TO R1 FOR SECOND TIME	(GM, POLICE)	SHIVARAJ BALLOLI	F V PATIL FOR R4 R2 & R3 ARESERVED
490	WP101650/2016 NON-FILING OF ACK FOR HAVING SERVED THE NOTICE TO STANDING COUNSELFOR R1 & R2 V/O/D:17-03-2016 (SERVICE OF NOTICE AWAITED IN R/O R1 & R2)	(LB, RES)	SHIVARAJ BALLOLI	GA FOR R3
491	WP105816/2016 STEPS TO BE TAKEN IN R/O DECEASED R2	(GM, PP)	SHIVARAJ S BALLOLI	SANGRAM S KULKARNI FOR R1 B MUHAMMED ALI FOR R3 R2:DECEASED
492	WP105819/2016 1) FURNISHING OF PFF, COVER, A/W CORRECT &FRESH ADDRESS PETITION COPY ACK TO ISSUE E/NOTICE TO UNSERVEDR3 2) STEPS TO BE TAKEN IN R/O "NOT CLAIMED"R6 (UNSERVED COVER RETURNED WITH POSTAL SHARA AS "NOT CLAIMED" IN R/OR6)	(GM, CPC)	SHIVRAJ BALLOLI	R1 : NITIN - SD R2 : BIPIN - SD R4 : ANITA - SD R5 : SAI POOJA - SD R7 : AJIT V P - SD R8 : PANCHAMUKHI BUILDERS - SD R9 : KIRAN - SD R10 : MAHESH - SD R3:ACK NYR R6 : NOT CLAIMED
493	WP106762/2016 STEPS TO BE TAKEN IN R/O DECEASED R6	(GM, CPC)	SHIVARAJ BALLOLI	SANGRAM S KULKARNI FOR R1 R2-R5 & R7 ARE SERVED R6-DECEASED
494	WP102396/2017 FILING OF MEMO A/W RECEIPT FOR HAVINGDEPOSITING 50% OF THE AMOUNT DEMANDED UNDER ANN-F AS PER ORDER DTD29/5/17	(LB, TAX)	SHIVARAJ BALLOLI	B SHARANABASAWA
495	WP105133/2017 STEPS TO BE TAKEN IN R/O DECEASED R2-R4	(GM, CPC)	SHIVRAJ S BALLOLI UDITA RAMESH MANZOOR	R1 - SURESH -SD R2-R4 : DECEASED
496	WP108785/2017 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	SHIVARAJ BALLOLI	ABHISHEK PATIL ANANDASHTEKAR
497	WP112180/2017 AWAITING SERVICE OF NOTICE IN R/O R2-R4	(GM, CPC)	SHIVARAJ BALLOLI	R1:TOPANNA - SD R2-R4: SERVICE AWAITED

COUPE HATT NO

498	WP104926/2018 1) AWAITING SERVICE OF E/NOTICE IN R/O SOLERESPONDENT (NOTICE ISSUED ON 25/10/2021) 2) FILING OF VK IN R/O PETITIONER BY SRI. SHIVARAJ S BALLOLIA	(GM, CPC)	SHIVARAJ S BALLOLI R I ZIRALI	RESPONDENTS : SERVICEAWAITED
499	WP105839/2018 AWAITING SERVICE OF E/NOTICE IN R/O R1-R3	(GM, CPC)	SHIVARAJ BALLOLI	R1-R3:SERVICE AWAITED
500	WP105841/2018 1) FILING OF MEMO FOR HAVING SERVED HAND SUMMONS TO THERESPTS 2) AWAITING SERVICE OF NOTICE IN R/OR2	(GM, CPC)	R I ZIRALI	SANJAY S KATAGERI FOR R1 and R3 HCGP FOR R5 & R6 RAMESH N MISALE FOR R7 R4:ANANDRAO - SD R2:SERVICEAWAITED
501	WP106112/2018 FURNISHING OF PF COVER ACK FOR ISSUE E/NOTICE TO R2-R5	(LB, RES)	R I ZIRALI SHRIHARSH A NEELOPANT SHIVRAJ BALLOLI	AGA FOR: R1 NEEDFUL NOT DONE IN R/OR2-R5
502	WP106651/2018 & WP NO 107919-107922/17 FURNISHING OF PPF CORRECT ADDRESS COPIES COVER ACK & ETC TO ISSUE NOTICE TO R1 & R12	(LB, RES)	SHIVRAJ BALLOLI	D.M.MALLI FOR C/R4-R16 R13 R14 R2-R4:SERVED R1 & R12:ACK NYR
503	WP104198/2019 NON COMPLIANCE OF OFFICE OBJNS	(CS, DAS)	R I ZIRALI SHIVARAJ SBALLOLI	
504	WP106422/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	SANDESH P NADIGER SHIVARAJ BABALLOLI	
505	WP106902/2019 (NON COMPLIANCE OF OFFICEOBJNS	(GM, AC)	SHIVARAJ BALLOLI	RAVINDRA R MANE FOR R2 R1:NOTICE DISPENSED WITH
506	WP110062/2019 1) NON-PAYMENT OF COST OF RS 500/- TO ADVOCATE ASSOCIATION LIBRARY FUND, HIGH COURT OF KARNATAKA DHARWAD BENCH 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13,18,21,22,24,31 & 34 (1-3) (FOR 4TH TIME)	(LB, RES)	R I ZIRALI SANDESH P NADIGER SHIVARAJBALLOLI	
507	WP111431/2019 NON COMPLIANCE OF OFFICE OBJNS	(LA, KHB)	SHIVRAJ S BALLOLI	
508	WP112443/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	SHIVARAJ BALLOLI	
509	WP113392/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	SHIVARAJ S BALLOLI	
510	WP113424/2019 NON COMPLIANCE OF OFFICE OBJNS	(LB, RES)	R I ZIRALI SHIVARAJ SBALLOLI	

COMPT. HATT NO

511	WP115662/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM,CPC)	SHIVRAJ S BALLOLI	
512	WP116675/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM,CPC)	SHIVRAJ S BALLOLI	
513	WP116676/2019 1) AWAITING SERVICE OF NOTICE IN R/OR1-R8 2) FILING OF ACK FOR HAVING SERVED THE COPY OF THE HAND SUMMONS TORESPTS	(GM,RES)	SHIVRAJ S BALLOLI IRFANA NAZEER	R1-R8:SERVICE AWAITED
514	WP147536/2020 OFFICE OBJECTIONS AT SL NO 15 A/W ADVOCATE'S SUBMISSION	(LB,UC)	SHIVRAJ S BALLOLI	GA - SERVED
515	WP147891/2020 1) FURNISHING OF FPF, C/A WITH CORRECT ADDRESS WP COPIES ETC TO ISSUE E/NOTICE IN R/O R1 2) NON COMPLIANCE OF OFFICE OBJECTIONS	(LB,RES)	SHIVRAJ S BALLOLI	R1 : ACK NYR HCGP ADV FOR R2
516	WP147892/2020 1) FURNISHING OF PF, C/A WITH CORRECT ADDRESS WP COPIES ETC TO ISSUE E/NOTICE IN R/O R1 2) COMPLIANCE OF OFFICE OBJECTION AT SL NO 11, 14, 16, 20, 27, &29(1-4)	(LB,RES)	SHIVRAJ S BALLOLI	NEEDFUL NOT DONE IN R/O R1 AGA FOR R2
517	WP148227/2020 1)AWAITING SERVICE OF NOTICEIN R/O R4 2)NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 19 &52(6)	(LB,RES)	SHIVRAJ S BALLOLI RAMESH I ZIRALI	AGA FOR R1 R2 R5 & R6 S RAJASHEKHAR FOR R3 R4:SERVICE AWAITED
518	WP148293/2020 NON-COMPLIANCE OF OFFICE OBJNS AT SL NOS 9 14 15 16 26 & 28(1&2)	(LB,RES)	SHIVRAJ S BALLOLI	
519	WP148521/2020 1) AWAIT SERVICE OF NOTICE IN R/OR1-R3 2) COMPLIANCE OF OFFICE OBJECTIONSAT SL NOS 23 & 52(1-2)	(CS,RES)	SHIVRAJ S BALLOLI POOJA S BALLOLI	R1-R3 : SERVICE AWAITED
520	WP148609/2020 1) AWAIT SERVICE OF NOTICE IN R/O R4 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13,16 & 41(1-4) (IA-1/2020 FOR DISPENSATION IS PENDING) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7 14 24 27 28 & 52(1)	(LB,RES)	SHIVRAJ S BALLOLI	AGA FOR R1 & R2 S RAJASHEKHAR FOR R3 R4 : SERVICE AWAITED

COMPT. HALL NO

522	WP148849/2020 IA 1/2021 FOR VACATING STAY	(GM, RES)	SHIVRAJ S BALLOLI	HCGP FOR R1-R8 SHARAD MAGADUM FOR R9, R10, R12 & R13 R11 - RAMACHANDRA S/O KALLAPPA BHADARGADE -SD
523	WP148863/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3,7,10,23,28,47 &52(1-3)	(GM, CPC)	SHIVRAJ S BALLOLI	
524	WP100323/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 20 & 21	(LB, ELE)	SHIVRAJ S BALLOLI	GA SD
525	WP100394/2021 1) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.10,15,18, AND20 2) ACCEPTANCE OF MEMO FOR HAVING SERVED WPCOPIES ON COUNSEL APPEARING FOR RESPONDENT BEFORE TRIALCOURT 3) FURNISHING OF FPF, C/ACK, COPIES AND ETC TO ISSUE NOTICE TO R3 FOR 2NDTIME	(GM, CPC)	SHIVRAJ S BALLOLI	Y LAKSHMIKANT REDDY, YMALATHI REDDY, SOUBHAGYA S VAKKUND FOR R1 & R2 R3 : ACK NYR
526	WP100638/2021 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL.NOS. 13, 22, 23, 33(4)AND 34(1 & 2)	(GM, WAKF)	SHIVRAJ S BALLOLI	AGA FOR R1 D L LADKHAN FOR R2 & R3 NITIN R BOLABANDI FOR R4 R5- MEHBOOB S//O APPALAMUJAWAR SD R6- USMAN S/O KAREEM MULLA SD R7- MALANG FAKIR MAKAN SD
527	WP100657/2021 OFFICE OBJECTION AT SL NO 23 A/W ADVOCATE SUBMISSION	(GM, CPC)	SHIVRAJ S BALLOLI	
528	WP100939/2021 (SPECIAL ORDERS 1) AWAITING SERVICE OF NOTICE IN R/IO SOLE RESPT 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 10, 14 & 52(1)	(GM, CPC)	SHIVRAJ S BALLOLI	RESPT:SERVICE AWAITED
529	WP102231/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 6, 11, 15, 17 & 27	(GM, TEN)	SHIVRAJ S BALLOLI	
530	WP102746/2021 1) COMPLIANCE OF OFFICE OBJECTION AT SL NO 3, 20 AND 21 2) IA-1/2021 FOR DISPENSATION	(LB, RES)	SHIVRAJ S BALLOLI	HCGP FOR R1-R3 JAGADISH PATIL FOR R4

COMPT. HATT NO

531	WP102780/2021 1) AWAITING SERVICE OF NOTICE IN R/RESPONDENTS 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS. 20 AND 30 (1 AND2)	(GM,CPC)	SHIVRAJ S BALLOLI	RESPONDENTS : SERVICEAWAITED
532	WP102875/2021 1)AWAITING SERVICE OF NOTICE IN R/O R1 2)NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.3, 17, 19 AND 30(1)	(GM,CPC)	SHIVRAJ S BALLOLI	R2-R15:NOTICE DISPENSED WITH R1:SERVICE AWAITED
533	WP102936/2021 NON-COMPLIANCE OF OFFICE OBJNS AT SL NOS.21, 23, 31, 34 AND 35(1 AND 2)	(GM,CPC)	SHIVRAJ S BALLOLI	SHIVARAJ P MUDHOL FOR C/R1 (CP NO.21619/2021)
534	WP102980/2021 1) AWAITING SERVICE OF NOTICE IN R/OR1-R3 2) MAINTAINABILITY TO BE CLARIFIED 3) COMPLIANCE OF OFFICE OBJNS AT SL NOS.16, 17, 18, 20 AND30(1)	(GM,CPC)	SHIVRAJ S BALLOLI	
535	WP103001/2021 NON COMPLIANCE OF OFFICE OBJNS	(LB,RES)	SHIVRAJ S BALLOLI	CHE TAN MUNNOLI FOR C/R (CP NO.22083/2021)
536	WP103219/2021 1) AWAITING SERVICE OF NOTICE IN R/O R5 & R6 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.1, 3, 23, 27 AND 52(1)	(GM,RES)	SHIVRAJ S BALLOLI	HCGP FOR R1-R4 R5 & R6 : SERVICE AWAITED
537	WP103225/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.27	(GM,CPC)	SHIVRAJ S BALLOLI	K L PATIL & S A SON DUR
538	WP103463/2021 1) AWAITING SERVICE OF NOTICE IN R/O SOLERESPONDENT 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.12 AND28	(GM,CPC)	SHIVRAJ S BALLOLI	RESPONDENT : SERVICE AWAITED
539	WP103565/2021 1) FURNISHING OF PF, COVER, ACK, COPIES& ETC., TO ISSUE EMERGENT NOTICE TO RESPONDENT FOR I TIME 2) COMPLIANCE OF OFFICE OBJNS AT SLNO.47	(GM,CPC)	SHIVRAJ S BALLOLI	
540	WP103850/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.7,10,14,24, 44 AND 52(1 AND 2) (DCF 400/- TO BEPAID)	(CS,RES)	SHIVRAJ S BALLOLI	GA SD
541	WP103853/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.14,23,24,28 AND 48	(CS,RES)	SHIVRAJ S BALLOLI	GA SD

COURT HALL NO

542	WP103854/2021 COMPLIANCE OF OFFICE OBJNS ATSL NOS.7,14,24,25 AND 47 (DCF OF Rs.400/- TO BE PAID)	(CS, RES)	SHIVRAJ S BALLOLI	GA SD
543	WP103977/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14 & 52(1)	(CS, RES)	SHIVRAJ S BALLOLI	GA SD
544	WP103983/2021 1) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 52 A/W ACCEPTANCE OF COUNSEL NOTE BELOW THE CAUSE TITLE	(GM, CPC)	SHIVRAJ S BALLOLI	
545	WP66594/2010 COMPLIANCE OF OFFICE OBJNS RAISED ON RETURNED IA-1/17 & 2/18 TO 16/18 FILED BY ADV FOR PETNR (RETIREMENT IAS KEPT IN B FILE)	(GM, WAKF)	SADIQ N GOODWALA B MUHAMMAD ALI	M R MULLA FOR R1,R5 and R18 R6 - DAVALSAB - SD R7 - AFTAB AHMED - SD R9 - RAFIQUE - SD R13 - SMT- BIBIJAN - SD R16 - SHAREEFABI -SD R17 - RUSTUMBI -SD R22 - ARSHAD SHAREEF - SD R2,R8,R14,R21,R25 & R26: ABATED R3,R4,R10,R11,R12,R15,R19, R20,R23 & R24 : DISMISSED
	Connected With 1) WP 64252/2009	(GM, WAKF)	A A KALEBUDDE	GA FOR R1 SADIQ N GOODWALA FOR C/R2 M R MULLA FOR R3 & R4 G BALAKRISHNA SHASRY FOR R5 R6-SHAKEEL AHAMED-SD R7-MOHAMMED JAFAR-SD R8-DAWALSAB-SD R9-AFTAB AHAMED-SD R11-RAFIQUE AHAMED-SD R13-MOHAMUD-SD R15-BIBIJAN-SD R18-SHARIFABI-SD R19-RASTUMBI-SD R20-RIYAZ AHAMED-SD R21-DODDAPPA-SD R24-ARSHAD SHARIF -SD R25-KHUTEJABI-SD R10,12,R14 R16,R17-R22, R23,R26-R28 ARE DISMISSED
546	WP60528/2012 MEMO FOR RETIREMENT FILED BY SRI V P KULKARNI ADVOCATE FOR R1 & R2	(GM, RES)	SADIQ N GOODWALA A B PATIL	V P KULKARNI FOR R1,R2 VEERESH R BUDIHAL FOR R2
547	WP70122/2012	(GM, WAKF)	SADIQ N GOODWALA B MUHAMMED ALI (NOC)	A S PATIL
548	WP102332/2016 STEPS TO BE TAKEN IN R/O UNSERVED R11, SINCE 3 TIMES NOTICE ISSUED TO R11	(GM, CPC)	SADIQ N GOODWALA	V G BHAT FOR R1 -R4 and R13- R15 R5:FATOBI - SD R6:USAMANSAB - SD R7:HASANSAB - SD R8:MOHAMMEDHANIF - SD R9:DAWOOD IBRAHIM - SD R10:RAMJANSAB - SD R12:MEHBOOBI - SD STEPS NOT TAKEN IN R/O R11

COUPE HATT NO

549	WP109445/2017 & WP 109635-636/2017 NON TAKING OF STEPS TO BRING THE LR'S OF DECEASED R1	(GM, CPC)	SADIQ N GOODWALA	D L LADKHAN FOR R2 R1 : DECEASED
550	WP107552/2018 NON COMPLIANCE OF ORDER DTD:7/6/2021 IN R/O UNCLAIMED R12-R14 & R16- R18	(GM, CPC)	SANGAMESH S GHULAPPANAVAR	R6:LAXMI-SD R1-R5 R8 , R9 AND R23 TO R26 : NOTICE DISPENSED WITH R7:VATSALA - SD R10:KALPANA - SD R15 : SHIVAPPA : SD R19:MUTTAPPA - SD R20:SADASHIV-SD R21: SHIVARUDRA : SD R22:MARUTI-SD R11:DECEASED V/O/D: 21-08-2019 BRINGING LRS OF DECEASED R11 IS DISPENSED WITH R12 TO R14 , 16 TO R18: UNCLAIMED
551	WP108769/2018	(GM, CPC)	SANGAMESH S GHULAPPANAVAR	H R DESHPANDE FOR C/R1 (CP NO 21364/2018)
552	WP100648/2019 CORRECTION OF THE TYPOGRAPHICAL ERROR IN THE ORDER DTD:10/1/19	(GM, CPC)	SADIQ N GOODWALA	
553	WP107202/2019 FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS ETC FOR ISSUE NOTICE TO R1 & R2 (FOR 2ND TIME)	(GM, CPC)	SADIQ N GOODWALA	R1 and R2:ACK NYR
554	WP108712/2019	(GM, CPC)	SANGAMESH S GHULAPPANAVAR	
555	WP113390/2019 FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS ETC FOR ISSUE NOTICE TO RESPTS	(GM, RES)	SADIQ N GOODWALA A B PATIL	K L PATIL FOR R1 and R2 NEEDFUL NOT DONE IN R/ORESPTS
556	WP113422/2019	(GM, RES)	SANGAMESH S GHULAPPANAVAR	
557	WP113464/2019	(GM, CPC)	SANGAMESH S GHULAPPANAVAR	
558	WP113607/2019 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R4 (FOR 1STTIME)	(GM, TEN)	SADIQ N GOODWALA	SUNIL S DESAI FOR R1-R3 NEEDFUL NOT DONE IN R/OR4
559	WP114793/2019 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM, RES)	SADIQ N GOODWALA	

COMPT. HATT NO

560	WP114794/2019 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM, RES)	SADIQ N GOODWALA	
561	WP114795/2019 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM, RES)	SADIQ N GOODWALA	
562	WP116946/2019 ISSUANCE OF SERVICE OF NOTICE TO IN R/O REFUSED R8	(GM, CPC)	SADIQ N GOODWALA	S.S.YALIGAR FOR C/R2 (CP NO 21528/19) MRUTYUNJAY TATA BANGI FOR R1, R3,R6,R7,R9-R11 R4 : ANANDA: SD R5 : ANIL: SD R8 :REFUSED
563	WP117780/2019 1) AWAIT SERVICE OF NOTICE IN R/OR2 2) EXTENSION OF INTERIM ORDER AS PRAYED IN POSTING MEMO	(LB, RES)	SADIQ N GOODWALA	SHIVARAJ BALLAKKI FOR R1 R2 : SERVICE AWAITED
564	WP137138/2020 COMPLIANCE OF OFFICE OBJNS AT SL NOS 6 7 12 15 21 22 23 & 31	(GM, PDS)	SADIQ N GOODWALA	AGA FOR R1-R5
565	WP139872/2020 (CRIMINAL ROSTER) COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 32 (1 TO 6)	(GM, FC)	SADIQ N GOODWALA	
566	WP146160/2020 OFFICE OBJNS AT SL NO 17 A/W COUNSEL SUBMISSION	(LB, ELE)	SADIQ N GOODWALA	GA SD
567	WP148347/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 1 10 19 25 27 28 5253 54 & 55	(LB, RES)	SADIQ N GOODWALA	GA SD
568	WP100493/2021 1) AWAITING SERVICE OF NOTICE IN R/O. R1 TO R7 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS 10 23 (1&2) 27 & 52(1)	(GM, CPC)	SADIQ N GOODWALA	
569	WP100979/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 13 14 23 34 & 52 (1&2)	(GM, CF)	SADIQ N GOODWALA	
570	WP101739/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS. 15,18, 23, 25, 27, 28 & 52(1-3) (AS PER ORDER DTD21/4/2021 NOTICE IS NOT YET ISSUED SINCE THE ADV FOR PETITIONER HAS NOT COMPLIED THE OFFICE OBJNS)	(GM, RES)	SADIQ N GOODWALA	AGA FOR R1 & R2

COMPLIANCE REPORT

571	WP 102651/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11,13,18,20 &30(1-2)	(GM, AC)	SADIQ N GOODWALA	
572	WP 102736/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS. 3,5,8,11,19,32,35 &39(1-7)	(GM, TEN)	SADIQ N GOODWALA	HCGP FOR R1 V SHIVARAJ HIREMATH FOR R2-R4
573	WP 102925/2021 1) ISSUANCE OF SERVICE OF NOTICE IN R/O "UNCLAIMED" R1 2) OFFICE OBJNS AT SL NOS.19 & 20 A/W COUNSEL SUBMISSION	(GM, CPC)	SANGAMESH S GHULAPPANAVAR	R1 : POSTAL SHARA "UNCLAIMED" R2 - HANAMANT BHIMAPPA MAHISHAWADAGI-SD R3 - SHRIMANT BHIMAPPA MAHISHAWADAGI-SD R4 - IRAPPA BHIMAPPA MAHISHAWADAGI-SD R5 - SONAVVA W/O BHIMAPPA MAHISHAWADAGI-SD
574	WP 103044/2021 1) AWAIT SERVICE OF NOTICE IN R/O R5 & PROP R6 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.24, 25, 29 AND 31(1 AND 2) (IA 2/2021 FOR IMPEADING IS PENDING)	(GM, PDS)	SADIQ N GOODWALA	AGA FOR R1-R4 R5 & PROP R6 : SERVICEAWAITED
575	WP 103230/2021 1) AWAITING SERVICE OF NOTICE IN R/OR5 2) COMPLIANCE OF OFFICE OBJNS AT SLNOS 9 10 14 15 22 25 27 28 34 & 52(1-3)	(GM, RES)	SANGAMESH S GHULAPPANAVAR	HCGP FOR R1-R4 R5 : SERVICE AWAITED
576	WP 103388/2021 1) AWAITING SERVICE OF NOTICE IN R/O R5 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS. 14,15,19,22,23,25,32,47 & 52(1-2)	(GM, PDS)	SADIQ N GOODWALA	HCGP FOR R1-R4 R5 - SERVICE AWAITED
577	WP 103467/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS. 23 AND 27	(LB,)	SADIQ N GOODWALA	HCGP FOR R1 R2 - THE ZILLA PANCHAYAT REP BY ITS CHIEF EXECUTIVE OFFICER, GADAG -SD R3 - TALUK PANCHAYAT REP BY ITS EXECUTIVE OFFICER, MUNDARAGI - SD R4 - GRAM PANCHAYAT REP BY ITS PDO, MUNDARGI, GADAG -SD
578	WP 103476/2021 1) AWAITING SERVICE OF NOTICE IN R/O SOLERESPONDENT 2) FILING OF AMENDED PETITION AS PER ORDER DTD23/9/2021 3) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,18 &28	(GM, CPC)	SADIQ N GOODWALA	RESPONDENTS : SERVICE AWAITED

COURT HALL NO

586	WP104206/2017 FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO R5	(GM, RES)	SATHISH M S	AGA FOR R1-R4 V SHIVARAJ HIREMATH FOR R7 R6:SERVED R5:ACK NYR
587	WP107381/2017 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, RES)	SATHISH M S	
588	WP109140/2017 MEMO FOR DISPOSAL OF WP FILED BY THE ADV FOR R4	(LB, RES)	SATHISH M S	AGA FOR R1 and R2 RAVI HEGDE FOR R3 MRUTYUNJAY TATA BANGI FOR R4
589	WP104404/2018 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R1 & R2 (FOR 2ND TIME)	(GM, CPC)	SATHISH.M.S	R1 & R2 : ACK NYR
590	WP108214/2018 OFFICE OBJECTION AT SL NO 30(2) A/W COUNSEL SUBMISSION	(GM, RES)	SATHISH.M.S	GA SD
591	WP106084/2019 & WP 110877/2019 COMPLIANCE OF OFFICE OBJNS RAISED ON MEMO FOR DISMISSAL OF WP FILED BY AGA	(LA, RES)	SATHISH.M.S C SHIREMATH	AGA FOR R1-R4
592	WP106086/2019 MEMO FOR DISMISSAL OF WP FILED BY AGA	(LA, RES)	SATHISH.M.S C SHIREMATH	AGA FOR R1-R4
593	WP115052/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS (1STTIME)	(GM, FOR)	SATHISH.M.S	
594	WP148877/2020 AWAIT SERVICE OF NOTICE IN R/O RESPT	(GM, CPC)	SATHISH.M.S	
595	WP103733/2021 1) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 12 & 52(1-4) 2) AWAITING SERVICE OF NOTICE IN R/O R1-R9 (NOTICE ISSUED ON 12/10/2021)	(GM, CPC)	SATHISH.M.S	R1-R9 : SERVICE AWAITED (R10 & R11 ARE MINORS REP BY R3)
596	WP105611/2016 STEPS TO BE TAKEN IN R/O SERVICE TO NOTICE TO R5 (UNSERVED COVER RETURNED WITH POSTAL SHARA "NOT CLAIMED"	(CS, DAS)	SATISH S RAICHUR ANANDBAGEWADI	C V ANGADI FOR: R1-R3 N P VIVEK MEHTA FOR: R4 R5 : "NOT CLAIMED" R6- KASHAPPA- SD R7-THE DEPUTY REGISTRAR GADAG- SD

COURT HALL NO

607	WP100437/2015 CONSIDERATION OF INTERIM PRAYER	(GM, WAKF)	SHAFIAHAMAD B SHAIK SANTOSH B RAWOOT	AHMED ALI REHIMAN SHAH FOR R2 C S PATIL FOR C/R1 (CP 20023/2015)
608	WP107839/2016 1) MEMO FOR DELETION OF R5 2) IA-3/16 FOR VACATING THE INTERIM ORDER 3) IA-2/16 FOR VACATING THE INTERIM ORDER 4) COMPLIANCE OF O/OBJNS RAISED ON IA-1/17 FILED BY THE ADV FOR PETNR REG : COPY TO BE SERVED ON OTHERSIDE ADVS	(GM, WAKF)	SHAFIAHAMAD B SHAIK	GA FOR R2 and R3 MISS AZRA J DUNDGE FOR R1 I A MULLA FOR R4
609	WP112104/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, ST/RN)	SHAFIAHAMAD B SHAIKH	
610	WP112106/2019	(GM, ST/RN)	SHAFIAHAMAD B SHAIK	
611	WP112107/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, ST/RN)	SHAFIAHAMAD B SHAIK	
612	WP78744/2013 FILING OF ACK FOR HAVING SERVED THE HAND SUMMONS TO R3	(GM, RES)	SHARMILA M PATIL	C V ANGADI FOR R1 and R2 (VK FILED FOR R1 ONLY) R3 - SERVICE AWAITED
613	WP106525/2019 1) NON TAKING OF HAND SUMMONS COPIES IN R/O UNSERVED RESPTS AS PER ORDER DTD 30/8/2021 2) ISSUANCE OF SERVICE OF NOTICE IN R/O NOT CLAIMED R1, R2, R3, R7, R8, R9, R10, R15, R16, R17 & R18 3) FILING OF REPORT BY THE DEPUTY COMMISSIONER BAGALKOT (V/O DTD 22/2/19 HCGP TO SECURE THE NAME OF THE TAHASILDAR WHO WAS APPOINTED AS COURT COMMISSIONER AND FURNISH THE SAME AND RECORDS RELEVANT TO THE HANDING OVER OF THE LAYOUT) (TCR K/B)	(GM, CPC)	SHARMILA M PATIL	S B HEBBALLI FOR C/R5 (CP NO 20192/19) R4 IS MINOR R/BY R5 GOVT PLEADER TO ASSIST THE COURT R6: SHIVABASAPPA - SD R11, R12, R13 & R14 ARE MINOR AND R/BY MGM THEIR MOTHER R9 R1, R2, R3, R7, R8, R9, R10, R15, R16, R17 & R18: NOT CLAIMED
614	WP110901/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	SHARMILA M PATIL	
615	WP106482/2017 FURNISHING OF FFF, C/A WITH POSTAL ADDRESS & COPIES FOR ISSUE NOTICE TO R2 (FOR 1ST TIME)	(LB, RES)	SHARNAPPASKOLI WAD	AGA FOR R1 and R3 NEEDFUL NOT DONE IN R/O R2

COMPLIANCE

Sl. No.	Case No.	Category	Applicant	Officer	Remarks
6)	WP103181/2021				(T,IT) M B KANAVI FOR R1-R2 Y V RAVIRAJ FORR3-R5
7)	WP103185/2021	(T,IT)	SHASHANK SHEGDE		M B KANAVI FOR R1-R2 Y V RAVIRAJ FORR3-R5
8)	WP 103284/2021 COMPLIANCE OF OFFICE OBJNS	(T,IT)	SHASHANK SHEGDE		M B KANAVI FOR R1 &R2 Y V RAVIRAJ FORR3-R5
9)	WP 103285/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.10, 15, 26, 48 AND 52(1 TO 3)	(T,IT)	SHASHANK SHEGDE		M B KANAVI FOR R1 &R2 Y V RAVIRAJ FORR3-R5
10)	WP 103287/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.7, 12, 14, 17, 18, 23, 30, 47(1 AND 2) AND 52(1)	(T,IT)	SHASHANK SHEGDE PYVAIDYA		M B KANAVI FOR R1 &R2 Y V RAVIRAJ FORR3-R5
11)	WP 103290/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.6, 11, 13, 15, 16, 18, 22, 28(1 AND 2) AND 30(1 AND 2)	(T,IT)	SHASHANK SHEGDE		M B KANAVI FOR R1 & R2 Y V RAVIRAJ FOR R3-R5
621	WP103708/2021 COMPLIANCE OF OFFICE OBJECTIONS 52 (1 TO 3)	(LA, RES)	SHASHIKANT NINGOJI SRINIVASKNADAMANI		GASD
622	WP106202/2014 FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE NOTICE TO R2	(LB, RES)	SANTOSHBMANE		G I GACHCHINAMATH FORR1
623	WP112180/2014 STEPS TO BE TAKEN IN R/O UNSERVED R9 (FOR 1ST TIME) (SINCE 3 TIME NOTICE ISSUED)	(GM, CPC)	S S KHATEEB and SANTOSH B MANE		R1-MANJULA - SD R2-RYAVAKKA - SD R3-ANANDA - SD R4-MANOJA- SD R7-MADIVALAPPA - SD R8-MANJUNATH - SD R10-NEELAWWA - SD R7-R10 : ARE LR'S OF DECD R5 & R6 R9:POSTAL SHARA "REDIRECTED"
624	WP103177/2016 FURNISHING OF FPF,C/A CORRECT ADDRESS & COPIES FOR ISSUE OF NOTICE TO R1 (FOR 2NDTIME)	(LA, RES)	SANTOSH B MANE		GA SD R2 SERVED R1 : ACK NYR
625	WP103247/2017 & WP 103283-284/17 FURNISHING OF FPF, C/ADDRESS, COVER, COPIES ACK ETC FOR ISSUE NOTICE TO R2	(GM, RES)	SANTOSH B MANE		MAHESH WODEYAR FOR R1 R2- ACK NYR
626	WP105388/2018 NON COMPLIANCE OF OFFICE OBJNS	(LA, RES)	SANTOSH B MANE		
627	WP147395/2020 COMPLIANCE OF OFFICE OBJECTION AT SL NOS 11,13 18 & 33 (3 WEEKS NOT LAPSED) (IA-1/2020 FOR DISPENSATION IS PENDING)	(GM, TEN)	SANTOSH B MANE B RAVINDRA PRASAD PRAVEEN TARIKAR		

COURT HALL NO

628	WP147501/2020 OFFICE OBJECTIONS AT SL NOS 20 & 39(2) RAISED BY SCRUTINY BRANCH	(GM, TEN)	SANTOSH B MANE PRAVEEN P TARIKAR	B S KAMATE
629	WP102124/2021 OFFICE OBJECTION AT SL NO 19 A/W COUNSEL SUBMISSION	(GM, RES)	SANTOSH B MANE	
630	WP85459/2013 NON-FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE NOTICE TO R5 FOR 2NDTIME	(GM, RES)	SHIVAKUMAR S BADAWADAGI	C V ANGADI FOR R3 R1, R2 & R4 ARE SERVED
631	WP100553/2017 NON FURNISHING OF FPF OF CA WITH CORRECT POSTAL ADDRESS & COPIES FOR ISSUE NOTICE TO R3 R4 & R6 (FOR 3RD TIME)	(GM, CPC)	SHIVAKUMAR S BADAWADAGI	LAKSHMIKANT REDDY FOR R1 and R2 R5: SERVED R3 : PARTY NOT IN VILLAGE R4 & R6: ACK NYR
632	WP114131/2019 OFFICE OBJECTION AT SL NO 33(1) A/W ADVOCATE'S SUBMISSION	(GM, CPC)	SHIVAKUMAR S BADAWADAGI V K KALADAGI	
633	WP148067/2020 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 29(1)	(LB, RES)	SHIVAKUMAR S BADAWADAGI	
634	WP148743/2020 1) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 8, 40, 41 (4 & 5) 2) OFFICE OBJECTIONS AT SL NOS 11, 18, 19 & 41(6) A/W COUNSEL SUBMISSION (IA-1/2020 FOR DISPENSATION IS PENDING)	(GM, RES)	SHIVAKUMAR S BADAWADAGI VAISHALI KALADAGI	A P KAMOJI FOR C/R2 (CP NO 22695/2020)
635	WP103186/2021 AWAITING SERVICE OF NOTICE IN R/O SOLE RESPONDENT	(GM, CPC)	SHIVAKUMAR S BADAWADAGI	
636	WP106727/2016 DISMISSAL OF WP FOR NON FURNISHING OF PF V/O DTD: 12/12/17	(GM, RES)	SHIVANAGOL VEERABHADRA SAVITA S V AND D B KARIGAR	R1-R3: SERVED NEEDFUL NOT DONE IN R/O R4
637	WP110443/2017 FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS AND PETITION COPIES FOR ISSUE OF NOTICE TO R1	(GM, CC)	SHIVANAGOL VEERABHADRA SAVITA SHIVANAGOL D BKARIGAR	R2-R7: SERVED NEEDFUL NOT DONE IN R/O R1
638	WP104774/2018 NON COMPLIANCE OF OFFICE OBJNS	(LA, RES)	SHIVANAGOL VEERABHADRA VISHWANATH K BHAT	GA SD

COMPLIANCE NO

639	WP106766/2018 NON COMPLIANCE OF OFFICEOBJNS	(GM, CPC)	SHIVAPRAKASHKALLATTI	
640	WP102913/2021 1) FURNISHING OF PF COVER ACK COPIESAND ETC WITH CORRECT ADDRESS TO ISSUE E/NOTICE TO RESPTS (FOR 1ST TIME) 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 19 & 20	(GM, RES)	SHIVAPRASAD B.SAJJAN	NEEDFUL NOT DONE IN R/O RESPTS
641	WP107277/2014 TO FURNISH PF, COVER, ACK, ETC FOR ISSUE NOTICE TO R2 FOR 2ND TIME	(LB, RES)	SHIVARAJ P MUDHOL	PP REP. BY CO, BILAGII :R1-SD
642	WP103724/2016 NON-FURNISHING OF PF, C/ACK, CORRECT ADDRESS COPY ETC FOR ISSUE OF NOTICE TO R1 & R2 FOR FIRST TIME	(LB, RES)	SHIVARAJ P MUDHOL M AMAREGOUDA	GA SD
643	WP104884/2016 MEMO FOR RETIREMENT FILED BY ADV FORPETITIONER SRI SHIVARAJ PMUDHOL	(GM, RES)	SHIVARAJ P MUDHOL AHAMED ALI RAHIMAN SHAH	GA FOR: R1-R3 M A DESHPANDE FOR: R4
644	WP106155/2016 FURNISHING OF PF, C/A, CORRECT ADDRESS, COPIES ETC TO ISSUE E/NOTICE TO R1 & R2 (FOR 2ND TIME)	(CS, RES)	SHIVARAJ P MUDHOL	SHIVARAJ BALLOLI FOR R3 R1 & R2- ACK NYR
645	WP108912/2016 & WP 108974-975/2016 ACCEPTANCE OF SERVICE OF NOTICE TO R5 AS PER POSTAL TRACK SHEET REPORT	(GM, RES)	SHIVARAJ P MUDHOL	AGA FOR R1-R4
646	WP103612/2017 COMPLIANCE OF OFFICE OBJECTIONS RAISED ON PROCESS MEMO, PF TO BE FURNISHED IN R/O R1-R4 (RETURNED PF K/B)	(GM, RES)	SHIVARAJ P MUDHOL SUBHASH B SANKAD	GA-SD A P HEGDE FOR R6
647	WP110903/2017 & WP 111019-021/17 NON COMPLIANCE OF OFFICE OBJECTIONS RAISED ON IA-1/2018 FOR IMPEADING FILED BY ADVOCATE FOR PROP R4-R6	(CS, RES)	SHIVARAJ P MUDHOL	AGA FOR R1 and R2 R3 : B R SINGARI: SD GOPALKRISHNA R KOLLI FOR PROP R4-R6

COURT HALL NO

648	WP107158/2018 ACCEPTANCE OF MEMO FOR SERVICE OF NOTICE IN R/O R2 THROUGH PAPER PUBLICATION PUBLISHED IN VIJAY KARNATAKA KANNADA DAILY NEWS PAPER HUBBALLI EDN FILED BY ADVOCATEFOR PETNR	(CS, RES)	SHIVARAJ P MUDHOL	AGA FOR: R1 SANGRAM S KULKARNI FOR: R3 S V KARIYANNAVAR - PARTY IN PERSONR4 R2:PUBLISHED NOTICE COPYFILED
649	WP107940/2018 & WP 108521/18 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R4 Connected With 1) WP 107749/2015 1) IA-1/2018 FOR STAY FILED BY ADVOCATE FORPETNR 2) FURNISHING OF FPF, C/A & COPIES FORISSUE E/NOTICE TO R2 (FOR 2ND TIME)	(LB, RES)	SHIVARAJ P MUDHOL	AGA FORR1 VIJAY KUMAR B HORATTI FOR R2,R3 &R5 VITTAL S TELI FOR R6 R4 : ACK NYR
		(GM, RES)	SHIVARAJ P MUDHOL	VIJAYKUMAR B HORATTI FOR R3 & R6 VITTHAL S TELI FOR R7 P N HATTI FOR R7 R1 : THE STATE, REP BY SECY, DPRRD, B'LURU :-SD R4 : THE OMBUDSMAN, OOMGNGREP,BELAGAVI :-SD R5SD R2 : "INCOMPLETE ADDRESS"GA-SD
650	WP112256/2019 NON COMPLIANCE OF OFFICE OBJNS	(LA, RES)	SHIVARAJ P MUDHOL	HCGP FOR R1 and R2
651	WP147214/2020 COMPLIANCE OF OFFICE OBJECTION RAISED ON STATEMENT OF OBJECTIONS FILED BY AGA ON 4/8/2020 (I.E., COPY TO BE SERVED OTHERSIDE) Connected With 1) WP 147109/2020 1) MEMO FOR PRODUCTION OF DOCUMENTS FILED BY ADV FOR PETITIONER 2) COMPLIANCE OF OFFICE OBJECTIONS RAISED ON IA-1/2020 FOR IMPEADINGAPPLICATION 3) IA-2/2020 ADDL DOCUMENT FILED BY ADVOCATE FORPETITIONER	(LA, RES)	SHIVARAJ P MUDHOL ANAND D BAGEWADI	GA FOR R1,R3-R5 R2:KARNATAKA STATE HIGHWAY IMPROVEMENT PROJECT PIU PRESENTED BY ITS CHIEF PROJECT OFFICER BENGALURU - SERVED
	2) WP 147400/2020 1) MEMO FILED BYAGA 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NO21	(LA, RES)	GANGADHAR S HOSAKERI D M MALLI	HCGP FOR C/R2, R4 and C/R7 (CP NO 21373/2020) & R1,R3 & R6 (CP NO 21315/2020 IS RETURNED) R5:THE CHIEF ENGINEER DEPT OF COMMUNICATION & BUILDING DHARWAD -SD R8:THE ASST COMMISSIONER & LAO HAVERI - SERVED R9:THE TAHASILDAR BYADAGI - SERVED SUNITHA P KALASOOR FOR IMPEADING APPLICANT
	3) WP 102798/2021 1) IA 1/2021 FOR IMPEADNG APPLICATION FILED BY ADV FOR PROPOSED RESPONDENT AS R10-R14 BY SUNITHA P KALASOOR 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS. 14, 18, 22, 23, 25, 27, 28, 30 AND 51 (1 TO 3)	(LA, RES)	GANGADHAR S HOSAKERI	HCGP FOR R1-R9 SUNITHA P KALASOOR PROPOSED IMPEADING APPLICANT AS R10- R14 ON IA 1/2021
	4) WP 102805/2021 1) IA 1/2021 FOR IMPEADING APPLICANT FILED BY ADV FOR PETITIONER 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS7,14,23,25 & 52(1-3)	(LA, RES)	SHIVARAJ P MUDHOL	HCGP FOR R1-R5

COUPE HATT NO

652	WP147743/2020 NON COMPLIANCE OF OFFICEOBJNS	(GM, R/C)	SHIVARAJ PMUDHOL	H M DHARIGOND
653	WP148721/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 5 & 18	(GM, RES)	SHIVARAJ PMUDHOL ANANDBAGEWADI	GASD
654	WP148810/2020 NON COMPLIANCE OF OFFICEOBJNS Connected With 1) WP 111276/2019 IA-2/2020 FOR STAY	(GM, KSR) (GM, R/C)	SHIVARAJ PMUDHOL SANJAYSKATAGERI	HCGP FOR R1 & R2 SANJAY S KATAGERI FOR R3 SHIVARAJ PMUDHOL FOR R1 (A&B)
655	WP103327/2021 1) AWAITING SERVICE OF NOTICE IN R/OR1-R10 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.10, 13 &19 (DATE)	(GM, CPC)	SHIVARAJ PMUDHOL	R1-R10 : SERVICE AWAITED
656	WP103356/2021 1) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 10,14,32,47 &52 (1-2) 2) AWAITING SERVICE OF NOTICE IN R/OR6-R8	(CS, RES)	SHIVARAJ PMUDHOL	HCGP FOR R1-R5 R6-R8 : SERVICE AWAITED
657	WP103448/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 23 & 52(1) (AWAITING SERVICE OF NOTICE IN R/O R1-R7)	(GM, RES)	SHIVARAJ PMUDHOL ANANDBAGEWADI	R1-R7 : SERVICEAWAITED
658	WP107175/2015 NON TAKING OF STEPS IN R/O DECD R2	(GM, CPC)	SHRIKANT TPATIL ROHIT S PATIL	BAHUBALI N KANABARAGI FOR R1,R3-10, R2 : DECD,
659	WP101197/2016 1) MEMO A/W DOCUMENTS FILED BY THE ADV FORPETITIONER 2) A LETTER DTD 31/12/19 RECEIVED FROM PRL DISTRICT &SESSION JUDGE AT DHARWAD (DATE) Connected With 1) WP 101196/2016 MEMO A/W DOCUMENTS FILED BY ADV FOR PETITIONER	(GM, CPC) (GM, CPC)	SHRIKANT T PATIL ROHIT SPATIL SHRIKANT TPATIL ROHITSPATIL	MADANMOHAN M KHANNUR FOR R1-R3 M M KHANNUR FORR1-R3
660	WP102436/2018 AWAITING SERVICE OF NOTICE IN R/O SOLE RESPONDENT	(GM, CPC)	SHRIKANT TPATIL	RESPT:SERVICE AWAITED
661	WP110483/2019 REG: NON COMPLIANCE OF OFFICE OBJECTIONS	(LB, RES)	SHRIKANT T PATIL ROHIT S PATIL YALLAPPAALADAKATTI	
662	WP114407/2019 REG: NON COMPLIANCE OF OFFICE OBJECTIONS	(GM, CPC)	SHRIKANT T PATIL ROHIT SPATIL	

COUNT HALL NO

663	WP116848/2019 AWAIT SERVICE OF NOTICE IN R/O R1-R23	(GM, CPC)	SHRIKANT TPATIL ROHITSPATIL	R1-R23 : SERVICEAWAITED
664	WP146648/2020 A/W OFFICE NOTE COMPLIANCE OF OFFICE OBJNS AT SL NO 34 &35 (IA-1/2020 FOR DISPENSATION OF PRODUCTION OF CERTIFIED COPY OF ANNEXURE-V IS PENDING)	(GM, FOR)	SHRIKANT T PATIL	
665	WP148337/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS53-57	(LB, ELE)	SHRIKANT T PATIL ROHIT S PATIL	GA SD
666	WP101532/2021 1) ACCEPTANCE OF POSTAL TRACK REPORT IN R/O R3 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 10 & 52(1)	(GM, CPC)	SHRIKANT T PATIL ROHIT S PATIL	S N BANAKAR FOR R1,R2 & R4 R3 : POSTAL TRACK REPORT "ITEM DELIVERED"
667	WP102347/2021 COMPLIANCE OF OFFICE OBJECTION AT SL NO 8, 11-15, 18, 19(1 & 2), 20, 21, 27, 30& 32(1-4)	(GM, CPC)	SHRIKANT T PATIL ROHIT S PATIL	
668	WP102783/2021 1) AWAIT SERVICE OF NOTICE IN R/OR1-R4 2) NON-COMPLIANCE OF OFFICE OBJNS AT SL NOS. 8, 11, 17(1 AND 2) AND 30(1 AND 2)	(GM, CPC)	SHRIKANT T PATIL	R1-R4 : SERVICE AWAITEED
669	WP103836/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.3,12,17,22,27,28, 31,34,47 AND 52(1 TO 4) (CH MOVED)	(GM, CPC)	SHRIKANT T PATIL ROHIT S PATIL	GA SD
670	WP 103767/2019 1) IA-2/2019 FOR VACATING STAY FILED BY ADVOCATE FOR R7 2) AFFIDAVIT FILED BY ADVOCATE FOR R5 & R6 (V/O DTD 4/2/2020) (SRI M B HIREMATH ADVOCATE HAS FILED VAKALATH IN R/O R5 & THE SAME IS RETURNED WITH O/OBJECTIONS)	(S, RES)	H M DHARIGOND	HCGP FOR R1-R4 M B HIREMATH FOR R6 R M KULKARNI FOR R7 R5:THE PRESIDENT CSBA, SMRPS& GLRC DEGREE COLLEGE RAMDURG, BELAGAVI - SD
671	WP79130/2013 MAINTAINABILITY A/W ADVOCATE'S SUBMISSION	(GM, RES)	SANTOSH.B.RAWOOT	

COPIES SENT NO

672	WP100761/2018 FURNISHING OF FPF C/A WITH POSTAL ADDRESS AND COPIES FOR ISSUE NOTICE TO R4	(LB, RES)	SANTOSH B RAWOOT SUMANGALA A CHAKALABBI	AGA FOR: R1-R3 R5: SERVED NEEDFUL NOT DONE IN R/O R4
673	WP104449/2018 FURNISHING OF FPF OF CA COVERS ACKS COPIES ETC TO ISSUE NOTICE IN R/O R1 R3 & R8 (FOR 2NDTIME)	(GM, CPC)	SANTOSH.B.RAWOOT	B T VIBHUTE FOR R4-R7 R2:KAMAL KURBA KAMBLE - SD R8:ADDRESSEE NOT FOUND R1 & R3:ACK NYR
674	WP116731/2019 FURNISHING OF FPF, C/A, WP COPIES, CORRECT ADDRESS ETC FOR ISSUE NOTICE TO R1-R3, R7 & R8 FOR 2ND TIME	(GM, RES)	SANTOSH.B.RAWOOT	GA SD R4- THE SUPERINTENDENT OF POLICE HAVERI - SD R5- THE HAVERI MAHILA POLICE STATION REPRESENTED BY ITS STATION HOUSE OFFICER, HAVERI - SD J S SHETTY FOR R6 C V ANGADI FOR R9 R1-R3, R7 & R8 : ACK NYR
675	WP117004/2019 EXTENSION OF INTERIM ORDER DTD 20/12/2019 AS PRAYED IN THE POSTING MEMO	(LA, RES)	SANTOSH.B.RAWOOT A KATHANI J SSAVANT	HCGP FOR R4 R1 : THE SPECIAL LAND ACQUISIT ION OFFICER BELAGAVI : SD R2 : THE BELAGAVI URBAN DEVELOPMENT AUTHORITY R/BY COMMISSIONER : SD R3 : THE BELAGAVI CITY CORPORATION BELAGAVI R/BY COMMISSIONER :SD
676	WP148035/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 15 17 29 & 31(1-4)	(GM, TEN)	SANTOSH.B.RAWOOT	GA SD
677	WP148786/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3 13 19 22 26 32(1-5)	(GM, CPC)	SANTOSH.B.RAWOOT A D SHILLEDAR	
678	WP100920/2021 FURNISHING OF FPF, COVER, ACK COPIES ETC TO ISSUE NOTICE IN R/O R2 (FOR 2ND TIME)	(GM, CPC)	SANTOSH.B.RAWOOT	R1 : EGAPPA : SD R2 : ACK NYR R3-R6 : NOTICE DISPENSED WITH
679	WP101260/2021 1) FURNISHING OF FPF, COVERACK COPIES & ETC WITH CORRECT ADDRESS TO ISSUE E/NOTICE TO R3 & R4 (FOR 2ND TIME) 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 19, 22, 30 & 32(1)	(GM, CPC)	SANTOSH.B.RAWOOT	R1 : VEERANNA : SD R2 : VISHWANATH : SD R3 : POSTAL SHARA "INSUFFICIENT ADDRESS"R4 :ACKNYR
680	WP102013/2021 1) AWAIT SERVICE OF NOTICE IN R/O R2-R5 2) IA 1/2021 FOR DISPENSATION OF PRODUCTION OF CERTIFIED COPIES OF ANNEXURES-G ANDH	(GM, TEN)	SANTOSH.B.RAWOOT	HCGP FOR R1 R2-R5 : SERVICE AWAITED

COMPT. HALL NO

681	WP 102613/2021 1) AWAITING SERVICE OF NOTICE IN R/OR1-R5 2) NON COMPLIANCE OF OFFICE OBJNS AT SL.NO. 6 &31(2)	(GM, CPC)	SANTOSH.B.RAWOOT	R1-R5 : SERVICE AWAITED
682	WP 103245/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.7, 22, 23, 28, 47 AND 52(1 TO 3) (DCF OF Rs.200 TO BE MADE GOOD)	(GM, CPC)	SANTOSH.B.RAWOOT	
683	WP105513/2014 STEPS TO BE TAKEN IN R/O UNSERVED R1, R2 & R4 BY WAY OF SUBSTITUTED SERVICE FOR 1S TIME (IV TIME NOTICE ISSUED)	(GM, CPC)	SHREEVATSA SURESH HEGDE A G MULAWADMATH FOR P1 (NOC OBTAINED)	R3: UMESH - SD STEPS NOT TAKEN IN R/O R1,R2 & R4
684	WP111630/2014 FOR 1ST TIME	(GM, POLICE)	SHREEVATSA SURESH HEGDE	
685	WP112592/2014 NON-FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE E/NOTICE TOR4 FOR SECOND TIME	(LB, RES)	SHREEVATSA SURESH HEGDE	BHUSHAN B KULKARNI FOR R1 R2 - THE CPO, BELAGAVI -SD R3 - ISHWAR VISHANUDAS CHHAPRU -SD (HELD SUFFICIENT) R4 - ACKNYR
686	WP102718/2016 NON COMPLIANCE OF OFFICE OBJNS RAISED ON IA-1/18 FILED BY ADV FOR RESPT	(GM, CPC)	SHREEVATSA S HEGDE	A G MULAWADAMATH
687	WP109843/2016 MEMO FOR WITHDRAWAL OF AMOUNT FILED BY R1 SRI RAM APTE PARTY IN PERSON & R2	(GM, CPC)	SHREEVATSA HEGDE	R1 :RAM APTE PARTY IN PERSON : SD R2 :AKSHAY: SD
688	WP103254/2017 NON FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R7 (FOR 3RD TIME)	(LB, RES)	SHREEVATSA HEGDE	JAGADISH PATIL FOR R1 B S KAMATE FORR2 M A HULYAL FORR6 R3- THE STATE OF KARNATAKA BENGALURU- SD R4- THE DEPUTY COMMISSIONER BELAGAVI- SD R5- THE COMMISSIONER OF POLICE BELAGAVI- SD NEEDFUL NOT DONE IN R/OR7
689	WP105768/2018 FURNISHING OF FPF, CA, COVER, ACK, COPY ETC TO ISSUE E/NOTICE IN R/O R2 FOR 3RD TIME	(GM, CPC)	SHREEVATSA S HEGDE	MALLIKARJUNSWAMY B HIREMATH FOR R1 R2: "NOT FOUND"
690	WP104173/2019 STEPS TO BE TAKEN IN R/O DECEASED R2 (CH MOVED)	(GM, WAKF)	SHREEVATSA HEGDE SOURABH HEGDE	AHMED ALI RAHIMAN SHAH FOR R1 B MUHAMMED ALI FOR R1 R2:ADDRESSEE EXPIRED
691	WP106814/2019	(GM, CPC)	SHREEVATSA HEGDE SOURABH HEGDE	

COUPE HATT NO

692	WP 108475/2019	(GM, CPC)	SHREEVATSA HEGDE	
693	WP 110226/2019 (DATE)	(LB, TAX)	SHREEVATSA HEGDE SOURABH HEGDE	HEMALEKHA K S ADV FOR R1 HCGP FOR R2-R5
694	WP 111740/2019 (CRIMINAL ROSTER) FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R2 (FOR 1ST TIME) (DATE)	(GM, RES)	SHREEVATSA HEGDE SOURABH HEGDE	HCGP FOR R1 NEEDFUL NOT DONE IN R/O R2
695	WP 114378/2019	(GM, CPC)	SHREEVATSA HEGDE SOURABH HEGDE	
696	WP 116706/2019 (FOR 1ST TIME)	(LB, RES)	SHREEVATSA HEGDE	
697	WP 122790/2020 1) FURNISHING OF PF, COVER,ACK, COPIES AND ETC TO ISSUE E/NOTICE TO RESPONDENTS 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.14,16, 18, 19, 22, 23, 30, 32, 35 (1 TO 3) (DATE)	(GM, CPC)	SHREEVATSA HEGDE	NEEDFUL NOT DONE IN R/O RESPONDENTS
698	WP 147050/2020 1) MEMO DTD:20/1/21 A/W COPY F WP-12126/20 2) IA-2/2020 FOR IMPEADING THE PROPR5 3) IA-1/2020 FOR DISPENSATION 4) COMPLIANCE OFOFFICE OBJNS AT SL NO 21, 34(1&2) (DATE)	(GM, RES)	SHREEVATSA HEGDE SOURABH HEGDE	AGA FOR R2-R4 HEMALEKHA K S FOR R1 M B KANAVI FOR R1 ALWYN SEBASTIAN FOR IMPEADING R5
699	WP 148218/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3 5 14 15 16 18 20 28 & 30(1) (MOVED)	(LA, RES)	SHREEVATSA HEGDE SOURABH HEGDE	
700	WP 148670/2020 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 17,24 & 30(3) (DATE)	(GM, RES)	SHREEVATSA HEGDE SOURABH HEGDE	AGA FOR R1 C V ANGADI FOR R2
701	WP 101365/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 3 7 11 12 17 18 19 21 23 28 & 32(1) (DATE)	(GM, RES)	SHREEVATSA HEGDE SOURABH HEGDE	M B KANAVI CGC

COUPE HATT NO

702	WP101810/2021 1) NON-FURNISHING OF FPF,C/A COPIES FOR ISSUE OF NOTICE TO R2 (FOR 1ST TIME) 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS 10 14 18 23 & 52(1-3)	(GM, RES)	SHREEVATSA HEGDE SOURABH HEGDE	M B KANAVI FOR R1 NEEDFUL NOT DONE IN R/O R2
703	WP102044/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11,14 17,19,21 & 32(1)	(GM, RES)	SHREEVATSA HEGDE SOURABH HEGDE	
704	WP102711/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS. 3, 6, 12, 16, 17,18, 20, 28, 30 AND 32(1) 2) AWAITING SERVICE OF NOTICE IN R/OR1 (DATE)	(GM, RES)	SHREEVATSA HEGDE	M B KANAVI FOR R2 R1 : SERVICE AWAITED
705	WP103123/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.23 AND 28 (DATE)	(GM, R/C)	SHREEVATSA HEGDE SOURABH HEGDE	HCGP FOR RESPONDENTS
706	WP103295/2021 AWAITING SERVICE OF NOTICE IN R/O R1-R29 (DATE)	(GM, CPC)	SHREEVATSA HEGDE SOURABH HEGDE	R1-R29:SERVICE AWAITED
707	WP103938/2021 REG: NON COMPLIANCE OF OFFICE OBJECTIONS AT SL.NOS. 3, 17 AND28	(LB, RES)	SHREEVATSA HEGDE & SOURABH HEGDE	V SHIVARAJ HIREMATH FOR R1AND R2
708	WP104047/2021 COMPLIANCE OF OFFICE OBJNS AT SL NO.7 AND51(5) (CH MOVED)	(GM, CPC)	SHREEVATSA HEGDE S R JAYI	
709	WP67335/2011 MEMO FOR DISPOSAL OF WP FILED BY ADV FORR2	(GM, WAKF)	SHRIHARSH A NEELOPANT	B MUHAMMED ALI FORR1 F V PATIL FOR R2 R3 : THE ADMINISTRATOR, ANJUMAN-E-ISLAM, DHARWAD: SD R4 :ANJUMAN-E-ISLAM, DHARWAD:SD
710	WP 102147/2015 1) MEMO FOR RETIREMENT FILED BY SHRIHARSH A NEELOPANT ADV FOR PETNR 2) NON TAKING STEPS IN R/O DECD R16,R62, R69, R77, R102, R104, R110 3) NON-FU (RETURNED TO BRACH)	(GM, CPC)	SHRIHARSH A NEELOPANT	R2,R3,R4,R5,R7,R8,R9,R13, R14,R17, R18,R27,R32, R44,R49, R54,R57, R60,R65-R68, R99, R108, R109,R117 & R118 ARE SERVED R1,R21,R23,R25,R26,R28,R43,R48 R50,R52,R56,R61,R74,R76,R78,R7 9 R85-R88,R91-R93,R96,R100, R101,R106,R111,R112,R115SERVI CE HELD SUFFICIENT

COUPE HATT NO

711	WP100081/2017 1) ACCEPTANCE OF SERVICE OF NOTICE IN R/O R15 AS PER POSTAL TRACKITEM IS DELIVERED 2) SERVICE OF NOTICE IN R/O R1-R5,R7-R10,R13,R14 & R16 ISAWAITED (DATE)		(GM,CPC)	SHRIHARSH A NEELOPANT	E/NOTICE R11 : SATAWWA - SD R12 : UDAYKUMAR - SD R15 : ITEM DELIVERED
712	WP103688/2017 FURNISHING OF FFF OF C/A, COVER, ACK, COPY ETC TO ISSUE NOTICE TO R2		(GM, RES)	SHRIHARSH A NEELOPANT H R KAMBIYAVAR	VEERESG R BUDIHAL FORR1 SHARAD V MAGADUM FOR R1 NEEDFUL NOT DONE IN R/O R2 (CP NO 20162/2017 IS RETURNED)
713	WP110511/2017 1) COMPLIANCE OF OFFICE OBJNS RAISED ON IA-1/18 FOR VACATING STAY 2) ISSUANCE OF SERVICE OF NOTICE INR/O NOT CLAIMED R6 3) FURNISHING OF PFP OF CA COVERS ACKS COPIES ETC TO ISSUE E/NOTICETO R2, R3, R9, R10, R11, R14 R15 & R16 (FOR 2ND TIME) (DATE)		(GM, CPC)	SHRIHARSH A NEELOPANT AVINASH S MALIPATIL	PRASHANT S HOSAMANIFOR:R1 S A QAZI FOR: R4 G B NAIK & P G NAIK FOR: R7, R8 & R13 SANTOSH S HATTIKATAGI FOR:R12 R5:NAGAPPA - SD R2:NOT KNOWN R3:INCOMPLETE ADDRESS R6:NOT CLAIMED R10 & R11: ADDRESS LEFT R14, R15 & R16:INSUFFICIENT ADDRESS R9:ACK NYR
714	WP111845/2017 MEMO FOR DISPENSATION OF SERVICE OF NOTICE IN R/O R2 (STATEMENT OF OBJECTIONS FILED BY THE ADV FOR R1 IS RETURNED WITH OFFICE OBJECTIONS) (MOVED)		(GM, CPC)	SHRIHARSH A NEELOPANT	V J JOSEPH & BHARATIS HANAGANDI FOR R1 R2- "LEFT NOT KNOWN" R3- GIRIYAPPA- SD R4- KRISHNA- SD R M JAVED ADV FOR R5-R8
715	WP103238/2018 & WP 108648-649/18 FURNISHING OF FFF C/A WP COPIES CORRECT ETC ADDRESS FOR ISSUE E/NOTICE TO R4		(LA, RES)	SHRIHARSH A NEELOPANT GURURAJ JOSHI	R2R3:SERVED R4:NOT KNOWN C V ANGADI FOR R1
716	WP104591/2018 AWAIT SERVICE OF NOTICE IN R/O R1 &R2 (CH MOVED)		(LB, RES)	SHRIHARSH A NEELOPANT	R1 and R2 :SERVICEAWAITED
717	WP105229/2018 O/OBJNS AT SL NO 30(1) A/W ADVSUBMISSION (CH MOVED)		(LB, RES)	SHRIHARSH ANEELOPANT	
718	WP105600/2018 FURNISHING OF PF COVER ACK PETITION COY FOR ISSUE NOTICE TO R4		(LB, RES)	SHRIHARSH A NEELOPANT	AGA FOR R1-R3 R5-R25:SERVED NEEDFUL NOT DONE IN R/O R4

COUPE HATT NO

719	WP 107038/2018 FURNISHING OF FPF COPIES C/ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO R1 & R2 (FOR 2ND TIME) (STATEMENT OF OBJNS & MEMO FOR DISPOSAL FILED BY AGA IS RETURNED WITH OFFICE OBJNS)	(GM, TEN)	SHRIHARSH A NEELOPANT	LAXMAN T MANTAGANI FOR R4 R3:THE PRO&TA OFFICE OFTHE EE KPWP&IWT DEPT DAHRWAD - SD R5:THE DC DHARWAD - SD R1 & R2:ACK NYR
720	WP107153/2018 1) ISSUANCE OF SERVICE OF NOTICE INR/O "NOT CLAIMED" R2 2) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R3 FOR 2ND TIME (MOVED)	(GM, CPC)	SHRIHARSH ANEELOPANT	H R GUNDAPPA FOR R4 & R5 R1 : MADAN MOHAN: SD R2 : NOT CLAIMED R3 : INSUFFICIENT ADDRESS
721	WP107319/2018 NON-FURNISHING OF PF COVER ACK PETITION COPY FOR ISSUE NOTICE TOR8 (FOR 2ND TIME) (IA-1/19 FOR EARLY HEARING IS RETURNED WITH O/OBJNS)	(LB, ELE)	SHRIHARSH A NEELOPANT ARUN L NEELOPANT	AGA FOR R1-R4 R5-R7:SERVED NEEDED NOT DONE IN R/O R8
722	WP107543/2019 1)STEPS TO BE TAKEN IN R/O DECEASED R14 & R15 2) ISSUANCE OF SERVICE OF NOTICE TO IN R/O REFUSED R4 AND NOT CLAIMED R3 3)FURNISHING OF FPF OF CA COVER ACK COPY ETC TO ISSUE NOTICE TO R5 (FOR 2ND TIME)	(GM, CPC)	SHRIHARSH A NEELOPANT	G K HIREGODAR FOR R1 R2:DYAMANAGOUDA - SD R6:NAGANAGOUDA - SD R7:NAGAPPA - SD R8:CS GOVT KARNATAKA BENGALURU - SD R9:THE DC GADAG - SD R10:THE TAHASILDAR SHRAHATTI GADAG -SD R11:THE CSO LAKSHMESHWAR SHIRAHATTI GADAG - SD R12:THE DC/AELS IDDLR GADAG-SD R13:GOPAL - SD R16:PRALHAD - SD R3:NOT CLAIMED R4:REFUSED R5:INSUFFICIENT ADDRESS R14 & R15:DECEASED
723	WP114643/2019	(GM, CPC)	SHRIHARSH A NEELOPANT	
724	WP102863/2020 & WP 125562/2020 1)POSTAL TRACK SHEET IN R/O R1-R4 2)AWAITING SERVICE OF E/NOTICE IN R/O R1-R4 3)ACCEPTANCE OF MEMO FOR HAVING SERVED WP COPIES TO THE COUNSEL FOR THE RESPTS APPEARING BEFORE TRIAL COURT (DATE)	(GM, CPC)	SHRIHARSH A NEELOPANT	R1-R4:SERVICE AWAITED R1:ITEM DELIVEREY CONFIRMED R2:DOOR LOCKED R3:DECEASED R4:OUT OF DELIVERY
725	WP145519/2020 1) NON-FURNISHING OF C/A COVERS, ACK'S COPIES, ETC, TO ISSUE E/NOTICES TO RESPONDENTS 2) MEMO FOR PRODUCTIONOF DOCUMENTS FILED BY THE ADV FOR PETITIONER	(GM, CPC)	SHRIHARSH A NEELOPANT	

COMPLIANCE OF OFFICE

726	WP145622/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO7,13, 19(1-2),22,30 & 32(1-6)	(GM, CPC)	SHRIHARSH A NEELOPANT	
727	WP146310/2020	(GM, POLICE)	SHIVRAJ S BALLOLI	GA SD
728	WP146425/2020 1) NON TAKING OF STEPS IN R/O DECEASED R1 & R3 2) NON FURNISHING OF FFF, C/ACK & ETC WITH CORRECT ADDRESS TO ISSUE NOTICE TO R2 FOR 2ND TIME (MOVED)	(GM, CPC)	SHRIHARSH A NEELOPANT	N D GUNDE FOR R5 R4 : SADHANA HANAMATH SHIRAGURE-SD R1 :DECEASED R2 : NO SUCH ADDRESS R3 : PARTY EXPIRED
729	WP147107/2020 1)COMPLIANCE OF OFFICE OBJECTIONS RAISED ON VAKALTH FILED BY SRI K L PATIL ADV IN R/O R2 2) STEPS TO BE TAKEN IN R/O DECEASEDR6 3) FURNISHING OF FPF OF CA COVER ACKS COPIES ETC TO ISSUE E/NOTICE IN R/O R3-R5 &R7 (FOR 2ND TIME) 4) FILING OF ACK FOR HAVING SERVED WP COPIES TO THE COUNSEL FOR THE RESPTS APPEARING BEFORE TRIALCOURT (DATE)	(GM, CPC)	SHRIHARSH A NEELOPANT	A M GUNDAWADE FOR R1 K L PATIL, S S BETURMATH & S A SONDUR FOR R2 R3:ACK NYR R4 & R5:NO SUCH ADDRESS R6:DECEASED R7:DOOR LOCK/REDIRECTED
730	WP148568/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 10,16 & 30(1-3) (MOVED)	(GM, RES)	SHRIHARSH A NEELOPANT	
731	WP100123/2021 1) OFFICE OBJNS AT SL NOS.32(2) A/W COUNSEL SUBMISSION 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS.3, 22 & 32(1 &4) (MOVED)	(GM, CPC)	SHRIHARSH A NEELOPANT A S MALIPATIL	C S SHETTAR
732	WP100678/2021 1)AWAITING SERVICE OF NOTICEIN R/OR3 2) FILING OF AMENDED PETITION (DATE)	(GM, RES)	SHRIHARSH A NEELOPANT	HCGP FOR R1 C V ANGADI FOR R2 R3:SERVICE AWAITED

COUPE HATT NO

733	WP100708/2021 1) ISSUANCE OF SERVICE OF NOTICE IN R/O "REFUSED" R1 &"UNCLAIMED"R4 2) FURNISHING OF FPF, COVER, ACK & ETC WITH CORRECT ADDRESS TO ISSUE E/NOTICE IN R/O R5, R7, R9, R11, R13, R14, R16, R17 & R20 FOR 2NDTIME (MOVED)	(GM,CPC)	SHRIHARSH ANEELOPANT R2 : YAMANAPPA S/O NINGAPA KATTIKAR - SD R3 : MAHANTESH S/O DUNDAPPA KATTIKAR -SD R6 : YAMANAPPA : SD R8 : ANAND : SD R10 : MAYAWWA : SD R12 : DHARMARAJ : SD R15 : BHIMAPPA : SD R18 : MALLAWWA : SD R19 : SUSHEELAWWA : SD R21 : MAYAPPA S/O SIDDAPPA KATTIKAR -SD R1 : REFUSED R4 :UNCLAIMED R5, R9 & R14 : ADDRESSEE CAN NOT LOCATED R13 : ACK NYR R7, R11, R16 & R17 : ADDRESSEE MOVED
734	WP100758/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NO 11 19 & 30(1) (MOVED)	(CS,RES)	SHRIHARSH ANEELOPANT
735	WP100945/2021 (SPECIAL ORDERS) (MOVED)	(GM,CPC)	RAMESH IZIRALI
736	WP101401/2021 FURNISHING OF PF, C.ACK AND ETC TO ISSUE E/NOTICE IN R/O R2 &R3 2) AMENDMENT OF WP (DATE)	(LB,UC)	SHRIHARSH ANEELOPANT HCGP FOR R1 NEEDFUL NOT DONE IN R/O R2 & R3
737	WP101657/2021 1) ISSUANCE OF SERVICE OF NOTICE INR/O UNCLAIMED R2 & REFUSED R7 2) FURNISHING OF FPF, COVER, ACK COPIES ANDETC WITH CORRECT ADDRESS TO ISSUE E/NOTICE IN R/O R1, R3, R4, R5, R6, R8, R9 & R10 (FOR 2ND TIME) 3) NON COMPLIANCE OF OFFICE OBJECTIONSAT SL NO 14, 23 & 52(1) (DATE)	(,)	SHRIHARSH ANEELOPANT R1 : POSTAL SHARA "ADDRESSEE LEFT W/O INSTRUCTION R2 : POSTAL SHARA "UNCLAIMED" R3-R6 & R8-R10 : POSTAL SHARA "ADDRESSEE NOT FOUND IN VILLAGE" R7 : POSTAL SHARA "REFUSED"
738	WP101661/2021 1) FURNISHING OF FPF, C/A WITH CORRECT ADDRESS, WP COPIES ETC TO ISSUE E/NOTICE IN R/O R2 2) COMPLIANCE OF OFFICE OBJECTION RAISEDON IA 1/2021 FILED BY AGA	(CS,RES)	SHRIHARSH ANEELOPANT R1-THE MEMBER SECRETARY GENERAL GRADE COMMITTEE, OFFICE OF THE PRIMARY CO- OPERATIVE AGRICULTURAL & RURAL DEVELOPMENT BANK EMPLOYEES, GENERAL GRADE COMMITTEE, ALUR VENKATARAO CIRCLE, BENGALURU - SD HCGP ADV FOR R3-R5
739	WP101833/2021 AWAITING OF SERVICE OF NOTICE ON R1-R4 AND R6-R7 MOVED	(GM,KLA)	SHRIHARSH ANEELOPANT GOVT ADV. SERVED R5-THE CHIEF OFFICER, TOWN MUNICIPAL COUNCIL, MAHALINGAPUR-SERVED

COMPLIANCE

748	WP103518/2021 1) AWAITING SERVICE OF NOTICE IN R/OR1-R6 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.13,27,52 AND 53 (DATE)	(GM,CPC)	SHRIHARSH ANEELOPANT	R1-R6 : SERVICE AWAITED
749	WP103759/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.7,10,28,29 AND 52(1) (DCF OF Rs.100/- TO BE MADE GOOD) (MOVED)	(LB,RES)	SHRIHARSH ANEELOPANT	GA D
750	WP103892/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.14,17,18 AND 31(1 AND 2)	(GM,CPC)	SHRIHARSH ANEELOPANT	
751	WP102432/2018 1)EXTENSION OF INTERIM ORDER DTD: 27/8/18 AS PRAYED IN THE POSTING MEMO 2)AWAITING SERVICE OF NOTICE IN R/O R1 & R2	(GM,CPC)	GOPALKRISHNA R KOLLI	R1 and R2: SERVICE AWAITED
752	WP114342/2019 AWAIT SERVICE OF NOTICE IN R/O R1-R6 (EXTENSION OF INTERIM ORDER AS PRAYED IN POSTING MEMO) (CH MOVED)	(GM,CPC)	SIDHANTI PRASAD RAMESHRAO	R1-R6 : SERVICE AWAITED
753	WP148668/2020 REG: NON COMPLIANCE OF OFFICE OBJECTIONS	(GM,FC)	SIDHANTI PRASAD RAMESHRAO ROHIT S PATIL YALLAPPA ALADAKATTI	
754	WP100301/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3,14,15,19,20 & 30(1-5)	(LA,KIADB)	SIDHANTI PRASAD RAMESHRAO	
755	WP 105391/2014 NON TAKING STEPS IN R/O R8 (FOR 2ND TIME)	(GM,CPC)	SMT SHAILA.BELLIKATTI	S L MATTI FOR R1 R2 : CHALLAPPA - SD R3 : FAKIRAPPA - SD R4 : RUKUMAVVA - SD R5 : SHIVAPPA - SD R6 : VIJAYALAKSHMI - SD R7 : PRAKASH - SD R9,R12 & R14 : SERVICE OF NOTICE DEEMED TO BECOMPLETE R10 : SHIVAPPA - SD R11 : MALAKAJI - SD R13 : SANGAPPA - SD R15 : NINGAVVA - SD R16 : HANUMANTAPPA - SD R17 : PANDAPPA - SD R18- MAHADEVI- SD R19-UMESH - SD R20-NINGANAGOUDA - SD M S WANTAMURI FOR R20 STEPS NOT TAKEN IN R/O R8

COURT HALL NO

756	WP 104281/2015 1) NON-FURNISHING OF FFF,C/ACK, COVER, C/ADDRESS ETC FOR ISSUE OF NOTICE TO R2,R3, R9,R10,R13,R15 & R17 2) ISSUANCE OF SERVICE OFNOTICE IN R/O NOT CLAIMED R8 3) NON-TAKING STEPS IN R/O DECEASED R16 (V/O/D/18/02/2016 QUESTION OF MAINTAINABILITY OF WP IS KEPT OPEN) (MOVED)	(GM, CPC)	SMT SHAILA.BELLIKATTI GURURAJ R TURAMARI FORR4 JAGADISH PATIL FOR R1 R5-SURESH-SD R6-ADIVEPPA-SD R7-CHANDRAPPA-SD R11-SMT PARAVVA-SD R12-SMT MAHADEVI-SD R14-CHANAPPA-SD R8-MAHANTESH-NOTCLAIMED R16 : DECEASED NEEDFUL NOT DONE IN R/O R2,R3,R9,R10 & R13,R15 & R17	
757	WP 101732/2018 1) STEPS TO BE TAKEN IN R/O DECEASEDR3 2) ISSUANCE OF SERVICE OF NOTICE IN R/O "NOT CLAIMED"R13 3) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R5,R7 R9,R11 & R12 (FOR 2NDTIME)	(GM, CPC)	HAREESHA S NAYAK VYAS DESAI	R1 : AJIT: SD R2 : VISHRANTI: SD R4 : SHANKAR: SD R6 : SHANTI:SD R8 : RAVINDRA: SD R10 : RAMA: SD R14 : SHILPA: SD R3 :DECEASED R5 & R12 : NOT KNOWN R13 : NOT CLAIMED R7,R9 & R11 : ACK NYR
758	WP 100278/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 3 15 18 27 32 46 & 52(1-5)	(GM, CPC)	HAREESHA S NAYAK	
759	WP 101634/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 7 14 & 52(1&2) (COURT FEE TO BE MADE GOOD)	(GM, PDS)	HAREESHA S NAYAK VYAS DESAI	GA SD
760	WP 103767/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.7,10,18,23,27,34, 47 AND 52(1-3)	(GM, CPC)	HAREESHA S NAYAK	
761	WP114629/2019 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R6 (FOR 1ST TIME)	(LB, RES)	SOURABH HEGDE SHREEVATSA S HEGDE	GA FOR R3-R5 JAGADISH PATIL FOR R1 &R2 NEEDFUL NOT DONE IN R/OR6
762	WP147228/2020 COMPLIANCE OF OFFICE OBJECTION AT SL NO 11	(LB, RES)	SOURABH HEGDE and SHREEVATSA HEGDE	
763	WP102635/2021 AWAITING SERVICE OF NOTICE IN R/O R1-R3	(LB, RES)	SOURABH HEGDE	R1-R3 : SERVICE AWAITED
764	WP106557/2014 FURNISHING OF FPF, COVER, ACK, ETC FOR ISSUE NOTICE TO R2 FOR 2ND TIME	(GM, AC)	SRINAND A PACHHAPURE ALLABAX	:R1-SD

COPIE HATT NO

765	WP101219/2015 1) STEPS TO BE TAKEN IN R/O DECEASEDR25 2) STEPS TO BE TAKEN IN R/O NOT CLAIMED R23 3) FURNISHING OF FPF C/ACK COVER C/ADDRESS ETCFOR ISSUE OF E/NOTICE TO R26 &R28 (FOR 3RD TIME)	(GM, CPC)	RAVIRAJ C BRINANDOR PACHHAPURE RAJENDRA RPATIL R10-R15, R17-R21, R24, R27, R29-R31 ASHWIN C HUBLI FOR R9 R16 & R22 ARE SERVED R23: NOT CLAIMED R25: DECEASED R26: INCOMPLETE ADDRESS R28: ACK NYR
766	WP 102330/2015 FURNISHING OF PF COVER ACK COPIES CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R1 FOR SECOND TIME	(GM, RES)	SRINAND A PACHHAPURE PALLAVI S PACHHAPURE RAJENDRA R PATIL GA-SD MAHANTESH C KOTTURSHETTAR FOR R4 A R PATIL FOR R5 R2 & R3 ARESERVED
767	WP 114510/2015 FURNISHING OF FPF, C/ACK, COVER, COPIES, ETC, FOR ISSUE OF NOTICE TO R4 (FOR 2ND TIME)	(LA, KIADB)	SRINAND A PACHHAPURE PALLAVI S PACHHAPURE RAJENDRA R PATIL VEERESH R BUDIHAL FOR R3and R5 R1 & R2 SERVED R4 : ACK NYR
768	WP103657/2016 SERVICE OF NOTICE AWAITED IN R/O R3	(LB, RES)	SRINAND A PACHHAPURE AGA FOR R1 and R2 VIDYAVATI M K STANDING COUNSEL FOR R4
769	WP105626/2016 FURNISHING OF FPF COVER A/W CORRECT ADDRESS ACK TO ISSUE NOTICE RESPT	(GM, RES)	SRINAND A PACHHAPURE PALLAVI S PACHHAPURE RESPT : "LEFT"
770	WP107094/2016 1) MEMO A/W STATUS REPORT FILED BY THE ADV FOR R1, R3-R5 2) IA-1/16 FOR AMENDMENT OF WP FILED BY THE ADV FOR PETITIONER 3) IA-2/16 FOR IMPLEADING THE APPLICANTS ON RECORDAS R6	(GM, POLICE)	SRINAND A PACHHAPURE RAJENDRA R PATIL AGA FOR R1, R3, R4 and R5 SEEMA S NAIK FOR R2 M B KANAVI FOR PROP R6
771	WP101761/2017 1) NON TAKEN OUT THE HAND SUMMONS COPY TOSERVE ON RESPONDENT 2) AWAITING SERVICE OF E/NOTICE TORESPONDENT	(GM, RES)	SRINAND A PACHHAPURE RAJENDRA R PATIL
772	WP102031/2017 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R1	(LB, RES)	SRINAND A PACHHAPURE GA SD R2-R4 SERVED R1 : ACK NYR
773	WP106498/2017 NON COMPLIANCE OF OFFICE OBJECTIONS RAISED ON IA-1/17 FOR VACATING STAY & STATEMENT OF OBJECTIONS FILED BY THE ADV FOR R3	(GM, KIADB)	SRINAND A PACHHAPURE AGA FOR: R1 R2: THE EMCEO KIADB BENGALURU - SD P N HATTI FOR: R3
774	WP112448/2017 NON-COMPLIANCE OF OFFICE OBJECTIONS (MOVED)	(GM, CPC)	SRINAND A PACHHAPURE PALLAVI S PACHHAPURE GURUBASAVARAJ S M FOR R2 R1: BABU - SD

COURT HALL NO

775	WP100578/2018 NON TAKING STEPS BY THE ADV FOR PETNR TO BRING THE LRS OF DECEASED R1 ON RECORD AS PER ORDER DTD: 27/8/18	(GM, CPC)	G MOGALI FOR: R2 andR3	SRINAND A PACHHAPURE P R1: DECEASED
776	WP106712/2018 1) FILING OF MEMO FOR HAVING SERVED THE WP COPIES TO THE COUNSEL FOR RESPTS APPEARING BEFORE TRIALCOURT 2) AWAITING SERVICE OF E/NOTICE IN R/O R1 &R2	(GM, CPC)		SRINAND A PACHHAPURE R1 and R2: SERVICEAWAITED
777	WP111599/2019 NON FILING OF MEMO FOR HAVING SERVED HAND SUMMONS TO R4-R6	(CS, RES)	SRINAND A PACHHAPURE RAJENDRA RPATIL	AGA FOR R1-R3 SANTOSH B RAWOOT FOR R4 &R5 S B SHAIKH FOR R4 & R5 R6:THE MANAGER AMANATH CO-OP BANK LTD BELAGAVI -SD
778	WP112039/2019 1) ISSUANCE OFSERVICE OF NOTICE IN R/O REFUSED R3 2) FURNISHING OF FPF COVER ACK ETC TO ISSUE NOTICES TO R2 (FOR 3RD TIME) 3)FURNISHING OF FPF OF CA COVER ACKS COPIES ETC TO ISSUE NOTICE IN R/O R7 R8 & R9 (FOR 2ND TIME) 4) FILING OF ACKNOWLEDGMENT FOR HAVING SERVED WP COPIES TOT HE COUNSEL FOR THE RESPTS APPEARING BEFORE TH TRIALCOURT	(GM, CPC)	SRINAND A PACHHAPURE RAJENDRA RPATIL	R1- P VENKATA LAKSHMI-SD R4-JJAYALAKSHMI-SD R5-JALLE JITHENDRAKUMAR-SD R6-KIRANAKUMARI-SD R10-JALLE GOVARDHAN-SD R11-JALLE VENKATESHAPPA-SD R2:INCOMPLETE ADDRESS
779	WP113411/2019	(GM, POLICE)	SRINAND A PACHHAPURE RAJENDRA RPATIL	
780	WP113967/2019 AWAITING SERVICE OF NOTICE IN R/O R1 &R2	(GM, KEB)	SRINAND A PACHHAPURE RAJENDRA R PATIL ALKESH SPATIL	SHIVARAJ P MUDHOL R1 & R2:SERVICE AWAITED
781	WP148015/2020 FURNISHING OF FPF COPIES C/ACK WITH CORRECT ADDRESS ETC TO ISSUE E/NOTICE TO R5 (FOR 2NDTIME) ConnectedWith 1) WP147044/2020 2) WP147045/2020	(GM, PDS) (GM, PDS) (GM, PDS)	SRINAND A PACHHAPURE RAJENDRA RPATIL SRINAND A PACHHAPURE RAJENDRA RPATIL SRINAND A PACHHAPURE	AGA FOR R1-R4 R5:ACK NYR AGA FOR R1-R4 R5 : M K A SANGHA SHOP R/BY SRI MANJUNATH KHAJGAR, SAUNDATTI, BELAGAVI, : SERVED HCGP FORR1-R4 R5 : M K A SANGHA SHOP R/BY SRI MANJUNATH KHAJGAR, SAUNDATTI, BELAGAVI, : SERVED
782	WP148390/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3 11 19 26 &28(1-6)	(GM, FC)	SRINAND A PACHHAPURE RAJENDRA RPATIL	

COBDE HATT NO

783	WP100132/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.18,19,28 & 30(1)	(GM, CPC)	SRINAND A PACHHAPURE PALLAVI PACHHAPURE R R PATIL	G B NAIK & P G NAIK FORR1-R3
784	WP101153/2021 1) AWAITING SERVICE OFE/NOTICE IN R/O R3 (2ND TIME NOTICE ISSUED) 2) IA-1/2021 FORDISPENSATION 3) IA-2/2021 FOR IMPEADING THE PROPR4 4) IA-3/2021 FOR AMENDMENT OFWP	(GM, KSSIDC)	SRINAND A PACHHAPURE PALLAVI PACHHAPURE RAJENDRA R PATIL	SHARMILA M PATIL FOR R1 & R2 R3:SERVICE AWAITED
785	WP101345/2021 MEMO FOR WITHDRAWAL OF AMOUNT FILED BY ADVOCATE FOR RESPT	(GM, FC)	SRINAND A PACHHAPURE	C V ANGADI
786	WP102881/2021 MEMO FOR PRODUCTION OFDOCUMENTS FILED BY ADV FOR PETITIONER	(CS, RES)	SRINAND A PACHHAPURE	HCGP FOR R1 & R2 V/O DTD 30/8/2021 MRUTYUNJAYA TATA BANGI FOR R3- R5
	Connected With 1) WP 147396/2020	(CS, RES)	SRINAND A PACHHAPURE R R PATIL	AGA FOR R1 & R2 MRUTYUNJAYA TATA BANGI FOR R3- R6
787	WP102884/2021 AWAITING SERVICE OF NOTICE IN R/O R1-R3	(GM, RES)	SRINAND A PACHHAPURE	R1-R3 : SERVICE AWAITED
788	WP102933/2021 OFFICE OBJNS AT SL NO.24 A/W COUNSEL NOTE	(GM, CPC)	SRINAND A PACHHAPURE	SUMANGALA A CHAKALABBI AND S B DODDAGOUDAR FOR SOLE RESPONDENTS
789	WP103873/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 19 & 52(1-3)	(GM, KIADB)	SRINAND A PACHHAPURE	ASG & GA SD
790	WP103881/2021 OFFICE OBJNS AT SL NOS.24 A/W COUNSEL NOTE	(GM, CON)	SRINAND A PACHHAPURE PALLAVI S PACHHAPURE	
791	WP103885/2021 OFFICE OBJNS AT SL NOS.24 A/W COUNSEL NOTE BELOW THE CAUSE TITLE	(GM, CON)	SRINAND A PACHHAPURE PALLAVI S PACHHAPURE	
792	WP103888/2021 OFFICE OBJNS AT SL NOS.24 A/W COUNSEL NOTE	(GM, CON)	SRINAND A PACHHAPURE PALLAVI S PACHHAPURE	
793	WP103891/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.52(1 TO4)	(GM, CON)	SRINAND A PACHHAPURE PALLAVI S PACHHAPURE	
794	WP103927/2021 OFFICE OBJECTIONS AT SL NO 24 A/W COUNSEL NOTE	(GM, CON)	SRINAND A PACHHAPURE	

COMPT. HALL NO

795	WP103930/2021 OFFICE OBJECTIONS AT SL NO52(1) A/W ACCEPTANCE OF COUNSEL NOTE BELOW CAUSE TITLE	(GM, CON)	SRINAND APACHHAPURE	
796	WP103933/2021 OFFICE OBJECTIONS AT SL NO 52(1) A/W ACCEPTANCE OF COUNSEL NOTE BELOW CAUSE TITLE	(GM, CON)	SRINAND APACHHAPURE	
797	WP103934/2021 OFFICE OBJECTIONS AT SL NO 52(1) A/W ACCEPTANCE OF COUNSEL NOTE BELOW CAUSE TITLE	(GM, CON)	SRINAND APACHHAPURE	
798	WP103937/2021 OFFICE OBJECTIONS AT SL NO52(1) A/W ACCEPTANCE OF COUNSEL NOTE BELOW CAUSE TITLE	(GM, CON)	SRINAND APACHHAPURE	
799	WP103940/2021 OFFICE OBJECTIONS AT SL NO52(1) A/W ACCEPTANCE OF COUNSEL NOTE BELOW CAUSE TITLE	(GM, CON)	SRINAND APACHHAPURE	
800	WP103941/2021 OFFICE OBJECTION AT SL.NO.52(1) A/W ACCEPTANCE OF COUNSEL NOTE BELOW CAUSE TITLE	(GM, CON)	SRINAND APACHHAPURE	
801	WP103950/2021 OFFICE OBJECTIONS AT SL NO 24 A/W ACCEPTANCE OF COUNSEL NOTE BELOW CAUSE TITLE	(GM, CON)	SRINAND APACHHAPURE	
802	WP100707/2014 FURNISHING OF PF, COVER, ACK, CORRECT ADDRESS ETC FOR ISSUE NOTICE TO R2 FOR 3RD TIME Connected With	(GM, CON)	SRINIVASBNAIK	SHIVARAJ BALLOLI FORR1
	1) WP 100085/2014 FURNISHING OF PF, COVER, ACK, CORRECT ADDRESS ETC FOR ISSUE NOTICE TO R2 FOR 3RDTIME	(GM, CON)	SRINIVASBNAIK	P V GUNJAL FORR1
	2) WP 100086/2014 FURNISHING OF PF, COVER, ACK, CORRECT ADDRESS ETC FOR ISSUE NOTICE TO R2 FOR 3RDTIME	(GM, CON)	SRINIVASBNAIK	P V GUNJAL FORR1
	3) WP 100087/2014 FURNISHING OF PF, COVER, ACK, CORRECT ADDRESS ETC FOR ISSUE NOTICE TO R2 FOR 3RDTIME	(GM, CON)	SRINIVASBNAIK	SHIVARAJ BALLOLI FORR1

COMPT HATT NO

	4) WP 100088/2014 FURNISHING OF PF, COVER, ACK, CORRECT ADDRESS ETC FOR ISSUE NOTICE TO R2 FOR 3RDTIME	(GM, CON)	SRINIVASBNAIK	M C MAST
	5) WP 100705/2014 FURNISHING OF PF, COVER, ACK, CORRECT ADDRESS ETC FOR ISSUE NOTICE TO R2 FOR 3RDTIME FILING OF ACK FOR HAVING SERVED THE NOTICE TO ADV. FOR R1 &R2 BEFORE TRIAL COURT	(GM, CON)	SRINIVASBNAIK	SHIVARAJ BALLOLI FORR1
	6) WP 100706/2014 FURNISHING OF PF, COVER, ACK, CORRECT ADDRESS ETC FOR ISSUE NOTICE TO R2 FOR 3RD TIME	(GM, CON)	SRINIVAS B NAIK K NMURNAL	P V GUNJAL FOR R1
803	WP59343/2015 MEMO FOR CONSIDERATION OF INTERIM PRAYER	(LB, RES)	K L PATIL, SRINIVAS NAIK	RESPDT. - SERVED
804	WP106010/2016 FURNISHING OF FFF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R3	(GM, RES)	SRINIVASBNAIK	GA FOR R1 andR2 NEEDFUL NOT DONE IN R/O R3
805	WP104140/2018 COMPLIANCE OF OFFICE OBJNS RAISED ON RETURNED PF (RETURNED PF K IN 'B'FILE)	(GM, FC)	SRINIVASBNAIK	RESPT: ACKNYR
806	WP107206/2018 FURNISHING OF FFF C/A WP COPIES CORRECT ETC ADDRESS FOR ISSUE NOTICE TO R2	(LA, RES)	SRINIVASBNAIK	AGA FORR1 C V ANGADI FOR R3 & R4 JEEVAN J NEERALGI FOR R5 R2:ACKNYR
807	WP114745/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM, RES)	SRINIVAS BNAIK	
808	WP116002/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS (FOR 1ST TIME)	(GM, CPC)	SRINIVAS B NAIK SAIKIRAN BNAIK	
809	WP116003/2019 NONCOMPLIANCE OF OFFICE OBJECTIONS (FOR FIRST TIME)	(GM, CPC)	SRINIVAS BNAIK	
810	WP148773/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13 15 16 18 19 20 &32(1&2)	(GM, CPC)	SRINIVAS BNAIK	

COUPE HATT NO

811	WP100350/2021 1) FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO RESPTS 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS 19 A/W ADV SUBMISSION	(GM, RES)	SRINIVAS BNAIK	NEEDFUL NOT DONE IN R/O RESPTS
812	WP100418/2021 1) COMPLIANCE OF OFFICE OBJNS AT SLNOS 16 32 & 35 2) OFFICE OBJNS AT SL NO 40(1) MAINTAINABILITY OFWP	(GM, AC)	SRINIVAS B NAIK	
813	WP100419/2021 1) COMPLIANCE OF OFFICE OBJNS AT SLNOS 16 32 & 35 2) OFFICE OBJNS AT SL NO 40(1) MAINTAINABILITY OFWP	(GM, AC)	SRINIVAS B NAIK	
814	WP101303/2021 1) FURNISHING OF PF, COVER, ACK COPIES & ETC TO ISSUE E/NOTICE TO RESPONDENT (FOR 1ST TIME) 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 12, 14, 25, 28 & 52(3 &4)	(GM, CPC)	SRINIVAS B NAIK SAIKIRAN B NAIK	NEEDFUL NOT DONE IN R/O RESPONDENTS
815	WP102514/2021 1) MAINTAINABILITY OF WP TO BE CLARIFIED 2) COMPLIANCE OF OFFICE OBJECTIONSAT SL NOS 5,11,17,29(1-2)	(GM, AC)	SRINIVAS B NAIK	
816	WP103109/2021 1) AWAIT SERVICE OF NOTICE IN R/O SOLERESPT 2) OFFICE OBJECTIONS AT SL NO 24 A/WCOUNSEL SUBMISSION	(GM, CPC)	SRINIVAS B NAIK	RESPT : SERVICE AWAITED
817	WP103503/2021 AWAITING SERVICE OF NOTICE IN R/O R1-R15	(GM, CPC)	SRINIVAS B NAIK	R1 - R15 : SERVICE AWAITED
818	WP101990/2018 (CRIMINAL ROSTER) NON-FURNISHING OF FPF, C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R1 (FOR 2ND TIME)	(GM, FC)	SUMANGALA A.CHAKALABBI	NEEDFUL NOT DONE IN R/O R1 R2 TO R4 ARE MINORS & R/BYR1
819	WP103912/2018 1) AWAIT SERVICE OF NOTICE IN R/OR1-R11 2) FILING OF ACK FOR HAVING SERVED WP COPIES TO THE COUNSEL FOR THE RESPTS APPEARING BEFORETRIAL COURT	(GM, CPC)	SUMANGALA A.CHAKALABBI S B DODDAGOUDAR	R1-R11 : SERVICE AWAITED

COUPE HATT NO

820	WP106850/2019 ACCEPTANCE OF POSTAL TRACK REPORT IN R/O R1 & R2 RECEIVED AS ITEM DELIVERY CONFIRMED (VIDE FLAG A & B KEPT IN B- FILE) (E/NOTICE ISSUED ON 11/8/2021)	(GM, RES)	SUMANGALA A.CHAKALABBI S B DODDAGOUDAR	HCGP FOR R4 & R5 R3 : SD R1 & R2 : POSTAL TRACK REPORT "ITEM DELIVERY CONFIRMED" R1 & R2 : ACK NYR
821	WP111960/2019 NON COMPLIANCE OF OFFICE OBJNS	(LB, RES)	SUMANGALA A.CHAKALABBI S B DODDAGOUDAR	
822	WP112379/2019 NON FURNISHING OF FPF, C/ACK, COPIES, ETC TO ISSUE NOTICE TO IN R/O R2 TO R5 FOR 2ND TIME	(GM, CPC)	SUMANGALA A.CHAKALABBI S B DODDAGOUDAR	V/O DTD 23/9/2019 A M GUNDAWADE FOR R1 NEEDFUL NOT DONE IN R/OR2-R5
823	WP145338/2020 FURNISHING OF FPF COVER ACK & COPIES ETC WITH CORRECT ADDRESS TO ISSUE NOTICE TO SOLE RESPTS (FOR 2ND TIME)	(GM, CPC)	SUMANGALA A.CHAKALABBI S B DODDAGOUDAR	RESPT:ACK NYR
824	WP147648/2020 (CRIMINAL ROSTER) (GENERAL ORDER) FILING OF MEMO OF APPEARANCE OR VAKALATH IN RESPECT OF R3 TO R5 BY SRI V SHIVARAJ HIREMATH ADVOCATE AS PER ORDER DTD 24/11/2020 (STATEMENT OF OBJECTIONS & IA-1/2020 FILED BY AGA IS RETURNED WITH OFFICE OBJECTIONS) Connected With 1) CRL.P 101034/2020 A/W IA-1/2020 FOR STAY (OFFICE OBJECTIONS AT SL NO 14& 15 ARE WAIVED AS PER NOTICE DTD 2/9/2020) 2) WP 138417/2020	(GM, RES)	SUMANGALA A.CHAKALABBI S B DODDAGOUDAR	RAMESH CHIGARI HCGP FOR R1 & R2 V SHIVARAJ HIREMATH STANDING COUNSEL FOR R3 TO R5 (MA NOT FILED)
		(482,)	SUMANGALA A.CHAKALABBI	GA SD
		(LB, RES)	SUMANGALA A.CHAKALABBI S B DODDAGOUDAR	AGA FOR R1 V SHIVARAJ HIREMATH FORR2-R5
825	WP147727/2020 1) AWAITING SERVICE OF NOTICE IN R/O R1 TO R3 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL.NO. 3, 28, 47 & 51(1)	(GM, CPC)	SUMANGALA A.CHAKALABBI S B DODDAGOUDAR	R1 - R3 : SERVICE AWAITED
826	WP148690/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14 18 24 30 32 & 39(1-6)	(LB, ELE)	SUMANGALA A.CHAKALABBI S B DODDAGOUDAR	GA SD

COMPLIANCE

827	WP 100081/2021 1) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 14 17 20 & 27 2) IA-1/202\1 FOR EXTENSION OF TIME FOR PAYMENT	(GM, FC)	SUMANGALA A.CHAKALABBI	M H KABADI
828	WP 100420/2021 1) COMPLIANCE OF OFFICE OBJNSAT SL NOS 15 16 17 & 30(1) 2)MEMO A/W LETTER DTD:9/2/2021 FILED BY THE ADV FOR R3	(GM, RES)	SUMANGALA A.CHAKALABBI S B DODDAGOUDAR	AGA FOR R1 & R2 M S SANKOLLI FOR R3
829	WP 101655/2021 1) AWAITING SERVICE OF NOTICEIN R/O R2-R5 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7,18,19,24,26,28,47 & 52(1-6)	(LB, RES)	SUMANGALA A.CHAKALABBI	HCGP FOR R1 R2-R5 : SERVICE AWAITED
830	WP 102387/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS. 12,13,16,20,28 &30(1-5) Connected With 1) WP 147406/2020 NON COMPLIANCE OF OFFICE OBJNS AT SL NO. 39(1)	(LB, RES)	SUMANGALA A.CHAKALABBI F V PATIL NANDISH PATIL	R1 : THE TALUK PANCHAYAT REP BY ITS EXECUTIVE OFFICER, HIREKERUR, HAVERI -SD A A PATHAN & P V MOGALI FORR2 A A PATHAN FOR R2 R1- THE TALUK PANCHAYAT REP BY EXECUTIVE OFFICER, HIREKERUR, HAVERI -SD
831	WP 102964/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS. 6,9,11,12,14,17,20 &31(1)	(GM, RES)	SUMANGALA A.CHAKALABBI	HCGP FOR R1 SRINIVAS B NAIK FOR R2
832	WP 103187/2021 1) AWAITING SERVICE OF NOTICE IN R/O R2-R4 &R7 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 7,13,14,16,18,19,23,24,25,31(1) , AND31(2)	(GM, CPC)	SUMANGALA A.CHAKALABBI	R1-R3 : SERVICE AWAITED
833	WP 103723/2021 1) AWAITING SERVICE OF NOTICE IN R/O SOLERESPONDENTS (NOTICE ISSUED ON 13/10/2021) 2) NON COMPLIANCE OF OFFICE OBJNS AT SLNOS 10 18 23 & 27 Connected With 1) WP 103725/2021 1) AWAITING SERVICE OF NOTICE IN R/O SOLERESPONDENT (NOTICE ISSUED ON 13/10/2021) 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 10,18,23 & 27	(GM, CPC)	SUMANGALA A.CHAKALABBI SUMANGALA A.CHAKALABBI	RESPONDENT : SERVICE AWAITED RESPONDENT : SERVICE AWAITED

COMPT. HATT NO

834	WP103845/2021 (CRIMINAL ROSTER) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 7,14,17,19,26 & 52(1-2) (CF NOT PAID)		(GM, RES) SUMANGALA A.CHAKALABBI	
835	WP101690/2014 EXTENSION OF INTERIM ORDER	(GM, PDS)	SUNITHAPKALASOOR	HCGP FORR1-R4
836	WP105602/2015 FURNISHING OF DFF OF RS.40/- ONE SET PETN. COPY COVER ACK ETC., IN R/IO R3 FOR ISSUE OF 1ST TIME NOTICE TO R1-R3	(GM, RES)	SUNITHAPKALASOOR	AGA FOR R2 andR3
837	WP110442/2015 & WP 111286/2015 FURNISHING OF FPF C/A ACK COVER C/ADDRESS FOR ISSUE OF NOTICE TO R4 (IA-1/15 FOR AMENDMENT OF WP IS PENDING)	(GM, RES)	SUNITHAPKALASOOR	GA FOR R1 andR2 R3:THE PSOJ R/BY HEAD MASTER BALLARI - SD R4:7 DAYS ABSENT
838	WP105761/2016 NON COMPLIANCE OF OFFICEOBJNS	(LA, RES)	SUNITHAPKALASOOR	AGA FOR R1 andR2 K L PATIL STANDING COUNSEL FOR R3 (COPY SERVED) P R BENTUR FOR R3
839	WP58128/2017 1) MEMO FOR RETIREMENT FILED BY ADV FORR3 2) IA-1/19 FORSTAY	(LB, RES)	PRUTHVI KS VINAY S KOUJALAGI (NOC OBTAINED)	AGA FOR R1 R2 and R4 M R PATIL & GOPAL KRISHNA KOLLI FOR R3
840	WP103653/2017 NON COMPLIANCE OF OFFICEOBJNS	(GM, EC)	SUNITHAPKALASOOR	GASD
841	WP103135/2018 NON COMPLIANCE OF OFFICEOBJNS	(LB, RES)	SUNITHAPKALASOOR	V SHIVARAJ HIREMATHFOR:R4
842	WP104608/2018 AWAIT SERVICE OF NOTICE IN R/O R4	(GM, R/C)	SUNITHAPKALASOOR	AGA FORR1-R3 R4 : SERVICE AWAITED
843	WP105900/2018 1) NON-FURNISHING OF FPF,C/A CORRECT ADDRESSETC FOR ISSUE OF NOTICE TO R2 & R5 (FOR 2ND TIME) 2) IA-1/2018 FOR VACATING STAY FILED BY ADVOCATE FORPETNR	(GM, CPC)	SUNITHA P KALASOOR	GODE NAGARAJ FOR R1 R3 : VAJELLA SATHYANARAYANA: SD R4 : VAJELLA VENKATA: SD NEEDFUL NOT DONE IN R/O R2 & R5
844	WP107384/2018 & WP 107387-426/18 FURNISHING OF FPF C/A WITH CORRECT POSTAL ADDRESS & COPIES FOR ISSUE NOTICE TO R2	(LB, RES)	SUNITHA P KALASOOR	V SHIVARAJ HIREMATH FOR: R1andR3 AGA FOR: R4 R2:UNSERVED COVER RECEIVED WITHOUT POSTAL SHARA
845	WP112001/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, PDS)	SUNITHA P KALASOOR	

COMPLIANCE REPORT

846	WP112182/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, PDS)	SUNITHA P KALASOOR	
847	WP112183/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, PDS)	SUNITHA P KALASOOR	
848	WP112972/2019 1) NON-FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO R7 (FOR 2ND TIME) 2) COMPLIANCE OF OFFICE OBJNS RAISEDON IA-1/2020 FILED BY THE ADV FOR R6 3) COMPLIANCE OF OFFICE OBJNS RAISEDON IA-2/2020 FILED BY THE LEARNED AGA (THE LEARNED AGA HAS FILED STATEMENT OF OBJNS AND SAME IS RETURNED WITH OFFICE OBJNS)	(GM, RES)	SUNITHA P KALASOOR	HCGP FOR R1-R4 K L PATIL FOR R5 & R6 NEEDFUL NOT DONE IN R/OR7
849	WP113246/2019 COMPLIANCE OF OFFICE OBJNS AT SL NO 17 A/W ADVSUBMISSION	(GM, RES)	SUNITHA P KALASOOR	GA SD
850	WP113886/2019 (CRIMINAL ROSTER) AWAIT SERVICE OF NOTICE IN R/O R2	(GM, RES)	SUNITHA P KALASOOR	HCGP FOR R1 R2 : SERVICE AWAITED
851	WP114799/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	SUNITHA P KALASOOR	
852	WP116653/2019 & WP 116704/2019 1) NON-FURNISHING OF FPF C/A WP COPIESCORRECT ADDRESS FOR ISSUE E/NOTICE TO R5-R12 (FOR 2ND TIME) 2) COMPLIANCE OF OFFICE OBJNS RAISED ON IA-1/2020 FILED BY THE LEARNED AGA (STATEMENT OF OBJNS FILED BY THE LEARNED AGA & SAME IS RETURNED WITH OFFICE OBJNS)	(GM, RES)	SUNITHA P KALASOOR	GA SD AGA FOR R1-R4 NEEDFUL NOT DONE IN R/OR5-R12
853	WP146589/2020 (CRIMINAL ROSTER) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 1, 7,10,11,13,17,19,21,25 TO28 AND 32(1 TO 3)	(GM, RES)	SUNITHA P KALASOOR	GA - SERVED

COUPE HATT NO

854	WP146590/2020 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 1, 11, 12 (1 & 2), 13, 17, 21,22 25, 26, 27, 28 & 32 (1 TO 7) A/W COUNSEL'S SUBMISSION	(GM, RES)	SUNITHA P KALASOOR	GA-SERVED
855	WP147368/2020 REG: COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11, 16,19 & 32(1 TO 3) (3 WEEKS NOT LAPSED)	(GM, RES)	SUNITHA P KALASOOR	GA - SERVED
856	WP147369/2020 REG: COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11, 19 & 31(1 &2) (3 WEEKS NOT LAPSED)	(GM, RES)	SUNITHA P KALASOOR	GA - SERVED
857	WP147623/2020 1) FURNISHING OF PF, C/ACK, PETITION COPY, WITH CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R3 &R4 2) COMPLIANCE OF OFFICE OBJECTIONS RAISED ON IA-1/2020 FILED BY ADV FOR R5 &R6 3) NON-COMPLIANCE OF OFFICE OBJECTIONS ATSL NOS 7 17 & 20 Connected With 1) WP 148078/2020 1) IA-1/2021 IS RETURNED WITH OFFICE OBJECTION I.E., CAUSE TITLE HAS TO BE MENTIONED 2) PROVISION OF LAW HAS TO MENTIONED OFVAKALATH 3) IA 2/2020 FOR IMPEADING APPLICATION FILED BY ADV FOR R4- R9 / K LPATIL 4) IA-3/2020 IMPEADING APPLICATION FILED BY ADV FOR RESPONDENT SRI GANGADHAR JM 5) COMPLIANCE OF OFFICE OBJECTION RAISED ON IA-1/2020 FILED BY ADV FORPETITIONER 2) WP 148844/2020 1) IA-2/2021 FOR VACATING STAY IS FILED BY ADV FOR R5-R7 2) IA-1/2021 FOR DISPENSATION OF CERTIFIED COPY OF ANNEXURE-A (DATE)	(CS, EL/M)	SUNITHA P KALASOOR	AGA FOR R1 and R2 K L PATIL FOR R5 & R6 NEEDFUL NOT DONE IN R/O R3 &R4 AGA FOR R1 and R2 K L PATIL & S S BETURMATH FOR PROP R4-R9 K L PATIL FOR IMPEADING APPLICANT ON IA 2/2020 GANGADHAR J M FOR IMPEADING APPLICANT ON IA-3/2020 R3: THE SECRETARY,BALLARI DISTRICT DR B R AMBEDKAR SANGHA,BALLARI: SD GANGADHAR J M PRAVEEN P TARIKAR AGA FOR R1 & R2 SUNITHA P KALASOOR FOR R5-R7 R3 :THE SECRETARY ,BALLARI DISTRICT DR B R AMBEDKAR SANGHA,BALLARI: SD R4 : G MALLESH : SD
858	WP147912/2020 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL.NOS. 8, 15 AND 29	(LB, RES)	SUNITHA P KALASOOR	G I GACHCHINAMATH
859	WP148024/2020 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS.15, 21, 22, 32(1 &4) AND 33(1)	(LA, KIADB)	SUNITHA P KALASOOR	AGA FOR R1 & R3 R2:THE KIAD BOARD R/BY ITS SECRETARY DHARWAD - SERVED

COMPLIANCE NO

860	WP148696/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13 16 21 23 & 33(1-9)	(LB, RES)	SUNITHA P KALASOOR	
861	WP101417/2021 1) STEPS TO BE TAKEN IN R/O DECEASED R2 & R5 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 11, 19, 20 & 29(4)	(GM, CPC)	SUNITHA P KALASOOR	GANGADHAR J M & PRAVEEN P TARIKAR ADV FOR R1, R3, R4, R6, R7, R8, R9, R10 & R11 R2 : "EXPIRED" R5 : PARTYDIED"
862	WP101612/2021 1) FURNISHING OF FPF, COVERACK COPIES & ETC TO ISSUE E/NOTICE TO R2 & R5 (FOR 2ND TIME) 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 14, 23, 28 & 52(1)	(GM, CPC)	SUNITHA P KALASOOR	GANGADHAR J M & PRAVEEN P TARIKAR ADV FOR R1, R3, R4 & R6-R11 R2 & R5 : ACK NYR
863	WP102710/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS. 3, 13, 16, 28, 30AND 32 (1 & 2)	(GM, CPC)	SUNITHA P KALASOOR	V/O DTD 1/9/2021 HARSH DESAI FOR R1 & R2 (VK NOT FILED) C S SHETTAR & KAVYA C FOR R1 & R2
864	WP102778/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 12,13,19,22,23 &33(1-3)	(LB, RES)	SUNITHA P KALASOOR	HCGP FOR R2 R1:KUDTHININ TMC R/BY CHIEF OFFICER BALLARI - SD
865	WP112594/2014 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	SURESH N KINI	N P VIVEKMEHTA FOR R1-R4
866	WP105148/2016 EXTENSION OF INTERIM ORDER	(GM, KSFC)	SURESH N KINI N S KINI	RESPDT : SERVED
867	WP100273/2018 1) ISSUANCE OF SERVICE OF NOTICE IN R/O REFUSED R1-R4, R11-R15, R18-R21 & R24 2) FURNISHING OF FPF, CA, COVER, ACK, COPY ETC TO ISSUE NOTICE TO R23 FOR 2NDTIME	(GM, CPC)	SURESH N NAVALGUND	R1-R24: SERVICE AWAITED GURURAJ TURAMARI FOR R5-R10 & R17 R16 - MAHAMMAD HANIF S/O SAYYAD MAHIBOOBALI MULLAR -SD R22 -MAHABALISAB S/O HONNURSAB BILEKUDARI-SD R1-R4, R11-R15, R18-R21 &R24 : POSTAL SHARA AS "REFUSED" 23 : POSTAL SHARA AS "INSUFFICIENT ADDRESS"
868	WP104351/2018 FURNISHING OF FPF OF CA COVER ACK COPY ETC TO ISSUE NOTICE TO R3 (FOR 2ND TIME)	(GM, CPC)	SURESH N KINI	R1:NATARAJ - SD R2:PRAMILA - SD R4:KIVYA - SD R3:INSUFFICIENTADDRESS
869	WP138157/2020 1) AWAITING SERVICE OF NOTICE IN R/OR1-R11 2) NON COMPLIANCE OFOFFICE OBJNS AT SL NO.23	(GM, CPC)	SURESH N KINI	R1-R11 : SERVICE AWAITED

COUPE HALL NO

870	WP102930/2021 (CRIMINAL ROASTER) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 14 & 51 (1 AND 5) &54	(GM, RES)	SUNITHA PKALASOOR	SANTOSH B MALAGOUDAR SPP PP FOR R2
871	WP101388/2015 CONSIDERATION OF INTERIM PRAYER FURNISHING OF PF, COVER, ACK ETC FOR ISSUE NOTICE TO R3 FOR 2ND TIME	(GM, RES)	T HANUMAREDDY	GA-SD R1,R2,R4-R10 ARE SERVED
872	WP101826/2016 FURNISHING OF FPF C/ADDRESS COVER ACK FOR ISSUE NOTICE TOR2 (SEAL BY R2 IS KEPT IN FILE)	(GM, RES)	T HANUMAREDDY	GA FOR R1, R3 and R4 R2- ACK NYR
873	WP105919/2018 SERVICE AWAITED IN R/O R4 Connected With 1) WP 105601/2018 2) WP 105602/2018 & WP 105639/18 SERVICE AWAITED IN R/O R3 3) WP 105636/2018 4) WP 105769/2018 SERVICE AWAITED IN R/O R4 5) WP 105775/2018 & WP 105800/18 SERVICE AWAITED IN R/O R3 6) WP 105833/2018 & WP NO 105984/2018 SERVICE AWAITED IN R/O R3 (DATE) 7) WP 105925/2018 SERVICE AWAITED IN R/O R4	(LB, RES)	T HANUMAREDDY	AGA FOR: R1-R3 R4: SERVICE AWAITED
		(LA, RES)	T HANUMAREDDY	GA FOR: R1 and R2 R3:THE CO TMC HARAGIBOMMANAHALLI BALLARI-SD
		(LA, RES)	T HANUMAREDDY	GA FOR: R1 and R2 R3: SERVICE AWAITED
		(LB, RES)	HARSH DESAI	GA FOR: R1-R3 R4:THE TMC HAGARIBOMMANAHALLI BALLARI-SD
		(LB, RES)	T HANUMAREDDY	GA FOR: R1-R3 R4: SERVICE AWAITED
		(LB, RES)	B SHARANABASAWA	GA FOR: R1 and R2 R3: SERVICE AWAITED
		(LB, RES)	H N GULARADDI	AGA FOR: R1 and R2 R3: SERVICE AWAITED
		(LB, RES)	HARSH DESAI	AGA FOR: R1-R3 R4: SERVICE AWAITED
874	WP106036/2018 & WP 106086-89/18 FURNISHING OF FPF OF CA COVERS ACKS COPIES ETC TO ISSUE NOTICE TO R2 & R3	(LB, RES)	T HANUMAREDDY	AGA FOR: R1 SHIVARAJ HIREMATH FOR R4 R2 & R3:ACK NYR
875	WP107696/2018 (SERVICE OF NOTICE IN R/O R4 ISAWAITED)	(LB, RES)	T HANUMAREDDY	AGA FOR: R1-R3 R4: SERVICE AWAITED
876	WP114444/2019 CONSIDERATION OF INTERIM PRAYER V/O DTD:4/10/19 (SERVICE OF NOTICE TO R4 IS AWAITED)	(LB, RES)	T HANUMAREDDY	HCGP FOR R1-R3 R4:SERVICE AWAITED
877	WP114517/2019 & WP114580/19 AWAITING SERVICE OF NOTICE IN R/O R2	(GM, RES)	T HANUMAREDDY	M B KANAVI FOR R1 AGA FOR R3-R8 R2:SERVICE AWAITED

COURT HALL NO

878	WP147474/2020 REG: OFFICE OBJECTIONS AT SL NOS 13,20 & 22 A/W COUNSEL'S SUBMISSION	(LA, RES)	THANUMAREDDY	GA -SERVED
879	WP81652/2013 FILING OF ACK FOR HAVING SERVED THE HAND SUMMONS TO R4 & R5	(GM, RES)	T M NADAF : R M NADAF	Y V RAVIRAJ : AGA FOR R1-R3 R4 & R5 ARE SERVED
880	WP108822/2016 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM, CC)	T M NADAF and S B PATIL	AGA FOR R1 and R2 M S BHAGAWAT & SURESH S BHAT FOR R3 & R4
881	WP107751/2017 FILING OF AN APPLICATION TO BRING THE LRS OF DECEASED R13 AS PER ORDER DTD:19/11/2019	(GM, CPC)	T M NADAF R M NADAF	M H KITTUR FOR R2 AKSHAY KATTI & ANAND ASHETKAR ABHISHEK PATIL FOR R3-R9 BY GPAHOLDER A B MARENNAVAR FOR R3-R9 BY GPAHOLDER R1:GOPAL RAMA - SD R10:PRABHAVATHI - SD R12:BHAURAO - SD R14: PRAMILA - SD R15:PRABHAVATI - SD R16:REKA - SD R17:SANDEEP - SD R13:DECEASED R11:ACK NYR
882	WP103634/2018 OFFICE OBJN AT SL NO 31(7) A/W COUNSEL SUBMISSION	(GM, CPC)	T M NADAF	
883	WP108764/2018 NON PAYMENT OF COST OF RS 500/- TO THE ADVOCATES ASSOCIATION LIBRARY FUND HIGH COURT OF KARNATAKA DHARWAD BENCH DHARWAD	(GM, CPC)	T M NADAF	
884	WP103523/2019 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM, CPC)	T M NADAF	
885	WP105708/2019 NON FURNISHING OF PF, COVER ACK FOR ISSUE OF NOTICE TO R4-R7	(LB, ELE)	T M NADAF	AGA FOR R1-R3 NEEDFUL NOT DONE IN R/OR4-R7
886	WP105887/2019	(LA, RES)	T M NADAF	
887	WP106514/2019 1) FILING OF MEMO/ACK FOR HAVING SERVED WP COPIES ON COUNSEL FOR RESPT BEFORE TRIAL COURT 2) NON FURNISHING OF FPF, C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R3, R5 & R6	(GM, CPC)	T M NADAF	V SHIVARAJ HIREMATH FOR R1 & R2 R4 : NAGAMMA; SD R3 : ADDRESSE LEFT R5 & R6 : ACK NYR

COURT HALL NO

888	WP108587/2019 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM, KIADB)	T M NADAF	G I GACHCHINAMATH FOR R3 SHRAMILA M PATIL FOR R4 R1:THE GOVT OF KARNATAKA R/BY ITS PRINCIPAL SECRETARY C& ID BENGALURU-SD R2:THE DEPUTY COMMISSIONER DHARWAD-SD
889	WP111226/2019 1) NON TAKING STEPS IN R/O DECEASED R6 & R17 2) FURNISHING OF FPF OF C/A COVER ACKS COPIES ETC TO ISSUE NOTICES IN R/O R1, 2, 4, 8, 9-14, 18, 19 & 20 (FOR 3RD TIME)	(GM, CPC)	T M NADAF	R3 : S D SITARAM REDDY : SD R5 : S D SRINIVAS REDDY : SD R6 & R17 : POSTAL SHARA "DECEASED" R7 : DEGULAPADU : SERVED R15 : SAVITHRAMMA : SD R16 : NAGARAJ : SD R21 : NAGARAJ S/O LALEPPA : SD R22 : BUDDAPPA : SD NEEDFUL NOT DONE IN R/O R1,R2,R4,R8,R9-14 R18,R19 & R20
890	WP114461/2019 NON COMPLIANCE OF OFFICE OBJECTION	(GM, KIADB)	T M NADAF	
891	WP147925/2020 1) AN AFFIDAVIT ON BEHALF OF PETNR 2) NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 15, 30(1) 32 &33	(GM, CPC)	T M NADAF	M H PATIL & HARSHWARDHAN M PATIL FOR R1- R6
892	WP101078/2021 1) FURNISHING OF PF, COVER ACK COPIES & ETC TO ISSUE E/NOTICE TO RESPONDENTS 2) FILING OF MEMO/ACK FOR HAVING SERVED WP COPIES ON COUNSEL APPEARING FOR R1-R6 & R8 BEFORE TRIAL COURT	(GM, CPC)	T M NADAF	NEEDFUL NOT DONE IN R/O RESPONDENTS
893	WP101344/2021 1) AWAITING SERVICE OF E/NOTICE IN R/O SOLERESPTS 2) FILING OF ACK FOR HAVING SERVEDCOPY OF WP ON THE LEARNED COUNSEL FOR RESPTS APPEARING BEFORE TRIAL COURT	(GM, ST/RN)	T M NADAF	RESPT:SERVICE AWAITED
894	WP102767/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 3 11 17 19 20 23 & 29(1)	(GM, CPC)	T M NADAF A S MULLA	JAGADISH PATIL FOR R1 R2-R4:NOTICE DISPENSED WITH
895	WP103270/2021 1) AWAITING SERVICE OF NOTICEIN R/O R1, R2 & R4 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS.1,23,27,28 & 52(1-4)	(GM, CPC)	T M NADAF	R1, R2 & R4 : SERVICEAWAITED R2 : RAMACHANDRA NAGU GOUDA - SD

COMPLIANCE NO

896	WP103296/2021 1) AWAITING SERVICE OF NOTICE IN R/O R1-R6 AND R8-R25 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL.NO. 23, 27, 28 AND 52(1 TO7)	(GM, CPC)	T MNADAF	B CHIDANANDA FOR C/R7 (CP NO. 22220/2021 & 22221/2021) R1-R6 & R8-R25 : SERVICE AWAITED
897	WP103368/2021 1) AWAITING SERVICE OF NOTICE IN R/O SOLE RESPONDENT 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 52(1-3)	(GM, CPC)	T MNADAF	RESPONDENT : SERVICE AWAITED
898	WP103851/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.10,19 AND 52(1 AND 2)	(LB, RES)	T MNADAF	
899	WP103856/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.10 AND 52(1)	(LB, RES)	T MNADAF	
900	WP79655/2013 FURNISHING OF FFF C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TOR15(A)	(GM, CPC)	T M NADAF : R M NADAF	R1-R14 and R16-R19 :DISMISSED V/O/D : 29-07-2013 R15(B)-NAGARAJ - SD R15(C)-SREEDHARA - SD R15(D)-LAKSHMI - SD R15(A) " INSUFFICIENT ADDRESS"
901	WP110760/2019 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM, CPC)	UDAYASHANKARSHINDHE	
902	WP111115/2019 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM, CPC)	UDAYASHANKARSHINDHE	
903	WP111512/2019 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM, CPC)	UDAYASHANKARSHINDHE	
904	WP112975/2019 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM, RES)	UDAYASHANKARSHINDHE	
905	WP115040/2019 (CRIMINAL ROSTER) NON COMPLIANCE OF OFFICE OBJNS AT SL NO 3, 8, 11,18,20, 31 & 38(2,3 & 7) (FOR 14TH TIME)	(GM, FC)	UDAY SSHINDHE	
906	WP117770/2019 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM, CPC)	UDAYASHANKARSHINDHE	
907	WP148004/2020 COMPLIANCE OF OFFICE OBJNS AT SL NOS.8,9,13,21,26,27, 29 AND 31(1)	(GM, RES)	UDAYASHANKARSHINDHE	GA SD

COURT HALL NO

908	WP100028/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 5,6,7,10,13,14,15,17,18,21,24,25 34,36 & 38(1-2)		(CS, RES)		UDAYASHANKARSHINDHE HCGP ADV FOR RESPONDENTS
909	WP114592/2015 STEPS TO BE TAKEN IN R/O DECEASED R1 (SRI DEEPAK NARAJJI ADV FOR R2 HAS FILED VAKALATH THE SAME IS RETURNED WITH OFFICEOBJNS)	(GM, CPC)		HANAMANT R LATUR	PRAKASH HOSAMANE FOR: R3 & R4 R2:NAGAWWA - SD DEEPAK NARAJJI FOR: R2 R1:DECEASED
910	WP101609/2018 MAINTAINABILITY OF WP	(GM, RES)		HANAMANT R LATUR	
911	WP115848/2019 1) FILING OF MEMO FOR HAVING SERVED HAND SUMMONS TO CONSEL FOR THE RESPTS APPEARING BEFORE COURTBELW 2) AWAITING SERVICE OFNOTICE IN R/O R1-R4	(GM, CPC)		HANAMANT R LATUR	R1-R4:SERVICE AWAITED
912	WP63728/2012 1) MEMO FILED BY ADVOCATE FOR PETNR 2) IA-1/2015 FOR T-I	(LA, RES)		V M SHEELVANT	GA FOR R1 R2 : THE COMMR, LAR, UKP, BAGALKOT : -SD R3 : THE SLAO, UKP, JAMKHANDI :- SD R4: THE SDC, RRUKP, BAGALKOT:- SD R5 : THE EE, RDUKP, JAMKHANDI: - SD R6 : THE EELA, RDUKP, JAMAKHANDI :-SD
913	WP72216/2012 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)		V M SHEELVANT VINAY S KOUJALAGI	M A HULYAL FOR R1 ANIL ASSOCIATES J M ANILKUMAR FOR R3 R2- CHIEF GOODS SUPERVISOR, SOUTH WESTERN RAILWAY RANJITPURA, SANDUR, BELLARY -SD
914	WP78099/2013 EXTENSION OF INTERIM STAY	(GM, RES)		V M SHEELVANT VINAY S KOUJALAGI KUSHAL BOLMAL	HCGP FOR R1 and R2 M B KANAVI FOR R3 & R5 SANJAY S KATAGERI FOR R4
915	WP109345/2014 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)		V M SHEELVANT	GA-SD
916	WP111105/2014 MEMO FOR RETIREMENT FILED BY THE ADV FOR PETITIONER	(LB, RES)		MRUTYUNJAYA S HALLIKERI V M SHEELVANT VINAY S KOUJALAGI M LVANTI VIJAYALAKSHMI M N	SHIVAKUMAR S BADAWADAGI & KALADAGI VAISHALI FOR R1 & R2

COUPE HATT NO

917	WP107002/2015 (SERVICE OF NOTICE TO R1 IS AWAITED)	(GM, RES)	V M SHEELVANT S H MITTALKOD VINAY S KOUJALAGI M L VANTI	GA FOR R1 and R2 R2:AEE CMC HOSAPETE BALLARI -SD R3:AEE CMC HOSAPETE BALLARI -SD
918	WP111623/2015 FILING OF STATEMENT OF OBJNS BY ADV FOR RESPT AS PER ORDER DTD:5/4/16	(GM, RES)	V M SHEELVANT S H MITTALKOD	M KUMAR AGA FOR R1-R3 R4 : DELETED V/O/D:09-10-2015
919	WP102185/2016 ISSUANCE OF NOTICE TO R2 (NOTICE NOT ORDERED ON R2) SERVICE AWAITED IN R/O R3	(LB, RES)	V M SHEELVANT S H MITTALKOD	G K HIREGOUDAR FOR R1
920	WP102536/2016 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	V M SHEELVANT	MRUYUNJAY TATA BANGI
921	WP103767/2016 & WP 103973-975/2016 MEMO FOR CONSIDERATION OF INTERIM PRAYER (STATEMENT OF OBJNS FILED IN COURT AND SAME IS KEPT BELOW)	(GM, RES)	V M SHEELVANT BASAVARAJ BYAKOD	GA FOR R1-R3 B A METI : R4-SD
922	WP101907/2017 1)ACCEPTANCE OF MEMO FOR HAVING SERVED THE WP COPIES TO STANDING COUNSEL SRI B S KAMATE FOR R1-R4 (VK FILED IN R/OR1-3)	(GM, TEN)	V M SHEELVANT S H MITTALKOD VINAY S KOUJALAGI VIJAYLAXMI M N M L VANTI	B S KAMATE FOR: R1-R4
923	WP100280/2018 1) IA-1/2018 FOR AMENDMENT OFWP 2) IA-2/2018 FOR MODIFICATION OF INTERIM ORDERDTD:17/1/18	(GM, RES)	V M SHEELVANT V S KOUJLAGI M L VANTI ANANDASTEKAR	(CP NO 22185/2017 IS PUT UP IN WP 111326/2017)
924	WP101164/2018 & WP 101798/2018 OFFICE OBJECTIONS AT SL NO 33(3 & 4) A/W ADVOCATE SUBMISSION	(GM, RES)	V M SHEELVANT S H MITTALKOD	GA SD
925	WP101611/2018 (CRIMINAL ROSTER) MEMO FOR ACCEPTANCE FOR HAVING PAID THE 2,00,000/- RUPEES TO THE RESPT THROUGH DD NO 82684 DATED 25/4/2018	(GM, FC)	V M SHEELVANT S H MITTALKOD	SHREEVATSA S HEGDE FOR SOLE RESPTS
926	WP104740/2018 1) ISSUANCE OF SERVICE OF NOTICE IN R/O "UNCLAIMED"R5 2) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R1 (FOR 2NDTIME)	(GM, CPC)	V M SHEELVANT S H MITTALKOD M L VANTI ANAND ASHTEKAR V SKOUJALAGI	R2 :AKKAVVA: SD R3 :KAMALA:SD R4 :GADIGAPPA: SD R6 : MAHADEVI: SD R5 :UNCLAIMED R1 : ACK NYR
927	WP104968/2018 (CRIMINAL ROSTER) NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	V M SHEELVANT VINAY S KOUJALAGI	GA SD

COUPE HATT NO

928	WP105232/2018 FURNISHING OF PF COVER ACK PETITION COPY FOR ISSUE NOTICE TO R3	(LB, RES)	V M SHEELVANT	T HANUMAREDDY FOR: C/R4, R5, R6, R7-R27 (CP NO 21073/18) AGA FOR R1 & R2 HANUMANTHREDDY SAHUKAR FOR R5-R27 NEEDFUL NOT DONE IN R/O R3
929	WP105271/2018 FURNISHING OF FPF OF CA COVERS ACKS COPIES ETC TO ISSUE E/NOTICE IN R/O R1-R13 (FOR 2NDTIME)	(GM, CPC)	V M SHEELVANT S H MITTALKOD	R1-R4 R7 R11:INCOMPLETE ADDRESS R12 :NO SUCH ADDRESS R13:INSUFFICIENT ADDRESS R5 R6 R8 R9 R10:ACK NYR
930	WP105605/2018 NON FURNISHING OF FPF C/A WITH POSTAL ADDRESS & COPIES FOR ISSUE NOTICE TOR3	(LB, RES)	V M SHEELVANT M L A VANTI VINAY S KOUJALAGI	GA FOR R1-R2 NEEDFUL NOT DONE IN R/O R3 T HANUMAREDDY FOR R4-R27 (CP NO 21165/2018 IS RETURNED WITH OFFICE OBJECTION)
931	WP107796/2018 COMPLIANCE OF OFFICE OBJECTIONS RAISED ON IA-1/19 FOR DIRECTION REG: COPY TO BE SERVED ON COUNSEL FOR R4	(GM, RES)	V M SHEELVANT VINAY S K ANAND A M L VANTI	AGA FOR R1 and R2 SHIVARAJ C BELLAKKI FOR R4 R3 :KMC MANIPAL UDUPI:R/BY ITS DEAN: SD
932	WP108196/2018 NON COMPLIANCE OF OFFICE OBJNS	(LB, RES)	V M SHEELVANT	AGA FOR R1 R2 and R5
933	WP105971/2019 FURNISHING OF FPF, C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R3 FOR 3RD TIME	(LA, RES)	V M SHEELVANT VINAY S KOUJALAGI ANAND ASHTEKAR M L VANTI	GA SD R1 - THE SPECIAL LAND ACQUISITION OFFICER, HIDAKAL, HUKKERI, BELAGAVI -SD R M KULKARNI FOR R2 R3 : ACK NYR
934	WP108623/2019 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM, RES)	V M SHEELVANT : M L VANTI VINAY S KOUJALAGI ANAND ASHTEKAR	
935	WP109297/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	V M SHEELVANT	ARUN L NEELOPANT and
936	WP109556/2019 & WP111736/19 OFFICE OBJNS AT SL NO 35(4) A/W MEMO DTD 21/8/	(GM, POL)	V M SHEELVANT V S KOUJALAGI M L VANTI ANANDASHTEKAR	GA SD
937	WP111025/2019 (SERVICE OF NOTICE TO R1 IS AWAITED)	(LB, RES)	V M SHEELVANT S H MITTALKOD VINAY S KOUJALAGI M L VANTI	R1:SERVICE AWAITED R2:AEE CMC HOSAPETE BALLARI -SD R3:AEE CMC HOSAPETE BALLARI -SD
938	WP111889/2019 AWAITING SERVICE OF NOTICE IN R/O R1 &R2	(GM, RES)	V M SHEELVANT S H MITTALKOD VINAY S KOUJALAGI	C V ANGADI FOR R1 and R2 R1 & R2:SERVICE AWAITED

COURT HALL NO

939	WP112435/2019 1)STEPS TO BE TAKEN IN R/O DECEASED R3 2) ISSUANCE OF SERVICE OF NOTICE INR/O REFUSED R6 & R7 3) ISSUANCE OF SERVICE OF NOTICE TO IN R/O UNCLAIMED R5 4)FURNISHING OF FPF OF CA COVER ACKCOPY ETC TO ISSUE NOTICE TO R4 (FOR 2ND TIME) 5)FILING OF ACK FOR HAVING SERVED WP COPIES TO THE COUNSEL FOR THE RESPT APPEARING BEFORE THE TRIALCOURT	(GM, CPC)	V M SHEELVANT VINAY S KOUJALAGI	MALLIKARJUNSWAMY B HIREMATH FOR R1 & R2 R8:IMAMHUSSAINSAB-SERVED R3:DECEASED R4:INSUFFICIENT ADDRESS R5:UNCLAIMED R6 & R7:REFUSED
940	WP112659/2019 COMPLIANCE OF OFFICE OBJNS AT SL NO 19 A/W COUNSEL SUBMISSION	(GM, KEB)	V M SHEELVANT VINAY S KOUJALAGI	
941	WP146153/2020 COMPLIANCE OF OFFICE OBJNS AT SL NO 10,13,14,16,21,26,27, 31 & 34(1 TO 7)	(GM, CPC)	V M SHEELVANT M L VANTI & VINAY KOUJALAGI	
942	WP102784/2021 (CRIMINAL ROSTER) AWAITING SERVICE OF NOTICE IN R/O SOLE RESPONDENT	(GM, RES)	V M SHEELVANT	RESPONDENT : SERVICEAWAITED
943	WP146814/2020 COMPLIANCE OF OFFICE OBJNS AT SL NO 32(1 AND 2)	(GM, CPC)	HARSHAWARDHAN M PATIL	
944	WP148482/2020 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R6 (FOR 1ST TIME)	(GM, TEN)	HARSHAWARDHAN M PATIL M H PATIL	AGA FOR R1-R5 NEEDFUL NOT DONE IN R/O R6
945	WP148647/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 20 & 30(1)	(GM, CPC)	HARSHAWARDHAN M PATIL M H PATIL	
946	WP102982/2021 AWAITING SERVICE OF E/NOTICE IN R/O R1	(GM, FC)	HARSHAWARDHAN M PATIL	R1 : SERVICE AWAITED
947	WP62310/2012 STATEMENT OF OBJNS FILED BY R4 IS RETURNED WITH OFFICEOBJECTIONS	(LA, KIADB)	JAGADISH PATIL	GA FOR R1-R3 SHARMILA M PATIL FOR R4
948	WP77609/2013 FURNISHING OF PF, COVER, ACK COPY ETC FOR ISSUE NOTICE TO RESPDT	(GM, RES)	JAGADISH PATIL	GA-SD

COUPE HATT NO

949	WP104403/2014 FILING OF MEMO OF CALCULATION BY AGA V/O/D: 25-06-2014	(GM, FOR)	JAGADISH PATIL	ADDL GOVT ADVOCATE
950	WP106847/2014 FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE NOTICE TO RESPDTS	(LA, RES)	JAGADISH PATIL	AGA FOR R1-R4
951	WP102415/2015 NON FURNISHING OF FPF, CA, ACK, COVERS, COPIES ETC-, TO ISSUE E/NOTICE TO R1 (FOR 2NDTIME)	(LB, RES)	JAGADISH PATIL MURUGENDRA TUBAKE	R1-ACK NYR MALLIKARJUNSWAMY B HIREMATH FOR R2 R3 & R4-SERVED HARISH S MAIGUR FOR R5
952	WP106222/2015 FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE E/NOTICE TO R1-R7	(LA, RES)	JAGADISH PATIL	AGA FOR R1-R7
953	WP101500/2016 1) FURNISHING OF FPF,CA, COVER,COPY ETC FOR ISSUE OF NOTICE TOR2 (FOR 2ND TIME) 2) IA-1/2017 FOR EARLY HEARING (RULE NOTISSUED)	(GM, R/C)	JAGADISH PATIL MURUGENDRA TUBAKE	B D HIREMATH P V MOGLI FOR C/R1 AND R4 CP NO-20486/2016 R3: GOVINDAPPA: SD R5: RAMAPPA: SD R6 : SHRIPATI: SD R7 :VENKAPPA: SD R8: GOUDAPPAGOUDA: SDR2 : NO SUCH ADDRESSE
954	WP 102343/2016 MEMO A/W AFFIDAVIT FILED BY THE ADV FOR THE PETNR, (R1 IS REFUSED TO RECEIVE THE HAND SUMMONS)	(GM, FC)	JAGADISH PATIL	R1 - ACK NYR (R2 & R3 : MINORS REP BYR1)
955	WP103810/2016 FURNISHING OF DPF OF RS 150/- FIVE SETS OF PETN COPIES COVER ETC FOR ISSUE OF NOTICE TO R1-R7 FOR FIRSTTIME	(GM, POLICE)	JAGADISH PATIL MURUGENDRA TUBAKE	GA SD
956	WP104386/2016 FURNISHING OF FPF C/ADDRESS COVER ACK FOR ISSUE NOTICE TO R3 &R5	(GM, RES)	JAGADISH PATIL	GA FOR: R1 and R2 R3: ADDRESS LEFT S H MITTALKOD FOR R4 R5 : ACK NYR
957	WP106634/2016 FURNISHING OF PF,C/A COPIES,ETC FOR ISSUE OF NOTICE TO RESPT (1STTIME) Connected With 1) WP 106594/2016 FURNISHING OF PF,C/A COPIES,ETC FOR ISSUE OF NOTICE TO RESPT (1STTIME)	(LA, RES)	JAGADISH PATIL	GA SD
958	WP107106/2016 & WP107111/16 FILING OF ACK FOR HAVING SERVED NOTICE TO STANDING COUNSELFOR R2 & R4	(LA, RES)	JAGADISHPATIL	AGA FOR R1 andR3 R5 : DISPENSED WITH

COUPE HATT NO

959	WP107759/2016 AWAIT SERVICE OF NOTICE TO R2 & R3	(LB, RES)	JAGADISH PATIL	AGA FOR R1 R2 & R3 : SERVICE AWAITED
960	WP102603/2017 FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS TO ISSUE NOTICE TO R4	(LA, RES)	JAGADISH PATIL LINGARAJ MARADI	HCGP FOR R1 and R2 R3:THE GENERAL MANAGER BAGALKOT-SD R4:INSUFFICIENT ADDRESS
961	WP110352/2017 FURNISHING OF FFF C/ADDRESS COPIES COVER ACK ETC FOR ISSUE NOTICE TO R3	(GM, WAKF)	JAGADISH PATIL	AHAMED ALI RAHIMAN SHAH FOR R1 & R2 R3 : INSUFFICIENT ADDRESS
962	WP110957/2017 FURNISHING OF FFF, COPIES C/A WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO R3 (2ND TIME)	(GM, WAKF)	JAGADISH PATIL VYAS DESAI	GOVT ADV - SD B MUHAMMED ADV FOR R1 D L LADKHAN ADV FOR R2 NEEDFUL NOT DONE IN R/O R3
963	WP111037/2017 FURNISHING OF FFF OF CA COVER ACKS COPIES ETC TO ISSUE E/NOTICE IN R/O R6-R10 (FOR 2ND TIME)	(GM, CPC)	JAGADISH PATIL	VITTHAL S TELI FOR R1-R5 R11:DODDAWVA - SD R12:PADMA -SD R6-R10:ACKNYR
964	WP100409/2018 FURNISHING OF PF, COPIES,C/ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO R1, R2 & R4 (FOR 1ST TIME)	(GM, TEN)	JAGADISH PATIL PRUTVIRAJ HITTALAMANI	G K HIREGOUDAR ADV FOR R1-R4 (VK FILED ONLY FOR R3) RAMESH N MISALE ADV FOR R3
965	WP102977/2018 COMPLIANCE OF OFFICE OBJECTIONS RAISED ON PROCESS MEMO FILED BY ADVOCATE FOR PETNR (RETURNED PF K/B)	(GM, CPC)	JAGADISH PATIL	G K HIREGOUDAR and C S SHETTAR FOR R8,R9,R11&R13
966	WP103883/2018 & WP104000/18 MEMO FOR RETIREMENT FILED BY ADV FORPETITIONER (V/O DTD 25/8/2021, LEARNED HCGP IS DIRECTED TO PRODUCE THE ENTIRE FILE / RECORDS PERTAINING TO ACQUISITION OF LAND IN SY NO.248/08 OF SIMIKERI VILLAGE OF BAGALKOTTALUK)	(LA, RES)	JAGADISH PATIL PRASHANT S KADADEVAR	AGA FOR R1-R3
967	WP104870/2018 & WP105766/18 FILING OF MEMO A/W ACK FOR HAVING SERVED THE NOTICE TO THE COUSEL FOR THE RESPTS APPEARING BEFORE TRIAL COURT AS PER ORDER DTD:26/10/18	(GM, CPC)	JAGADISH PATIL VYAS DESAI	

COURT HALL NO

968	WP105615/2018 1)STEPS TO BE TAKEN IN R/O DECEASED R1 2)FURNISHING OF FPF OF CA COVERS ACKS COPIESETC TO ISSUE E/NOTICE IN R/O R2 & R4 (FOR 2ND TIME)	(GM,CPC)	JAGADISH PATIL VYAS DESAI	R3:PICHI KOTRAPPA - SD R1:DECEASED R2:ADDRESSEE LEFT R4:ACK NYR
969	WP106072/2018 FURNISHING OF FPF C/A & COPIES WITH CORRECT ADDRESS FOR ISSUE NOTICE TO R1 & R2	(GM,RES)	JAGADISH PATIL PRUTHVIRAJ HITTALAMANI	AGA FOR: R1 and R2 NEEDFUL NOT DONE IN R/OR1 &R2
970	WP106253/2018 AWAITING SERVICE OF NOTICE IN R/O R1-R4	(GM,CPC)	JAGADISH PATIL PRUTHVIRAJ P HITTALAMANI	R1-R4: SERVICE AWAITED
971	WP106659/2018 & WP 107047-57/18 (CRIMINAL ROSTER) FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R5 (FOR 1ST TIME) (DATE)	(GM,RES)	JAGADISH PATIL	HCGP FOR: R1-R4 NEEDFUL NOT DONE IN R/O R5
972	WP106660/2018 & WP 106973-993/2018 (CRIMINAL ROSTER) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R5 (FOR 2ND TIME)	(GM,RES)	JAGADISH PATIL	HCGP FOR: R1-R4 R6:SUNDRESH K - SD R5: ACK NYR
973	WP100775/2019 OFFICE OBJECTIONS AT SL NO 18, 20 & 31(6) A/W COUNSELS SUBMISSION	(GM,CPC)	JAGADISH PATIL C S SHETTAR	
974	WP114166/2019	(GM,CPC)	JAGADISH PATIL C S SHETTAR	
975	WP114542/2019	(GM,CPC)	JAGADISH PATIL	
976	WP108415/2020 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 9,14,16-18,20,24,28 & 30(1-2) (FOR 1ST TIME)	(GM,CPC)	JAGADISH PATIL	
977	WP145075/2020 1)FURNISHING OF PF COVER ACK COPIES ETC TO ISSUE NOTICE TO RESPT 2)FILING OF MEMO/ACK FOR HAVING SERVED NOTICE COPIES ON COUNSEL APPEARING FOR RESPT BEFORE TRIAL COURT 3)MEMO A/W DOCUMENTS FILED BY ADV FOR PETITIONERS	(GM,CPC)	JAGADISH PATIL	NEEDFUL NOT DONE IN R/ORESPTS

COMPLIANCE

Sl. No.	Case Details	Category	Officer	Remarks
978	WP 147274/2020 COMPLIANCE OF OFFICE OBJNS AT SL NOS 11 13 15 17 20 24 28 & 32(1-5)	(LB,UC)	JAGADISH PATIL	
979	WP 147277/2020 COMPLIANCE OF OFFICE OBJNS AT SL NOS 1 1516 17 20 22 23 25 26 2729 31 & 34(1-6)	(CS,RES)	JAGADISH PATIL	
980	WP 148506/2020 1) AWAIT SERVICE OF NOTICE IN R/O R2 & R3 2) COMPLIANCE OF O/OBJNS AT SL NO 1,3,7,19,52,53,54	(GM,POLICE)	JAGADISH PATIL	AGA FOR R1 B S KAMATE FOR R4 & R5 R2 & R3 : SERVICE AWAITED
981	WP 100176/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 21 & 31(1)	(GM,CPC)	JAGADISH PATIL	
982	WP 100313/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,17 & 38(1-2)	(LB,ELE)	JAGADISH PATIL VYAS DESAI	GA SD
983	WP 100798/2021 IA-1/2021 FOR IMPEADING R4 FILED BY ADVOCATE FOR PETNR	(LB,RES)	JAGADISH PATIL VYAS DESAI	HCGP TAKE NOTICE FOR R1 R2 : CEO ZP BELAGAVI : SERVED THROUGH H/S A B NESARGI FOR R3
984	WP 101190/2021 COMPLIANCE OF OFFICE OBJNS AT SL NO 17	(GM,RES)	JAGADISH PATIL	
985	WP 101311/2021 1) AWAITING SERVICE OF NOTICE IN R/O R11. 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS 3 13 14 15 23 27 34 & 52(1&2)	(GM,TEN)	JAGADISH PATIL	B S KAMATE R1-R10 R11 - SERVICE AWAITED
986	WP 101819/2021 1) MAINTAINABILITY OF WP TO BE CLARIFIED 2) NON COMPLIANCE OF OFFICE OBJNSAT SL NOS.11, 13, 16, 27 AND 31(1 TO 5)	(LA,RES)	JAGADISH PATIL J R BIRADAR	
987	WP 101992/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS.18, 19 AND 28 FOR 2ND TIME	(GM,RES)	JAGADISH PATIL C S SHETTAR AKASH R ANIK	GA SD
988	WP 102329/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 18 & 37(1)	(GM,KEB)	JAGADISH PATIL C S SHETTAR A R NAIK	

COURT HALL NO

989	WP 102888/2021 1) FURNISHING OF FPF, COVER,ACK & ETC WITH CORRECT ADDRESS TO ISSUE E/NOTICE IN R/O R8 FOR 2ND TIME 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.9, 11, 13 AND24	(GM, CPC)	JAGADISH PATIL	Y G GUMAJ FOR R1-R7 R8 : ADDRESSEE CAN NOT BE LOCATED
990	WP 103286/2021 1) AWAITING SERVICE OF NOTICE IN R/OR1-R9 2) NON COMPLIANCE OF OFFICE OBJNS ATSL NO.29(1 AND 2)	(GM, CPC)	JAGDISH PATIL C S SHETTAR	R1-R9:SERVICE AWAITED
991	WP 103324/2021 1) AWAITING SERVICE OF NOTICEIN R/O R4 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 1, 3, 7, 10, 12, 19, 26, 28,34, 47 & 52(1-8)	(CS, EL/M)	JAGADISH PATIL	HCGP FOR R1-R3 R4 : SERVICE AWAITED
992	WP 103336/2021 1) AWAITING SERVICE OF NOTICE IN R/OR4 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS.14, 15, 18, 22, 23, 25, 34, 52, 53, 54, 55 AND56	(LB, RES)	JAGADISH PATIL AKASH R NAIK	HCGP FOR R1-R3
993	WP 103545/2021 1)AWAITING SERVICE OF NOTICEIN R/O R1 & R2 (NOTICE ISSUED ON 5/10/21) 2)NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 1,23 & 52(1)	(GM, CPC)	JAGADISH PATIL	R1 & R2:SERVICE AWAITED R3:SUBHASH - SD R4:PRAKASH - SD R5:RAJASHEKAR - SD
994	WP 104018/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS. 18, 19, 23, 28 AND 52(1 TO 3)	(LB, RES)	JAGADISH PATIL	GA SD
995	WP64429/2012 1) MEMO FOR RETIREMENT FILED BY ADVOCATE FORPETITIONER 2) NON TAKING STEPS IN R/O DECEASEDR4	(LB, RES)	K ANANDKUMAR	GA FOR R1 SHIVARAJ HIREMATH ADV FOR R2 &R3 R4 : DISMISSED
996	WP111724/2019 1) ACCEPTANCE OF MEMO FOR HAVING SERVED THE WP COPIES TO THE COUNSEL FOR THE RESPT APPEARING BEFROE TRIALCOURT 2) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R1 (FOR 2NDTIME) 3) AWAIT SERVICE OFNOTICE IN R/O R2,R3,R6 & R11	(GM, CPC)	K ANANDKUMAR	R4 : BABUSAB: SD R5 : MABUSAB: SD R7 : FATHIMA: SD R8 : RESHMA: SD R9 : MUMTAJ: SD R10: SHARIFSAB: SD R1 : "PARTY OUT OF STATION" R2,R3,R6 & R11 : SERVICE AWAIT ED
997	WP147249/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 1,19 27,28,32,35,39 & 42(1-4)	(LB, RES)	KANANDKUMAR	GASD

COUPE HATT NO

998	WP 101599/2021 1) AWAITING SERVICE OFE/NOTICE IN R/O R2 & R3 2) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS. 19	(GM, KEB)	K ANANDKUMAR	B S KAMATE FOR R1 & R4 R2 & R3: SERVICE AWAITED
999	WP 102775/2021 1) AWAIT SERVICE OF NOTICE IN R/O R4 & R5 2) OFFICE OBJNS AT SL NOS 19 A/W ADVOCATE SUBMISSION	(GM, RES)	K ANANDKUMAR	HCGP FOR R1-R3 R4 & R5 : SERVICE AWAITED
1000	WP 103564/2021 1) AWAIT SERVICE OF NOTICE IN R/OR1-R4 2) NON-COMPLIANCE OFOFFICE OBJNS AT SL NOS.21	(GM, CPC)	K ANANDKUMAR	R1-R4 : SERVICE AWAITED
1001	WP 79693/2013 AWAIT SERVICE OF NOTICE IN R/O R2-R6	(GM, WAKF)	SANGRAM S KULKARNI	R1 :AMEER MUKTEDAR @ DADAPEER :-SD R2-R6 : SERVICE AWAITED
1002	WP 79772/2013 1)STEPS TO BE TAKEN IN R/O UNSERVED R1 (5TH TIME NOTICE ISSUED) 2)IA-1/2021 FOR STAY	(GM, CPC)	SANGRAM S KULKARNI	R2-R15 : NOTICE DISPENSED WITH NEEDFUL NOT DONE IN R/O R1
1003	WP 80093/2013	(CS, DAS)	SANGRAM S KULKARNI	AGA FOR R1-R3 PRASHANTH HOSAMANI FOR R4 R5 - THE RSSKN, BELGAUM - SD R6 - SECY, RSSKN, BELGAUM -SD RAM P GHORPADE FOR R7 & R8 SRINAND A PACHHAPURE & PALLAVI S PACHHAPURE FORR9
1004	WP 84511/2013 STEPS TO BE TAKEN IN R/O UNSERVED R2 & R3 (3RD TIMES NOTICE ISSUED)	(GM, CPC)	SANGRAM S KULKARNI	R1 - PRATAP:SD R2 & R3 : POSTAL SHARA ADDRESSEE NOT KNOWN
1005	WP 108138/2014 FURNISHING OF PF, COVER, ACK, ETC FOR ISSUE NOTICE TO RESPDTS V/O/D; 05-09-2014	(GM, ST/RN)	SANGRAM S KULKARNI	ADDL. GOVT. ADVOCATE
1006	WP 110152/2014	(LB, RES)	SANGRAM S KULKARNI	M A HULYAL FOR R3 R1 : THE SECRETARY, URBAN DEVELOPMENT DEPT, BENGALURU : SD R2 : THE COMMISSIONER, CORPORATION OF CITY OF BELGAUM, BELGAUM : SD
1007	WP 108343/2015 FURNISHING OF FFF, C/ACK, COVER, COPIES, ETC, FOR ISSUE NOTICE TO R1 & R2 FOR 1ST TIME	(GM, RES)	SANGRAM S KULKARNI	GA FOR R3-R6

COURT HALL NO

1008	WP 101679/2016 NON FILING OF LR'S APPLICATION IN R/O DECEASED PETITIONER AS PERORDER DATED 09/04/2021	(GM, CPC)	SANGRAM S KULKARNI	M A HULYAL
1009	WP 106059/2016 NON FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS & PETITION COPIES TO ISSUE E/NOTICE TO R1 & R2	(LA, RES)	SANGRAM S KULKARNI	NEEDFUL NOT DONE IN R/O R1andR2
1010	WP 109773/2016 AWAITING OF SERVICE OF NOTICE IN R/OR1-R3	(GM, CC)	SANGRAM S KULKARNI ADITYA MAGADUM	R1-R3: SERVICE AWAITED
1011	WP 102088/2017 FURNISHING OF FPF COVER A/W CORRECT ADDRESS PETITION COPY & ACK TO ISSUE E/NOTICE TO R4 (FOR 3RD TIME)	(GM, CPC)	SANGRAM S KULKARNI	R M KULKARNI and HEMALEKHA R KULKARNI FOR: R1-R3 SHIVARAJ BALLOLI FOR: R5 R4: NOT KNOWN
1012	WP 103399/2017 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	SANGRAM S KULKARNI	
1013	WP 107186/2017 1) NON FURNISHING OF FPF, C/A, WP COPIES, CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO SOLE RESPONDENTS FOR 2NDTIME 2) FILING OF ACK FOR HAVING SERVED THE COPY OF THE WPTO M A HULYAL THE LEARNED COUNSEL FOR RESPONDENT	(GM, RES)	SANGRAM S KULKARNI	M A HULYAL STANDING COUNSEL FOR RESPT (COPY NOTSERVED)
1014	WP 107277/2017 & WP 114225/19 FURNISHING OF PF C/A COPIES TO ISSUE NOTICE TO SOLE RESPONDENT V/O DATED 28/11/2019 FOR 1ST TIME	(LB, RES)	SANGRAM S KULKARNI	JAGADISH PATIL NEEDFUL NOT DONE IN R/O RESPONDENT
1015	WP 109396/2017 FURNISHING OF FPF, C/ACK, WP COPIES, ETC WITH CORRECT ADDRESS TO ISSUE E/NOTICE TO R1-R9 (THE ADV FOR PETITIONER HAS FILED PF & SAME IS RETURNED WITH OFFICEOBJNS)	(GM, RES)	SANGRAM S KULKARNI	
1016	WP 109647/2017 NON FURNISHING OF PF COVER ACK COPIES TO ISSUE E/NOTICE IN R/OR1-R3 AS PER ORDER DTD:19/11/2019	(GM, CPC)	SANGRAM S KULKARNI	R4-R7 NOTICE DISPENSED WITH
1017	WP109984/2017 NOT TAKING STEPS IN R/O OF DECEASEDR4 (FOR 4THTIME)	(LB, RES)	SANGRAM S KULKARNI	AGA FOR R1 and R3 R2- THE COMMISSIONER BELAGAVI- SD R5- ABDULKHADIR- SD R4:DECEASED

COBTR HATT NO

<p>2) WP 107368/2018 & WP 105267/19 FURNISHING OF PF COVER ACK CORRECT ADDRESS ETC TO ISSUE NOTICE TO RESPTRS</p>	<p>(T,RES)</p>	<p>SANGRAM S KULKARNI</p>	<p>Y V RAVIRAJ NEEDFUL NOT DONE IN R/ORESPTS</p>
<p>3) WP 107369/2018 & WP105268/19 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPTS (FOR 1STTIME)</p>	<p>(T,RES)</p>	<p>SANGRAM S KULKARNI</p>	<p>Y V RAVIRAJ STANDING COUNSEL FOR RESPT (COPY SERVED) NEEDFUL NOT DONE IN R/ORESPTS</p>
<p>1025 WP107592/2018 & WP 106969/19 FURNISHING OF DPF OF RS 50/- 2 SETS OF PETITION COPIES COVER ACK WITH ADDRESS TO ISSUE NOTICE TOR1-R5</p> <p>Connected With</p>	<p>(CS,DAS)</p>	<p>SANGRAM S KULKARNI SHARAD M PATIL</p>	
<p>1) WP 107584/2018 & WP NO 111682/2019 FURNISHING OF DPF OF RS 150/- 4 SETS OF PETITION COPIES COVER ACK WITH ADDRESS TO ISSUE NOTICE TO R1-R4</p>	<p>(CS,DAS)</p>	<p>SANGRAM S KULKARNI SHARAD M PATIL</p>	<p>HCGP FOR R2</p>
<p>2) WP 107585/2018 FURNISHING OF DPF OF RS 60/- 2 SETS OF PETITIONCOPIES COVER ACK WITH ADDRESS TO ISSUE NOTICE TO R1-R4</p>	<p>(CS,DAS)</p>	<p>SANGRAM S KULKARNI</p>	<p>HCGP FOR R2</p>
<p>3) WP 107586/2018 FURNISHING OF DPF OF RS 30/- 2 SETS OF PETITION COPIES COVER ACK WITH ADDRESS TO ISSUE NOTICE TOR1-R3</p>	<p>(CS,DAS)</p>	<p>SANGRAM S KULKARNI SHARAD MPATIL</p>	<p>HCGP FORR2</p>
<p>4) WP 107587/2018 1)FURNISHING OF DPF OF RS 40/- 2 SETS OF PETITION COPIES COVER ACK WITH ADDRESS TO ISSUE NOTICE TO R1-R6 2)ACCEPTANCE OF MEMO FOR HAVING PAID COST OFRS 500/- TO ADV ASSOCIATION LIBRARY FUND INSTEAD OF HIGH COURT LEGAL SERVICE COMMITTEE HCD DHARWAD AS PER ORDER DTD:10/6/19</p>	<p>(CS,DAS)</p>	<p>SANGRAM S KULKARNI SHARAD MPATIL</p>	<p>HCGP FORR2</p>
<p>5) WP 107588/2018 & WP NO 111681/2019 FURNISHING OF DPF OF RS 40/- 2 SETS OF PETITION COPIES COVER ACK WITH ADDRESS TO ISSUE NOTICE TOR1-R6</p>	<p>(CS,DAS)</p>	<p>SANGRAM S KULKARNI SHARAD MPATIL</p>	<p>HCGP FORR2</p>
<p>6) WP 107589/2018 1)FURNISHING OF DPF OF RS 50/- 2 SETS OF PETITION COPIES COVER ACK WITH ADDRESS TO ISSUE NOTICE TO R1-R5 2)ACCEPTANCE OF MEMO FOR HAVING PAID COST OFRS 500/- TO ADV ASSOCIATION LIBRARY FUND INSTEAD OF HIGH COURT LEGAL SERVICE COMMITTEE HCD DHARWAD AS PER ORDER DTD:20/6/19</p>	<p>(CS,DAS)</p>	<p>SANGRAM S KULKARNI SHARAD MPATIL</p>	<p>HCGP FORR2</p>
<p>7) WP 107590/2018 FURNISHING OF DPF OF RS 50/- 2 SETS OF PETITION COPIES COVER ACK WITH ADDRESS TO ISSUE NOTICE TOR1-R5</p>	<p>(CS,DAS)</p>	<p>SANGRAM S KULKARNI SHARAD MPATIL</p>	<p>HCGP FORR2</p>

COUPE HATT NO

	8) WP 107591/2018 & WP 111684/19 1) FURNISHING OF 3 COVERS ACK WITH ADDRESS TO ISSUE NOTICE TOR1-R3 2) IA-1/19 FOR DISPENSATION AS NOTPRESSED	(CS, DAS)	SANGRAM S KULKARNI	HCGP FOR R2
1026	WP103525/2019 1) IA-1/2021 DELAYAPPLICATION 2) IA-2/2021 FOR RECALLING APPLICATION FOR DELAY OF 407 DAYS IN FILING RECALLING THE ORDER DATED: 31/01/2020	(CS,)	SANGRAM S KULKARNI	
1027	WP 106944/2019	(GM, CPC)	SANGRAM S KULKARNI	
1028	WP 108269/2019 1) STEPS TO BE TAKEN IN R/O DECEASEDR9 2) AWAITING SERVICE OF NOTICE IN R/O R1 &R8	(GM, CPC)	SANGRAM S KULKARNI	B M PATIL FOR R2-R7 R9:DECEASED R1 & R8:SERVICE AWAITED
1029	WP 111117/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	SHIVASAI M PATIL	
1030	WP 111333/2019 1) NON TAKEN OUT THE COPY OF HAND SUMMONSTO SERVED ON R7 2) FURNISHING OF FPF OF COVER ACKCOPY ETC TO ISSUE NOTICE IN R/O R7 FOR 2ND TIME	(GM, CPC)	SANGRAM S KULKARNI	SHIVAKUMAR S BADAWADAGI FOR R1, R3, R4-R6 SIDDAPPA S SAJJAN FOR R2 R8-ITTAPPA-SD R9-JAYASHREE-SD
1031	WP 111775/2019 (THE ADV FOR PETITIONER HAS NOT FILED REJOINER)	(GM, RES)	SANGRAM S KULKARNI	C V ANGADI
1032	WP 113567/2019 FURNISHING OF FFF OF CA COVER ACKS COPIES ETC TO ISSUE E/NOTICE IN R/O R6 R7 & R9 (FOR 3RD TIME)	(GM, CPC)	SHIVASAI M PATIL	R1:PEERSAB - SD R2:MALIKSAB - SD3 R3:HUSAINSAB - SD R4:SAYEDSAB - SD R5:IMMAMSAB - SD R8:MADINSAB - SD R10:FATOBHI - SD R11:BIBIJAN - SD R12:HUSSAINBHI - SD R13:SAYABHI - SD R6 R7 & R9:ACK NYR
1033	WP 114336/2019	(GM, CPC)	SANGRAM S KULKARNI	
1034	WP 114965/2019 1) AWAITING SERVICE OF NOTICE IN ROR1-R7 2) EXTENSION OF INTERIM ORDER AS PRAYED INMEMO FOR POSTING	(GM, CPC)	SANGRAM S KULKARNI	R1-R7:SERVICE AWAITED

COUPE HATT NO

1035	WP 116107/2019 FURNISHING OF FFF COPIES C/ACK WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TOR3 (FOR 2ND TIME)	(GM, PDS)	SANGRAM S KULKARNI	R1:THE DC BELAGAVI - SD R2:THE TAHASILDAR GOKAK - SD R3:ACK NYR
1036	WP 117192/2019 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM, RES)	SANGRAM S KULKARNI	
1037	WP 144485/2020 1) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.14, 15, 19,22, 23, 25, 27, 28, 30, 32,, 47AND 51(1 TO 3) 2) FURNISHING OF PF, C/ACK, COPIES AND ETC TO ISSUE E/NOTICE TO RESPONDENT (NOTE : NOTICE TO BE ISSUED AFTER COMPLIANCE OF OFFICE OBJNS AS PER ORDER DTD 19/8/2021)	(GM, CPC)	SHIVASAI M PATIL	NEEDFUL NOT DONE IN R/O RESPONDENTS
1038	WP 145023/2020 1) FILING OF AN ACK FOR HAVING SERVED HAND SUMMONSIN R/O R1 & R4 2) AWAITING SERVICE OF NOTICE IN R/O R1 &R4	(LB, RES)	SANGRAM S KULKARNI SHARAD M PATIL	AGA FOR R2 and R3 R1 & R4:SERVICE AWAITED
1039	WP 145024/2020 1) FILING OF AN ACK FOR HAVING SERVED HAND SUMMONSIN R/O R1 & R4 2) AWAITING SERVICE OF NOTICE IN R/O R1 &R4	(LB, RES)	SANGRAM S KULKARNI SHARAD M PATIL	AGA FOR R2 and R3 R1 & R4:SERVICE AWAITED
1040	WP 147082/2020 COMPLIANCE OF OFFICE OBJNS AT SL NOS 8 11 15 18 19 20 21 29 & 32(1-5) (3 WEEKS NOT LAPSED)	(LA, UDA)	SANGRAM S KULKARNI	
1041	WP 148052/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 11, 14, 15, 19, 27 &29 (1-9)	(LA, UDA)	SANGRAM S KULKARNI	M A HULYAL ADV FOR R1 HCGP ADV FOR R2
1042	WP 148777/2020 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14 18 20 22 & 32(1&2)	(T, RES)	SANGRAM S KULKARNI	AGA FOR R1 & R2
1043	WP 100010/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 8,17,21 & 31(1)	(T, RES)	SANGRAM S KULKARNI	GA FOR RESPONDNETS

COUPE HATT NO

1044	WP 100186/2021 1) FURNISHING OF PF C/A CORRECT ADDRESS COPIES ETC TO ISSUE NOTICE TO RESPTS & TO COMMUNICATE I/O 2) FILING OF MEMO/ ACK FOR HAVING SERVED COPY OF WP A/W ANNEXURES ONTHE PENAL ADVOCATE	(LB,RES)	SANGRAM S KULKARNI	GA SD
1045	WP 100811/2021 COMPLIANCE OF OFFICE OBJECTION AT SL NO 5, 11, 15, 17, 18, 22 &32	(GM,CPC)	SANGRAM S KULKARNI SHARAD M PATIL	SANTOSH B MALAGOUDAR & PRREYANKA S PAWAR ADV FOR C/R1 (CP NO 20334/2021)
1046	WP 103184/2021 1) AWAITING SERVICE OF NOTICE IN R/O R1 &R2 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SLNO.22	(GM,CPC)	SANGRAM S KULKARNI SHARAD M PATIL	R1 & R2 : SERVICE AWAITED
1047	WP 103252/2021 1) AWAITING SERVICE OF NOTICE IN R/OR1-R7 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14 & 52(1-2)	(GM,CPC)	SANGRAM S KULKARNI	R1-R7:SERVICE AWAITED
1048	WP 103302/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.3, 10, 27, 42 AND52(1 AND 2)	(T,IT)	SANGRAM S KULKARNI	V/O DTD 13/9/2021 Y V RAVIRAJ FOR RESPONDENTS (VK NOT FILED)
1049	WP 103303/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO.3, 10, 27, 42 & 52(1& 2)	(T,IT)	SANGRAM S KULKARNI	Y V RAVIRAJ FOR RESPONDENTS
1050	WP 103628/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.19,25 AND 52(1 TO 6)	(T,IT)	SANGRAM S KULKARNI	
1051	WP 103655/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 27	(T,IT)	SANGRAM S KULKARNI	
1052	WP 103656/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,52	(T,IT)	SANGRAM S KULKARNI	
1053	WP 103662/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 18 22 28 & 52(1-4)	(S,RES)	SRINIVAS B NAIK	GA SD
1054	WP 103670/2021 COMPLIANCE OF OFFICE OBJNS ATSL NOS.3,7 AND 52(1 TO 6) (V/O DTD 28/9/2021 MAINTAINABILITY OF WP IS KEPT OPEN)	(GM,RES)	SHIVASAI M PATIL	M B HIREMATH FOR SOLE RESPONDENT (VK NOT FILED)

COUPE HATT NO

1055	WP 103646/2016 FURNISHING OF FFF,COVER, ACK WITH CORRECT ADDRESS & COPIES FOR ISSUANCE OF NOTICE TO R1 (2ND TIME) (R1 GOVTPARTY)	(LA,UDA)	SHARAD V MAGADUM	GA SD M A HULYAL FOR R2 & R3 R1 : ACK NYR
1056	WP 107101/2016 DISPOSAL OF WP AS DIRECTED	(GM,CPC)	SHARAD V MAGADUM	R M KULKARNI
1057	WP 100895/2017 WP 101067-69/17 FURNISHING OF FFF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TO R4 (IA-1/17 & IA-2/17 ARE PENDING)	(GM,RES)	SHARAD MAGADUM	AGA FOR R1-R3 S G KADAKATTI & LINGESH V KATTIMANI PORP FOR R5 R4:ACK NYR
1058	WP 102103/2017 & 102127-151/2017 FURNISHING OF PF,C/A COPIES,ETC FOR ISSUE OF NOTICE TO R1-R3 (2NDTIME)	(LA,RES)	SHARAD MAGADUM	R4: SLAO,BAGALKOT: SD R5: NANAGOUDA:SD R6: BHIRAPPA: SD R7: CHADAPPA: SD R8: YTALLAWWA: SD R9: DHAYVAPPA:SD R1,R2 & R3: ACK RECEIVED WITHOUT SIGN
1059	WP 111007/2017 IA-1/2021 FOR ADDL DOCUMENTS FILED BY ADV FOR PETITIONER	(LA,KHB)	SHARAD V MAGADUM	AGA FOR R1 ASHOK R KALYANSHETTY FOR R2
1060	WP 100347/2018 EFFECTIVE STEPS TO BE TAKEN FOR SERVICE OF NOTICE IN R/P R4 (SINCE 3 TIMES NOTICE ISSUED)	(LB,RES)	SHARAD V MAGADUM	ARAVIND D KULKARNI FOR: R1 SREEVATSA S HEGDE & PRASHANT MATAPATHI FOR: R2, R3, R5 &R6 R7:ANJALI - SD R4:ACK NYR R4:OUT OF STATION
1061	WP 114569/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM,RES)	SHARAD MAGADUM	
1062	WP 114570/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS	(GM,RES)	SHARAD MAGADUM	
1063	WP 104260/2018 & WP NO 104269/2018 FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS & PETITION COPIES FOR ISSUE OF NOTICE TO R3 R4 R17-R21	(GM,RES)	HEMANTHKUMAR L HAVARAGI	AJAY U PATIL FOR R1 R2 R5 R6-R10 R12:ZS AI SC ST RAILWAY EMPLOYEES A WR HUBBALLI-SD R13:DP AI SC ST RE ASWR HUBLI-SD R14:DS AI SC ST RE ASWR HUBLI - SD R3 & R4:ACK NYR R11 R15 R16 :HELDSUFFICIENT R17-R21:UNACLAIMED

COMPLIANCE NO

1064	WP106093/2018 REG: 1) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL.NO. 15 AND 31(1) 2) COMPLIANCE OF OFFICE OBJECTIONS AT SL.NO. 32(1 AND 2)	(GM, CPC)	HEMANTHKUMAR L HAVARAGI	
1065	WP111107/2019	(GM, RES)	HEMANTHKUMAR L HAVARAGI	
1066	WP111108/2019	(GM, RES)	HEMANTHKUMAR L HAVARAGI	
1067	WP111109/2019	(GM, RES)	HEMANTHKUMAR L HAVARAGI	
1068	WP111110/2019	(GM, RES)	HEMANTHKUMAR L HAVARAGI	
1069	WP111111/2019	(GM, RES)	HEMANTHKUMAR L HAVARAGI	
1070	WP111112/2019	(GM, RES)	HEMANTHKUMAR L HAVARAGI	
1071	WP114631/2019	(GM, RES)	HEMANTHKUMAR L HAVARAGI	
1072	WP100271/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11,13,14,15 & 31(2)	(LB, RES)	HEMANTHKUMAR L HAVARAGI	GA SD
1073	WP100307/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 10,13,17,21,22 & 33(1-2)	(LB, ELE)	HEMANTHKUMAR L HAVARAGI	
1074	WP100332/2021 COMPLIANCE OF OFFICE OBJNS ATSL NOS 7 10 13 14 28 & 52(1)	(GM, DRT)	HEMANTHKUMAR L HAVARAGI	GA SD
1075	WP101979/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3,13,14,19,20,21,24,26,32(1-8)	(GM, CPC)	HEMANTHKUMAR L HAVARAGI	
1076	WP61891/2011 A/W OFFICE NOTE	(LA, RES)	K L PATIL	AGA FOR R1 K H BAGI FOR R2-R8, R11-R25 SEEMA S NAIK FOR R2 & R7, R9A-C & R19(A) R10 : ABATED R19A - RAZIYA- H/S R26 : REHANA P D -SD
1077	WP110435/2014 EXTENSION OF INTERIM ORDER	(GM, RES)	K L PATIL and F R GALAGANATH	AGA FOR R1-R4 BALLARY RAJASHEKARAPPA:R5-SD

COUPE HALL NO

1078	WP 113698/2015 COMPLIANCE OF O/OBJNS. RAISED ON IA-1/2016 REG. COPY TO BE SERVED ON OTHERSIDE ADV. FOR R2 AND R3 A/W COUNSEL SUBMISSION ONADV. FOR R2	(GM, KLA)	K L PATIL SRINIVAS B NAIK	AGA FOR R1 NIRMALA S SUTAGATTIMATH FOR R2 SADIQ N GOODWALA FOR R3
1079	WP 103074/2016 1) MEMO A/W DOCUMENTS FILED BY ADV FORR1 2) IA-1/2016 FILED BY ADV FOR R1 FOR VACATING STAY	(GM, CPC)	K L PATIL	NARAYAN V YAJI FOR: R1 R2: SMT SAVITRI - SD R3: MAHANTESH - SD A M GUNDAWADE FOR R4 &R6 R5: NOTICE DISPENSEDWITH
1080	WP 105522/2016 1) COMPLIANCE OF O/OBJNS RAISED ON IA 12018 FOR IMPLEADING FILED BY THE ADV SRI S SBAWAKHAN 2) COMPLIANCE OF O/OBJNS RAISED ON IA 2/2018 FOR VACATING I/O FILED BY ADV FOR PROPR5	(LA, RES)	K L PATIL S S BETURMATH S B NAIK F R GALAGANATH	GA FORR1-R4 S S BAWAKHAN FOR PROP R5 IN IA1/2018
1081	WP 108972/2016 1)AWAITING SERVICE OF E/NOTICE IN R/O R8 &R10 2)STEPS TO BE TAKEN IN R/O DECEASEDR2	(GM, R/C)	K L PATIL	ANAND R KOLLI FOR R1 R3-R7 & R9 R8 & R10:SERVICE AWAITED R2:DECEASED
1082	WP 100699/2017 FURNISHING OF FPF C/A WITH POSTAL ADDRESS & COPIES FOR ISSUE E/NOTICE TO R1 & R2	(GM, FC)	K L PATIL	NEEDFUL NOT DONE IN R/O R1 & R2
1083	WP 100948/2017 (CRIMINAL ROSTER) COMPLIANCE OF OFFICE OBJECTIONS RAISED ON IA-1/2020 FILED BY THE ADV FOR R1	(GM, RES)	K L PATIL Y LAKSHMIKANT REDDY SRINIVAS B NAIK	HCGP FOR: R1 SHRIHARSH A NEELOPANT & ARUN L NEELOPANT FOR: R2
1084	WP 110568/2017 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R1	(GM, RES)	K L PATIL	AGA FOR R2 NEEDFUL NOT DONE IN R/O R1
1085	WP 101178/2018 & WP 105555/18 NON FURNISHING OF FPF, COVER, ACK & ETC WITH CORRECT ADDRESS TO ISSUE NOTICE TO R1 & R4 FOR 3RD TIME (VAKALATH FILED BY SRI M R HIREMATH IN R/O R3 IS RETURNED WITH OFFICE OBJNS)	(GM, CPC)	K L PATIL	M R HIREMATH FOR R2 and R5 AND ALSO FOR R3 (VK IN R/O R3 IS RETURNED WITH OFFICE OBJNS) NEEDFUL NOT DONE IN R/O R1 & R4
1086	WP 101437/2018 FURNISHING OF FPF COVER & ACK WITH CORRECT ADDRESS TO ISSUE OF NOTCE TO R3-R10	(GM, RES)	K L PATIL : S S BETURMATH	AGA FOR : R1 and R2 NEEDFUL NOT DONE IN R/OR3-R10

COMPT HATT NO

1087	WP 102909/2018 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 6-9,12,13, 14,16,19,20,22,27,28,31(1-5)	(GM, RES)	K L PATIL	
1088	WP 105255/2018 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R2 (FOR 2ND TIME)	(GM, CPC)	K L PATIL S S BETURMATH	R1 : SHIVANAGOUDA: SD R2 : ACK NYR
1089	WP105332/2018 NON-FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO RESPT (FOR 1STTIME)	(GM, CPC)	K L PATIL S S BETURMATH	NEEDUL NOT DONE IN R/O RESPT
1090	WP 105495/2018 NON FURNISHING OF FPF OF CA COVERS ACKS COPIES ETC TO ISSUE E/NOTICE TO R1-R14 & R17	(GM, CPC)	K L PATIL : S S BETURMATH	AGA FOR: R15 and R16 NEEDFUL NOT DONE IN R/O R1-R14 & R17
1091	WP 105715/2018 (CRIMINAL ROSTER) NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	K L PATIL P S TADAPATRI : S A SONDUR	SPP SD
1092	WP 106722/2018 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPTS	(LB, RES)	K L PATIL S S BETURMATH S A SONDUR	AGA FOR R1 and R2 (CP NO 21304/18 RETURNED) NEEDFUL NOT DONE IN R/ORESPTS
1093	WP 107090/2018 AWAITING SERVICE OF NOTICE IN R/O RESPT	(GM, CPC)	K L PATIL S S BETURMATH	RESPT:SERVICE AWAITED
1094	WP 108514/2018 AWAITING SERVICE OF E/NOTICE IN R/O R1-R3	(GM, CPC)	K L PATIL S S BETURMATH	R1-R3: SERVICE AWAITED
1095	WP 108856/2018 1)POSTAL TRACK REPORT OF RESPT AND AS PER POSTAL TRACK SHEET SERVICE OF NOTICE TO THE RESPT IS DELIVERED 2)AWAITING SERVICE OF NOTICE IN R/O RESPT 3)IA-1/19 FOR SEEKING PERMISSION TO DEPOSIT OF RENT FILED BY ADV FOR PETNR 4)ACCEPTANCE OF MEMO/ ACK FOR HAVING SERVED THE WP COPIES TO THERESPT	(GM, PP)	K L PATIL S S BETURMATH	RESPT: POSTAL TRACK SHEET SERVICE OF NOTICE TO THE RESPT IS DELIVERED
1096	WP 105890/2019 NOTICE NOT ORDERED ON R1 & R2	(LB, RES)	K L PATIL S S BETURMATH	ANANT HEGDE and VISHWANATH HEGDE FOR R3 & R4 NOTICE NOT ORDERED ON R1 &R2
1097	WP 105991/2019 NON COMPLIANCE OF OFFICE OBJNS	(LB, RES)	K L PATIL	

COUPE HATT NO

1098	WP 106783/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	K L PATIL S S BETURMATH	
1099	WP 107175/2019 1) AWAITING SERVICE OF NOTICE TO R2 & R3 2) FURNISHING FPF C/A, WP COPIES, CORRECT ADDRESS FOR ISSUE E/NOTICE TO R4 (DD FILE WP 104218/18K/B)	(GM, RES)	K L PATIL	AGA FOR R1
1100	WP 108622/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	K L PATIL	
1101	WP 110241/2019 1) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R4,R5 & R8 (FOR 2ND TIME) 2) ACCEPTANCE OF MEMO FOR HAVING SERVED THE WP COPIES TO THE COUNSEL FOR THE RESPTS APPEARING BEFORE TRIALCOURT	(GM, CPC)	K L PATIL S S BETURMATH	M R MULLA FOR R1-R3,R6,R7,R9 & R10-R12 G I GACHCHINAMATH FOR R13-R15 R4,R5 & R8 : NOT KNOWN
1102	WP 111822/2019 (CRIMINAL ROSTER) NON-FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R1 (FOR 2ND TIME)	(GM, FC)	C S SHETTAR : KAVYA C A A HOSUR	SADIQ N GOODWALA FOR R4-R6 HCGP FOR R9 R2 : KUMARI KAVYA: SD R3 : KUMARI PREETI: SD R8 : KALAKAMMA: SD R7 : SHIVANAND: HELD SUFFICIENT NEEDFUL NOT DONE IN R/O R1
1103	WP 112252/2019 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPTS (FOR 1ST TIME) V/O DTD9/9/19	(T, RES)	K L PATIL S S BETURMATH	GA SD Y V RAVIRAJ FOR R1 & R2
1104	WP 112545/2019 1) NON TAKEN COPY OF HAND SUMMONS TO SERVED ON RESPTS NO1-3 2) FILING OF MEMO FOR HAVING SERVED WP COPIES ON COUNSEL FOR THE RESPTS APPEARING BEFORE TRIAL COURT 3) AWAITING SERVICE OF NOTICE IN R/OR1-R3	(GM, CPC)	K L PATIL S S BETURMATH	R1-R3:SERVICE AWAITED
1105	WP 112548/2019 FURNISHING OF PF CA COVER ACK ETC TO ISSUE E/NOTICE IN R/OR2 & R3	(S, KSRTC)	K L PATIL S N PARANDE	SHIVAKUMAR S BADAWADAGI FOR R1 NEEDFUL NOT DONE IN R/O R2 & R3
1106	WP 112632/2019 (CRIMINAL ROSTER) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO SOLE RESPONDENT (FOR 3RD TIME)	(GM, RES)	K L PATIL S A SANDUR	RESPT : ACK

COUPE HATT NO

1107	WP 113608/2019 NON COMPLIANCE OF OFFICE OBJNS	(LB, RES)	K L PATIL S S BETURMATH	HCGP FOR R1 S B SHAIKH FOR R2
1108	WP 114173/2019 1) NON-TAKEN OUT THE COPY OF THE HAND SUMMONS TO SERVED ONR2 2) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R2 (FOR 2NDTIME)	(GM, CPC)	K L PATIL S S BETURMATH	R H ANGADI and J P DHANAVE FOR R1 R2 : NO SUCH PERSON
1109	WP 114623/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	K L PATIL S S BETURMATH	
1110	WP 114624/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	K L PATIL	
1111	WP 114625/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	K L PATIL	
1112	WP 114626/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	K L PATIL	
1113	WP 114627/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	K L PATIL S S BETURMATH	
1114	WP 114628/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	K L PATIL	
1115	WP 115661/2019 NON COMPLIANCE OF OFFICE OBJNS (1ST TIME)	(GM, FC)	K L PATIL S S BETURMATH S A SONDUR	
1116	WP 115970/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	K L PATIL	
1117	WP 117779/2019 COMPLIANCE OF OFFICE OBJNS RAISED ON PROCESS MEMO REG:PROCESS MEMO TO BE FURNISHED IN R/O R1-R5 TO ISSUE NOTICE TO R1-R17 (RETURNED PF K/B)	(GM, CPC)	K L PATIL S S BETURMATH SA SANDUR S N PARANDE	HARSH DESAI FOR R1-R5
1118	WP117742/2020 AWAITING SERVICE OF NOTICE IN R/O R1-R4	(GM, CPC)	K LPATIL S S BETURMATH P S TADAPATRI	ARUN L NEELOPANT and SHRIHARSHA A NEELOPANT FOR R11 ARUN L NEELOPANT FOR R5 &R6 B V SOMAPUR FOR R28 R29 VADIRAJVADAVI R7-R27 & R30-R38:NOTICE DISPENSEDWITH R1-R4:SERVICE AWAITED
1119	WP100161/2021 NON FURNISHING OF FPF, COVER ACK COPIES, WITH CORRECT ADDRESS ETC TO ISSUE NOTICE TO R1 FOR 2ND TIME	(GM, CPC)	K LPATIL PSTADAPATRI	R1 : NEEDFUL NOT DONE INR/O R1 R2-R14 : DISPENSED WITH

COMPLIANCE NO

1120	WP 101371/2021 1) NON COMPLIANCE OF OFFICE OBJNS AT SL NOS.10, 14, 19,26 AND 52(3) 2) COMPLIANCE OF OFFICE OBJNS AT SL NO. 52(1 AND 2)	(GM, WAKF)	K L PATIL S S BETURMATH	AGA FOR R1-R5 AHAMED ALI RAHIMAN SHAH FORR6
1121	WP 103605/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.5,12,14,24,25,27 AND 34	(GM, RES)	K L PATIL	
1122	WP 103615/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.23(1 AND 2), 28 AND 31	(GM, CPC)	K L PATIL S S BETURMATH	
1123	WP 103760/2021 COMPLIANCE OF OFFICE OBJNS ATSL NOS.31, 43 AND 52(1 TO 6)	(GM, RES)	K L PATIL	HCGP FOR R1 & R2 SANTOSH MALAGOUDAR FOR R3 &R4
1124	WP104035/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,23,43,45 & 51	(LB, RES)	K LPATIL	GA SD G I GACHCHINAMATH FOR C/R3
1125	WP 101194/2016 NON COMPLIANCE OF OFFICE OBJNS RAISED ON IA-1/18	(GM, AC)	NAGANGOUDA R KUPPELUR	R2:SHAMBULINGAPPA - SD
1126	WP 106176/2016 STEPS TO BE TAKEN IN R/O R4 (3 TIME NOTICE ALREADY ISSUED)	(GM, TEN)	NAGANGOUDA R KUPPELUR	AGA FOR R1 and R3 K S PATIL FOR R2 R4:LEFT M K BELAVADI : R5-SD
1127	WP 107322/2019 MEMO FOR DISPENSATION OF SERVICE OF NOTICE IN R/OR2-R8	(GM, CPC)	NAGANGOUDA R KUPPELUR	AVINASH BANAKAR FOR R1
1128	WP 109289/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	NAGANGOUDA R KUPPELUR	
1129	WP 110077/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	NAGANGOUDA R KUPPELUR	
1130	WP 110082/2019 1) NON PAYMENT OF COST OF RS 500/- TOTHE ADVOCATES ASSOCIATION LIBRARY FUND HIGH COURT OF KARNATAKA DHARWAD BENCH DHARWAD 2) NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 6, 9, 10, 11, 14,16, 18, 19, 20, 28 & 31(1-5) (FOR 4TH TIME)	(GM, RES)	NAGANGOUDA R KUPPELUR	
1131	WP 110083/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	NAGANGOUDA R KUPPELUR	

COMPT. HATT NO

1132	WP 110084/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, AC)	NAGANGOUDA R KUPPELUR
1133	WP 111950/2019 FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS & PETITION COPIESFOR ISSUE OF NOTICE TO R1-R16 (FOR 1ST TIME)	(GM, CPC)	NAGANGOUDA R KUPPELUR HCGP FOR R17-R20 NEEDFUL NOT DONE IN R/ORESPTS
1134	WP 112237/2019 1) AWAIT SERVICE OF NOTICE IN R/OR1-R6 2) FILING OF ACK FOR HAVING SERVED WP COPIES ON THE LEARNED COUNSELFOR RESPTS IN THE PENDING EXECUTION PROCEEDINGS	(GM, RES)	NAGANGOUDA R KUPPELUR R1-R6 : SERIVCE AWAITED
1135	WP 116077/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, RES)	NAGANGOUDA R KUPPELUR
1136	WP 100177/2021 STEPS TO BE TAKEN IN R/O DECEASED R1	(GM, CPC)	NAGANGOUDA R KUPPELUR R1 : DECEASED R2 : HANUMANTHAPPA : SD R3 : BASAVANNEPPA : SD
1137	WP 101096/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NO 7 10 14 15 17 18 22 23 2728 47 & 52(1)	(GM, POLICE)	NAGANGOUDA R KUPPELUR HCGP
1138	WP 102317/2021 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 10, 11,15, 17, 19 & 29(1 & 2)	(GM, TEN)	NAGANGOUDA R KUPPELUR K S PATIL FOR R1 HCGP FOR R2
1139	WP 102620/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11,15,19,21,23,29 & 31(1-3) ((GM, TEN)	NAGANGOUDA R KUPPELUR
1140	WP 102865/2021 REG: NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,19,23,25,42 & 52(1)	(GM, RES)	NAGANGOUDA R KUPPELUR HCGP FOR R1,R2 H R BENTUR & P R BENTUR FOR R3, R4
1141	WP 103715/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.21 AND 31(1)	(GM, AC)	NAGANGOUDA R KUPPELUR
1142	WP 106608/2019 NON-COMPLIANCE OF OFFICE OBJCTIONS	(GM, CPC)	PRAKASH ANDANIMATH SUNIL DESAI
1143	WP 110708/2019 NON-COMPLIANCE OF OFFICE OBJCTIONS	(GM, RES)	PRAKASH ANDANIMATH

COUPT HATT NO

1144	WP111698/2019 1)STEPS TO BE TAKENIN R/O DECEASED R11 2)FILING OF MEM ACK FOR HAVING SERVED HAND SUMMONS TO RESPTS 3)FURNISHING OF FPF OF CA COVERS ACK COPIES ETC TO ISSUE NOTICE IN R/O R2 R3 &R9 (FOR 2ND TIME) 4)COMPLIANCE OF OFFICE OBJNS RAISED ON VAKALATH FILED BY THE ADV FOR R1 SRI SHIVAKUMAR S BADAWADAGI	(GM, CPC)	PRAKASH ANDANIMATH	SHIVAKUMAR S BADAWADAGI FOR R1 R4 : POORNIMA: SD R5:LAXMIBHAI - SD R6:VIJAY - SD R7:RAMESH - SD R8:KIRAN - SD R10:BAYAWWA - SD R3:NOT FOUND R11:DECEASED
1145	WP100297/2021 1)AWAITING SERVICE OF NOTICEIN R/O R1-R4 2)NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 3 9 11 12 14 16 17 22 29 & 31(1-5)	(GM, CPC)	PRAKASH ANDANIMATH M B HIREMATH (NOC OBTAINED)	R1-R4:SERVICE AWAITED
1146	WP102629/2021 COMPLIANCE OF OFFICE OBJNSAT SL NOS. 5, 8, 9, 12, 14, 16, 17, 20, 30 AND 32 (1 TO 5)	(GM, RES)	PRAKASH ANDANIMATH	
1147	WP103201/2021 COMPLIANCE OF OFFICEOBJECTIONS AT SL NOS 15,25,26 & 52 (AWAITING SERVICE OF NOTICE IN R/O R2)	(CS, DAS)	PRAKASH ANDANIMATH	HCGP FOR R1 R2 : SERVICE AWAITED
1148	WP103202/2021 COMPLIANCE OF OFFICEOBJECTIONS AT SL NOS 23,26 & 52(1) (AWAITING SERVICE OF NOTICE IN R/O R2)	(CS, DAS)	PRAKASH ANDANIMATH	HCGP FOR R1 R2 : SERVICE AWAITED
1149	WP102665/2016 1) NON-DEPOSIT OF AMOUNT OF RS, 5000/- BY ADV FOR PETNR 2) NON FURNISHING OF PF, C/ACK, CORRECT ADDRESS COPY ETC FOR ISSUE OF NOTICE TORESPT (1ST TIME)	(GM, FC)	S S PATIL PRASHANT S HOSMANI	
1150	WP102833/2018 FURNISHING OF PF, COVER, ACK WITH CORRECTADDRESS & PETITION COPIES TO ISSUE E/NOTICE TO R5, R10 & R11	(CS, RES)	PRASHANT S HOSMANI	AGA FORR1-R4 NEEDFUL NOT DONE IN R/O R5, R10 &R11 R6- BALAPPA- SD R7- VITTAL- SD R8- SRIKANTH- SD R9- BHEEMGOUDA- SD R12- SHANAKKA- SD
1151	WP107236/2018 (SERVICE OF NOTICE INR/O SOLE RESPT IS AWAITED)	(GM, CPC)	PRASHANT S HOSMANI	RESPT: SERVICE AWAITED

COMPLIANCE HATT NO

1152	WP 101978/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11,20 & 21	(GM, CPC)	PRASHANT S HOSMANI	
1153	WP 102169/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO. 8, 11, 14, 17, 18 & 29(1 & 2)	(GM, KIADB)	PRASHANT S HOSMANI	P N HATTI FOR RESPONDENTS (VK FILED IN R/O R2 ONLY)
1154	WP 102361/2021 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 8, 11, 17, 19, 20 & 40(1 & 2)	(GM, KIADB)	PRASHANT S HOSMANI	SHARMILA M PATIL ADV FORC/R2 & ALSO FOR R1 (CP NO 21567/2021)
1155	WP 102378/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 13, 21 & 40(1 & 2)	(CS, RES)	PRASHANT S HOSMANI	AGA FOR R1 B S KAMATE FOR R3 R2- R S NOOLI -SD
1156	WP 102505/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 13 18 19 20 23 35 & 41(1&2) (IA 1/2021 FOR DISPENSATION IS PENDING)	(LB, RES)	PRASHANT S HOSMANI	AGA FOR R2 & R4 G I GACHCHINMATH FOR R1 R3- THE MANAGING DIRECTOR, HUBBALLI-DHARWAD SMART CITY LIMITED, IT PARK, HUBBALLI, DHARWAD -SERVED
1157	WP 103728/2021 1) AWAITING SERVICE OF NOTICEIN R/O R3 (NOTICE ISSUED R3 ON13/10/2021) 2) COMPLIANCE OF OFFICE OBJNS AT SL NOS.19, 26 AND 28	(LB, RES)	PRASHANT S HOSMANI	HCGP FOR R1 & R2 R3 : SERVICE AWAITED
1158	WP 103966/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.17 AND 28(1)	(GM, CPC)	PRASHANT S HOSMANI	
1159	WP 113504/2015 STEPS TO BE TAKEN IN R/O UNSERVED R2 (ALREADY 3 TIME NOTICE ISSUED)	(GM, CPC)	H N GULARADDI	R1 : SIDDAPPA - SD NEEDFUL NOT DONE IN R/O R2 R3 : SANGAVVA @ DRAKSHANNAVVA - HELD SUFFICIENT
1160	WP 103921/2018	(GM, CPC)	H N GULARADDI	
1161	WP 106719/2018 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	H N GULARADDI	
1162	WP 117136/2019 NON COMPLIANCE OF OFFICE OBJNS	(LB, RES)	H N HANCHINAMANI SUSHMA B NAIK B D MANNUR	GA SD
1163	WP 148247/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 18 & 52(1-3)	(GM, CPC)	H N GULARADDI	

COMPLIANCE

1164	WP 148878/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13 14 15 16 17 21 22 25 &27(1)	(GM,CPC)	H N GULARADDI	
1165	WP 100068/2021 NON COMPLIANCE OF OFFICE OBJNS AT SL NOS 28 & 38(1)	(GM,MM_S)	H N GULARADDI	GA SD
1166	WP 101427/2021 1) FURNISHING OF FPF, COVER,ACK COPIES & ETC WITH CORRECT ADDRESS TO ISSUE E/NOTICEIN R/O R3 (FOR 2ND TIME) 2) OFFICE OBJECTION AT SL NO 51(3) A/W COUNSEL SUBMISSION	(GM,CPC)	H N GULARADDI	MRUTYUNJAYA TATA BANGI ADVFOR R1 & R4 R5-R9 : NOTICE DISPENSED WITH R3 : POSTAL SHARA "PARTYLEFT"
1167	WP 103968/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 1,18,27 & 32	(LB, RES)	H N GULARADDI	GA SD
1168	WP 103970/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 1 & 27(1-2)	(LB, RES)	H N GULARADDI	GA SD
1169	WP 104037/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 52(1)	(LB, RES)	H N GULARADDI	GA SD
1170	WP 100434/2015 STEPS TO BE TAKEN IN R/O UNSERVED R2 & R7 (3RD TIME NOTICE ISSUED)	(GM, RES)	M M KORIMATH & SHIVARAJ-C-BELLAKKI	GA-SD MAEHS WODEYAR FOR R1 GANGADHAR S HOSAKERI FOR R4 & R5 R3- THE PRINCIPAL SECRETARY TO GOVERNMENT BENGALURU- SD R6-DR YOGIRAJ- SD R8-IRESH ANCHATAGERI- SD R9- MALLIKARJUN- SD R10- MUSHTARI- SD R2 & R7 ACK NYR R11- SD
1171	WP 108088/2016 1) FILING OF AFFIDAVIT BY ADV FOR PETNR V/O/D: 28-10-2016 2) AWAIT SERVICE OF NOTICE TORESPDTS	(GM, EC)	SHIVARAJ C BELLAKKI GOUTAM S BHARADWAJ	
1172	WP 100406/2017 AWAITING SERVICE OF NOTICE IN R/O R1	(GM, CPC)	SHIVARAJ.C.BELLAKKI	M C HUKKERI FOR: R3 R2 - SADANAND - SD R1: SERVICE AWAITED
1173	WP 102122/2017 1) MEMO FOR DISPENSATION OF NOTICE TO R3 BY WAY OF HANDSUMMONS 2) IA-2/17 FORCONSIDERATION OF INTERIM RELIEF	(LB, UC)	SHIVARAJ.C.BELLAKKI ASHOK R KALLYANSHETTY	AGA FOR R2, R4 and R5 JAGADISH PATIL FOR R1 SURESH S GUNDI FOR R3

COUPE HATT NO

1174	WP 102123/2017 MEMO FOR PRAYING ORDER OF NOTICE FILED BY ADVOCATE FOR PETNR	(T,RES)	SHIVARAJ.C.BELLAKKI G SHIVADAS & LAXMI KUMARN SRIDHARAN	Y V RAVIRAJ FOR R1 AGA FOR R2 & R3
1175	WP 106127/2018 MEMO FOR PRODUCTION OF DOCUMENTS FILED BY ADV FOR PETITIONER	(LB,RES)	SHIVARAJ S BALLOLI FOR P1 & P2 (NOC) S CBELLAKKI	AGA FOR R1 and R2 C V ANGADI FOR:R3 S RAJASHEKHAR FOR R4 A B PATIL & SADIQ N GOODWALA FOR R5
	Connected With			
	1) WP 103841/2019	(LB,RES)	SHIVARAJ S BALLOLI B CHIDANAND	HCGP FOR R1 & R2 S RAJASHEKHAR FOR R4 C V ANGADI FOR R3
1176	WP 148763/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 11 14 21 24 27 31 34 & 37(1-3)	(LA,RES)	SHIVARAJ.C.BELLAKKI ROHAN HOSMATH	GA SD
1177	WP 148764/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13,14 & 30(1-4)	(LA,RES)	SHIVARAJ.C.BELLAKKI ROHAN HOSMATH	GA SD
1178	WP 148768/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14,15,18,19 & 40(1-4)	(LA,RES)	SHIVARAJ.C.BELLAKKI ROHAN HOSAMATH	GA SD
1179	WP 148770/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 14 15 17 18 29 & 40(1-6)	(LA,RES)	SHIVARAJ.C.BELLAKKI ROHAN HOSMATH	GA SD
1180	WP 101113/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 7 14 18 32 & 52(1&2)	(GM,FOR)	SHIVARAJ.C.BELLAKKI	GA SD
1181	WP 101769/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 21 & 52(1-6)	(LA,RES)	SHIVARAJ.C.BELLAKKI ROHAN HOSAMATH	GA SD
1182	WP 101770/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 5, 21, 25, 28, 30 & 32(1-3)	(LA,RES)	SHIVARAJ.C.BELLAKKI ROHAN HOSAMATH	GA SD
1183	WP 101771/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 1, 7, 21 & 52(1-5)	(LA,RES)	SHIVARAJ.C.BELLAKKI ROHAN HOSMATH	GA SD
1184	WP 101773/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 21, 30 & 32(1-3)	(LA,RES)	SHIVARAJ.C.BELLAKKI ROHAN HOSAMATH	GA SD

COURT HALL NO

AT
SL NO 1, 5 & 32(1-4)

- | | | | | |
|------|--|-----------|---------------------------------------|--|
| 1186 | WP 101816/2021
COMPLIANCE OF OFFICE
OBJECTIONS AT
SL NO 21 &
52(1-5) (COURT
FEE NOT PAID) | (LA, RES) | SHIVARAJ.C.BELLAKKI
ROHAN HOSAMATH | GA SD |
| 1187 | WP 101818/2021
COMPLIANCE OF OFFICE
OBJECTIONS AT
SL NO 1, 7 &
32(1-3) (COURT
FEE NOT PAID) | (LA, RES) | SHIVARAJ.C.BELLAKKI
ROHAN HOSAMATH | GA SD |
| 1188 | WP 101820/2021
COMPLIANCE OF OFFICE
OBJECTIONS AT
SL NO 1 &
32(1-4)
(COURT FEE
NOT PAID) | (LA, RES) | SHIVARAJ.C.BELLAKKI
ROHAN HOSAMATH | GA SD |
| 1189 | WP 101821/2021
COMPLIANCE OF OFFICE
OBJECTIONS AT
SL NO 1, 21 &
32(1-4) (COURT FEE
NOT PAID) | (LA, RES) | SHIVARAJ.C.BELLAKKI
ROHAN HOSAMATH | GA SD |
| 1190 | WP 101823/2021
COMPLIANCE OF OFFICE
OBJECTIONS AT SL NO 1,
7, 21, 25, 28, 30&
32(1-4)
(COURT FEE NOT PAID) | (LA, RES) | SHIVARAJ.C.BELLAKKI | GA SD |
| 1191 | WP 101824/2021
1) AWAITING SERVICE OF
NOTICEIN
R/O R3
2) NON COMPLIANCE OF
OFFICE OBJECTIONS AT
SL NO 1, 7, 21 & 32(1-4) | (LA, RES) | SHIVARAJ.C.BELLAKKI
ROHAN HOSMATH | HCGP ADV FOR R1
& R2
R3 : SERVICE
AWAITED |
| 1192 | WP 102195/2021
COMPLIANCE OF OFFICE
OBJECTIONS AT SL NO
1, 5, 21 & 32(1-4) | (LA, RES) | SHIVARAJ.C.BELLAKKI
ROHAN HOSAMATH | GA SD |
| 1193 | WP 102196/2021
COMPLIANCE OF OFFICE
OBJECTIONS AT SL NO
1, 5, 21 & 32(1-4) | (LA, RES) | SHIVARAJ.C.BELLAKKI
ROHAN HOSAMATH | GA SD |
| 1194 | WP 102197/2021
COMPLIANCE OF OFFICE
OBJECTIONS AT SL NO
1, 5, 21 & 32(1-4) | (LA, RES) | SHIVARAJ.C.BELLAKKI
ROHAN HOSAMATH | GA SD |
| 1195 | WP 102198/2021
COMPLIANCE OF OFFICE
OBJECTIONS AT SL NO
1, 5, 21 & 32(1-4)
AT SL NO
1, 5, 21 & 32(1-4) | (LA, RES) | SHIVARAJ.C.BELLAKKI
ROHAN HOSAMATH | GA SD |

COMPLIANCE REPORT NO

1197	WP 102200/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 1, 5, 21 & 32(1-4)	(LA, RES)	SHIVARAJ.C.BELLAKKI ROHAN HOSAMATH	GA SD
1198	WP 102201/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 1, 5, 21 & 32(1-4)	(LA, RES)	SHIVARAJ.C.BELLAKKI ROHAN HOSAMATH	GA SD
1199	WP 102202/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 1, 5, 21 & 32(1-4)	(LA, RES)	SHIVARAJ.C.BELLAKKI ROHAN HOSAMATH	GA SD
1200	WP 102203/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 1, 5, 21 & 32(1-4)	(LA, RES)	SHIVARAJ.C.BELLAKKI ROHAN HOSAMATH	GA SD
1201	WP 102204/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 1, 5, 21 & 32(1-4)	(LA, RES)	SHIVARAJ.C.BELLAKKI	GA SD
1202	WP 102205/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 1, 5, 21 & 32(1-4)	(LA, RES)	SHIVARAJ.C.BELLAKKI	GA SD
1203	WP 102289/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 5, 21, 25, 28, 30 & 32(1-3)	(LA, RES)	SHIVARAJ.C.BELLAKKI ROHAN HOSMATH	GA SD
1204	WP 102290/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 11 & 39(1-4)	(LA, RES)	SHIVARAJ.C.BELLAKKI ROHAN HOSMATH	
1205	WP 103898/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 18,23 & 52(1)	(,)	SHIVARAJ.C.BELLAKKI	GA SD
1206	WP 103899/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.18 AND 22	(LA, RES)	SHIVARAJ.C.BELLAKKI	GA SD
1207	WP 103903/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.18	(LA, RES)	SHIVARAJ.C.BELLAKKI	GA SD
1208	WP 103905/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.18, 27 AND 52(1 TO 3)	(LA, RES)	SHIVARAJ.C.BELLAKKI	GA SD

COMPLIANCE

1209	WP 103909/2021 COMPLIANCE OF OFFICE OBJNS ATSL NOS.14,18,27 AND 52(1 TO 3)	(,)	SHIVARAJ.C.BELLAKKI	GA SD
1210	WP 103913/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 18,27 & 52(1-2)	(LA, RES)	SHIVARAJ.C.BELLAKKI	GA SD
1211	WP 103915/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.18,22,27 AND 52(1)	(LA, RES)	SHIVARAJ.C.BELLAKKI	GA SD
1212	WP 103663/2015 COMPLIANCE OF OFFICE OBJECTIONS RAISED ON IA-1/15 REG: COPY TO BE SERVED TO D B KARIGAR ADV FOR R3	(LB, RES)	SURESH P HUDEDAGADDI A C PURAD	GA FOR: R1 R2: THE CO RENUKA YALLAMMA TMC SAUNDATTI - SD D B KARIGAR FOR: R3
1213	WP 106340/2016 COMPLIANCE OF OFFICE OBJECTION RAISED ON IA-1/2018 FOR RECALLING THE ORDER DATED 17/11/2017 FILED BY ADV FOR PETITIONER (CD APPLICATION TO BE FILED IN SUPPORT OF RECALLING APPLICATION)	(LA, RES)	SURESH P HUDEDAGADDI A C PURAD AND V S KALASURMATH	GA SD R1-THE STATE OF KARNATAKA BENGALURU- SD C V ANGADI FOR R3-R5 NEEDFUL NOT DONE IN R/OR2
1214	WP 108714/2017 FURNISHING OF FFF OF CA COVERS ACKS COPIES ETC TO ISSUE NOTICE TO R1 (A&C) (FOR 2ND TIME)	(GM, CPC)	SURESH P HUDEDAGADDI A C PURAD V S KALASURMATH	DINESH M KULKARNI FOR: R2 GOPALKRISHNA KOLLI & PRASAD R SIDHANTI FOR: R2 R3:NAGAPPA - SD R5:VIJAYALAXMI - SD R6:SADASHIVAPPA - SD R7:DRAKSHAYANI - SD R1(B):MAHESH : H/S R4:SAVITRI - H/S R1(C):NOT CLAIMED R1(A):ACKNYR
1215	WP 107843/2018 (CRIMINAL ROSTER) & WP 102328-334/2020 CONSIDERATION OF INTERIM PRAYER AS PER COURT ORDER DTD 14/9/2021	(GM, RES)	SURESH P HUDEDAGADDI A C PURAD : I T NIRVANI V S KALASURMATH	GOVT ADV FOR R1,R2 RAJASHEKAR R GUNJALLI FOR R5 & R6 R3 : BHIMANNA SURI CIRCLE INSPECTOR KOPPAL: SD R4 : GURURAJ KATTIMANI : SD
1216	WP 112834/2019 NON COMPLIANCE OF OFFICE OBJNS	(LA, RES)	SURESH P HUDEDAGADDI A C PURADE	
1217	WP 112880/2020 COMPLIANCE OF OFFICE OBJNS AT SL NOS.11,14,16,18, 26 AND 28(1-4)	(LB, RES)	SURESH S BHAT	GA SD
1218	WP 100308/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 3,11,14-17	(LB, RES)	SURESH P HUDEDAGADDI A C PURAD	GA SD

COUPE HATT NO

1219	WP 110369/2014 FURNISHING OF FPF, C/ACK, ETC FOR ISSUE E/NOTICE TO R3A & C FOR 2ND TIME 2) NON FILING OF AMENDED CAUSE TITLE V/O DTD9/8/2016	(GM, CPC)	MAHESH WODEYAR	PRAKASH N HOSAMANE FOR R4 RAJASHEKHAR R GUNJALLI FOR R1B-E, G, R2A, R3B & R5 R1(B-G) ARE THE LR'S OF R1A R1F & PROP R6 ARE SERVED
1220	WP 105962/2015	(LA, RES)	MAHESH WODEYAR	AGA FOR R3 R1 : AC & SLAO, HOSAPETE - SD R2 : STATE, REP- BY- SECY, B'LURU - SD
1221	WP 108274/2015 EXTENSION OF INTERIM ORDER	(LB, RES)	MAHESH WODEYAR NAVEEN CHATRAD	AGA FOR R1 COMMR, UDA, BALLARI : R2-SD
1222	WP 110413/2015 COMPLIANCE OF O/OBJNS RAISED ON VK FILED BY THE ADV SRI- C V ANGADI FORR3	(LA, RES)	MAHESH WODEYAR	AGA FOR R1 C V ANGADI FOR R2 & R3
1223	WP 111085/2017 FURNISHING OF FPF, COVER ACK WITH CORRECTADDRESS AND COPIES FOR ISSUANCE OF NOTICE TO R5	(LA, RES)	MAHESH WODEYAR NAVEEN CHATRAD	AGA FOR R1-R4 H R BENTUR FOR R5 & R6 R5- ACK RECEIVED WITHOUT SIGNATURE R V NAIK & SHIVASAI M PATIL FOR R6
1224	WP 106007/2018 FURNISHNG OF PF COVER ACK CORRECT ADDRESS FOR ISSUE E/NOTICE TO R3	(LB, RES)	MAHESH WODEYAR	AGA FOR R1 C V ANGADI FOR R2 R3:INSUFFICIENT ADDRESS
1225	WP 112991/2019 1) EXTENSION OF INTERIM ORDER OF STAY AS PRAYED IN MEMO FORPOSTING 2) FURNISHING OF FPF OF CA COVER ACK COPY ETC TO ISSUE NOTICE TOR2 (FOR 2ND TIME)	(GM, CPC)	MAHESH WODEYAR NAVEEN CHATRAD	V M SHEELAVNT and VINAY SKOUJALAGI S H MITTALKOD FOR R3 R1:HANUMANTAPPA - SD R2:LEFT NOTKNOWN
1226	WP 114597/2019 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R5 (FOR 3RD TIME)	(GM, CPC)	MAHESH WODEYAR NAVEEN CHATRAD	GIRISH S HIREMATH FOR R1 R4 : CHANNAYYA: SD R2 & R3 ARE MINOR R/BY R1 R5 : "LEFT WITHOUT INSTRUCTION"
1227	WP105203/2016 A/W OFFICE NOTE	(GM, CPC)	HARSHDESAI V S KALASURMATH	S S BAWAKHAN (VK NOT FILED) V M SHEELVANT , S H MITTALKOD & VINAY S KOUJALAGI FOR: R3-R5 R2-SUYAMINDRACHAR-SD R6-DANAPUR- SD
1228	WP100514/2017 AWAIT SERVICE OF NOTICE IN R/O R3 &R4	(LB, RES)	HARSH DESAI	AGA FOR R1,R2 and R5
1229	WP 100671/2017 FURNISHING OF FPF OF C/A COVER, ACK, COPY ETC TO ISSUE NOTICE TO R2 (FOR 2ND TIME)	(GM, CPC)	HARSH DESAI	MALLIKARJUNSWAMY B HIREMATH & S K NADAMANI FOR C/R1 CP 20018/17 R2: ACK NYR

COMPLIANCE NO

1230	WP 105883/2019 NON COMPLIANCE OF OFFICE OBJNS	(GM, POLICE)	SANTOSH S HATTIKATAGI RAKESH S HATTIKATAGI	
1231	WP 147896/2020 AWAIT SERVICE OF NOTICE IN R/O R5	(LB, RES)	SANTOSH S HATTIKATAGI	HCGP FOR R1, R3 and R4 S RAJASHEKHAR FOR R2 R5 : SERVICE AWAITED
1232	WP 100476/2021 STEPS TO BE TAKEN IN R/O R4 SINCE 3 TIME NOTICE ISSUED	(GM, CPC)	SANTOSH S HATTIKATAGI	R1 : GOVINDAPPA - SD R2 : SRIMANT - SD R3 : MALLAPPA - SD R4 : INSUFFICIENT ADDRESS
1233	WP 103141/2021 1) AWAITING SERVICE OF NOTICE IN R/OR2 2) NON-COMPLIANCE OF OFFICE OBJECTIONSAT SL NO 52(1) A/W ADVOCATE SUBMISSION	(LB, RES)	HARSH DESAI	HCGP FOR R1 R2 : SERVICE AWAITED
1234	WP 103691/2021 (DATE)	(LB, RES)	HARSH DESAI	HCGP FOR R1-R3 R4- THE URBAN DEVELOPMENT AUTHORITY, BY ITS COMMISSIONER, HOSAPETE, VIJAYANAGAR - SD R5- THE CITY MUNICIPALITY COUNCIL, BY ITS CHIEF OFFICER, HOSAPETE, VIJAYANAGAR -SD
1235	WP 103840/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS. 14, 24, 30, 31 AND 52(1 TO 3)	(GM, CPC)	HARSH DESAI	
1236	WP 104005/2021 IA-1/2021 FOR DISPENSATION OF PRODUCTION OF CERTIFIED COPY OF ANNEXURE - G	(S, RES)	SANTOSH S HATTIKATAGI	HCGP FOR R1 K L PATIL FOR R2 (VK NOT FILED) SUNIL DESAI FOR R3 (VK NOT FILED)
1237	WP102445/2016 FURNISHING OF 1 SET OFWP COPY ISSUE NOTICE TO R1 (FOR 2ND TIME) (PF KEPT BELOW)	(GM, AC)	SHARAD V MAGADUM	R1: ACK NYR R2: SALEEM - SD R3: DIVISIONAL MANGER ORIENTAL INSU CO LTD BELAGAVI - SD
1238	WP104587/2018 & WP111704/2019 NON FURNISHING OF FPF OF CA COVERS ACKS COPIES ETC TO ISSUE E/NOTICE IN R/O RESPTS (FOR 1ST TIME)	(GM, CPC)	SHARAD V MAGADUM	NEEDFUL NOT DONE IN R/OREPSTS
1239	WP106644/2018 1)AWAITING SERVICEOF NOTICE IN R/O RESPTS 2)ACCEPTANCE OF MEMO FOR HAVING SERVED THE WP COPIES TOSTANDING COUNSEL FOR RESPT	(GM, PP)	SHARAD V MAGADUM	JAGADISH PATIL FOR SOLERESPTS

COUPE HATT NO

1240	WP147916/2020 1) MEMO FOR DISPOSAL FILED BY ADVFOR R4-R11 2) IA-4/2020 FILED BY ADVOCATE FORPETNR IS RETURNED WITH OFFICE OBJECTIONS 3) IA-1/2020 FOR DISPENSATION WITH PRODUCTION OF CERTIFIED COPY OF ANNEXURE - K 4) IA-3/2020 VACATING STAY FILED BY ADV FORR4-R11	(CS, RES)	SHARADVMAGADUM	AGA FOR R1 & R2 VITHAL S TELI FORR3 SHIVARAJ S BALLOLI FOR R4-R11
1241	WP 103132/2021 (CRIMINAL ROASTER) REG: NON COMPLIANCE OF OFFICE OBJECTION AT SL NO 20	(GM, FC)	SHARAD V MAGADUM	
1242	WP 103215/2021 1) AWAITING SERVICE OF NOTICE IN R/OR5-R7 2) COMPLIANCE OF OFFICE OBJECTIONSAT SL NOS 14,23,25,26,27,28 & 47	(CS, RES)	SHARAD V MAGADUM	HCGP FOR R1-R4 & R9 R5-R7:SERVICE AWAITED R8:THE BDC CO-OP BANK BY ITS BRANCH MANAGER BELAGAVI - SD
1243	WP 103474/2021 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13-15,18,25,27,32 & 52(1-2)	(LB, ELE)	SHARAD V MAGADUM	HCGP FOR R1 & R2 ARAVIND KULKARNI FOR R3 S RAJASHEKAR FOR R4 SURAJ S MUTNAL FOR R5
1244	WP 103593/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.1,18,28,42 AND 52(1 & 2)	(LB, RES)	SHARAD V MAGADUM	HCGP FOR R1 & R2
1245	WP 103659/2021 NON COMPLIANCE OF OFFICE OBJNS	(GM, CPC)	SHARAD V MAGADUM	R1 - MARUTI SHANKAR IRAGAR-SD R2 - SADASHIV S/O YALLAPPA PARAMAJI -SD R3 - PANCHAYAT DEVELOPMENT OFFICER, GRAM PANCHAYAT BELAVIVILLAGE, HUKKERI, BELAGAVI -SD
1246	WP102790/2015 DISMISSAL OF WPFOR NON FURNISHING OF PF V/O DTD: 15/12/17	(GM, RES)	HANUMANTAREDDY SAHUKAR	GA FOR R1 and R2 R4: HANUMANTAPPA - SD R6 : SHAILA H S - SD R7 : NAGAPPA -SD R8 : SAJOHA H P - SD R9 : RAMAPPA -SD R10 : CHANDRAKALA H S - SD F11 : RAMAPPA H B - SD R12 : PUTTAPPA S O -SD R13 : HANUMANTAPPA R G - SD R14 : JAMALBEE A S -SD R15 : KOTEPPA D C - SD NEEDFUL NOT DONE IN R/O R3 & R5
1247	WP106198/2015 NON-FURNISHING OF PFCOVER ACK COPIES CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R5 FOR SECOND TIME	(LB, ELE)	HANUMANTHAREDDY SAHUKAR	AGA FOR R1-R3 R4 - THE EO, TP, HOSAPETE - SD R5 - ACK NYR

COUPE HATT NO

1248	WP 113718/2015 STEPS TO BE TAKEN IN R/O UNSERVED R10 & R11 (ALREADY 3 TIMES NOTICE ISSUED)	(GM, WAKF)	HANUMANTHAREDDY SAHUKAR	GA FOR R5-R9 R1 : SERVED AZRA J DUNDGE FOR R2-R4 NEEDFUL NOT DONE IN R/O R6 R10 : ADDRESSE OUT OF STATION R11 : ACKNYR
1249	WP 107345/2017 FILING OF MEMO A/W ACK FOR HAVING SERVED THE HAND SUMMONS COPY ON RESPTS (AWAIT SERVICE IN R/O R3-R5)	(LB, ELE)	HANUMANTHAREDDY SAHUKAR	AGA FOR R1 and R2 R3-R5 : SERVICE AWAITED
1250	WP 109428/2017 1) NON TAKING OF STEPS IN R/O DECEASED RESPT NO 3, 4, 8 &13 2) FURNISHING OF FPF, COVER, ACK COPIES ETC TO ISSUE E/NOTICE IN R/O R17 FOR 2NDTIME	(GM, CPC)	HANUMANTHAREDDY SAHUKAR	DINESH M KULKARNI FOR: R1, R2, R18-R21 R3, R4, R8, R13: DECEASED R5:ASHOK - SD R6:BHIMAPPA - SD R7:CHANDRAPPA - SD R9:BAGAPPA-SD R10:HANUMANTHAPPA -SD R11:MAHESHAPPA - SD R12:RUDRAPPA-SD R14:NAGAPPA-SD R15:CHANABASAPPA-SD R16:UJJAPPA-SD R17: ACK RECEIVED WITHOUT SIGNATURE
1251	WP 109451/2017 CONSIDERATION OF INTERIM PRAYER AS PRAYED IN MEMO FOR POSTING	(GM, RES)	HANUMANTHAREDDY SAHUKAR	AGA FOR: R1-R3 H M DHARIGOND FOR: R4
1252	WP 104373/2018 1) MEMO FOR DISPENSATION OF SERVICE OF NOTICE IN R/O R2-R12 2) FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE NOTICE TOR2-R12	(GM, CPC)	HANUMANTHAREDDY SAHUKAR	A R PATIL FOR: C/R1 (CP NO 20845/18) NEEDFUL NOT DONE IN R/OR2-R12
1253	WP 107436/2018 1) AWAIT SERVICE OF NOTICE IN R/OIMPLEADING PROP R7 2) IA-1/2020 FOR EARLY HEARING FILED BYADVOCATE FOR R1	(GM, CPC)	HANUMANTHAREDDY SAHUKAR	C V ANGADI FOR R1 R2-R6: NOTICE DISPENSED WITH
1254	WP 109282/2019 MEMO FOR DISPENSATION OF SERVICE OF NOTICE IN R/OR3-R24	(GM, CPC)	HANUMANTHAREDDY SAHUKAR	AVINASH BANAKAR FOR R1, R2 and R25-R28
1255	WP 115781/2019 1) MEMO FOR DISPENSATION OF SERVICE OF NOTICE IN R/OR-13 2) AWAITING SERVICEOF NOTICE IN R/O R1-R12	(GM, CPC)	HANUMANTHAREDDY SAHUKAR	

COUPE HATT NO

1256	WP 146111/2020 AWAITING SERVICE OF NOTICE TO R2-R7 (V/O DTD:16/09/2020 OFFICE OBJECTIONS ARE KEPT IN ABEYANCE FOR THE PRESENT)	(GM, CPC)	HANUMANTHAREDDY SAHUKAR	R1:AVVAKKA - SERVED R2-R7:SERVICE AWAITED
1257	WP 148098/2020 AWAITING SERVICE OF NOTICE IN R/O R4	(LB, UC)	HANUMANTHAREDDY SAHUKAR	AGA FOR R1-R3 R4:SERVICE AWAITED
1258	WP 148598/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NO 20 28 & 31(1-3)	(GM, CPC)	HANUMANTHAREDDY SAHUKAR	
1259	WP 100274/2021 1)AWAITING SERVICE OF NOTICEIN R/OR3 2) FILING OF MEMO/ACK FOR HAVING SERVED THE COPY OF HAND SUMMONS TO R3	(GM, RES)	HANUMANTHAREDDY SAHUKAR	HCGP FOR R1 & R2 R3:SERVICE AWAITED
1260	WP 102630/2021 1) AWAITING SERVICE OF NOTICEIN R/O R2 & R3 2) COMPLIANCE OF OFFICE OBJNS AT SL NO. 11 AND 31 (1 AND 2)	(GM, RES)	HANUMANTHAREDDY SAHUKAR	HCGP FOR R1 & R4 R2 & R3 : SERVICE AWAITED
1261	WP 102906/2021 1) FURNISHING OF FPF, C/ACK,WP COPIES, CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R1 & R2 2) MEMO FOR DISPENSATION OF SERVICE OF NOTICE IN R/O R3 &R4	(GM, CPC)	HANUMANTHAREDDY SAHUKAR	R1 & R2: POSTAL SHARA AS "NO SUCH ADDRESSEE / PERSON IN THIS DOOR"
1262	WP 103072/2021 NON-COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 21 & 32	(GM, CPC)	HANUMANTHAREDDY SAHUKAR	C JAGADISH (VK NOT FILED)
1263	WP 103319/2021 AWAITING SERVICE OF NOTICE IN R/O SOLE RESPONDENT Connected With 1) WP 148601/2020	(GM, CPC)	HANUMANTHAREDDY SAHUKAR	RESPONDENT : SERVICE AWAITED
	1) AWAITING SERVICE OF NOTICE IN R/O SOLERESPONDENT 2) NON COMPLIANCE OF OFFICE OBJNS AT SLNOS.29(B)	(GM, CPC)	HANUMANTHAREDDY SAHUKAR	RESPONDENT : SERVICE AWAITED
1264	WP 103698/2021 OFFICE OBJNS A/W AT SL NOS.27 A/W ADVOCATE SUBMISSION	(LA, RES)	HANUMANTHAREDDY SAHUKAR	AGA
1265	WP 108095/2017 REFERRING TO LOK ADALATH (DATE)	(LA, RES)	SMT SUNANDA P PATIL	AGA FOR R1-R3 R V NAIK & SRI SHIVASAI M PATIL FOR R2
1266	WP 108122/2017 REFERRING TO LOK ADALATH	(LA, RES)	SMT SUNANDA P PATIL	AGA FOR: R1 and R3 R V NAIK & SHIVASAI M PATIL FOR R2

COURT HALL NO

1267	WP 112338/2019 1) EXTENSION OF INTERIM ORDER OF STAY AS PRAYED IN MEMO FORPOSTING 2) FILING OF MEMO FOR HAVING SERVED THE HANDSUMMONS TO RESPTS AND NOTICE TO COUNSEL FOR THE RESPTS APPEARING BEFORE TRIAL COURT 3) AWAITING SERVICE OF NOTICE IN R/OR1-R7	(GM, CPC)	SUNANDA P PATIL	R1-R7:SERVICE AWAITED
1268	WP 146073/2020 & WP 146545-557/2020 NON-COMPLIANCE OF O/OBJNS AT SL NOS 13,18,19 & 32(3 & 8) (FOR 1ST TIME)	(LB, RES)	SMT SUNANDA P PATIL	GA SD
1269	WP 103574/2021 AWAIT SERVICE OF E/NOTICE INR/O R1-R4 (NOTICE ISSUED ON 21/10/2021) (DATE)	(GM, CPC)	SMT SUNANDA P PATIL	R1-R4 : SERVICE AWAITED R5-R7 : NOTICE DISPENSEDWITH
1270	WP108061/2014 TO FURNISHPF,C/ACK, ETC FOR ISSUE OF NOTICE TO R4 FOR 2ND TIME	(LB, RES)	LAXMAN T MANTAGANI N JAPPANNANAVAR	AGA FOR R1 M H PATIL FOR C/R5 (CP 17249/2014) R2 & R3 ARE SERVED
1271	WP103762/2015 &WP103774-778/2015 FURNISHING OF FPF,CA,ACK, COVERS, COPIES ETC.,TO ISSUE E/NOTICE TO R4 (FOR 2ND TIME)	(LB, RES)	LAXMAN T MANTAGANI AND N J APPANNANAVAR	GOVT. ADV. FOR R1-R3 R5-SERVED R4-ADDRESSEE NOT AT THE STATION
1272	WP114109/2015 NON FURNISHINGOFFPF, C/ACK, COVER, COPIES,ETC, FOR ISSUE OF NOTICE TO R2 & R3	(GM, CPC)	LAXMAN T MANTAGANI AND N J APPANNANAVAR	R1 : ANNADANASWAMI - SD R4 : AHOK - SD R2 & R3 : "NOT-CLAIMED"
1273	WP104361/2016 NON FURNISHING OFFPFC/A COVER ACK COPIESETC TO ISSUE NOTICE TO SOLE RESPONDENT	(GM, FC)	LAXMAN T MANTAGANI N J APPANNANAVAR	RESPT : ADDRESSE LEFT
1274	WP100928/2017 FURNISHING OFFPFCOVER ACK'S PETITION COPIESETC TO ISSUE NOTICE TO THE RESP (FOR 1ST TIME)	(GM, CPC)	LAXMAN T MANTAGANI NAGARAJ APPANNANAVAR	
1275	WP106923/2017 COMPLIANCE OFORDERDTD: 27/03/18	(LA, RES)	LAXMAN T MANTAGANI AND N JAPPANNANAVAR	AGA FOR R1-R4 R5- CHIEF EXECUTIVE OFFICER, KOPPAL- SD NEELENDRA D GUNDE FOR R6

COUPE HATT NO

1276	WP 108936/2017 FURNISHING OF PF COVER ACK WITH CORRECT ADDRESS & PETITION COPY TO ISSUE NOTICE TOR7	(LA, RES)	LAXMAN T MANTAGANI and N J APPANNANAVAR	AGA FOR: R1, R3 and R4 R2: EE GANGAVATI KOPPAL-SD R5:THE ECO ZP KOPPAL-SD BHUSHAN B KULKARNI FOR: R6 R7: ACK NYR
1277	WP 101358/2018 1) NON FURNISHING OF PF COVER ACK FOR ISSUE NOTICE TOR1 (R1 IS GOVT PARTY) (FOR 2ND TIME) 2) MEMO FOR TREATING R5 AS LRS OF DECEASED R4 WHO ARE ALREADY ONRECORD 3) IA-1/19 FOR CD OF 1523 DAYS IN FILING THE LRS APPLICATION OF DECEASEDR7 4) IA-2/19 FOR SETTING ASIDE THEABATEMENT 5) IA-3/19 FOR BRINGING LRS OF DECEASED R7 ONRECORD AS R7(A-G)	(LB, RES)	LAXMAN T MANTAGANI AND N J APPANNANAVAR	JAGADISH PATIL FOR: R2 and R3 BASAVARAJ S BYAKOD FOR: R5 R6 & R8 R4 & R7:DECEASED NEEDFUL NOT DONE IN R/O R1
1278	WP 105094/2018 & WP 105542-543/18 FURNISHING OF FFF OF CA COVERS ACKS COPIES ETC TO ISSUE NOTICES TO R2 & R4 (FOR 2ND TIME)	(GM, CPC)	LAXMAN T MANTAGANI AND N J APPANNANAVAR	DINESH M KULKARNI FOR: R1 and R3 R2 & R4: ACK NYR
1279	WP 103827/2019 & WP 103877-104138/19 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R4	(LB, ELE)	LAXMAN T MANTAGANI AND N J APPANNANAVAR	AGA FOR R1 and R3 HEMANTHKUMAR L HAVARAGI FOR R5 & R6 R4 : ACK RECEIVED WITHOUTSEAL
1280	WP 111730/2019 1) FILING OF MEMO FOR HAVING SERVED HAND SUMMONS TO THE R1, R3 &R5 2) ISSUANCE OF SERVICE OF NOTICE IN R/O NOT CLAIMEDR1 3) FURNISHING OF FFF OF CA COVER ACK COPY ETC TO ISSUE NOTICE TO R3 & R5 (FOR 3RD TIME)	(GM, CPC)	LAXMAN T MANTAGANI AND N J APPANNANAVAR	R4:GANGADHAR - SD R2 IS MINOR & REP BY M/G FOR R1 R3 : INSUFFICIENT ADDRESS R5:LEFT WITHOUT INSTRUCTION R6:CHANNABASAVVA -SD
1281	WP 111731/2019 1) FILING OF MEMO FOR HAVING SERVEDHAND SUMMONS TO R1-R3 2) NON FURNISHING OF FFF OF C/A COVERS ACK COPIES ETC TO ISSUE NOTICE TO R1-R3 (FOR 2ND TIME)	(GM, CPC)	LAXMAN T MANTAGANI AND N J APPANNANAVAR	NEEDFUL NOT DONE IN R/O R1-R3
1282	WP 111905/2019 NON-FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO RESPTS (FOR 1ST TIME)	(GM, RES)	LAXMAN T MANTAGANI AND N J APPANNANAVAR	AGA FOR R1-R5 NEEDFUL NOT DONE IN R/O RESPONDENTS

COUPE HATT NO

1283	WP 112460/2019 1) ACCEPTANCE OF MEMO FOR HAVING SERVED HAND SUMMONS TO COUNSEL FOR RESPTS BEFORE TRIAL COURT 2) FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R13 (FOR 2ND TIME)	(GM, CPC)	LAXMAN T MANTAGANI AND N J APPANNANAVAR	R M KULKARNI and HEMALEKHA K S FOR R1 R2: ANUPAMA: SD R3: KALLAPPA: SD R4 : NINGAPPA: SD R5: BASAPPA: SD R6: MAHADEV: SD R7 : MALLAVVA: SD R8 : GURULINGAVVA: SD R9 : SOMAVVA: SD R10: GANGAVVA: SD R11 : MUDAKAPPA: SD R12 : GURUSIDDAVVA: SD R2 IS MINOR R/BY SMTKAMALAVVA R13 : "ADDRESSE NOT INVILLAGE "
1284	WP 147132/2020 OFFICE OBJECTION AT SL NO 23 A/W COUNSEL'S SUBMISSION	(LB, UC)	LAXMAN T MANTAGANI AND N J APPANNANAVAR	GA SD
1285	WP 147227/2020 NON-COMPLIANCE OF O/OBJNS AT SL NOS 18,20,22 & 40(1-6) (IA-1/2020 FOR DISPENSATION IS PENDING)	(LB, UC)	LAXMAN T MANTAGANI AND N J APPANNANAVAR	
1286	WP 102831/2021 AWAITING SERVICE OF NOTICE IN R/O R3 R4 R8-R13 R17 R19 & R21	(GM, CPC)	LAXMAN T MANTAGANI	R1 :NINGAVVA - SD R2:DYAMAVVA - SD R5:YALLAMMA - SD R6:VINAY FAKIRAPPA - SD R7:NAGARAJ FAKKIRAPPA - SD R14:BANDEPPA - SD R15:NEELAPPA - SD R16:ASHOKAPPA - SD R18:SOMANNA - SD R20:FAKKIRAPPA - SD R22:MANJAPPA - SD R23:FAKKIRESHAPPA - SD R3 R4 R8-R13 R17 R19 & R21:SERVICE AWAITED
1287	WP 103794/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS.7,14,16, 25 AND 28	(GM, RES)	LAXMAN T MANTAGANI	GA SD
1288	WP 104436/2018 FURNISHING OF FPF, C/ACK, COPIES ETC WITH CORRECT ADDRESS FOR ISSUE OF NOTICE TO R1 FOR 2ND TIME (V/O DTD 7/3/2019 OFFICE OBJNS ARE KEPT OPEN)	(GM, RES)	SANTOSH PUJARI	GA SD R1 : ACK NYR V K KALADAGI FOR R2
1289	WP 105424/2018 NON COMPLIANCE OF OFFICE OBJNS RAISED ON IA-1/21 FILED BY ADV FOR PETITIONER (STATEMENT OF OBJNS FILED BY ADV FOR R3 IS RETURNED WITH OFFICE OBJNS)	(GM, RES)	SANTOSH PUJARI	AGA FOR: R1 M A HULYAL FOR:R2 ARAVIND D KULKARNI FOR R3

COURT HALL NO

1290	WP 110352/2019 1) LETTER DTD 8/7/2021 A/W TDR RECEIVED FROM THE MANAGER OF CANARABANK 2) MEMO FOR CALCULATIONS FILED BY THEADV FOR PETITIONER 3) SRI BHUSHAN B KULKARNI FILED AMEMO A/W LETTERS DTD:17/2/21 & 18/2/21	(GM, RES)	SANTOSH PUJARI	AGA FOR R1 and R3 V SHIVARAJ HIREMATH FOR R2 & R4
1291	WP 115846/2019 1) OFFICE OBJNS AT SL NOS 18 A/W COUNSEL SUBMISSION 2) MEMO FOR DELETION OF R5 (MEMO FOR DISPENSATION OF NOTICE TO R2-R8 IS PENDING)	(GM, CPC)	SANTOSH PUJARI	
1292	WP 147690/2020 SRI H R BENTUR ADV HAS FILED VAKALATH IN R/O R1 & R2 AND SAME IS RETURNED WITH OFFICE OBJECTIONS	(GM, RES)	SANTOSH PUJARI	H R BENTUR ADV FOR R1 & R2 S C HIREMATH ADV FOR R3 & R4
1293	WP 147691/2020 FURNISHING OF FFF C/A WPCOPIES CORRECT ADDRESS ETC FOR ISSUE E/NOTICE TO R1 & R2	(GM, RES)	SANTOSH PUJARI	R1 & R2 : ACK NYR S C HIREMATH ADV FOR R3 & R4
1294	WP 102833/2021 COMPLIANCE OF OFFICE OBJNS ATAL NOS.7	(LB, RES)	SANTOSH PUJARI	HCGP FOR R1 ARAVIND D KULKARNI FOR R2 & R3
1295	WP 106246/2015 FURNISHING OF FFF, C/A, AND COPIES FOR ISSUE NOTICE TO R2 FOR 2ND TIME	(GM, RES)	SURESH SHETTEMMAVAR	GA-SD UNION OF INDIA, MHRD, REP BY ITS UNDER SECY, NEW- DELHI : R1-SD R2 - ACK NYR PSE, EDN DEPT, REP BY ITS SECY, B'LURU: R3-SD THE COMMR, PEI, DHARWAD:R4-SD
1296	WP106491/2017 NON COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 31 (6) & 14 ON PETITION (FOR 2ND TIME)	(GM, RES)	SURESHSHETTEMMAVAR	

COUPE HATT NO

1297	WP 112411/2017 1) FURNISHING OF PF, COVER ACK WITH CORRECT ADDRESS AND PETITION COPIES FOR ISSUE OF NOTICE TO R20 2) NON TAKING STEPS IN R/O DECEASED R17	(GM, RES)	SURESH SHETTEMANAVAR	AGA FOR: R1-R3 and R5 SHIVAKUMAR S BADAWADAGI FOR: R6-R16 R24: THE PDO GP HUNAGUND -SD R4: THE PDO GP HUNAGUND BAGALKOT - SD R18: MAHANTESH - SD R19: KAXNAB - SD R21: SAVITRI - SD R22: MALAVVA - SD R23: LAXMIBAI - SD R25: YALAMMA - SD R26: ANNAPURNA - SD R27: GANGADHAR - SD R28: J B ARAWAL - SD R29: BHIMAPPA - SD R17: DECEASED NEEDFUL NOT DONE IN R/OR20
1298	WP148754/2020 COMPLIANCE OF OFFICE OBJECTIONS AT SL NOS 13 17 19 & 33(1-4)	(LB, ELE)	SURESH SHETTEMANAVAR MBHIREMATH	GASD
1299	WP 103697/2016 FURNISHING OF FPF, C/ADDRESS, COVER, COPIES, ACK ETC FOR ISSUE NOTICE TO R3 (FOR 2ND TIME)	(GM, CPC)	K H BAGI	P G MOGALI FOR R1 R2- RAJAMATI- SD R3- ACK NYR
1300	WP 106896/2017 NON-FILING OF THE MEMO/ACK FOR HAVING DEPOSITED THE COST OF RS 2000/- TO THE ADVOCATE ASSOCIATION LIBRARY FUND HCK DHARWAD AS PER ORDER DTD18/8/2017	(GM, CPC)	K H BAGI	M G NAGANURI FOR R1 and R2
1301	WP 111264/2017 FURNISHING OF PF, C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R4 (FOR 3RD TIME)	(LB, RES)	K H BAGI	VITTHAL S TELI FOR R2 R1 : THE OFFICE OF OMBUDSMAN, MAHATMA GANDHI RASTRIYA GRAMINA UDHYOG KATARI JOJANEM ZP BELAGAVI : SD R3 : REKHA : SD NEEDFUL NOT DONE IN R/O R4
1302	WP 115768/2019 1) STEPS TO BE TAKEN IN R/O DECEASED R3 2) ISSUANCE OF SERVICE OF NOTICE IN R/O UNCLAIMED R7 3) FILING OF ACK FOR HAVING SERVED HAND SUMMONS THE RESPTS 4) FURNISHING OF FPF OF CA COVERS ACK COPIES ETC TO ISSUE NOTICE IN R/O R4 & R5 (FOR 2ND TIME)	(GM, CPC)	K H BAGI	SANGRAM S KULKARNI FOR R1, R2 & R6 R3: DECEASED R4 & R5: OUT OF COURT LANGUAGE R7: UNCLAIMED
1303	WP 116524/2019 NON-COMPLIANCE OF OFFICE OBJECTIONS (FOR 1ST TIME)	(GM, RES)	K H BAGI	

COUPE BATT NO

1304	WP 102969/2016 STEPS TO BE TAKEN IN R/O REFUSED R6 & NOT CLAIMED R7	(GM,CPC)	V G BHAT R P MATTI	R1-R5 and R8 ARE SERVED R6-REFUSED R7-NOT CLAIMED
1305	WP 105046/2017 DISMISSAL OF WP FOR NON COMPLIANCE OF OFFICE OBJECTION AT SL NO 15-18, 26 & 30(1) V/O DTD 30/10/2017	(GM,RES)	V G BHAT	
1306	WP 108698/2017 1) FURNISHING OF PFF C/A WITH CORRECT ADDRESS FOR ISSUE NOTICE TO R8,R9,R11 & R15 FOR 2ND TIME 2) IA-1/2019 FOR PAPER PUBLN OF NOTICE IN R/OR8,R9, R11 & R15	(GM,CPC)	V G BHAT	AGA FOR R1-R4 DINESH M KULKARNI & VIDYA D KULKARNI FOR R6 MADANMOHAN M KHANNUR FOR R7,R10 & R14 M H PATIL & HARSHAVARDHAN M PATIL FOR R13 & R16 T HANUMAREDDY FOR R10 & R17 R5,R9 & R11 : ACKNYR R8 & R15 : ADDRESSE LEFT R12 SERVED
1307	WP 101053/2018 FURNISHING OF PF,C/A CORRECT ADDRESS ETC FOR ISSUE OF E/NOTICE TO R5 (FOR 1ST TIME)	(GM,RES)	V G BHAT J B HURAKADLI	HCGP FOR R1-R4 NEEDFUL NOT DONE IN R/O R5
1308	WP 104832/2018 OFFICE OBJNS AT SL NOS 31(2) A/W ADV SUBMISSION	(GM,RES)	V G BHAT	GA SD
1309	WP 105413/2018 AWAITING SERVICE OF NOTICE TO R6	(GM,RES)	V G BHAT J B HURAKADLI	AGA FOR R1-R5 R6 : SERVICE OF NOTICE IS AWAITED
1310	WP 114513/2019 OFFICE OBJNS AT SL NO 31(5) A/W COUNSEL SUBMISSION	(GM,KEB)	V G BHAT J B HURAKADLI	GA SD
1311	WP 116099/2019 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM,CPC)	V G BHAT S A LANGTI	
1312	WP 116213/2019 NON COMPLIANCE OF OFFICE OBJECTIONS	(GM,CPC)	V G BHAT J B HURAKADLI	S S TATTIMANI FOR C/R1-R4 (CP NO 21257/2019)
1313	WP 108549/2015 FURNISHING OF PF, COVER, ACK, ETC., FOR ISSUE OF NOTICE TO RESPDTs FOR 1ST TIME	(LB,RES)	S C HIREMATH	
1314	WP 111906/2015 FURNISHING OF PFF, C/ACK, COVER, COPIES, ETC, FOR ISSUE OF NOTICE TO R2 (FOR 2ND TIME)	(LA,RES)	S C HIREMATH	R1 and R3 SERVED R2 : ACK RECEIVED WITHOUT SIGN

COURT HALL NO

1315	WP 112363/2019 1)ACCEPTANCE OF ACKNOWLEDGEMENT FOR HAVING SERVED HAND SUMMONS TO THE COUNSEL FOR THE RESPTS APPEARING BEFORE TRIAL COURT 2)ISSUANCE OF SERVICE OF NOTICE IN R/O NOT CLAIMED R6-R9 3)AWAITING SERVICE OF NOTICE IN R/O R5 (CH MOVED)	(GM, CPC)	S C HIREMATH B M MATAPATI	S N BANAKAR FOR R1-R3 R4:MANOHAR - SD R10:MANJUINATH - SD R6-R9:NOT CLAIMED R5:SERVICE AWAITED R11-R20:NOTICE DISPSNSED WITH
1316	WP 112439/2014 FOR 2ND TIME	(GM, CPC)	MALLIKARJUN S HIREMATH	
1317	WP 114108/2015 1)FURNISHING OF FPF C/A WP COPIES CORRECT ADDRESS FOR ISSUE E/NOTICE TOR6 2) ACCEPTANCY OF SERVICE OF NOTICE IN R/O R1 & R4 (AS PER POSTAL TRACK NOTICE IS SERVED IN R/O R1 & R4)	(GM, SLUM)	MALLIKARJUN S HIREMATH	ARAVIND D KULKARNI FOR R3 HEMALEKHA K S FOR R3 R2- THE DEPUTY COMMISSIONER BELAGAVI- SD R5-R SIDDALINGAPPA- SD R6:ACK RECEIVED WITHOUT SIGN R1& R4 -POSTAL TRACK SHEET ITEMDELIVERED
1318	WP 105527/2018 1) ACCEPTANCE OF MEMO FOR HAVING SERVED HAND SUMMONS TO THE COUNSEL FOR THE R1 APPEARING BEFORE TRIALCOURT 2) FURNISHING OF FPF C/A COVERS ACK COPIES ETC TO ISSUE NOTICE IN R/O R1 & R2 (FOR 2ND TIME)	(GM, CPC)	MALLIKARJUN S HIREMATH	R1 AND R2 ACK NYR
1319	WP101303/2016 1) STEPS TO BE TAKEN IN R/O DECEASED R7 &R9 2) FURNSHING PF, COVER, C/ADDRESS, ACK ETCFOR ISSUE NOTICE TO R8, R12,R15 R16 & R17 (2ND TIME)	(GM, CPC)	NPVIVEKMEHTA	R1-R4, R6, R11, R13 and R14- SD R7:DECEASED R8: NO SUCH ADDRESS R9:DECEASED R12, R15, R16 & R17: LEFT R10: ACK NYR
1320	WP 103659/2016 FURNISHING OF FPF C/ADDRESS COVER ACK FOR ISSUE NOTICE TO R1,R2 & R6	(GM, CPC)	N P VIVEKMEHTA	F V PATIL FOR: R8-R12 SHIVASAI M PATIL FOR:R16 R3-R5, R7, R13-R15, R18-R20-SD R17 SD R1: NOT FOUND R2 & R6 : ACK NYR
1321	WP 105272/2016 FURNISHING OF FPF, COVER, ACK WITH CORRECT ADDRESS & WP COPY FOR ISSUANCE OF NOTICE TOR3	(LA, RES)	N P VIVEKMEHTA	R1- THE STATE OF KARNATAKA BENGALURU-SD R2-THE STATE OF KARNATAKA ASST COMMISSIONER BENGALURU-SD R3: ACK NYR
1322	WP 103345/2018 FURNISHING OF FPF,C/A CORRECT ADDRESS ETC FOR ISSUE OF NOTICE TO R2, R4 & R6	(GM, RES)	N P VIVEKMEHTA	GIRISH S HULMANI FOR R1 and R8 R3,R5 & R6 SERVED R2,R4 & R6 :ACK NYR

COUPE HALL NO

1323	WP 105278/2018 MEMO FOR REPORTING DEATH OF R1 FILED BY THE ADV FOR RESPTS	(GM, CPC)	N P VIVEKMEHTA	A B PATIL FOR: R1-R4 R5:GIRIJAVVA - SD R6:SHARADAVVA-SD R7:TAYAVVA-SD R8:SHAKUNTALA - SD R9:FAKKIRAYYA - SD R10 & R11 ARE MINORS R/BY R9
1324	WP 106085/2018 FURNISHING OF FFF OF CA COVERS ACK COPY ETC TO ISSUE NOTICE TO R7 (FOR 2ND TIME)	(GM, CPC)	N P VIVEKMEHTA	M B GUNDAWADE FOR:R1-R6 R7: ACK NYR
1325	WP 111767/2019 FURNISHING OF FFF OF CA COVERS ACKS COPIES ETC TO ISSUE NOTICE TOR1-R3	(LB, RES)	N P VIVEKMEHTA	GOPALKRISHNA R KOLLI and PRAKASH R BADIGER FOR R4 & R5 R1-R3:ACK NYR
1326	WP 115172/2019 1) STEPS TO BE TAKEN IN R/O DECEASED R8 & R28 2) ISSUANCE OF SERVICE OF NOTICE TO IN R/O REFUSED R17 &"NOT CLAIMED" R14 & R23 3) FURNISHING OF FFF OF C/A COVER ACKS COPIES ETC TO ISSUE NOTICE IN R/O R3, R4 & R5 (FOR 2ND TIME) 4) FILING OF ACK FOR HAVING SERVEDWP COPIES TO THE COUNSEL FOR THE RESPONDENT APPEARING BEFORE TRAIL COURT	(GM, CPC)	N P VIVEKMEHTA	ARAVIND D KULKARNI ADV FOR R11-R13, R18-R20, R25-R27 & R33-R41 (VK FILED) N R KUPPELUR ADV FOR R22, R24 & R29-32 (VK FILED) R1 : CHANNABASAPPA : SD R2 : BASAVANEPPA @ BASAPPA : SD R6 : HANUMANTHAPPA : SD R7 : AJJAPPA : SD R9 : LAXMAPPA : SD R10 : YALLAMMA : SD R15 : PRABHU : SD R16 : NINGAPPA : SD R21 : VERUPAXAPPA : SD R4 : "NO SUCHADDRESSEE" R8 : DECEASED R14 : "NOT CLAIMED" R17 : "REFUSED" R23 "NOT CLAIMED" R28 : DECEASED R3 & R5 : ACK NYR
1327	WP 115635/2019 1) NON TAKEN OUT THE COPY OF THE HAND SUMMONS TO SERVED ONR1-R11 2) AWAITING SERVICE OF NOTICE IN R/OR1-R11	(GM, CPC)	N P VIVEKMEHTA	R1-R11:SERVICE AWAITED
1328	WP 100083/2021 COMPLIANCE OF OFFICE OBJNS AT SL NOS 3 19 24 27 & 31(1&2)	(GM, CPC)	N P VIVEKMEHTA	
1329	WP 102838/2021 REG: AWAITING SERVICE OF NOTICE IN R/O SOLE RESPONDENT	(GM, RES)	N P VIVEKMEHTA	

COINTEL UNIT NO

1330 WP103168/2021 (GM,CPC) N P VIVEKMEHTA
1) AWAITING SERVICE OF NOTICE IN R/O R1-R13 R1-R13 : SERVICE AWAITED
2) NON COMPLIANCE OF OFFICE
OBJNS AT SL NOS.3, 14, 23, 25,
28 AND 52(1)
(

Connected With

1) WP 103172/2021 (GM,CPC) N P VIVEKMEHTA
1) AWAITING SERVICE OF NOTICE IN R/OR1-R15 R1-R15 : SERVICE AWAITED
2) NON COMPLIANCE OF OFFICE
OBJNS AT SL NOS.3,15, 23, 25,28
AND 52(1 & 2)

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